

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**APPEAL NO. 29 OF 2025**

**IN THE MATTER OF:**

Sachin Khobragade S/o Dharamdas Khobragade

**...APPELLANT**

**VERSUS**

1. State Environment Impact Assessment Authority (SEIAA)
2. Divisional Sports Complex Executive Committee, Nagpur

AND ORS

**...RESPONDENTS**

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**Place:** Nagpur

**Date:** 25.06.2025



**ADVOCATE FOR RESPONDENT NO. 2**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**APPEAL NO. 29 OF 2025**

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1. State Environment Impact Assessment Authority (SEIAA)
  2. Divisional Sports Complex Executive Committee, Nagpur
- AND ORS

**...RESPONDENTS**

**REPLY ON BEHALF OF  
RESPONDENT NO. 2 –  
DIVISIONAL SPORTS  
COMPLEX EXECUTIVE  
COMMITTEE, NAGPUR**

**MAY IT PLEASE THE HON'BLE TRIBUNAL:**

The Respondent No. 2 most respectfully submits its **REPLY** to the Appeal as follows:

**A. PRELIMINARY OBJECTIONS**

1. **Pendency of Similar Proceedings Before Hon'ble Bombay High Court:**

The Respondent no. 2 submits that a Public Interest Litigation bearing PIL No. 12 of 2025 is already pending before the Hon'ble



Bombay High Court, Nagpur Bench, regarding tree cutting activities in Nagpur Municipal Corporation limits, which directly encompasses the present allegations. Thus, entertaining the present appeal would amount to parallel adjudication on the same cause, leading to judicial impropriety and multiplicity of proceedings.

## 2. Jurisdiction under NGT Act:

The issue raised by the Appellant primarily concerns **tree cutting and transplantation** within the limits of **Nagpur Municipal Corporation**, governed exclusively under the **Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975** ("Tree Act").

This matter **does not fall under any of the enactments listed in Schedule I of the NGT Act, 2010**, and hence this Hon'ble Tribunal lacks jurisdiction to entertain the same.

### Reference:

- *Sterlite Industries (India) Ltd. v. Union of India*, (2013) 4 SCC 575 – Jurisdiction of a forum is restricted to the statutory framework under which it is constituted.



- *Narmada Bachao Andolan v. Union of India*, (2000) 10 SCC 664 – Issues governed by specific enactments are to be addressed through remedies provided therein.

### 3. Suppression of Material Facts:

The Appellant has failed to disclose whether any objections were raised before the Tree Authority or Urban Development Authority during the prescribed public notice periods. The Appeal, brought only after EC issuance, is clearly belated and deserves dismissal.

Thus, without prejudice to the above objections the Respondent No. 2 herewith place on record the correct and true facts -

## B. BRIEF FACTUAL BACKGROUND

### 1. Nature of Project:

The project involves the construction of a world-class sports complex categorized under Item 8(a), Category 'B2' of EIA Notification, 2006, which does not require detailed EIA or public hearing.



## 2. Process of Environmental Clearance:

- a) Application filed on PARIVESH Portal on 29.08.2024. The copy of same is annexed hereto and marked as **ANNEXURE – R-1.**
- b) SEAC reviewed the matter on 04.10.2024. The copy of minutes of meeting dated 04.10.2024 is annexed hereto and marked as **ANNEXURE – R-2.**
- c) Respondent no. 2 provided the consolidated statement during the hearing at SEAC 3 and SEIAA in response to the queries raised by these authorities. The statement and representation contain complete project details, including Landscape Management information, which outlines plans for tree plantation, transplantation, and cutting. The copy of said Consolidated statement and the presentation are annexed hereto and marked as **ANNEXURE – R-3.**
- d) SEIAA granted EC on 03.01.2025 after due diligence. The copy of Environmental Clearance dated 03.01.2025 is annexed hereto and marked as **ANNEXURE – R-4.**



- e) Form 1 and 1A submitted with all declarations regarding vegetation, trees, and ecological safeguards. The copy of Form 1 and 1A is annexed hereto and marked as **ANNEXURE – R-5**.

**3. Clarification on Vegetation Disclosure – Form 1 Clause 3.2:**

- a) The Appellant misinterprets “vegetation” under Form 1. The term “natural vegetation” refers to all kinds of plant life including shrubs, herbs covering the ground in each area. Furthermore, the Respondent no. 2 has categorically given the details of green cover with number of trees.

**Relied on:**

- *T.N. Godavarman Thirumulpad v. Union of India*, (1997) 2 SCC 267 – Merely having trees does not classify land as “forest” unless it meets statutory or notification criteria.
- *Lafarge Umiam Mining Pvt. Ltd. v. Union of India*, (2011) 7 SCC 338 – Emphasised the distinction between forest and non-forest private land with tree cover.

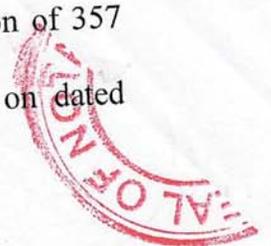


#### 4. Permissions from Maharashtra Pollution Control Board:

- a) The Respondent no. 2 has received consent to establish on 31.03.2025 from the MPCB. The copy of said consent to establish is annexed hereto and marked as **ANNEXURE – R-6.**

#### 5. Permissions from Tree Authority:

- a) The Respondent no. 2 submits that application was done before the receipt of the Environmental Clearance and was submitted to Nagpur Municipal Corporation's Tree Authority for permission to cut/transplant 357 trees. The copy of said application dated 10.06.2024 is annexed hereto and marked as **ANNEXURE – R-7.**
- b) The Public notice issued for the said tree cutting was issued by the Garden Superintendent Nagpur Municipal Corporation on 23.12.2024 – no objection raised by Appellant to the same. The copy of public notice dated 23.12.2024 is annexed hereto and marked as **ANNEXURE – R-8.**
- c) Initially the application for cutting / transplantation of 357 trees was made to tree authority NMC Nagpur on dated



10.06.2024. After the visit of tree authorities and their inspection the number was increased to 365. In the meantime, Environmental Activists intervened protesting against huge number of felling trees, the Hon'ble Municipal Commissioner visited the site on date 03.03.2025 and instructed to save as many tree as possible by making possible changes in the layout plan. Accordingly, the possible minor changes in the layout plan were done by rearranging some proposed buildings. By doing so the number of trees to be cut / transplanted were reduced to 169 numbers, thus 196 trees were saved from cutting / transplantation. The Municipal Corporation has given permission to cut 169 trees vide letter number NMC/OWL/GRDM/225-26/3075539/TA/U.V Dated 23.04.2025 against the compensatory plantation of 5757 trees. The copy of permission dated 23.04.2025 is annexed herewith and marked as **ANNEXURE – R-9**.

**6. Environmental Measures & Compensatory Action:**

- a) As it was mandatory to do compensatory plantation against trees to be cut, the Respondent no. 2 planted 1008 number of



trees till date with geo-tagging as per the direction of Tree Authority Nagpur Municipal Corporation, Nagpur in the premises of Divisional Sports Complex. Against the 1008 trees planted NMC has given permission to cut 25 trees on dated 28.05.2025. The photos of the said tree plantation are annexed hereto and marked as **ANNEXURE – R-10**.

- a) STP, RWH, solar power integration, green belt development, and eco-sensitive planning have been incorporated.

#### **C. PARA-WISE REPLY TO THE APPEAL**

1. The Respondent no. 2 denies the contentions of Para 1 of the Appeal. The Appellant's certification of environmental expert credibility can shall be proven from competent authority.
2. The Respondent no. 2 strongly denies the contentions of Para 2 of the Appeal. The claim of 1500–2000 trees is baseless. Tree count was verified by competent authorities. The Respondent no. 2 submits that the Form 1 gives the preliminary information, the detailed scrutiny follows during SEAC-SEIAA stages, and that was done. The Respondent no.2 submits that the Form 1's terminology is misunderstood. "Vegetation" in environmental parlance refers to



natural, wild flora – not maintained or planted tree avenues in urban zones.

**Reference:** *Oxford Dictionary of Environment and Conservation:*  
vegetation = "plants considered collectively, especially those found in a particular area or habitat".

3. In fact, the detailed information of trees getting affected in this project was given to SEAC 3 committee and in the meeting held on dated 4.10.2024 the point was discussed at length. The minutes of meeting are attached herewith for ready reference. In the minutes of meeting following information is clearly mentioned.

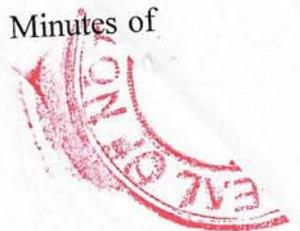
- i. Total number of existing trees at site is 1168 Nos.
- ii. Trees to be retained 811 Nos.
- iii. Trees to be cut 103 Nos
- iv. Trees to be Transplant 254 Nos.
- v. Proposed trees for plantation 2086 Nos.
- vi. Compensatory Tree plantation 3570 Nos.

Nagpur Sports Hub is the prestigious & ambitious project of Government of Maharashtra. The project is related to sports education and sports activities. While designing the project, every care is being taken to restore and replenish the vegetal cover. In fact, it is planned to enhance the vegetal cover in the campus,



thereby increasing the advantages due to vegetal cover in the city portion.

4. The Respondent No.2 categorically denies the contents of para3 for the very reason that the Tree Authority audit was carried out, further the Respondent no. 2 has paid the requisite fees. Conditions of compensatory tree plantation and maintenance for seven years are part of approval. Further, Respondent no. 2 submits that it has already submitted all the information with respect to existing tree census at project site and same is depicted in Environment clearance letter received from SEIAA vide SIA/MH/INFRA2/493855/2024 dated 03/01/2025. (ANNEXURE A-1 - Copy of Environment Clearance letter (Please refer Page No 7 of 13) for details of green belt development showing existing trees, trees to be cut, trees to be transplant and trees to be plant at project site.
5. The contents of Para 4 are denied, as Appellant's claim of misrepresentation lacks evidence. All factual declarations were verified by independent experts. The Respondent no. 2 submits that as the Vegetation does not mean tree cover alone. Appellant's conflation of vegetation and tree density is misleading. Minutes of



meeting of SEAC 3, there is mentioned of - Total number of existing trees at site is **1168 Nos.**, Trees to be retained **811 Nos.**, Number of trees to be plant **2086 Nos.**, Trees to be cut **103 Nos.**, Trees to be Transplant **254 Nos.**

6. The Respondent no 2 submits that the said proposal was uploaded by the Respondent no. 2 as such the same is the procedure. Thus, the Respondent no.2 does not wish to offer any comments over on Para 5 of the Appeal.
7. Further the Respondent no. 2 denying the contents of para 6 submits thatno suppression of any facts on the part of Respondent no.2 has been done. Tree count and species were reviewed and published as required.It is further submitted that the Respondent no. 1, while granting the said EC has followed the entire procedure has laid down by law and therefore there is no question of setting aside the said environmental clearance order merely on the technical ground as alleged by the Appellant. The Respondent no. 2 submits that it has already submitted all the information with respect to existing tree census at project site and same is depicted in Environment clearance letter received from SEIAA vide SIA/MH/INFRA2/493855/2024 dated 03/01/2025.



8. It is submitted that the main ground of filing of the present appeal is that the Appellant is harping over the information submitted by the Respondent number 2 that there is no vegetation while answering the question in Form-1 which is nothing but the preliminary information to be submitted by the Project Opponent. Therefore, this contention that any misleading information is submitted by the Respondent No.2 is required to be rejected and the entire appeal which is based on the said objection is required to be dismissed.
9. The Respondent no.2 denying the contentions of Para B submits that the Respondent No.1 while granting the said EC has followed the entire procedure has laid down by law and therefore there is no question of passing and setting aside the said environmental clearance order.
10. The contents of Para - C are denied by the Respondent No. 2, as the same is nothing but general information and over exaggeration of the so-called cause exposed by the Appellant.
11. The contents of Para - D are denied by the Respondent No. 2. The Respondent No. 2 submits that the Respondent no. 1 has duly



verified the factual aspects before granting the EC dated 03.01.2025.

12.The contents of Para - E are denied by the Respondent No. 2, as the Respondent No. 2 has categorically submitted the entire record and the facts before the authority granting EC.

13.The contents of Para - F are denied, as they contain general allegations without specific details provided by the Appellant.

14.The contents of Para - G is nothing but mere exaggeration of the allegations made by the appellant by stating that there are around 1500 to 2000 trees which is strictly denied by the Respondent No. 2. Therefore, there is no question of looking for any alternative site for the said project can be considered.

15.The contents of Para – 8 are denied as the EC granted is as per law. The project serves public interest – particularly in promoting health and sports infrastructure. Any delay shall cause irreversible public loss.



**D. LIMITATION:**

The Appeal is time-barred and deserves rejection on this ground alone.

**E. LEGAL JUSTIFICATIONS FOR REJECTION****1. No Forest or Protected Area:**

Land does not meet the threshold of "forest" under any legal framework. It is submitted that having some old trees alone do not convert a land into an "urban forest".

**2. Valid EC under EIA Notification, 2006:**

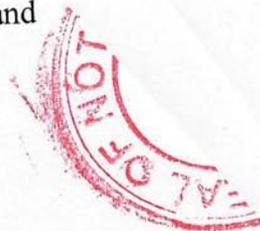
As a B2 project, no detailed EIA or public hearing was required. Form 1 was duly examined.

**3. No Misrepresentation:**

The Respondent no. 2 submits that there is no misrepresentation of any facts from by the Respondent no. 2. The Respondent No. 2 has put before the Authority the correct and true facts with evidence and based on which the EC is granted by the Respondent No. 1.

**4. Sustainable Development Doctrine Fulfilled:**

The project balances development and ecology. Mitigation and compensatory actions are in place.



5. **Non-Regression Principle Not Violated:**

Misapplied by Appellant. Tree felling with proper permission is not illegal.

**Reference:** *Society for Protection of Environment v. Union of India*, 2021 SCC Online NGT 308 – felling with compensatory plantation is permissible.

6. **No Irreversible Damage Shown:**

Appellant fails to demonstrate tangible or irreversible environmental loss.

7. The Respondent No. 2 respectfully submits that the Government of Maharashtra gave “**State Level Sports Complex Status**” to **Nagpur Sports Complex**, the project is a public utility infrastructure initiative of great significance, intended to provide **state-of-the-art sports and fitness facilities** for the benefit of the citizens of Nagpur, especially youth, students, athletes, and local sports associations. The said project is a **welfare-oriented development** designed to promote a culture of health, fitness, and sporting excellence across the region. It aligns with **National Policies And Schemes** such as the *Khelo India Programme* and the *Fit India Movement*, as well as **Government of Maharashtra**



**Sports Departments Krida Prabodhini and Mission Laksh wedh, Sports Coaching Centre, Sports Science Centre** which underscore the importance of grassroots sports development and inclusive access to modern sporting infrastructure.

8. The Sports Complex shall cater to multiple indoor and outdoor disciplines and is expected to host regional, state-level, national competitions while also serving as a training ground for budding talent. In addition to its sporting benefits, the project also promises to generate employment during both construction and operational phases and to enhance the socio-economic fabric of the locality.
  
9. The project has been conceptualised and is being executed in strict compliance with applicable environmental norms and statutory conditions. Measures such as **tree transplantation, compensatory afforestation, rainwater harvesting, solar energy utilization, and wastewater recycling** have been integrated into the project design to ensure sustainable and environment-friendly development.



10. It is further submitted that any **interim stay or judicial restraint on the said project** at this stage will cause **grave and irreparable loss**, not only to the Respondent No. 2 but also to the general public at large. **Substantial public funds** have already been committed towards planning, regulatory compliance, and pre-construction activities. A delay will result in wastage of taxpayer money, disruption of timelines, and loss of public benefit. The balance of convenience, therefore, strongly lies in favour of allowing the project to proceed without hindrance, in furtherance of public welfare and lawful development.

**F. PRAYER:**

In view of the above, the Respondent No. 2 most respectfully prays that this Hon'ble Tribunal may be pleased to:

1. **Dismiss the Appeal** with exemplary costs.
2. **Pass any such other and further orders** as may be deemed fit in the interest of justice and equity.

**Place:** Nagpur

**Date:** 25.06.2025

*Puneet Chhetri*

**ADVOCATE FOR RESPONDENT NO. 2**

*SRM*

*(Shekhar Patil)*

**RESPONDENT NO. 2**

**Dy. Director**  
Sports & Youth Services  
Nagpur Division and Secretary  
Divisional Sports Complex Executive  
Committee Nagpur



**VERIFICATION**

I, Shekhar Vitthalrao Patil, the Deputy Director and Secretary  
Divisional Sports Complex Executive Committee Nagpur, Age -52yrs.,  
Occ. - Service, Residing at - Nagpur, do hereby state on solemn  
affirmation that the contents of above reply are true and correct to the best  
of my knowledge and belief and for the same I have signed hereunder at  
Nagpur on 25.06.2025

Place: Nagpur

Date: 25.06.2025

*SPM*  
(Shekhar Patil)  
**RESPONDENT NO. 2**

By. Director  
Sports & Youth Services  
Nagpur Division and Secretary  
Divisional Sports Complex Executive  
Committee Nagpur



SWORN BEFORE ME ON THIS 25  
DAY OF June 2025 AT NAGPUR BY  
SHRI / SMT/ Ku. Shekhar patil  
No NAGPUR WHO HAS BEEN IDENTIFIED BY  
SHRI / SMT. ....  
ADVOCATE, NAGPUR.

*[Signature]*  
NOTARY  
GOVT. OF INDIA  
Nagpur (M.S.) INDIA



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**APPEAL NO. 29 OF 2025**

**IN THE MATTER OF:**

Sachin Khobragade S/o Dharamdas Khobragade

**...APPELLANT**

**VERSUS**

1. State Environment Impact Assessment Authority (SEIAA)
2. Divisional Sports Complex Executive Committee, Nagpur

AND ORS

**...RESPONDENTS**

**A F F I D A V I T**

**MAY IT PLEASE THE HON'BLE TRIBUNAL:**

I, Shekhar Vitthalrao Patil, Age – 52 yrs., Occupation.: Service, having office at–CTS No. 01 S. No. 504, 505,506,513 at Soaner Road, District – Nagpur - 441107, do hereby state on solemn affirmation as under: -

1. I am the Deputy Director and Secretary of the Respondent No.2 (Divisional Sports Complex Executive Committee, Nagpur) and responsible for day-to-day administration of the Committee. As such, I have gone through the reply thereto being filed today. I find that the contents therein are true and correct to the best of my knowledge and belief and which may be treated as part and parcel of the present affidavit.



WHATEVER STATED ABOVE is true and correct to the best of my knowledge and belief. In witness whereof I have signed hereunder at Nagpuron 25<sup>th</sup> day of June 2025.

*(Shekhar Patil)*  
DEPONENT

**Dy. Director**  
Sports & Youth Services  
Nagpur Division and Secretary  
Divisional Sports Complex Executive  
Committee Nagpur

NOTARIAL REG  
ENTRY No. 18546  
DATE 25/6/2025

SEAL OF NOTARY  
Mrs. KHURANA  
NAGPUR  
DISTT. (M.S.)  
REG. No. 6386  
GOVT. OF INDIA

SWORN BEFORE ME ON THIS 25  
DAY OF June 2025 AT NAGPUR BY  
SHRI / SMT./ Ku. Shekhar patil  
R/o NAGPUR WHO HAS BEEN IDENTIFIED BY  
SHRI / SMT. ....  
ADVOCATE, NAGPUR.

*(Signature)*  
NOTARY  
GOVT. OF INDIA  
Nagpur (M.S.) INDIA

NOTARY  
CHANCHAL KHURANA  
Nagpur Dist.  
(M.S.) INDIA  
Regd. No.  
6386  
GOVT. OF INDIA

NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL

## Project Details

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## 1. Details of Project

1.1. Name of the Project	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.
1.2. Project Proposal For	New
1.3. Project ID (Single Window Number)	SW/204022/2024
1.4. Description of Project	This Proposed project is a Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex, Executive Committee Nagpur. Building & Construction Project.

## 2. Details of the Company/Organization/User Agency making application

2.1. Legal Status of the Company/Organization/User Agency	Joint Venture (Govt. Govt.)
2.2. Name of the Company/ Organization/User agency	DIVisional sports complex executive Committee Nagpur

## Registered address

2.3. Address	Mouza - Jaripatka , C.T.S . No. 01 S. No. 504,505,506,513 at Savner Road, Nagpur, Tah. & Dist. Nagpur.
2.4. Village /Town / City	Jaripatka
2.5. State	MAHARASHTRA
2.6. District	NAGPUR
2.7. Pin Code	440330
2.8. E-mail address	dydnagpur.dsys-mh@gov.in
2.9. Mobile number	xxxxx9274

## 3. Details of the person making application

3.1. Name	Mr. Shekhar Vitthalrao Patil
3.2. Designation	Deputy Director

## Correspondence address

3.3. Address	Mouza - Jaripatka , C.T.S . No. 01 S. No. 504,505,506,513 at Savner Road, Nagpur, Tah. & Dist. Nagpur.
3.4. State	MAHARASHTRA
3.5. District	NAGPUR
3.6. Pin Code	440330
3.7. E-mail address	dydnagpur.dsys-mh@gov.in
3.8. Mobile number	xxxxx9274

## Project Location

## 4. Location of the Project or Activity

4.1. Upload KML	untitled polygon.kml
4.2. Whether the project/activity falling in the state/UT sharing international borders	NO
5. Shape of the Project	Non - Linear

## Location Details

Toposheet No	State/UT	District	Sub District	Village	Plot/Survey/Khasra No.
F44N4	MAHARASHTRA	Nagpur	Nagpur (Urban)	NAGPUR MUNICIPAL CORPORATION	

**Remarks**

Mouza- Jaripatka, Nagpur.

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**6. Land Requirement (in Ha) of the project or activity****6.1. Nature of Land involved**

6.2. Non-Forest Land [A] 25.2013

6.3. Forest Land [B] 0

6.4. Total Land [A+B] 25.2013

**Project Activity Cost****6. Project/Activity Cost**

6.1. Total Cost of the Project at current price level (in Lakhs) 47369  
Amount in Words : **Forty Seven Thousand Three Hundred Sixty Nine Lakh(s) Only**

**7. Employment likely to be generated****7.1. During construction phase**

Permanent employment

7.1.1. No. of permanent employment (No.s) [A] 50

7.1.2. Period of employment (No. of days) [B] 600

7.1.3. No. of man-days [X]=[A]\*[B] 30000

Temporary employment

7.1.4. Temporary / Contractual employment (No. of Man days) [Y] 250

7.1.5. Total [X] +[Y] 30250

**7.2. During operational phase**

Permanent employment

7.2.1. No. of permanent employment (No.s) [A] 5

7.2.2. Period of employment (No. of days) [B] 365

7.2.3. No. of man-days [X]=[A]\*[B] 1825

Temporary employment

7.2.4. Temporary / Contractual employment (No. of Man days) [Y] 10

7.2.5. Total [X] +[Y] 1835

**Others**

8. Whether Rehabilitation and Resettlement (R&amp;R) involved? NO

9. Whether project area involves shifting of watercourse/road/rail/Transmission line/water pipeline, etc. required? NO

10. Whether any alternative site(s) examined or part thereof for the non-site-specific component? NO

10.1. Reason thereof NA

11. Whether there is any Government Order or Policy/ Court order relevant or restricting to the site? NO

12. Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up? NO

13. Whether the proposal involves violation of Act/Rule/Regulation/Notification of Central/State Government? NO

## Basic Information

## 1. Category of the Project/Activity

1.1. Name of the project proposal	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.	
1.2. Type of Proposal	New	
1.3. Whether the Project Activity (Construction/ Operation) has been undertaken without obtaining <b>prior</b> Environmental Clearance under the provision of EIA Notification 1994/ 2006?	No	
1.4. Whether multiple items (Components) as per the notification involved in the proposal?	No	
1.4.1. Item No. as per schedule to EIA Notification, 2006	8(a) Building / Construction	Other Buildings
Capacity	99736.527	sqmtr
2. Whether project/activity attracts the General Condition specified in the Schedule of EIA Notification?	No	
3. Whether any Protected Areas Notified Under the Wild Life (Protection) Act, 1972 are located within 10 km of the project site	No	
4. Whether any Severely Polluted Areas as identified by the CPCB from time to time located in proximity to the project site	No	
5. Whether any Critically Polluted Areas as identified by the CPCB from time to time located in proximity to the project site	No	
6. Whether any Notified Eco-Sensitive area notified under Environmental (Protection) Act, 1986 located in proximity to the project site	No	
7. Whether any Inter-State Boundaries and International Boundaries located in proximity to the project site	No	
8. Whether any Eco-sensitive Zone notified/proposed to be notified under Environment (Protection) Act, 1986 located within 10 km of the project site	No	
9. Whether any forest land present within 10 km of the project site	No	
10. Category of the Project as per EIA Notification, 2006	B2	
10.1. Whether proposal is required to be appraised at Central level?	No	
11. Whether Proposal has interlinked / interdependent projects or activities?	No	
11.1. Reason thereof	NA	
12. Whether any Forest Land involved in the project or part thereof	No	
13. Whether NBWL recommendation is required?	No	

## 14. Land Acquisition Details

Type of Land	In case of non-forest land, please specify	Type of privately owned land	Type of land in terms of ownership	Supporting documents			Status of Land Acquisition
				Document Name	Remarks	Document	

## Project Details

## 14. Details of CTE

14.1. Whether consent under Air & Water Act has been obtained from SPCB / UTPCC? No

14.1.1. Reason thereof We will apply for consent after getting Environmental Clearance. 325

15. Whether the project/activity located in Notified Industrial Area? No

16. Whether the project/activity located in CRZ or ICRZ area? No

17. Whether the project proposed to be located in Territorial waters (Off-shore) No

18. Whether project/activity attracts the Specific Condition specified in the Schedule of EIA Notification? No

#### Product Details

##### 19. Details of Products & By-products

Name of Product	Product / By Product	Quantity / Capacity	Unit	Mode of Transport / Transmission	Remarks
Building & Construction Project	Product	99796.527	Sq.m.	Road	

20. Whether any other Environmental Sensitive area exists within 10 Km from the project/activity boundary? No

Note : Others, interalia, includes areas protected under international conventions/ Area important or sensitive ecological reasons/ Sensitive species of flora or fauna/ Inland or coastal/Tourist places/ Defence installations / Densely populated areas/ Areas containing important, high quality, or scarce resources/ Areas susceptible to natural Hazards

21. Status of collection of baseline data Not required as the proposal is under B2 category

#### Consultant Details

24. Whether QCI/NABET Accredited EIA Consultant engaged? No

24.1. Reason for not engaging the Consultant Shrikrishna Environment Consultants Pvt Ltd.

## Project Details

## 1. Introduction of Project or Activity

1.1. Need for the project or activity and its importance to the country/region	Construction of proposed Sports Complex provides indirectly revenue to the government.
1.2. Demand - Supply Gap and Domestic and export markets, if any	NA

## 2. Social Infrastructure

2.1. Readily available	Yes
2.2. Proposed to be developed	The project provides well designed sports complex & good employment opportunity to the occupants.

## 3. Connectivity to the project or activity

3.1. Nearest railway station and its distance (in Km)	Nagpur Railway Station	3.47
3.2. Nearest Airport and its distance (in Km)	Dr. Babasaheb Ambedkar International Airport	10.25
3.3. Nearest Town/City/District head quarter and its distance (in Km)	Nagpur	1.0
4. Soil classification	Pre-construction investigation of soil will be done.	
5. Distance from the HFL of the river in m, if any	0	

## 6. Benefits of the project

6.1. Social benefits of project or activity	Project will generate employment to the society and also Provide better International sports facilities
6.2. Financial benefits of project or activity	Project will generate employment to the society.

7. Project/ Activity Construction Status To be Started

7.1. Likely date of start of construction activity (start of mining operations in case of mining proposals) 15/10/2024

7.2. Likely date of completion of construction activity (end of mining operations in case of mining proposals) 20/10/2030

## Resource Utilization

## 8. Use of resources for construction or operation of the project

8.1. Whether requirement of water involved in the project? Yes

## Details of Water requirement during Construction stage

Sr.No.	Source	Quantity in KLD Present	Quantity in KLD with Expansion	Method of water withdrawal	Distance from Source in mtr	Mode of Transport	Details of Permission	Competent Authority	Upload a copy of the permission letter/NOC	Status of Permission/NOC	Proof of application	Reason for non-submission
1	Surface	50	N/A	Surface	378	Tankers	NA	No	N/A	N/A	N/A	N/A

## Details of Water requirement during Operational stage

Sr.No.	Source	Quantity in KLD Present	Quantity in KLD with Expansion	Method of water withdrawal	Distance from Source in mtr	Mode of Transport	Details of Permission	Competent Authority	Upload a copy of the permission letter/NOC	Status of Permission/NOC	Proof of application	Reason for non-submission
1	Surface	272	N/A	Others	378	Pipeline	NA	No	N/A	N/A	N/A	N/A

8.2. Other information, if any

Water source for proposed project is Nagpur Municipal Corporation (NMC)

8.3. Whether requirement of Minerals and/or fuels involved in the project? No

8.4. Construction material Yes

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Construction material	Quantity in MT	Source	Mode of transport	Distance from source in Km
Cement	15527.347	Construction material will be procured as per requirements from the authorized vendor.	Road	5
Sand	131279.50	Construction material will be procured as per requirements from the authorized vendor.	Road	5
Aggregates	86967.20	Construction material will be procured as per requirements from the authorized vendor.	Road	5
Steel	43237.50	Construction material will be procured as per requirements from the authorized vendor.	Road	5
Paint	799.75	Construction material will be procured as per requirements from the authorized vendor.	Road	5

8.5. Timber No

8.6. Electric Power: Yes

8.6.1. Total Electricity requirement (MW): 4.525

8.6.2. Main Source: MSEDCL

8.6.3. Renewable energy proposed to install (KW): 1276

8.6.4. Percentage contribution of renewable energy: 11.16

8.6.5. Standby arrangements (details of DG Sets): 1 No of 360 KVA, 4 No. of 500 KVA, 2 No of 400 KVA, 6 No of 250 KVA & 4 No of 125 KVA

8.6.6. Stack height in m (DG set): 3.5

8.6.7. Energy conservation measures: DG set will be used as a backup for electricity during power failure & back up provided to utility areas. However, use of Solar Energy, Energy conservation measures are proposed for Energy Saving purpose

8.7. Whether any other natural resources / other raw materials required?: No

8.8. Whether any use of substances or materials, which are hazardous (as per MSIHC rules) to human health or the environment (flora, fauna, and water supplies) required? No

8.9. Whether any resource efficiency / optimization / recycling and reuse envisaged in the project? No

## Physical Changes

9. Construction, operation or decommissioning of the Project involving actions, which will cause physical changes in the locality:

9.1. Whether any permanent or temporary change in land use, land cover or topography due to project activity? No

9.2. Whether any clearance of existing vegetation due to project activity? No

9.3. Whether any loss of native species or genetic diversity? No

9.4. Whether any demolition works involved in project activity? No

9.5. Whether any linear structures proposed for diversion or demolition due to project activity? (e.g. roads, transmission lines, rail line, pipeline, conveyor, etc.) No

9.6. Whether any closure or diversion of existing transport routes or infrastructure due to project leading to changes in traffic movements? No

9.7. Whether any closure or diversion of water bodies present in project area or realignment of water courses passing through project area?	No
9.8. Whether any dismantling or decommissioning or restoration works or reclamation works (Long-term/ short-term)?	No
9.9. Whether any construction works for temporary use for project activity?	No
9.10. Whether any cut and fill excavations proposed for the project activity?	Yes
9.10.1. Quantity of cutting material in Cu.m	196102.635
9.10.2. Proposed utilization / dispose of cutting material	0.0
9.10.3. Quantity of filling material in Cu.m	196102.635
9.10.4. Source of filling material	Project site
9.10.5. Other information, if any	NA
9.11. Whether any underground works including tunnelling?	No
9.12. Whether any dredging involved in project?	No
9.13. Whether any offshore structures involved in project?	No
9.14. Whether any new road, rail, sea, airports, helipad, etc. during construction or operation?	No
9.15. Whether any construction of new linear structures? (e.g. transmission lines, pipelines, etc.)	No
9.16. Whether any Facilities for storage of goods or raw materials?	Yes
9.16.1. Covered area proposed for storage	100 sqm
9.16.2. Open area proposed for storage (sqm/Km)	200 sqm
9.16.3. Other information, if any	Temporary sheds will be constructed for storage.
9.17. Whether any Facilities for long term/ permanent housing of operational workers/ staff?	No
9.18. Whether any Impoundment, damming, culverting, realignment or other changes to the hydrology of watercourses or aquifers?	No
9.19. Whether any Stream crossings, temporary and permanent?	No
9.20. Whether any Influx of people to an area in either temporarily or permanently?	No
9.21. Whether any other information would like to submit?	No

**Pollution Details**

**10. Release of pollutants to Air and Mitigation measures**

10.1. Whether any probable air pollutants generated?	Yes
<b>Air Pollution Source</b>	<b>Probable Pollutants</b>
DG sets	SOx, NOx, CO, PM10 & PM 2.5, HC
	<b>Mitigation Measures</b>
	Use of Low Sulphur diesel
10.2. Other information, if any	N/A

**10.3. Generation of Noise & Vibration and mitigation measures**

10.3.1. Whether any probable generation of Noise and vibration from the	Yes
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10.3.1. Whether any probable generation of noise and vibration from the proposed project?	Yes
10.3.1.1. Sources of Noise	Noise & vibrations will be generated from construction equipment's, vehicles.
10.3.1.2. Sources of Vibration	DG Set, Vehicular movement and construction equipment's
10.3.1.3. Details of blasting, if any	NA
10.3.1.4. Other information, if any	NA
10.3.1.5. Whether any mitigation measures proposed for Noise & Vibration?	Yes
10.3.1.5.1. Mitigation measures proposed for control of Noise	Low noise generated equipment's will be used and regular servicing will be done
10.3.1.5.2. Mitigation measures proposed for control of vibration	Low noise generated equipment's will be used and regular servicing will be done
10.3.1.5.3. Other information, if any	NA
10.3.2. Whether any probable generation of Light and Heat?	No
<b>10.4. Discharge of pollutants to water and mitigation measures</b>	
10.4.1. Whether any probable water pollutants generated?	No
10.5. Probable sources of water pollutant	No
<b>Details of reuse / recycle of wastewater</b>	
<b>Details</b>	<b>Qty / Capacity</b>
10.6. Quantity of waste water generation per day (KLD)	453
10.7. Quantity of treated water proposed to use per day (KLD)	408
10.8. Quantity of treated water proposed to discharge outside the premises (KLD)	00
10.9. Purpose for which treated water is proposed to use	Treated water will be used for gardening & flushing.x
10.10. Whether it is proposed to opt/avail common off-site Sewage Treatment Plant (CSTP)/Effluent Treatment Plant (CETP) facility?	No
10.11. Whether it is proposed to setup on-site Sewage Treatment Plant (STP)/Effluent Treatment Plant (ETP) facility?	Yes
10.11.1. Whether 100% of the waste water generated will be treated?	Yes
10.12. Type of treatment plant	STP
10.13. ETP/STP Capacity	STP
	500 KLD
	ETP
	N/A N/A
10.14. ETP/STP Technology	STP ETP
	MBBR N/A
10.15. Whether the adequacy of the Sewage Treatment Plant (STP) or Effluent Treatment Plant certified by an independent expert?	Yes
10.15.1. Details thereof	WTE Infra Project Pvt. Ltd
10.16. Whether any other mitigation measures proposed?	Yes
10.16.1. Details thereof	Recycled water used for gardening and flushing purpose
10.17. Whether Dual Plumbing System proposed to be implemented?	Yes
10.17.1. Details thereof	Storm Water line & Drainage water line separately
10.18. Whether any discharge of treated effluent involved?	Yes
10.18.1. Mode of discharge of treated effluent	Sewer line

10.18.2. Place of discharge of treated effluent NMC Sewer line

10.18.3. Other information, if any NA

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## Water Requirements

### 11. Ground water intersection and water conservation measures:

11.1. Whether ground water table intersection involved in the project activities? No

11.2. Area category from Groundwater availability perspective? Safe

11.3. Whether Rainwater harvesting proposed Yes

11.3.1. Capacity of facilities provided 37

11.3.2. Description of facilities provided 37 nos of RWH pits are provided 16 number of pits for roof top run off water harvesting and 21 no of pits for surface runoff water harvesting

11.3.3. Description 37 nos of RWH pits are provided 16 number of pits for roof top run off water harvesting and 21 no of pits for surface runoff water harvesting

11.3.4. Total Quantity of water requirements met from water harvesting in KLD 0

11.3.5. Storage capacity of rain water harvested in cubic meters 0

11.4. Whether any other water conservation measures proposed? No

11.5. Whether the ZLD is proposed? No

### 12. Greenbelt

12.1. Area proposed for green belt (in Ha) 4.23

12.2. Width of green belt (in m) along the boundary of the project or activity 1.5

12.3. Percentage of the total area covered under green belt 16.8

12.4. Details of the species proposed for plantation Moringa oleifera, Senna siamea, Phyllanthus emblica, Terminalia catappa, Bauhinia racemose, Cassia Fistula, Lagerstromia speciosa

12.5. No. of tree saplings to be planted 3151

12.6. Funds allocated for plantation in Lakhs. 912.86

## Waste Generation

### 13. Production of wastes during construction or operation or decommissioning

13.1. Whether any generation of Solid waste (domestic wastes)? Yes

Name of the waste	Source	Qty (TPA)	Mode of disposal	Mode of Transport
Solid Waste	Generated from project users	1467.67	Wet waste 2307 kg/day will be process in OWC & Dry waste 1714 Kg/day generated will be handed to NMC	Road

13.2. Whether any generation of plastic waste? No

13.3. Whether any generation of e-waste? Yes

Name of the waste	Source	Qty (TPA)	Mode of disposal	Mode of Transport
E-Waste	From Proposed project	60	E-waste will be collected & handed over to Authorized agency.	Road

13.4. Whether any generation of batteries waste? No

13.5. Whether any generation of Bio-medical waste? No

13.6. Whether any generation of hazardous wastes (as per Hazardous Waste Management Rules)?	No
13.7. Whether any generation of construction or demolition wastes?	No
13.8. Whether any generation of other wastes?	No
13.9. Whether any generation of surplus products?	No
13.10. Whether measures for waste minimization proposed?	Yes
13.10.1. Details thereof	Use of OWC Machine to treat of wet waste

### Risk Assessment

#### 14. Whether any risks associated with project activities which could affect human health or the environment, -

14.1. From explosions, spillages, fires etc. from storage, handling, use or production of hazardous substances?	No
14.2. From any other causes?	No
14.3. Could the project be affected by natural disasters causing environmental damage (e.g. floods, earthquakes, landslides, cloudburst etc)?	No
14.4. Changes in occurrence of disease or affect disease vectors (e.g. insect or water borne diseases)	No
14.5. Could project adversely affect the wellbeing of people in project area e.g. by changing living conditions?	No
14.6. Vulnerable groups of people who could be adversely affected by the project e.g. hospital patients, children, the elderly etc.	No
14.6.1. Has cumulative risk assessment been performed?	N/A
14.7. Whether any likely impacts of the proposed activity on the existing facilities adjacent to the proposed site due to generation of dust, smoke, odorous fumes or other hazardous gases?	No

#### 15. Factors which should be considered (such as consequential development) which could lead to environmental effects or the potential for cumulative impacts with other existing or planned activities in the locality

15.1. Whether lead to development of supportive facilities, ancillary development or development stimulated by the project which could have impact on the environment e.g.: Supportive infrastructure (roads, power supply, waste or waste water treatment, etc.); housing development; industries in supply chain and downstream; any other?	Yes
15.1.1. Details there of	Project has proposed its solid waste management system, Waste water treatment plant, Rain water harvesting system, DG sets, Landscape area thus it will reduce dependency load on local jurisdiction body. This project may lead to increasing the possibility of future housing developments in the nearby areas.
15.2. Whether lead to after-use of the site, which could have an impact on the environment? (e.g. mine void, dump sites, etc.)	No
15.3. Whether set a precedent for later developments?	Yes
15.3.1. Details thereof	The said project will be developed in an environment sustainable manner
15.4. Have cumulative effects due to proximity to other existing or planned projects with similar effects?	No
15.5. Whether lead to growth of alien species, if any?	No
15.6. Is there any threat of the project to the biodiversity (including	

displacement of fauna—both terrestrial and aquatic and avi-fauna or creation of barriers for their movement)?

No

15.7. Will the proposed project in any way result in the obstruction of a view, scenic amenity or landscapes?

No

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15.8. Is there any impact on anthropological or archaeological sites or any important site feature in the vicinity of the proposed site have been considered?

No

15.9. Will the proposed project result in any changes to the demographic structure of local population?

No

15.10. Will the project cause adverse effect on local communities, disturbance to sacred sites or other cultural values?

No

## 16. Building or Construction projects or Area Development projects and Townships Proposals

16.1. Major Project Requirement in terms of the land area, built up area, green belt, parking needs etc.

	Existing	Expansion
16.1.1. STP & Solid Waste Area (sq. m)	668	N/A
16.1.2. Open Area (sq. m)	42353.21	N/A
16.1.3. Green belt Area (sq. m)	3338.882	N/A
16.1.4. Maximum number of floors	7	N/A
16.1.5. Number of parking Required	8200	N/A
16.1.6. Proposed FAR	96143.872	N/A
16.1.7. Total number of dwelling units	16	N/A
16.1.8. Paved Area (sq. m)	80852.62	N/A
16.1.9. Total Land/plot area (sq. m)	252013.416	N/A
16.1.10. NA	N/A	N/A
16.1.11. Build up area (sq. m)	99736.527	N/A
16.1.12. Surface Parking Area (sq. m)	32397.5	N/A

16.2. Whether management of drainage in and around site is proposed as per the Central Public Health & Environment Engineering Organization (CPHEEO) Manual on Storm Water Drainage System, 2019 to avoid flooding or water logging?

Yes

16.2.1. Details thereof

Provision of Drainage System

16.3. Details regarding measures are taken to prevent the run-off from construction activities polluting land & aquifers? (Give details of quantities and the measures taken to avoid the adverse impacts)

Proper storm water drainage system comprising of lined drains is proposed.

16.4. Impact of the land use changes occurring due to the proposed project on the runoff characteristics of the area in post construction phase on a long term

Existing land use will be change for Sports Complex purpose. After development, runoff will be increase, however, increasing runoff will be connected through storm water network which is further connected to existing municipal storm water line.

16.5. Will there be any significant land disturbance resulting in erosion, subsidence and instability?

No

16.5.1. Reasons thereof

NA

16.6. Whether soil erosion control measures proposed to conform to best management practices highlighted in the National Building Code (NBC) of India, 2016?

Yes

16.6.1. Details thereof

Preventing soil erosion

16.7. Breakup of water requirement for various daily uses

Daily Use

Daily quantity (KLD)

During Construction

During Operation

Drinking Water	50	272
Green Belt	0	186
Flushing	0	222
Dust Suppression	5	0

Daily Use	During Construction	During Operation
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16.8. Details of traffic management at the entry & exit to the project site in construction and operation phase with comparison to the present level of traffic

For vehicular movement within the site, internal roads with sufficient width, entry & exit gates, sufficient turning radius will be provided for smooth vehicular movement.

16.9. Whether buildings or building complexes have a connected load of 100 kW or greater or a contract demand of 120 kVA or greater and are intended to be used for commercial purposes.

Yes

16.10. What is the Energy Performance Index (EPI) of a building in kilowatt-hours per square meter per year of the building and measures to minimize energy consumption?

During Operation Phase: Connected Load: 4525 KW Demand Load: 2815 KW Source of power supply: MS&EDCL Transformers: 2 X 830 KVA & 3 X 2000 KVA capacity DG Set: 1 No. of 360 KVA, 4 No. of 500 KVA, 2 No. of 400 KVA, 6 No. of 250 KVA, & 4 No. of 125 KVA capacity Fuel: oil cooled

16.11. Whether Compliance to the ECBC norms is applicable?

Yes

16.11.1. Whether compliance to

ECBC

#### 16.12. Details for Energy efficiency level

##### Building envelop

##### 16.12.1. Fenestration

Parameter	Details	Remarks
U-Factor (W/m <sup>2</sup> .K)	4.6	Single glazed units
Solar Heat Gain Coefficient	0.42	Single glazed units
Visual Light Transmittance	45	Single glazed units

##### 16.12.2. Day lighting

Parameter	Details	Remarks
% Useful daylight illuminance (UDI)	59.03	UDI For habitable spaces in worst case scenario only
Area per floor (sq. m) UDI requirement during 90% of the year	59.03	UDI For habitable spaces in worst case scenario only
Total daylight area (sq. m) in building meeting UDI requirement during 90% of the year	59.03	UDI For habitable spaces in worst case scenario only

##### Building Envelope Sealing

##### 16.12.3. Roof

Parameter	Details	Remarks
Roof assembly U-factor (W/m <sup>2</sup> .K)	0.47	For Proposed Buildings only
Climate Zone	27	For Proposed Buildings only

##### 16.12.4. External Wall

Opaque Assembly Maximum U-factor (W/m <sup>2</sup> .K)	0.85	For Proposed Buildings only
Climate Zone	27	For Proposed Buildings only
Material	50	For Proposed Buildings only
R Value	1.18	For Proposed Buildings only

16.12.5. Energy efficiency in Thermal comfort systems and controls

NA

16.12.6. Energy efficiency in Lighting and Electrical systems and controls

NA

16.13. Does the layout of streets & buildings maximize the potential for solar energy devices? Substantiate with details.

Yes, the building is designed in order to receive maximum solar light at common area. Emergency lighting will be provided through DG sets. Provision of use of solar energy for solar water heaters and provision of Solar PV to electricity generation is proposed for the project.

16.14. What extent the non-conventional energy technologies are utilized in the overall energy consumption? Provide details of the renewable energy technologies used

Solar energy will be utilized during the operation phase of the project. Use of Solar energy as Solar water heaters, Solar PV panels are proposed. Besides from that LED lights and energy saving equipment's will be used.

16.15. What is the building footprint of the building and its location in the site?

Proposed structure designed and will be constructed as per Unified DC rules

16.15. What are the likely effects of the building activity in altering the microclimates? Provide a self-assessment on the likely impacts of the proposed construction on creation of heat island & inversion effects?

Proposed structure designed and will be constructed as per Unified DC rules published by Urban Development Dept., Govt. of Maharashtra as well as guideline of National Building Code, 2016. All required provisions will take place for proposed project.

16.16. What precautions & safety measures are proposed against fire hazards? Furnish details of emergency plans

Project proposed dedicated firefighting system as per National Building Code and Unified DC rules published by Urban Development Dept., Govt. of Maharashtra. The firefighting system will consist of fire hydrant system, wet risers, pumps and portable extinguishers.

16.17. Details of NOCs available for the project (If any)

NO

## Enclosures

17. Layout Plan showing the components of the project and green belt proposed; general location and specific location of the project along with coordinates

master layout final.pdf

18. Upload copy of Replenishment Study Report & Baseline Survey data

not applicable 1.pdf [Preview](#)

19. Upload Copy of EMP Report

environmental management plan mankapur.pdf

20. Conceptual Plan for Building and Construction project

conceptual plan mankapur.pdf

21. Upload copy of District Survey Report

N/A

22. Schematic representation of the feasibility drawings which give information for EIA purpose

not applicable 1.pdf

## 18. Additional Information

S. No.	Document Name	Remark	Document
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## Undertaking

19.  I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information is found to be false or misleading at any stage, the project will be rejected and clearance given if any to the project will be revoked at our risk and cost. In addition to the above, I hereby give undertaking that no activity/construction/expansion has been taken up

19.1. Name Mr. Shekhar Vitthalrao Patil

19.2. Designation Deputy Director

19.3. Company DIVisional sports complex executive Committee Nagpur

19.4. Address Mouza - Jaripatka , C.T.S . No. 01 S. No. 504,505,506,513 at Savner Road, Nagpur, Tah. & Dist. Nagpur.

19.5. Date 29/08/2024



13.	SIA/MH/INFRA2/493855/2024	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.
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Representative of PP was present during the meeting along with environmental consultant M/s. Shrikrishna Environment Consultants Pvt. Ltd. It is noted that, the PP has submitted the application for prior environment clearance for proposed project with total plot area of 2,47,400.00 m<sup>2</sup>, FSI area of 96,143.872 m<sup>2</sup>, Non FSI area of 3,652.655 m<sup>2</sup> and total BUA of 99,796.527 m<sup>2</sup>.

**Brief information of the proposal is as below:**

1	Proposal Number	PARIVESH Proposal No.: SIA/MH/INFRA2/493855/2024																													
2	Name of Project	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra.																													
3	Project category	B Category, 8(a)																													
4	Type of Institution	Government																													
5	Project Proponent	<ul style="list-style-type: none"> <li>• Name: Divisional Sports Complex Executive Committee, Nagpur.</li> <li>• Mr. Shekhar Vitthalrao Patil (Deputy Director)</li> <li>• Address: CTS No. 01, S. No. 504, 505, 506, 513, At Savner Road, Tah. Nagpur, Dist. Nagpur, Maharashtra.</li> <li>• Phone No: 8888499274</li> <li>• Email ID: dydnagpur.dsys-mh@gov.in</li> </ul>																													
6	Name of Consultant	<ul style="list-style-type: none"> <li>• Name: Shrikrishna Environment Consultants Pvt. Ltd.</li> <li>• NABET Accreditation No.: NABET/EIA/21-24/SA 0213</li> <li>• Validity: 10/11/2024</li> </ul>																													
7	Applied for	Fresh EC																													
8	Details of Previous EC	NA																													
9	Location of the project	Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra.																													
10	Latitude and Longitude	21°10'50.73"N, 79°04'30.31"E																													
11	Total Plot Area	247400.00 Sq.m.																													
12	Deductions	0.00 Sq.m																													
13	Net Plot Area	247400.00 Sq.m.																													
14	Proposed FSI area	96143.872 Sq.m.																													
15	Proposed Non FSI area	3652.655 Sq.m.																													
16	Proposed Total Built-up Area	99796.527 Sq.m.																													
17	Total Built up area approved by Planning Authority	99796.527 Sq. m.																													
18	Ground Coverage	--																													
19	Total Project Cost	Rs. 473.69 Cr.																													
20	CER as per MoEF & CC circular dated 01/05/2018	CER Shall be Implemented as a part of EMP as recommended by SEAC/SEIAA as mentioned in OM F. No. 22-65/2017-IA.III dated 30 September, 2020 and OM file No. 22-65/2017-IA.III dated 25/02/2021.																													
21	Details of Building Configuration																														
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		Recycled (Flushing)		222 KLD	222 KLD	
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		Total		680 KLD	494 KLD	
		Waste water generation		453 KLD	453 KLD	
24	Water Storage Capacity for Fire Fighting/ UGT	<p>Five (5) Nos of UGTs proposed: Details are as follows</p> <p>UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel</p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 95 Cu. M.</li> <li>• Fire tank capacity: 100 Cu. M.</li> </ul> <p>UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building</p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 2 x 162 Cu. M.</li> </ul>				



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25	Source of Water	Nagpur Municipal Corporation (NMC) STP treated water will be reused for flushing & landscape purpose.	
26	Rainwater Harvesting (RWH)	<ul style="list-style-type: none"> <li>• Level of Ground Water Table:</li> <li>• Pre-Monsoon: 10.0 m to 12.0 m BGL</li> <li>• Post Monsoon: 8.0 m to 10.0 m BGL</li> <li>• Size &amp; No. of RWH tanks and Quantity: NA</li> <li>• Quantity and size of recharge pits: 37 nos. of recharge pits proposed</li> </ul> <p>UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel</p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 95 Cu. M.</li> <li>• Fire tank capacity: 100 Cu. M.</li> </ul> <p>UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building</p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 2 x 162 Cu. M.</li> </ul> <p>UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria</p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 500 Cu. M.</li> <li>• Fire tank capacity: 200 Cu. M.</li> </ul> <p>UGT 4 -: For Hockey Pavilion</p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 40 Cu. M.</li> </ul> <p>UGT 5 -: For Football Pavilion</p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 40 Cu. M.</li> </ul>	
27	Sewage and Wastewater	<ul style="list-style-type: none"> <li>• Sewage Generation: 453 KLD</li> <li>• Proposed STP Capacity: 500 KLD Capacity</li> <li>• STP Technology: MBBR Technology</li> </ul>	
28	Solid waste management during construction phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	Negligible	Collect & disposed through authorized agency.
	Wet waste	Negligible	Provision of composting
	Construction waste	Top Soil & Debris	Top soil will be reused for landscape purpose within project site. Excavated debris will be reuse for levelling, backfilling, levelling of internal road preparation purposes within project site.
29	Solid waste management during operation phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	2307 Kg/day	Will be collected & disposed by Nagpur Mun.Corp (NMC).
	Wet waste	1714 Kg/day	Treated in Smart Drum Organic waste composter and used as manure in landscape
	Haz. Waste / BMW		NA
	E-waste	60.0 Kg/day	Handed over to the authorized recyclers Nagpur Mun.Corp (NMC).
	STP Sludge	46 Kg/day	Mechanize Dewatering used as manure in landscape
30	Green Belt Development	<ul style="list-style-type: none"> <li>• Total RG Area: 42353.21 Sq. m.</li> <li>• Existing trees on Plot: 811 No. (Retained on site)</li> <li>• Number of trees to be plant: 2086 Nos.</li> <li>• Number of trees to be cut: 103 Nos.</li> <li>• Number of trees to be transplanted: 254 Nos.</li> </ul>	

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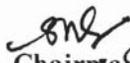
31	Power Requirement	<ul style="list-style-type: none"> <li>Source of power supply: MSEDCL</li> <li>During Construction Phase (Demand Load): 100 KW</li> <li>During Operation Phase (Connected Load): 4525 KW</li> <li>During Operation Phase (Demand Load): 2815 KW</li> <li>Transformer: 2 x 830 kVA &amp; 3 x 2000 kVA capacity</li> <li>DG Set: 1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA capacity, Fuel Used: HSD</li> </ul>			
32	Energy Saving	Total Energy Saving: 20.41 % through Solar Energy & Energy saving measures			
33	Environment Management Plan during Construction phase				
	Sr.	Parameter	Capital ( Lakh)		
	1	Personnel Protective Equipment	9.31		
	2	Site Sanitation Facility	2.81		
	3	Water provision	7.02		
	4	Solid waste management	4.0		
	5	Health Check up	15.0		
	6	Awareness to workers or training	3.60		
	7	Environmental Monitoring	55.93		
	8	Disaster Management	2.75		
		TOTAL	100.42		
34	Environment Management Plan Operation phase				
	Sr. No.	Component	Details	Capital (Lakh)	O &M (Lakh/Y)
	1	Storm water	Ø 160 mm, Ø200 mm, Ø250, Ø315mm, Ø450 mm, Ø600 mm Pipe	76.62	8.60
	2	Sewage Treatment Plant	STP of 500 KLD Capacity	37.0	17.51
	3	Water treatment	--	--	--
	4	RWH	37 Nos of Recharge Pits	74.0	7.50
	5	Solid waste management	OWC	37.50	7.38
	6	Hazardous waste	NA	--	--
	7	E-waste	Handed over to the authorized recyclers.	--	--
	8	Landscape Development	2086 No of Trees	670.0	100.38
	9	Energy Saving	20.41 % Energy saving	107.90	6.00
	10	Environment Monitoring	Air, Water, Noise, Soil, STP, DG set, Compost Monitoring	--	4.27
	11	Disaster Management	--	527.68	39.57
		TOTAL		1530.70	187.61
35	Traffic Management	Type	Required as per UDCPR	Actual Provided	Area per Parking
		4-Wheeler	1480 No.	1515 No.	12.5 Sq.m.
		2-Wheeler	6720 No.	6730 No.	2.0 Sq.m
36	Details of Court Cases/ litigations w.r.t. the project and project location if any				NA

**Deliberations:**

PP stated that, the application is for Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra, located at Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur. The proposed configuration is as below:

Sr.	Buildings	Building Configuration	Height in m
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Member Secretary

  
Chairman

Existing Buildings			
1	Indoor Stadium	Ground Fl.	16.21
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4	Athletic Pavilion	G+2 Fl.	15.30
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15	Gymnasium Building	G+1 Fl.	7.65
16	Administrative Block	G+1 Fl.	7.65

PP informed that following NoCs / Permissions pertaining to the proposal are received till date:

Type	Date	Issuing authority / Remarks
Water Supply	26/08/2024	Nagpur Municipal Corporation
Drainage	16/08/2024	Nagpur Municipal Corporation
Aviation / MoD	31/08/2024	Airports Authority of India/ G14 Zone of CCZM Nagpur Airport/ permitted Top elevation -375m AMSL and building height -374.23m AMSL
SWM	23/08/2024	AG Enviro Infra Projects Private Limited/ for Non-biodegradable waste and E-waste

PP informed that that the project site is not located in whole or in part within 5 km. of the protected area notified under the Wildlife (Protection) Act, 1972, critically polluted areas and severely polluted areas as identified by the CPCB, eco-sensitive areas notified under Section 3(2) of the Environment (Protection) Act, and the inter-state boundaries.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) b2.

**During discussion following points emerged:**

1. PP to submit Fire NoC.
2. PP to submit details of on-site and off-site green belt development plan with provision of geo-tagging.
3. PP to provide arrangement / facilities for differently abled persons.
4. With reference to the directions given by Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in Original Application No. 93/2024(CZ) vide order dt., 08.09.2024, PP and Consultant to jointly submit undertaking that the project site is **not** located in whole or in part within 5 km. of the protected area notified under the Wildlife (Protection) Act, 1972, critically polluted areas and severely polluted areas as identified by the CPCB, eco-sensitive areas notified under Section 3(2) of the Environment (Protection) Act, and the inter-state boundaries.
5. PP to obtain IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions indicating all required RG area as per prevailing Hon'ble Supreme Court Order. PP to obtain all mandatory

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- NOCs from the concerned planning authority and the planning authority shall not issue occupation certificate unless PP obtains the same.
6. PP to prepare and implement plan to make proposed project a plastic free zone.
  7. PP to ensure to achieve the standard parameters of the treated sewage as per order issued by the Hon'ble National Green tribunal on 30.04.2019. PP to ensure that, the water proposed to be used for construction phase should not be drinking water.
  8. PP and the planning authority shall ensure that, the construction and demolition waste (C & D waste) is collected and treated at designated places as per Construction and Demolition Waste Management Rules, 2016 amended from time to time.
  9. PP to provide electric charging facility by providing charging points at suitable places as per Maharashtra Electric Vehicle Policy, 2021.
  10. PP to ensure to achieve minimum 5% energy saving by using non-conventional energy source.

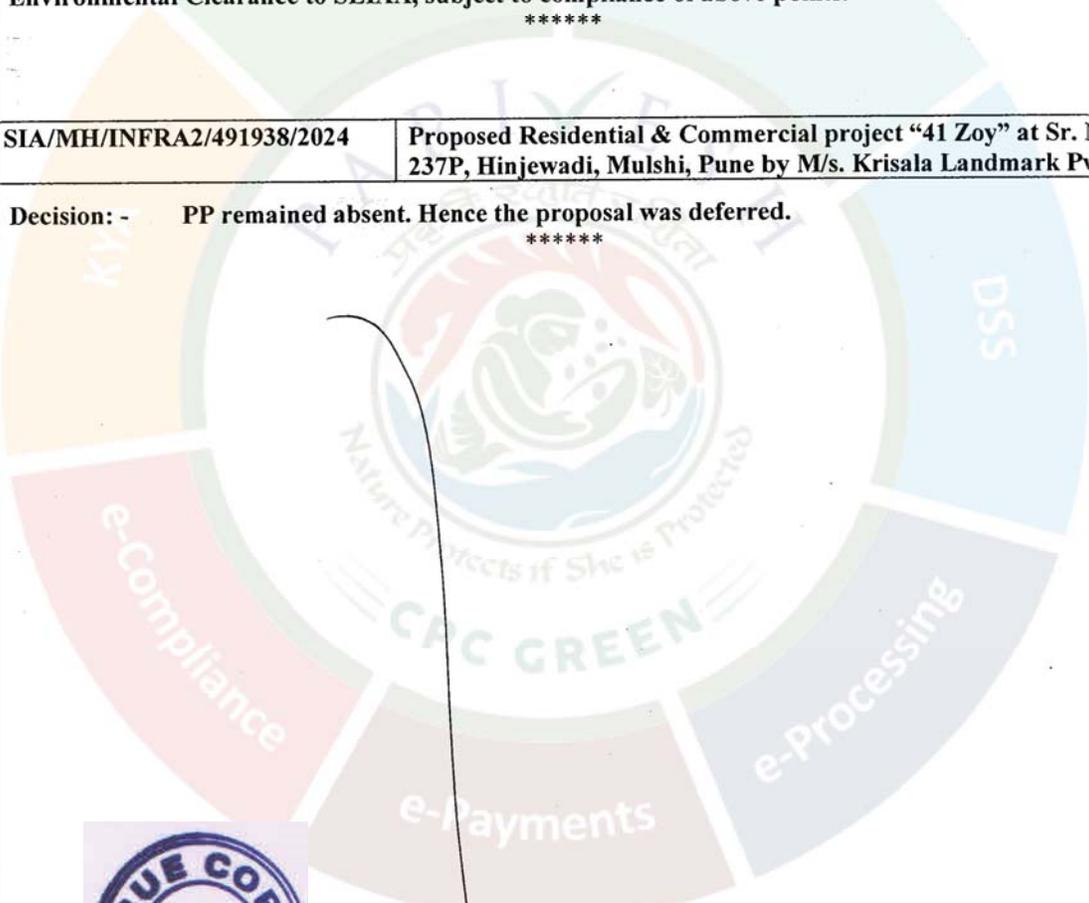
**Decision: - After deliberation, Committee decided to recommend the proposal for Environmental Clearance to SEIAA, subject to compliance of above points.**

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14.	SIA/MH/INFRA2/491938/2024	Proposed Residential & Commercial project "41 Zoy" at Sr. No. 236P, 237P, Hinjewadi, Mulshi, Pune by M/s. Krisala Landmark Pvt Ltd.
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**Decision: - PP remained absent. Hence the proposal was deferred.**

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*[Signature]*  
Member Secretary

*[Signature]*  
Chairman

**CONSOLIDATED STATEMENT FOR PROPOSAL NUMBER SIA/MH/INFRA2/493855/2024 AT MOUZA - JARIPATKA, C.T.S. NO. 01 S. NO. 504, 505, 506, 513 AT SAVNER ROAD, NAGPUR, TAH. DIST. NAGPUR, MAHARASHTRA., BY DIVISIONAL SPORTS COMPLEX EXECUTIVE COMMITTEE, NAGPUR.**

Sr. No.	Particular	Details
1	Proposal Number	PARIVESH Proposal No.: SIA/MH/INFRA2/493855/2024
2	Name of Project	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra.
3	Project category	B Category, 8(a)
4	Type of Institution	Government
5	Project Proponent	<ul style="list-style-type: none"> <li>• <b>Name:</b> Divisional Sports Complex Executive Committee, Nagpur. Mr. Shekhar Vitthalrao Patil (Deputy Director)</li> <li>• <b>Address:</b> CTS No. 01, S. No. 504, 505, 506,513, At Savner Road, Tah. Nagpur, Dist. Nagpur, Maharashtra.</li> <li>• <b>Phone No:</b> 8888499274</li> <li>• <b>Email ID:</b> dydnagpur.dsys-mh@gov.in</li> </ul>
6	Name of Consultant	<ul style="list-style-type: none"> <li>• <b>Name:</b> Shrikrishna Environment Consultants Pvt. Ltd.</li> <li>• <b>NABET Accreditation No.:</b> NABET/EIA/21-24/SA 0213</li> <li>• <b>Validity:</b> 10/11/2024</li> </ul>
7	Applied for	Fresh EC
8	Details of Previous EC	NA
9	Location of the project	Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra.
10	Latitude and Longitude	21°10'50.73"N, 79°04'30.31"E
11	Total Plot Area	247400.00 Sq.m.
12	Deductions	0.00 Sq.m
13	Net Plot Area	247400.00 Sq.m.
14	Proposed FSI area	96143.872 Sq.m.
15	Proposed Non FSI area	3652.655 Sq.m.
16	Proposed Total Built-up Area	99796.527 Sq.m.
17	Total Built up area approved by Planning Authority	99796.527 Sq. m.
18	Ground Coverage	--
19	Total Project Cost	Rs. 473.69 Cr.
20	CER as per MoEF & CC circular dated 01/05/2018	CER Shall be Implemented as a part of EMP as recommended by SEAC/SEIAA as mentioned in OM F. No. 22-65/2017-IA.III dated 30 September, 2020 and OM file No. 22-65/2017-IA.III dated 25/02/2021.

21	<b>Details of Building Configuration</b>	Proposed Building Configuration:			
		<b>Sr. No.</b>	<b>Buildings</b>	<b>Building Configuration</b>	<b>Height in m</b>
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		<p>Restaurant, 1 Service Apartments, 1 President Suites.</p> <ul style="list-style-type: none"> <li>• Sports Convention Centre: 1 Multi-Purpose Indoor Hall, 1 Media Room, 1 Administration Rooms, 1 Sports Information Centre, 1 Museum, 1 Spectators Gallery (2000 Pax).</li> <li>• Sports School: 1 Auditorium, Offices, 1 Conference, Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,</li> <li>• Sports University: 1 Auditorium, Offices, 1 Conference Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,</li> <li>• Cafeteria: 1 Kitchen area, 1 Dining Area,</li> <li>• Officers Residence: 1- 4 BHK Residence, 1 Office,</li> <li>• Gymnasium Building: 1 Gymnasium, 1 Mini Hall, 1 Spectator Gallery (500 Pax).</li> <li>• Admin Building: 1 Mini Hall and 1 Spectator Gallery (500 Pax).,</li> <li>• Football Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax)</li> <li>• Hockey Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax).</li> </ul> <p>Expected Users: Total: 15024 Nos. (Hostel and Officers Residence: 1059 Nos, Sports Persons and Others: 13965)</p>																		
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		<ul style="list-style-type: none"> <li>• Domestic tank capacity: 2 x 162 Cu. M.</li> </ul> <p><b>UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 500 Cu. M.</li> <li>• Fire tank capacity: 200 Cu. M.</li> </ul> <p><b>UGT 4 -: For Hockey Pavilion</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 40 Cu. M.</li> </ul> <p><b>UGT 5 -: For Football Pavilion</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 40 Cu. M.</li> </ul>
25	<b>Source of Water</b>	Nagpur Municipal Corporation (NMC) STP treated water will be reused for flushing & landscape purpose.
26	<b>Rainwater Harvesting (RWH)</b>	<ul style="list-style-type: none"> <li>• Level of Ground Water Table:</li> <li>• Pre-Monsoon: 10.0 m to 12.0 m BGL</li> <li>• Post Monsoon: 8.0 m to 10.0 m BGL</li> <li>• Size &amp; No. of RWH tanks and Quantity: NA</li> <li>• Quantity and size of recharge pits: 37 nos. of recharge pits proposed</li> </ul> <p><b>UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 95 Cu. M.</li> <li>• Fire tank capacity: 100 Cu. M.</li> </ul> <p><b>UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 2 x 162 Cu. M.</li> </ul> <p><b>UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 500 Cu. M.</li> <li>• Fire tank capacity: 200 Cu. M.</li> </ul> <p><b>UGT 4 -: For Hockey Pavilion</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 40 Cu. M.</li> </ul> <p><b>UGT 5 -: For Football Pavilion</b></p> <ul style="list-style-type: none"> <li>• Domestic tank capacity: 40 Cu. M.</li> </ul>
27	<b>Sewage and Wastewater</b>	<ul style="list-style-type: none"> <li>• Sewage Generation: 453 KLD</li> <li>• Proposed STP Capacity: 500 KLD Capacity</li> <li>• STP Technology: MBBR Technology</li> </ul>

28	Solid waste management during construction phase	<b>Type</b>	<b>Quantity</b>	<b>Treatment/ disposal</b>
		Dry waste	Negligible	Collect & disposed through authorized agency.
		Wet waste	Negligible	Provision of composting
		Construction waste	Top Soil & Debris	Top soil will be reused for landscape purpose within project site. Excavated debris will be reuse for levelling, backfilling, levelling of internal road preparation purposes within project site.
29	Solid waste management during operation phase	<b>Type</b>	<b>Quantity</b>	<b>Treatment/ disposal</b>
		Dry waste	2307 Kg/day	Will be collected & disposed by Nagpur Municipal Corporation (NMC).
		Wet waste	1714 Kg/day	Treated in Smart Drum Organic waste composter and used as manure in landscape
		Hazardous waste	--	NA
		Biomedical waste	--	NA
		E-waste	60.0 Kg/day	Handed over to the authorized recyclers Nagpur Municipal Corporation (NMC).
		STP Sludge	46 Kg/day	Mechanize Dewatering used as manure in landscape
30	Green Belt Development	<ul style="list-style-type: none"> <li>• Total RG Area: 42353.21 Sq. m.</li> <li>• Existing trees on Plot: 811 No. (Retained on site)</li> <li>• Number of trees to be plant: 2086 Nos.</li> <li>• Number of trees to be cut: 103 Nos.</li> <li>• Number of trees to be transplanted: 254 Nos.</li> </ul>		
31	Power Requirement	<ul style="list-style-type: none"> <li>• Source of power supply: MSEDCL</li> <li>• During Construction Phase (Demand Load): 100 KW</li> <li>• During Operation Phase (Connected Load): 4525 KW</li> <li>• During Operation Phase (Demand Load): 2815 KW</li> <li>• Transformer: 2 x 830 kVA &amp; 3 x 2000 kVA capacity</li> <li>• DG Set: 1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA capacity</li> <li>• Fuel Used: HSD</li> </ul>		
32	Details of Energy Saving	Total Energy Saving: 20.41 % through Solar Energy & Energy saving measures		

<b>33</b>	<b>Environment Management Plan during Construction phase</b>	<b>Sr. No.</b>	<b>Parameter</b>	<b>Capital Cost (Rs. In Lakh)</b>		
		1	Personnel Protective Equipment	9.31		
		2	Site Sanitation Facility	2.81		
		3	Water provision	7.02		
		4	Solid waste management	4.0		
		5	Health Check up	15.0		
		6	Awareness to workers or training	3.60		
		7	Environmental Monitoring	55.93		
		8	Disaster Management	2.75		
			<b>TOTAL</b>	<b>100.42</b>		
<b>34</b>	<b>Environment Management Plan Operation phase</b>	<b>Sr. No.</b>	<b>Component</b>	<b>Details</b>	<b>Capital Cost (Rs. Lakh)</b>	<b>O &amp;M Cost (Rs. Lakh)</b>
		1	Storm water	Ø 160 mm, Ø200 mm, Ø250, Ø315mm, Ø450 mm, Ø600 mm Pipe	76.62	8.60
		2	Sewage Treatment Plant	STP of 500 KLD Capacity	37.0	17.51
		3	Water treatment	--	--	--
		4	RWH	37 Nos of Recharge Pits	74.0	7.50
		5	Solid waste management	OWC	37.50	7.38
		6	Hazardous waste	NA	--	--
		7	E-waste	Handed over to the authorized recyclers.	--	--
		8	Landscape Development	2086 No of Trees	670.0	100.38
		9	Energy Saving	20.41 % Energy saving	107.90	6.00
		10	Environment Monitoring	Air, Water, Noise, Soil, STP, DG set, Compost Monitoring	--	4.27
		11	Disaster Management	--	527.68	39.57
			<b>TOTAL</b>		<b>1530.70</b>	<b>187.61</b>

35	Traffic Management	<table border="1"> <thead> <tr> <th>Type</th> <th>Required as per UDCPR</th> <th>Actual Provided</th> <th>Area per Parking</th> </tr> </thead> <tbody> <tr> <td>4-Wheeler</td> <td>1480 No.</td> <td>1515 No.</td> <td>12.5 Sq.m.</td> </tr> <tr> <td>2-Wheeler</td> <td>6720 No.</td> <td>6730 No.</td> <td>2.0 Sq.m</td> </tr> </tbody> </table>				Type	Required as per UDCPR	Actual Provided	Area per Parking	4-Wheeler	1480 No.	1515 No.	12.5 Sq.m.	2-Wheeler	6720 No.	6730 No.	2.0 Sq.m
		Type	Required as per UDCPR	Actual Provided	Area per Parking												
		4-Wheeler	1480 No.	1515 No.	12.5 Sq.m.												
2-Wheeler	6720 No.	6730 No.	2.0 Sq.m														
36	Details of Court Cases/ litigations w.r.t. the project and project location if any	NA															
Environment Consultant: <b>Shrikrishna Environment Consultants Pvt. Ltd.</b> 		Project Proponent:  [Shekhar Patil] <b>Deputy Director of Sports          &amp; Secretary Divisional Sports          Complex Executive Committee, Nagpur</b>															

# WELCOME

## HON'BLE CHAIRMAN AND MEMBERS OF THE STATE LEVEL EXPERT APPRAISAL COMMITTEE - 3, SEAC-3

For Presentation of Proposed Divisional Sports Complex at Nagpur for  
Government of Maharashtra (**Fresh EC**)

At

Mouza - Jaripatka, C.T.S. No. 01, S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. &  
Dist. Nagpur, Maharashtra.

By

## Divisional Sports Complex Executive Committee, Nagpur

199<sup>th</sup> Meeting of SEAC-3 (Part B) Sr. No. 13  
(Proposal No.: SIA/MH/INFRA2/493855/2024)

Date of Presentation: 04/10/2024

**Environment Consultant: SHRIKRISHNA ENVIRONMENT CONSULTANTS PVT. LTD.,**  
Accreditation of Consultant (NABET Accreditation): NABET/EIA/2124/SA 0213

# NABET ACCREDITATION & EC CO-ORDINATOR



**National Accreditation Board for Education and Training**

## Certificate of Accreditation

**Shrikrishna Environment Consultants Pvt. Ltd., Pune**

Rama Equator, Office No 707, 7th Floor, Samrat Chowk, Morwadi, Pune 411018

The organization is accredited as **Category-A** under the **OCI-NABET Scheme for Accreditation of EIA Consultant Organization, Version 3**, for preparing EIA/EIMP reports in the following Sectors

S.No	Sector Description	Sector (as per) NABET MoEFCC	Cat.
1.	Mining of minerals - Open cast only	1 1 (a) (i)	B
2.	Metallurgical industries; (ferrous & non-ferrous)	8 3 (a)	A
3.	Synthetic organic chemicals industry (dyes & dye intermediates; bulk drugs and intermediates excluding drug formulations; synthetic rubbers; basic organic chemicals, other synthetic organic chemicals and chemical intermediates)	21 5 (f)	A
4.	Distilleries	22 5 (g)	A
5.	Industrial estates/ parks/ complexes/ Areas, export processing zones (EPZs), Special economic zones (SEZs), Biotech parks, Leather complexes	31 7 (c)	A
6.	Ports, harbours, break waters, and dredging	33 7 (e)	A
7.	Highways	34 7 (f)	A
8.	Building and construction projects	38 8 (a)	B
9.	Townships and Area Development projects	39 8 (b)	B

Note: Names of approved EIA Coordinators and Functional Area Experts are mentioned in SAC minutes dated September 22, 2023 posted on the OCI-NABET website.

The Accreditation shall remain in Force subject to continued compliance to the terms and conditions mentioned in OCI-NABET's letter of accreditation bearing no. OCI/NABET/EIA/AC023/3089 dated Dec. 18, 2023. The accreditation needs to be renewed before the expiry date by Shrikrishna Environment Consultants Pvt. Ltd., Pune following due process of assessment.

Issue Date  
Dec. 18, 2023

Valid up to  
Nov. 10, 2024



Mr. Ajay Kumar Jha  
Sr. Director - NABET

Certificate No.  
NABET/EIA/21-24/SA 0213

Prof (Dr) Varinder S Kanwar  
CEO-NABET

For the updated List of Accredited EIA Consultant Organizations with approved Sectors please refer to OCI-NABET website

### 1.1.3 Sectors approved for EIA Coordinators [ECs]:

a. Assessed as per SA norms – for ECs approved earlier:

Sl. No.	Name	Earlier approval status (in IA /subsequently) Sectors approved		Approval status (after SA) Sectors approved		Remarks
		Sectors	Cat.	Sectors	Cat.	
<b>In-house</b>						
1	Ashvin Duryodhan Badge	22	A	ANC	-	Left the organization.
		25	B	ANC	-	
		38	B	ANC	-	
2	Pravin Bapuraoji Gathe	38	B	CA	B	None
		39	B	CA	B	With an observation
3	Amol Vijaykumar Kulkarni	38	B	CA	B	None
4	Shraddha Pravin Gathe	38	B	CA	B	With an observation

b. Assessed as per IA norms – for new Sectors of approved ECs and fresh ECs proposed:

Sl. No.	Name	Sectors		Sectors		Remarks
		Applied	Recommended	Approved	Cat.	
<b>In-house</b>						
1	Pravin Bapuraoji Gathe	34	-	-	-	Candidature Withdrawn
2	Amol Vijaykumar Kulkarni	34	-	-	-	Candidature Withdrawn
		39	Yes	Yes	B	None
3	Shraddha Pravin Gathe	39	Yes	Yes	B	None
4	Pratul Suresh Kose	38	Yes	Yes	B	None
5	Meheruday Panjabrao Gujar	38	Yes	Yes	B	None
		39	Yes	Yes	B	None
<b>Empanelled</b>						
6	Sanjay Shevkar	8	Yes	Yes	A	None
		21	Yes	Yes	A	None
		22	Yes	Yes	A	None

## INTRODUCTION

- The Proposed Project is a Sports Complex (Sports Educational) Project, being developed as per Unified Development Control & Promotion Regulations (UDCPR 2020).
- PP applied for Environmental clearance for Total Plot area **2,47,400.00 Sq.m.** having Total Built up area **99,796.527 Sq. M.** (FSI area: 96,143.872 Sq. M. + Non FSI area: 3,652.655 Sq. M.).
- The Project site is having connectivity through Existing 36m wide Chindwara Road and Existing 18m Wide DP road.
- Internal 12m, 9m and 6 m wide driveways with 9m turning radius are provided.
- Environmental Infrastructure like Storm water line, Sewer line, access roads, etc are available in the surrounding.

The proposed project consists of 16 numbers of Buildings (Existing 4 Bldgs. & Proposed 12 Bldgs.).

Sr. No.	Buildings	Building Configuration	Height in m
<b>Existing Buildings</b>			
1	Indoor Stadium	Ground Fl.	16.21
2	Youth Hostel Building	G+2 Fl.	10.50
3	Boys Hostel Building	G+3 Fl.	13.95
4	Athletic Pavilion	G+2 Fl.	15.30
<b>Proposed Buildings</b>			
5	Football Pavilion	G+1 Fl.	9.15
6	Hockey Pavilion	G+1 Fl.	9.15
7	Sports Club	B+G+7 Fl.	33.00
8	Officers Residence	G+1 Fl.	7.35
9	Multi Sports Arena	G+2 Fl.	22.20
10	Sports Convention Centre	G+4 Fl.	19.65
11	Sports School	G+5 Fl.	25.80
12	Sports University	G+5 Fl.	25.80
13	Hostel Building	G+7 Fl.	27.00
14	Canteen/Cafeteria	GF	5.25
15	Gymnasium Building	G+1 Fl.	7.65
16	Administrative Block	G+1 Fl.	7.65

**A. BRIEF DESCRIPTION OF PROJECT**

# OWNERSHIP DETAILS

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6

<b>मालमत्ता पत्रक</b>	
जरीपटका नं. --	जिल्हा -- नागपूर
सुपान नं. --	शहरातील आणि त्याच्या फेर तलावणीची नियत वंडा
क्षेत्र नं. --	
पो.नं. --	
मूल्य [७५,०००.००]	
७९९९४.६०	
सुविधाधिकार	
हक्काचा मूळ धारक	राज्य सरकार मनोरिणालय
पट्टेदार	
इतर भार	
इतर सेरे	
व्यवहार	
खंड क्रमांक	नविन धारक (शि) पट्टेदार (प) किंवा भार (का)
१२/०४/२०००	सहपट्टेदार जिल्हा क्रिडा अधिकारी नागपूर " प्रादेशिक क्रिडा संमुलाने प्रयोजनाचे."
सहपट्टेदार मा.जिल्हाधिकारी नागपूर याने दि. २७.११.२००० रोगीचे पारित आदेशा क्रमांक अका/नवूल कावि ५०१/२००० नुसार शासन मानलेल्या अर्धित १५ वर्षांच्या कालावधी करीता प्रतिवर्ष १ रु. ने क्षेत्र २४.७४ हे. दिले. फेरफार क्रं. २१३ प्रमाणे.	सामाजिक अंश - १९/०४/२०००
सहाय्यी करणासा -	न.भू.अ.का.-३ नागपूर
	४३६३८४
	दिनांक २७/११/२०००
	(अक्षरी स्विकार करणारा) नाम दाखवे

# UNDERTAKING FOR NON APPLICABILITY OF COURT CASE



Out No./DSCEC/Undertaking/ALCOP/2024-25/

Date: 26.08.2024

## UNDERTAKING

To

The Chairman,  
State Expert Appraisal Committee (SEAC III)  
Environment Department,  
New Administrative Building  
15th Floor, Mantralaya,  
Mumbai-400032.

**Subject:** Undertaking for no any pendency of court case or stop work notice/ order or complaint against the Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra at Mouza - Jaripatka, C.T.S. No. 01 S.No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. & Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.

Respected Sir,

I, Shekhar Patil, Deputy Director of Sports and Youth Services, Nagpur Division & Secretary Divisional Sports Complex Executive Committee, Nagpur state that there is a proposed construction for Divisional Sports Complex at Nagpur for Government of Maharashtra at Mouza - Jaripatka, C.T.S. No. 01 S.No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. & Dist. Nagpur, Maharashtra; hereby undertake on behalf of Divisional Sports Complex Executive Committee, Nagpur that, there is no any pendency of court case or stop work notice/order or complaint against the said project.

Thanking you

Your Faithfully

[Shekhar Patil]

Deputy Director of Sports  
& Secretary Divisional Sports  
Complex Executive Committee, Nagpur

# INDEMNITY BOND

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**MAHARASHTRA** 2023 CH 762542  
**NOTARIAL REG**  
ENTRY NO. 8986  
DATE: 27/8/2024  
13 AUG 2024  
Indemnity Bond

I, Shekhar Patil, Deputy Director of Sports and Youth Services, Nagpur Division & Secretary Divisional Sports Complex Executive Committee, Nagpur, on behalf of Divisional Sports Complex Executive Committee, Nagpur, hereby indemnify to SEAC-III/SEIAAJ Environment Department, Government of Maharashtra from any legal consequences arising on account of dispute in respect of ownership of the land, for Proposed construction for Divisional Sports Complex at Nagpur for Government of Maharashtra at Mouza - Jaripatka, C.T.S. No. 01 S.No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. & Dist. Nagpur, Maharashtra.  
Hence, this indemnity bond is issued.

Date: 27/08/2024  
Place: Nagpur.



[Shekhar Patil]  
Deputy Director of Sports  
& Secretary Divisional Sports  
Complex Executive Committee, Nagpur

**ATTESTED**  
Mrs. S. R. MATTA  
ADVOCATE & NOTARY  
918-B, Clerk Town, Nagpur-4





## GOOGLE IMAGE

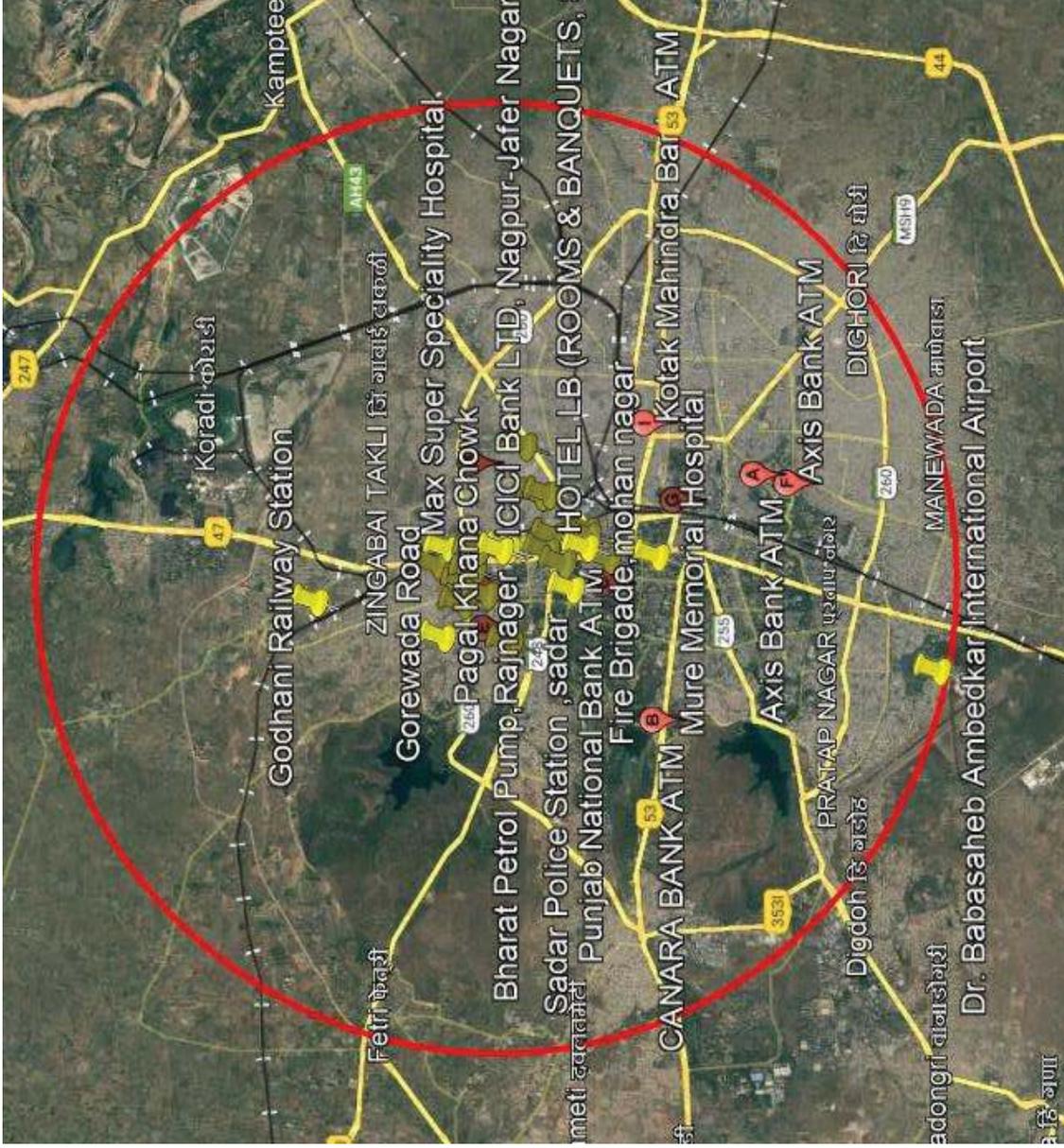
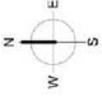


- Geographical Location :  $21^{\circ}10'50.73''$  N ,  $79^{\circ}04'30.31''$  E
- Elevation from MSL : 314.23 m

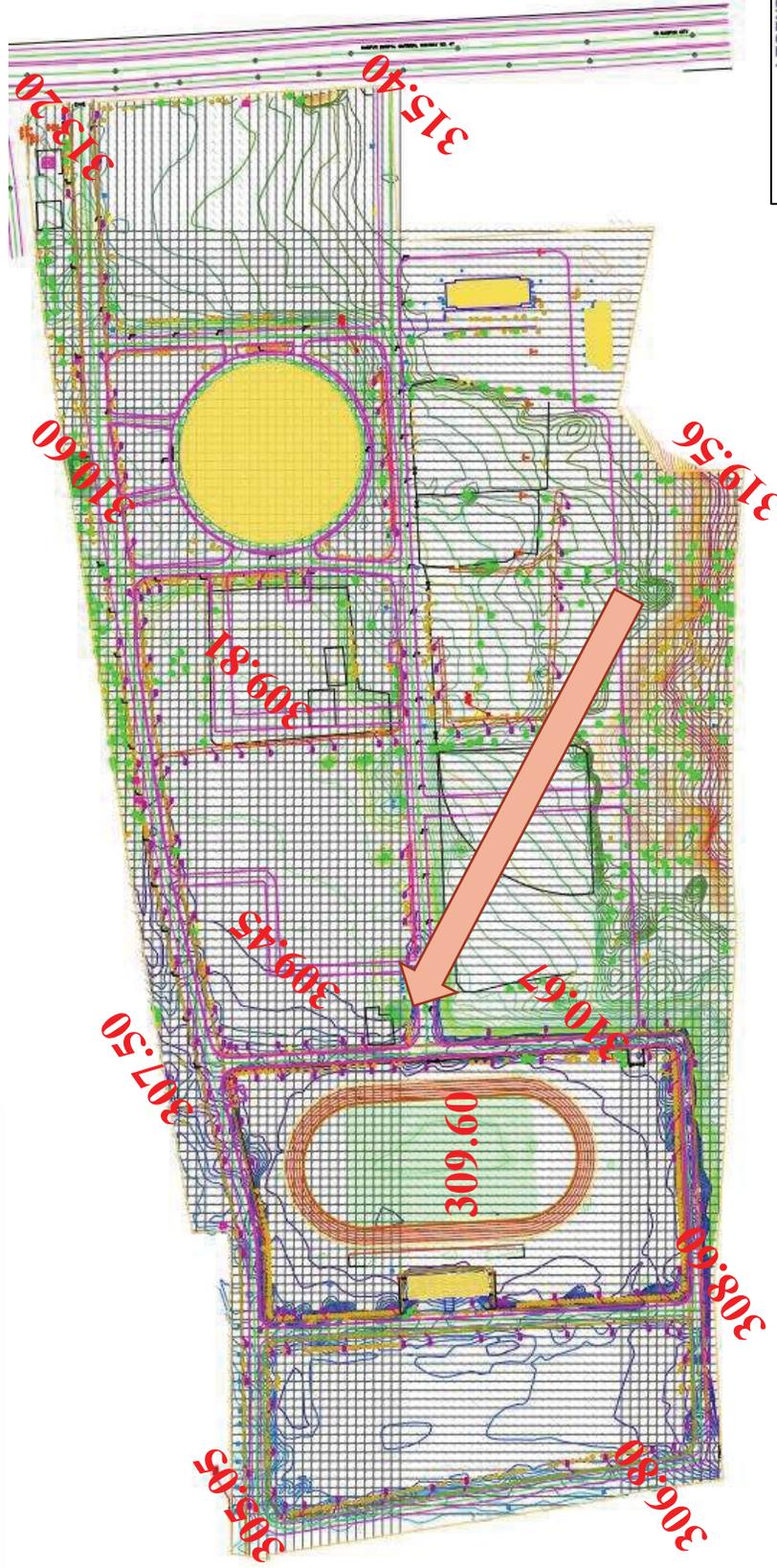
## PROXIMITY TO BASIC AMENITIES

Amenities	Name	Distance (km) (Aerial Distance)
Airport	Dr. Babasaheb Ambedkar International Airport	10.25
Railway Station	Nagpur Railway Station	3.47
	Itwari Railway Station	5.35
Bus Stop	Pagal Khana Chowk Bus Stop	0.74
	Mankapur - Bus stop	0.04
Nearest Road	NH 47 (Nagpur Bhopal Highway)	0.44
Nearest Highway	NH 47	0.44
Hospitals	Max Super Speciality Hospital	0.72
	Mure Memorial Hospital	3.97
Petrol Pump	Indian Oil Pump, Takli	0.57
Shopping Mall	Bharat Petrol Pump, Rajnagar	1.15
	Frontier Shopping Mart, Mohan Nagar	2.59
Hotels	Hotel LB, Sadar	2.46
	Hotel Dua Continental, Sadar	2.59
Police Station	Gittikhadan police station, Mankapur	1.72
	Sadar Police Station, Sadar	2.15
Fire Station	Police Chowki, Karachi Galli, Sadar	1.96
	Fire Station. Mohan Nagar	2.95
Post office	Sugat Nagar Agni Shamak Sthan	2.55
	Bezong Bagh Post Office, Civil line	2.14
Market	Indora Sub Post Office, Balabhaupeth	2.85
	S-Mart Super Market, New Mankapur	0.74
Bank/ATM	Krishna Super Market, New Mankapur	0.78
	ICICI Bank LTD, Nagpur-Jafer Nagar- Branch & ATM	0.88
	Punjab National Bank ATM, Koradi Colony	1.91

# PROXIMITY TO BASIC AMENITIES



**CONTOUR LAYOUT**



**LEGENDS**

SYMBOL	DESCRIPTION	SYMBOL	DESCRIPTION
—	EXISTING PLOT BOUNDARY (POSSESSION)	—	EXISTING PLOT BOUNDARY (POSSESSION)
—	PLOT BOUNDARY, AS PER K-PRAT	—	PLOT BOUNDARY, AS PER K-PRAT
—	TAR ROAD EDGE	—	R.C.C. DRAIN
—	W.B.M. ROAD EDGE	—	TEMPORARY DRAIN
—	FENCE LINE	—	STRUCTURE
●	BIG TREE	●	SMALL TREE
T	ELECTRIC POLE WITH UNCL. (LT)	W TW	WELL/TUBE WELL CHAMBER
X	ELECTRIC DR.	—	STREET LIGHT
⊕	FIRE VALVE	—	SPOT LEVELS
⊕	HIGH MAST	⊕	ROAD LEVELS
⊕	WATER TAP		

**Slope: South-East to North- West direction  
(319.56 m to 305.05 m)**

**SITE PHOTOGRAPH**

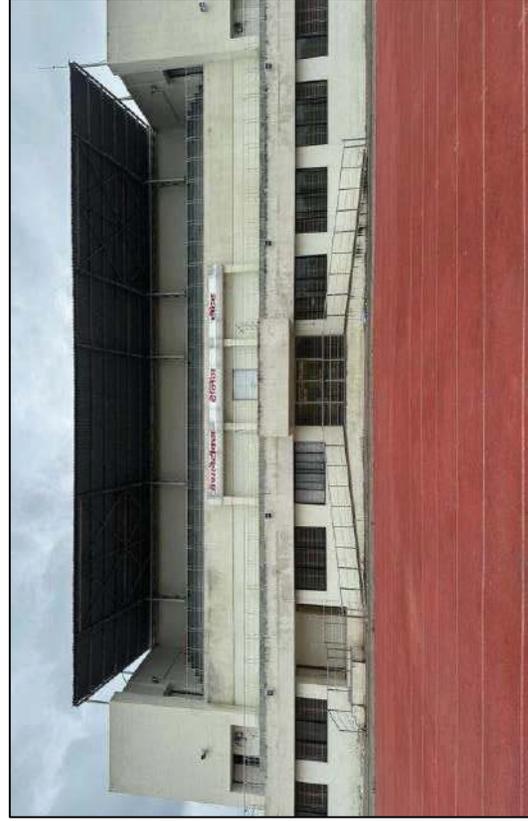
361



Existing Youth Hostel



Existing Boys Hostel



Existing pavilion Building



Existing Indoor Stadium

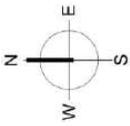


Proposed Site

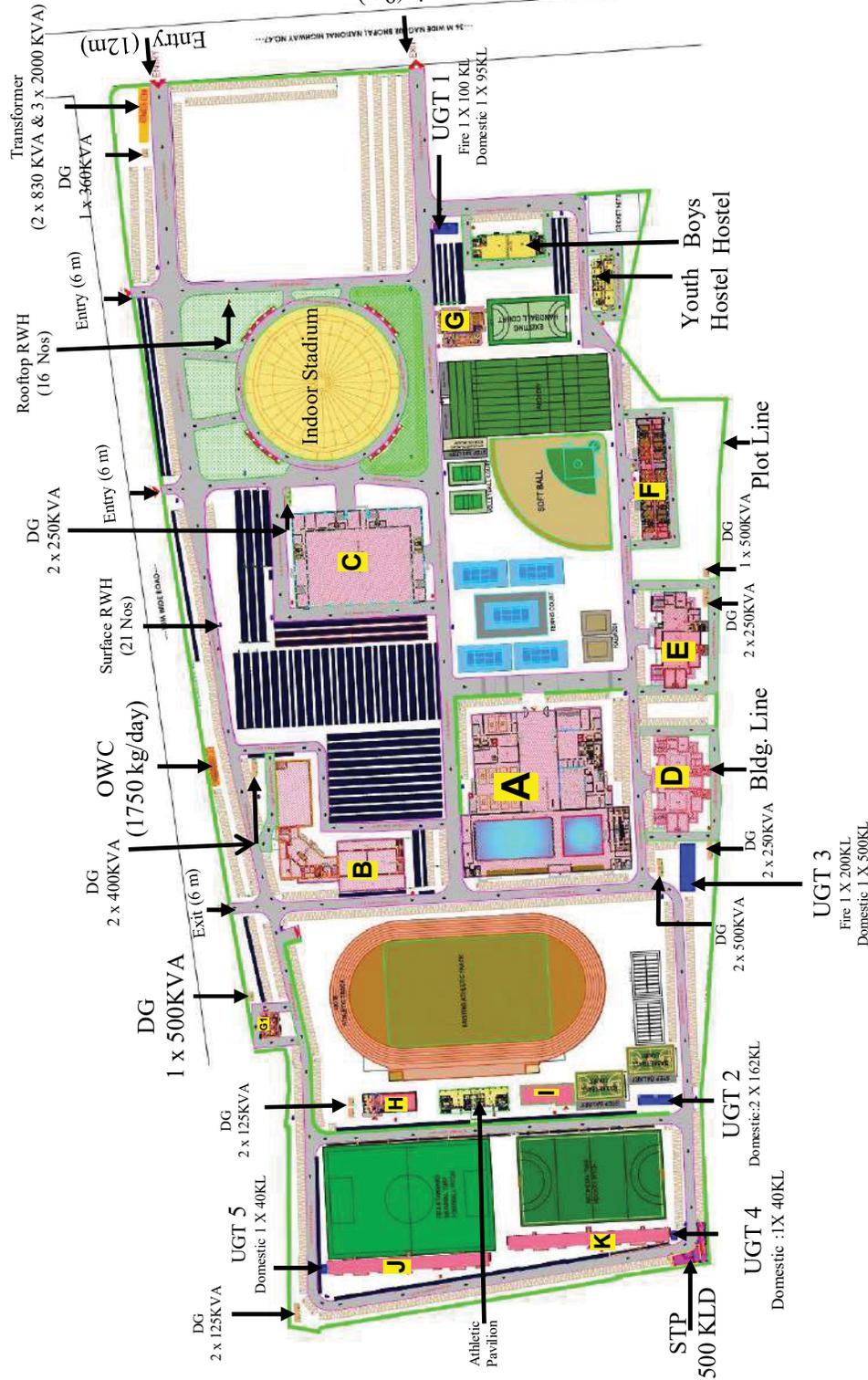
## PROJECT DESCRIPTION

Particulars	Details
Name of Project	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra
Name of Proponent	Divisional Sports Complex, Executive Committee, Nagpur
Type of Project	Fresh EC
Location of Project	Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. & Dist. Nagpur.
Total Plot Area	2,47,400.00 m <sup>2</sup>
Deductions	0.00 m <sup>2</sup>
Net Plot Area	2,47,400.00 m <sup>2</sup>
Proposed Total Built-up Area	<b>99,796.527 m<sup>2</sup></b> (FSI area: 96,143.872 m <sup>2</sup> + Non FSI area 3,652.655 m <sup>2</sup> )
Proposed Building Configuration	<p><b>Total 16 Nos. of buildings:</b></p> <p><b>Existing: 4 Nos of Buildings:</b></p> <ul style="list-style-type: none"> <li>• Indoor Stadium : GF.,</li> <li>• Youth Hostel Building :G+2 Fl.,</li> <li>• Boys Hostel Building : G+3 Fl.,</li> <li>• Athletic Pavilion :G+2 Fl.</li> </ul> <p><b>Proposed: 12 Nos. of Buildings:</b></p> <ul style="list-style-type: none"> <li>• Football Pavilion: G+1 Fl.,</li> <li>• Hockey Pavilion: G+1 Fl.,</li> <li>• Sports Club: B+G+7 Fl.,</li> <li>• Officers Residence:G+1 Fl.,</li> <li>• Multi Sports Arena: G+2 Fl.,</li> <li>• Sports Convention Centre:G+4 Fl.,</li> <li>• Sports School: G+5 Fl.,</li> <li>• Sports University:G+5 Fl.,</li> <li>• Hostel Building:G+7 Fl.,</li> <li>• Canteen: GF,</li> <li>• Gymnasium Building: G+1 Fl.,</li> <li>• Administrative Block:G+1 Fl..</li> </ul>

Particulars	Details
<ul style="list-style-type: none"> <li>Total Proposed Units</li> </ul>	<ul style="list-style-type: none"> <li>Hostel rooms: - 236 Nos. (Existing 78 + Proposed 158 Nos),</li> <li>Athletic Pavilion Building: - 12 rooms,</li> <li>Indoor Stadium: - Capacity 3000 persons,</li> <li>Multi sports Arena: - 1 Swimming Pool, 1 Sports Library, 1 10M Shooting Range, 1 Sport Science Center, 1 High Performance Center, 1 Wrestling, 1 Judo, 1 Boxing, 1 Fencing, 1 Table Tennis, 1 Gymnastic, 1 Sepak Takraw, 1 Weight Lifting and 1 Squash Court.,</li> <li>Sports Club: 1 Banquet Halls, 1 Business Centre, 1 Library, 1 E Gaming Zone, 1 Board Games, 1 Squash Courts, 1 Yoga Room, 1 Nutri Bar, 1 Gymnasium, 1Spa, 1 Terrace Swimming Pool, 1 Kids Pool, 1 Restaurant, 1 Service Apartments, 1 President Suites.</li> <li>Sports Convention Centre: 1 Multi-Purpose Indoor Hall, 1 Media Room, 1 Administration Rooms, 1 Sports Information Centre, 1 Museum, 1 Spectators Gallery (2000 Pax).</li> <li>Sports School: 1 Auditorium, Offices, 1 Conference Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,</li> <li>Sports University: 1 Auditorium, Offices, 1 Conference Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,</li> <li>Cafeteria: 1 Kitchen area, 1 Dining Area,</li> <li>Officers Residence: 1-4 BHK Residence, 1 Office,</li> <li>Gymnasium Building: 1 Gymnasium, 1 Mini Hall, 1 Spectator Gallery (500 Pax).</li> <li>,Admin Building: 1 Mini Hall and 1 Spectator Gallery (500 Pax),</li> <li>Football Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax)</li> <li>Hockey Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax).</li> </ul>
<ul style="list-style-type: none"> <li>Expected Users</li> </ul>	<ul style="list-style-type: none"> <li>15024 Nos (Hostel and Officers Residence: 1059 Nos, Sports Persons and Others: 13965)</li> </ul>
<ul style="list-style-type: none"> <li>Local Sanction Body</li> </ul>	<ul style="list-style-type: none"> <li>Nagpur Municipal corporation (NMC)</li> </ul>
<ul style="list-style-type: none"> <li>Capital Cost of Project</li> </ul>	<ul style="list-style-type: none"> <li>473.69 Cr</li> </ul>



# MASTER LAYOUT PLAN



LEGENDS	
	Existing Buildings
	Proposed Buildings

Block /Sr.No.	Buildings	Height in m
<b>Existing Buildings</b>		
1	Indoor Stadium	16.214
2	Youth Hostel Building	10.50
3	Boys Hostel Building	13.95
4	Athletic Pavillion	15.30
<b>Proposed Buildings</b>		
A	Multi sports Arena	21.50
B	Sports Club	33.00
C	Sports Convention Centre	18.55
D	Sports School	25.50
E	Sports University	25.50
F	Hostel Building	26.35
G	Canteen	4.95
G1	Officers Residence	7.25
H	Gymnasium Building	9.75
I	Administrative Block	9.75
J	Football Pavillion	9.52
K	Hockey Pavillion	9.52

## AREA STATEMENT

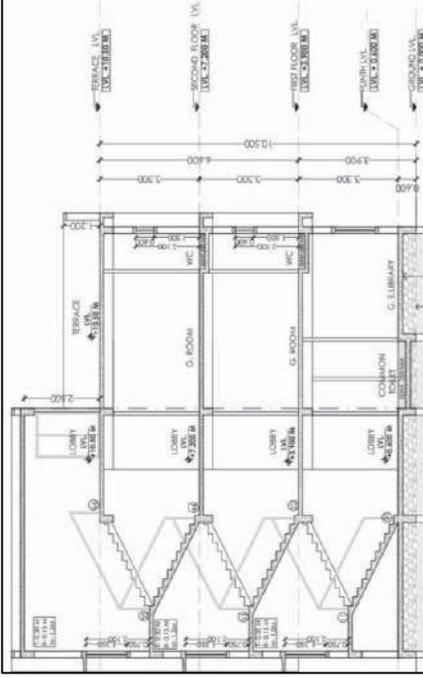
366

## FSI & NON FSI BREAKUP STATEMENT

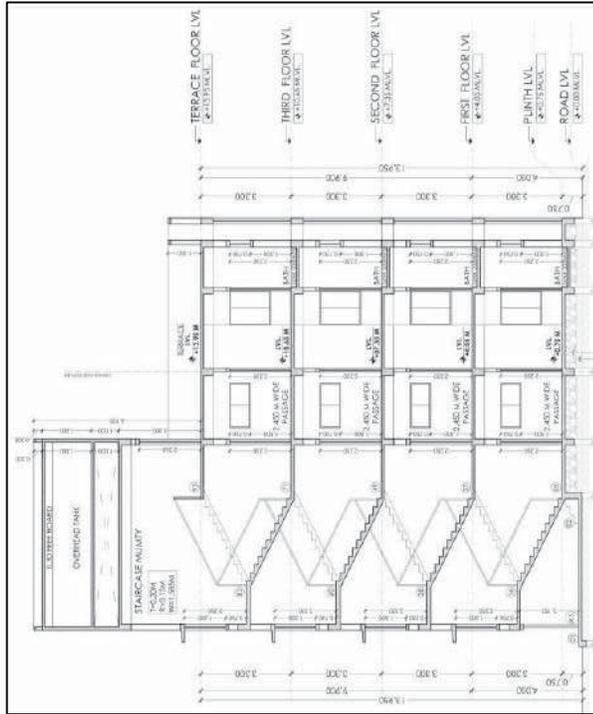
Sr. No.	AREA STATEMENT	Details (SQ.MT)
1	Total plot area	2,47,400.00
2	Deduction for DP Road widening	0.00
3	Gross area of plot (1-2)	2,47,400.00
4	Open space provided (17.11%) (Hockey, Football, Athletic, Kabaddi, Soft ball, Archery, Handball Ground)	42,353.21
5	Net plot area for FSI Calculation	2,47,400.00
6	FSI	1.10
7	<b>Permissible FSI Area</b>	<b>2,72,140.00</b>
8	Existing FSI area	19,545.447
9	Proposed FSI area	76,598.425
10	<b>Total Proposed B/UP area (FSI)</b>	<b>96,143.872</b>
11	<b>Non – FSI area</b>	<b>3,652.655</b>
12	<b>Total construction area (FSI+non-FSI)</b>	<b>99,796.527</b>

Non – FSI area		
1	Ramp Area	401.417
2	Stilt area	339.19
3	Lift Machine Room	312.00
4	Elevation Features	108.52
5	UGT area	610.748
6	STP area	304.78
7	OWC area	364.00
8	DG and Transformer area	1212.00
	<b>Total Non-FSI area</b>	<b>3652.655</b>

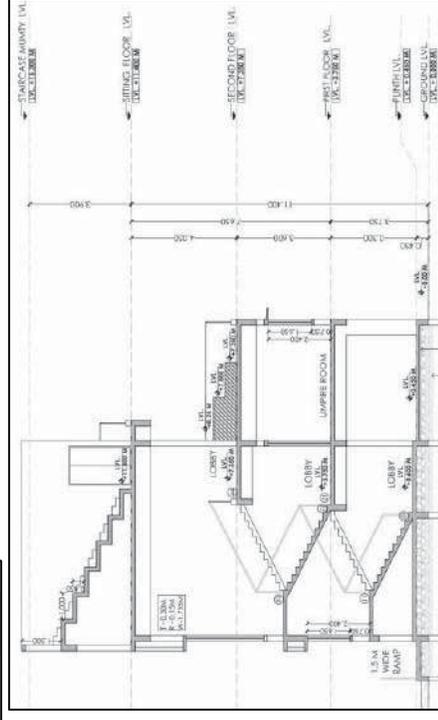
**BUILDING SECTION**



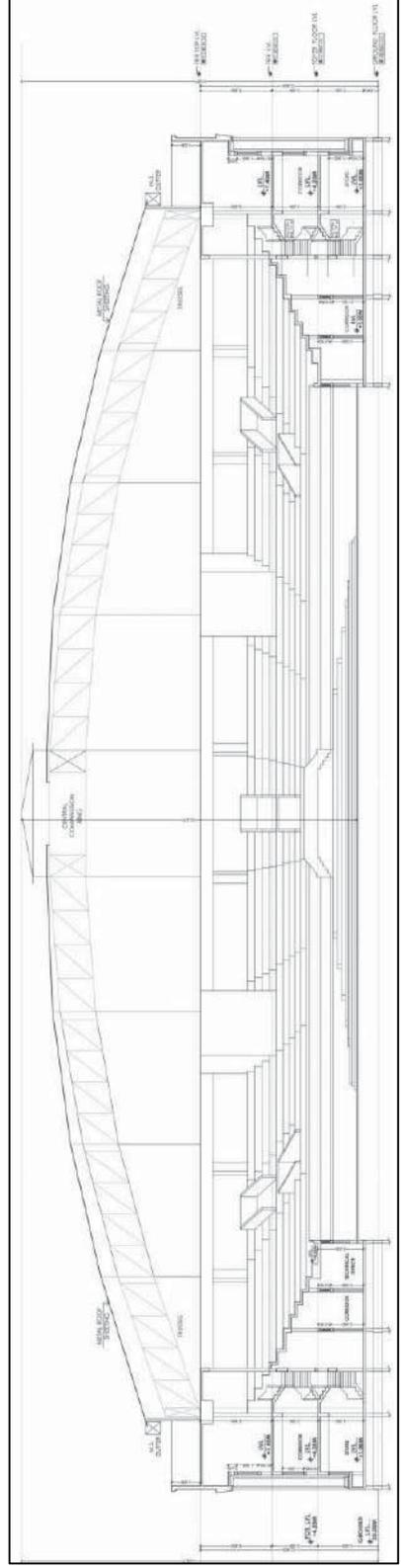
**Existing Youth Hostel :- G+2 Fl.  
Height :- 10.50 m**



**Existing Boys Hostel :- G+3 Fl.  
Height :- 13.95 m**



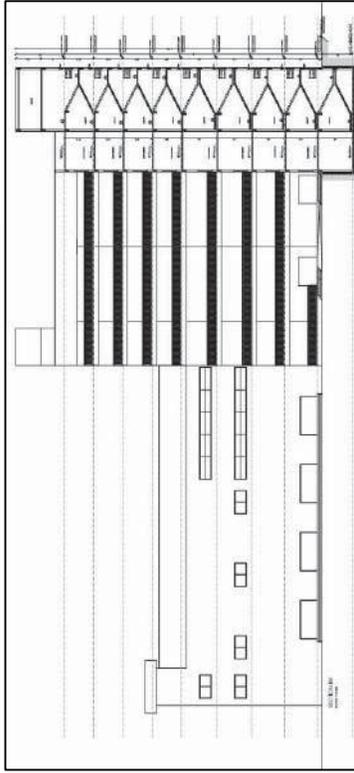
**Athletic Pavilion Building :- G+2 Fl.  
Height :- 15.30 m**



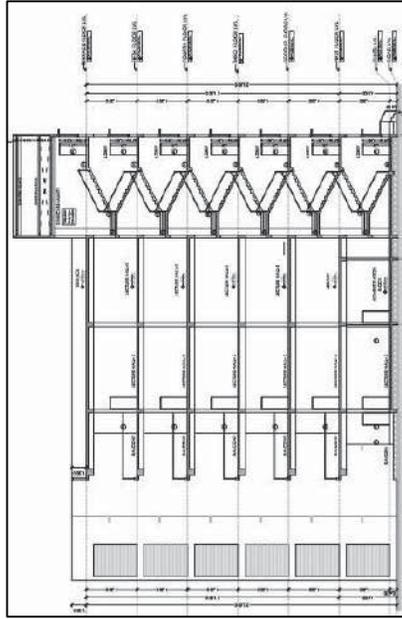
**Indoor Stadium :- G. Fl. Height :- 16.214 m**

# BUILDING SECTION

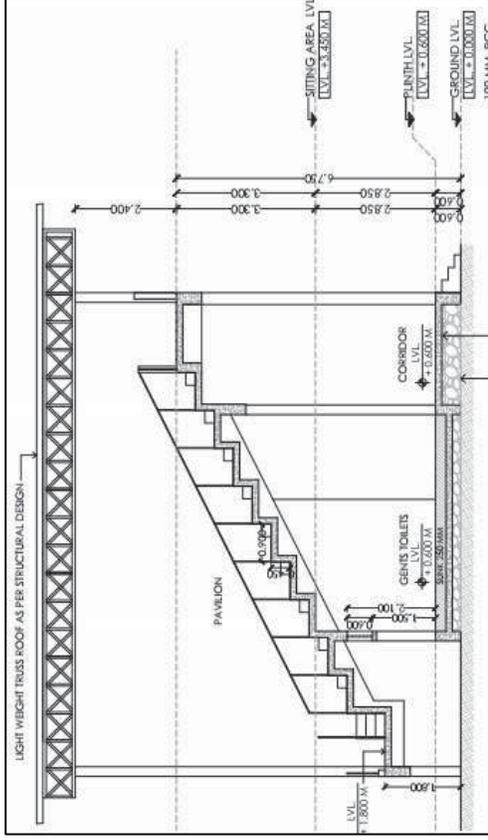
368



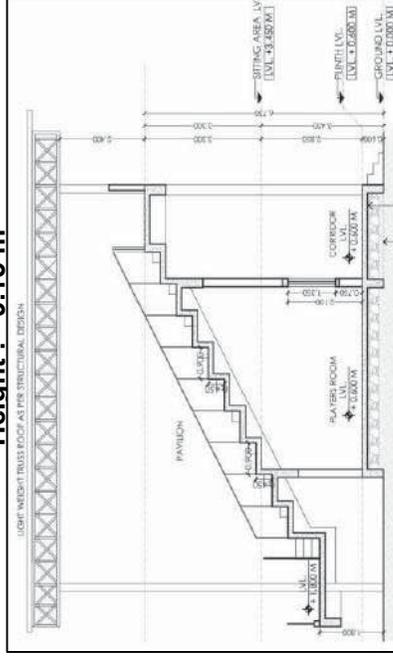
**Sports Club :- B+G+7 Fl.**  
Height :- 33.0 m



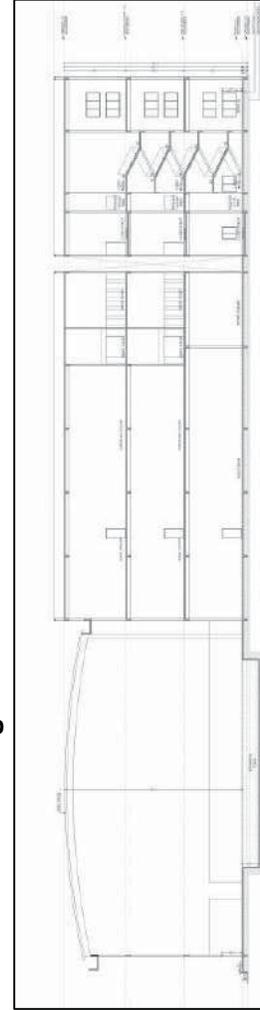
**Sports School :- G+5 Fl.**  
Height :- 25.80 m



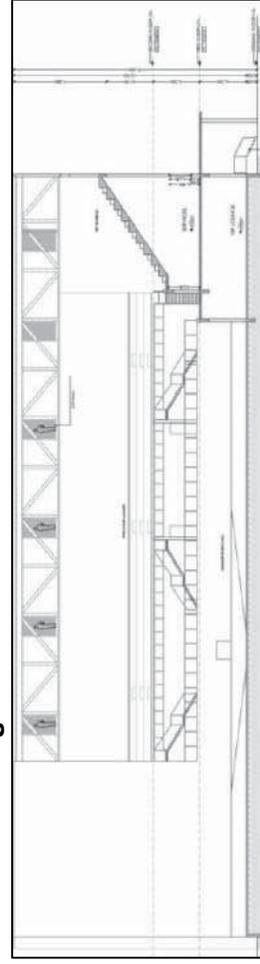
**Football Pavilion :- G+1 Fl.**  
Height :- 9.15 m



**Hockey Pavilion :- G+1 Fl.**  
Height :- 9.15 m

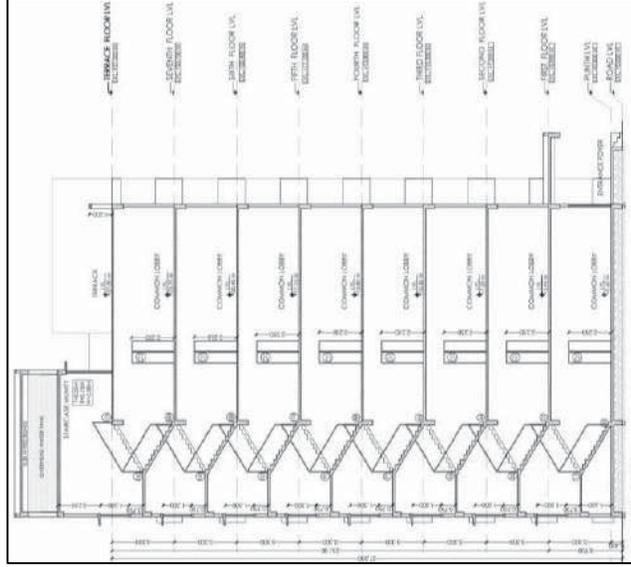


**Multi Sports Arena :- G+2 Fl.**  
Height :- 22.20 m

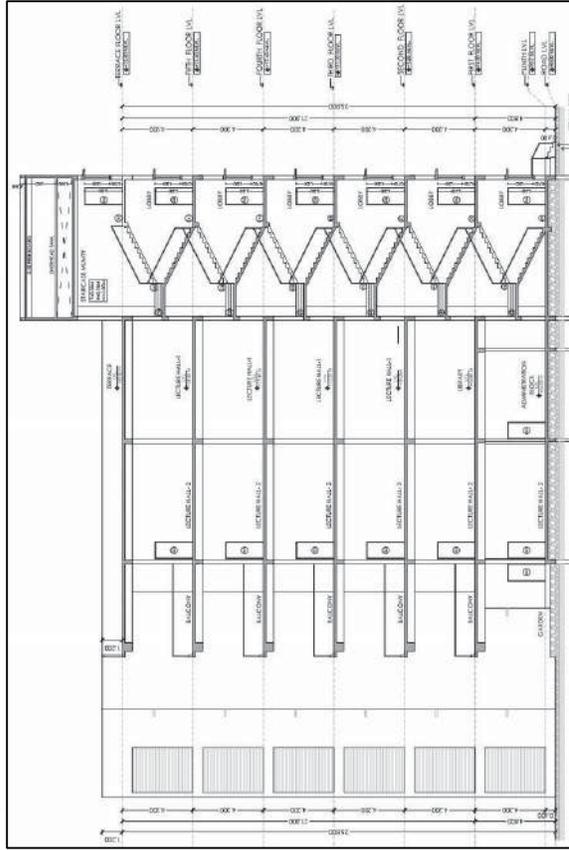


**Sports Convention Centre :- G+4 Fl.**  
Height :- 19.65 m

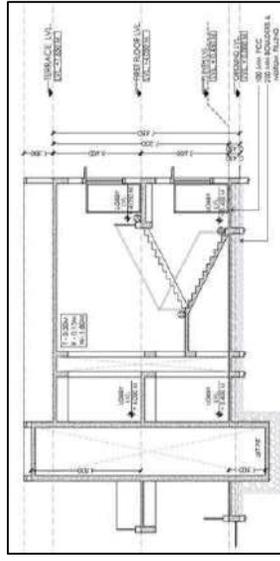
**BUILDING SECTION**



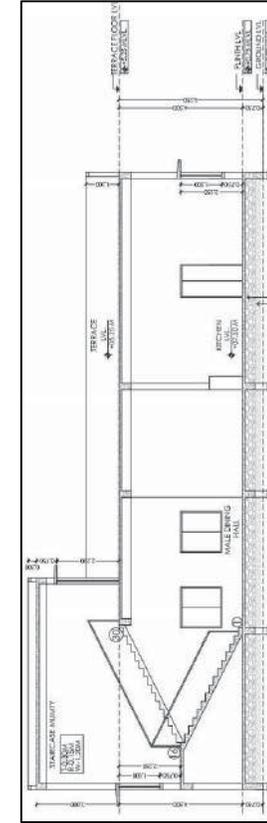
**Hostel Building :- G+7 Fl.**  
**Height :- 27.0 m**



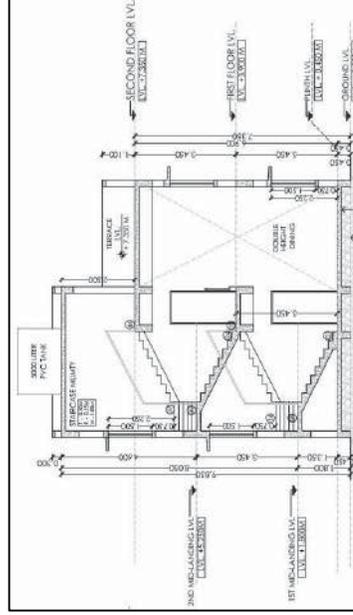
**Sports University :- G+5 Fl.**  
**Height :- 25.80 m**



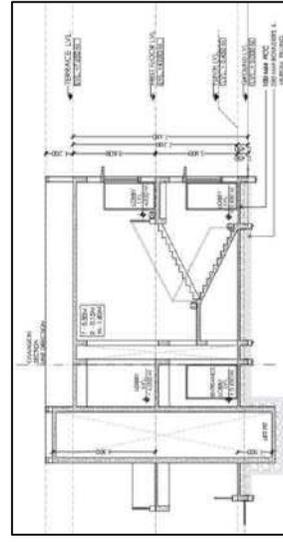
**Gymnasium Building :- G + 1Fl.**  
**Height :- 7.65 m**



**Canteen :- G.Fl.**  
**Height :- 5.25 m**



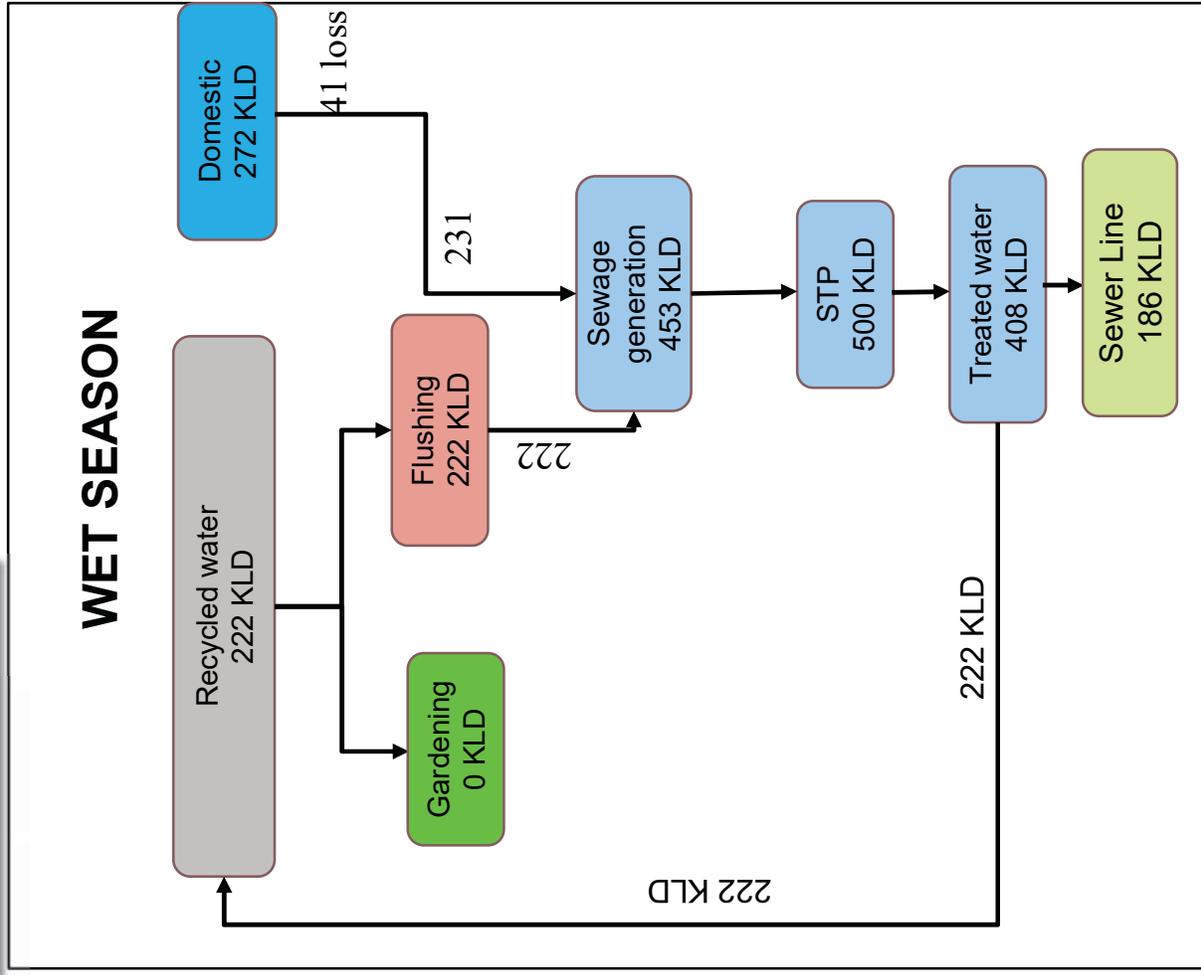
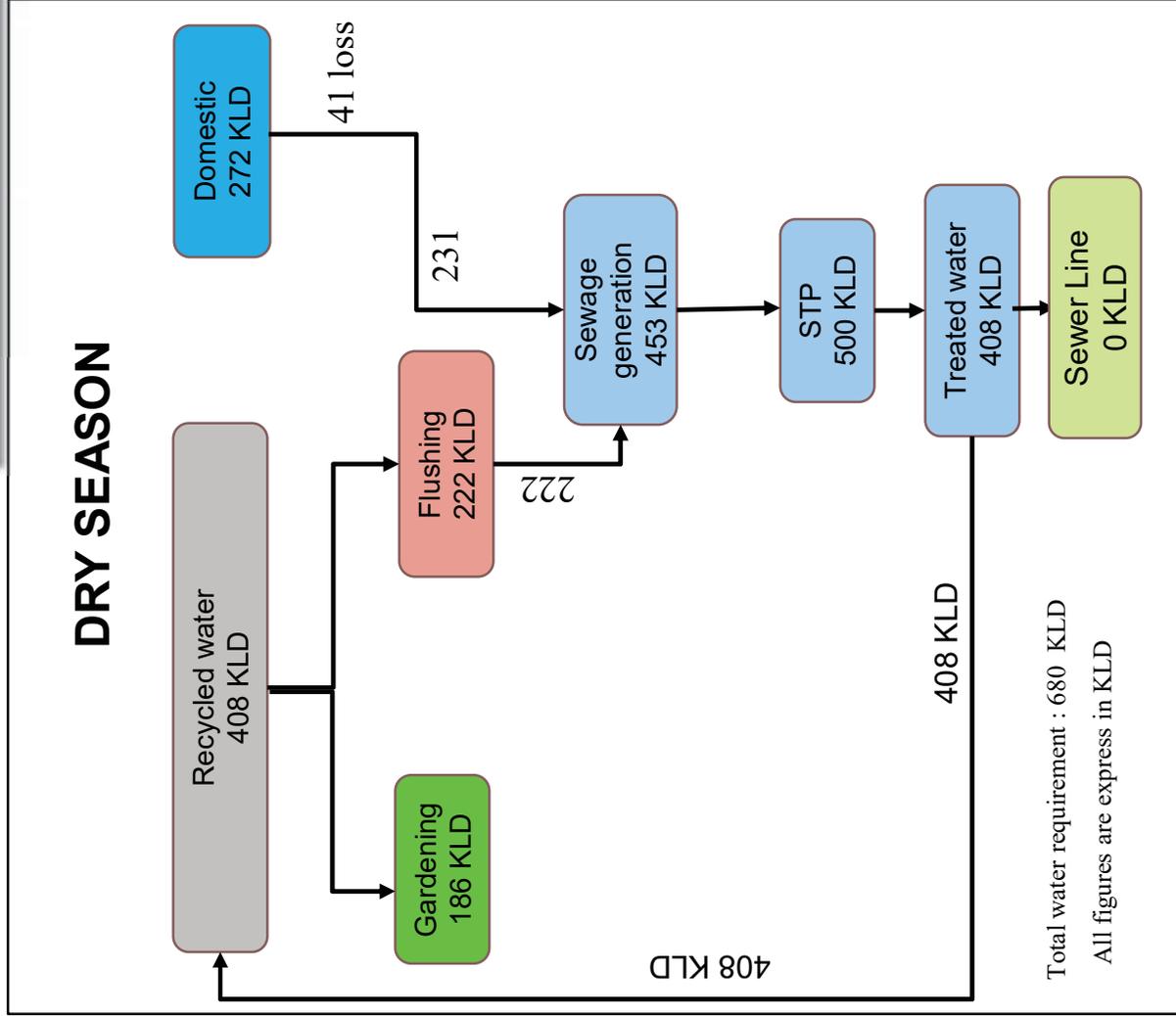
**Officers Residence :- G + 1Fl.**  
**Height :- 7.35 m**



**Administrative Block :- G + 1Fl.**  
**Height :- 7.65 m**

## **B. WATER MANAGEMENT & CONSERVATION**

**WATER BALANCE CHART**



## STORM & RAIN WATER MANAGEMENT

Water Table of project site	Pre-Monsoon: 10.0 m to 12.0 m Post-Monsoon: 8.0 m to 10.0 m
Quantity of recharge pits:	37 Nos. (16 Nos. for rooftop runoff and 21 Nos. for surface runoff)
<b>Run-Off Calculations</b>	
Before development	85281.34 Cu.m./Annually
After Development	130171.00 Cu.m./Annually
Incremental Runoff	44,889.66 Cu.m./Annually
<b>Percentage of Rain water harvest</b>	<b>112%</b>

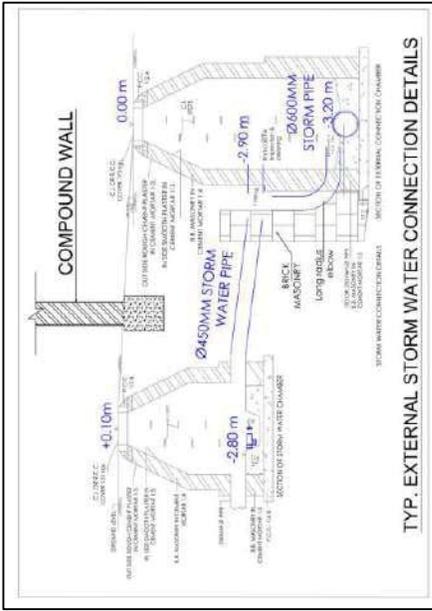
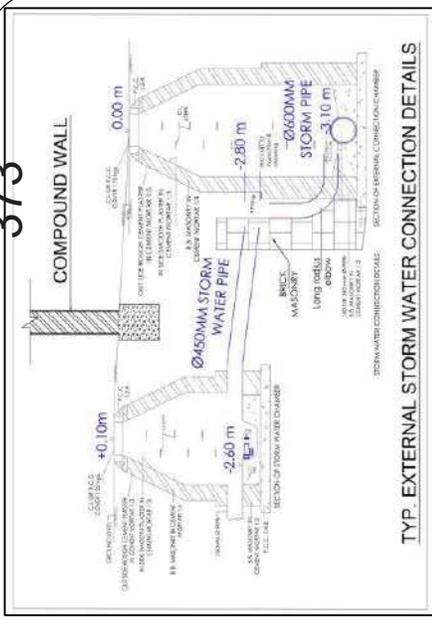
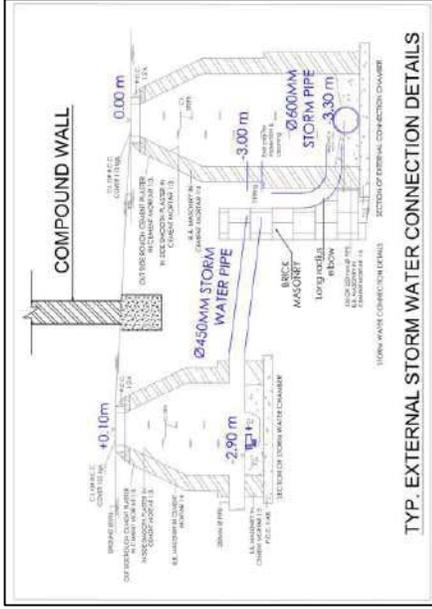
### Executive Summary

A	Net Plot area	2,47,400.00 Sqm.	
B	Water Available for Rainwater Harvesting (Before development)	85,281.34 Cum/year	
C	Water Available for Rainwater Harvesting (After development)	1,30,171.00 Cum/year	
D	Water Level - Pre-Monsoon Post-Monsoon	10.0 Mtr. to 12.0 Mtr. 8.0 Mtr. to 10.0 Mtr	
E	Long term Average Rainfall and rainy days	1128 mm 72 days	
F	Water that can be accommodated in the aquifer	=Area of aquifer (sqm.) x Thickness of Confined Aquifer (M) x Specific Yield of aquifer. = 2,47,400.00 sq. m.x 3 M x 0.05 =37802.01 Cum	
G	Terrace Rainwater That Can be Harvested Via Terrace Recharge Pits - 16 pits	21,821.184 Cum/year	
H	Balance Availability in Aquifer	15,980.83 Cum	
I	Surface Rainwater That Can be Harvested Via Surface Recharge Pits - 21 pits	28,640.30 Cum/year	
J	<b>Total Rainwater Harvesting (G+I)</b>	<b>50,461.49 Cum/year</b>	
K	Incremental Runoff	44,889.66 Cum/year	
L	Percentage of Aquifer Filled	133 %	
M	Percentage of Rainwater Harvest	112%	

The recharge capacity of one pit is **18.942 m<sup>3</sup>** (At one time filling). So total capacity of **Thirty-Seven** would be around **700.854 m<sup>3</sup>/day** (At one time filling). So, the one-year recharge will be = 700.854 x 72 days = **50,461.488 m<sup>3</sup>/year**.

# LAYOUT OF SWD & RWH

373



LEGEND :-

S.No.	Description	Symbol
1)	STORM WATER FLOW DIRECTION	➔
2)	STORM WATER LINE TOP TERRACE LINE	—
3)	STORM WATER LINE (Ø 160,200,315,450 & 600 MM)	—
4)	STORM WATER CHAMBER	⊞

C. TOP LEVEL = 0.00  
CONNECTING I.L = -2.80M  
EXISTING I.L = -3.10M

Connect to Storm Line

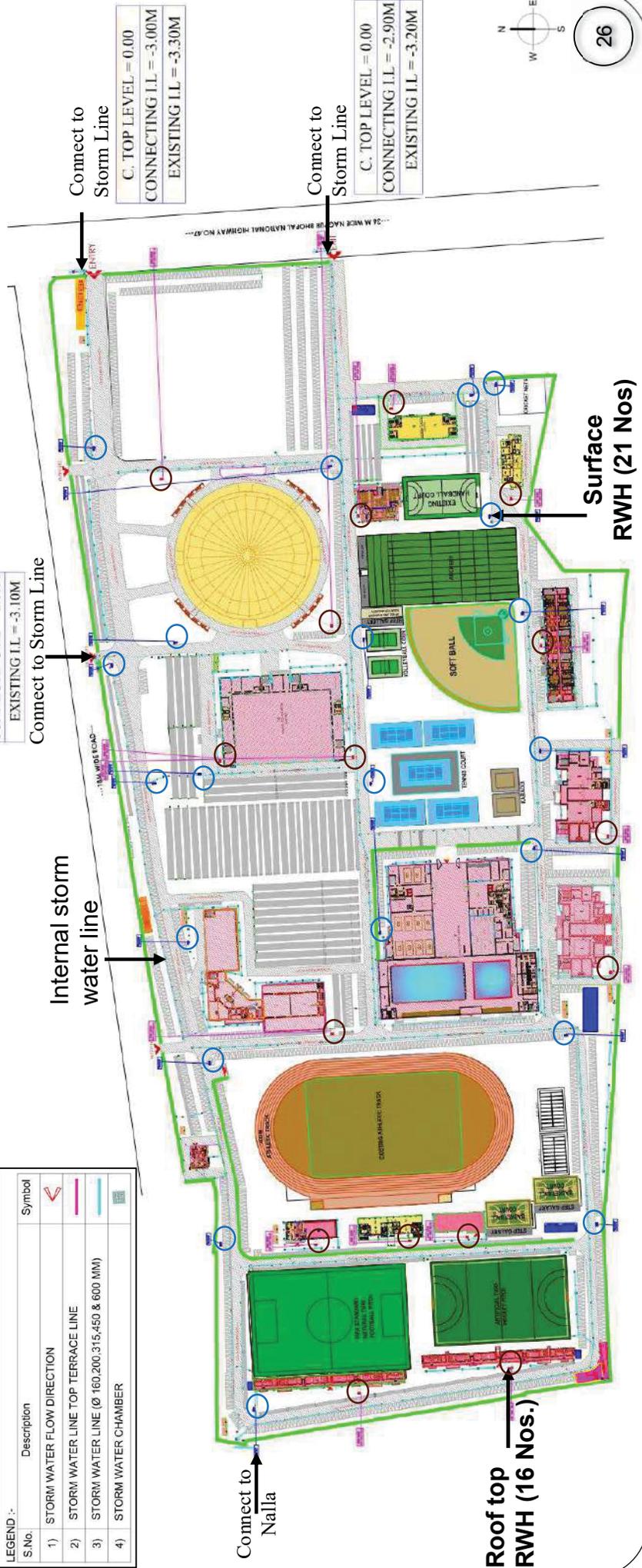
Internal storm water line

Connect to Storm Line

C. TOP LEVEL = 0.00  
CONNECTING I.L = -3.00M  
EXISTING I.L = -3.30M

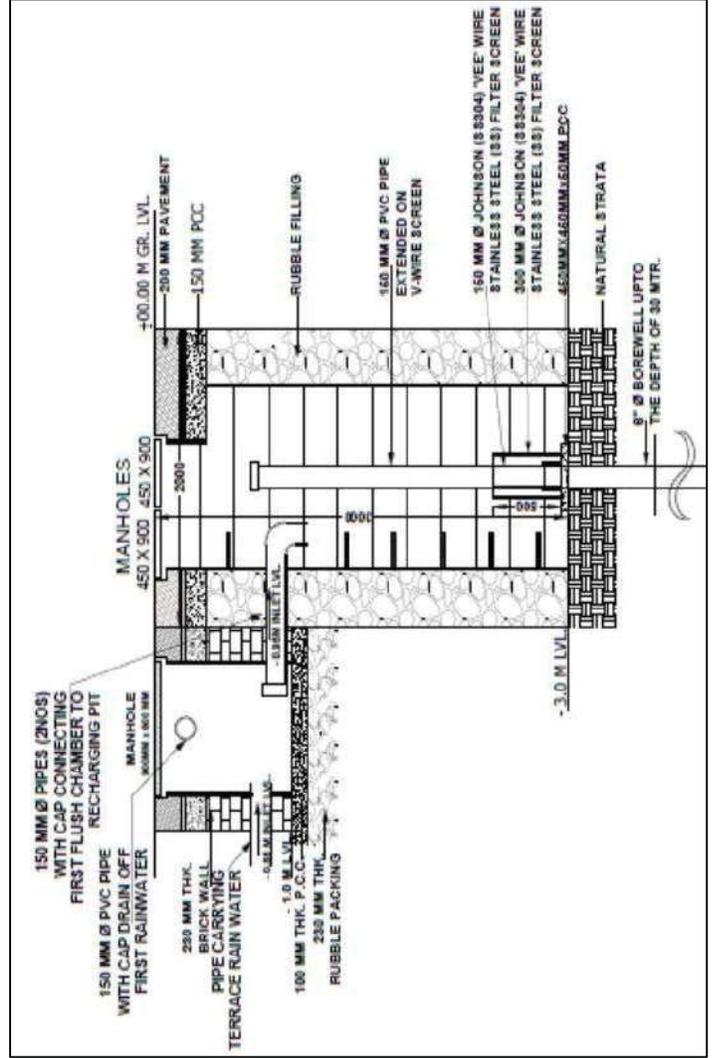
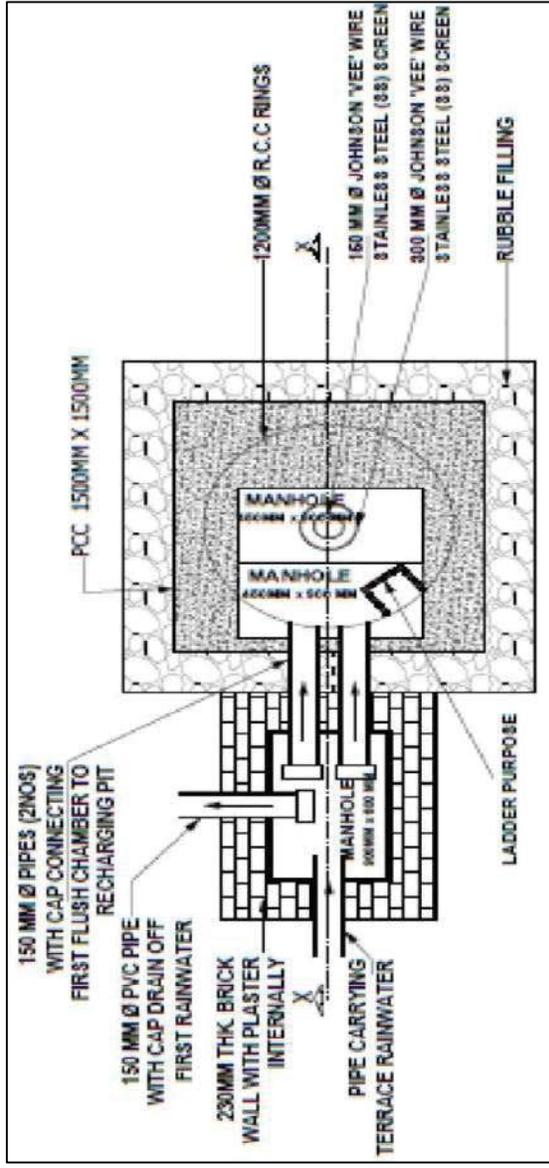
Connect to Storm Line

C. TOP LEVEL = 0.00  
CONNECTING I.L = -2.90M  
EXISTING I.L = -3.20M





# RECHARGE PIT SECTION – ROOF TOP UNIT

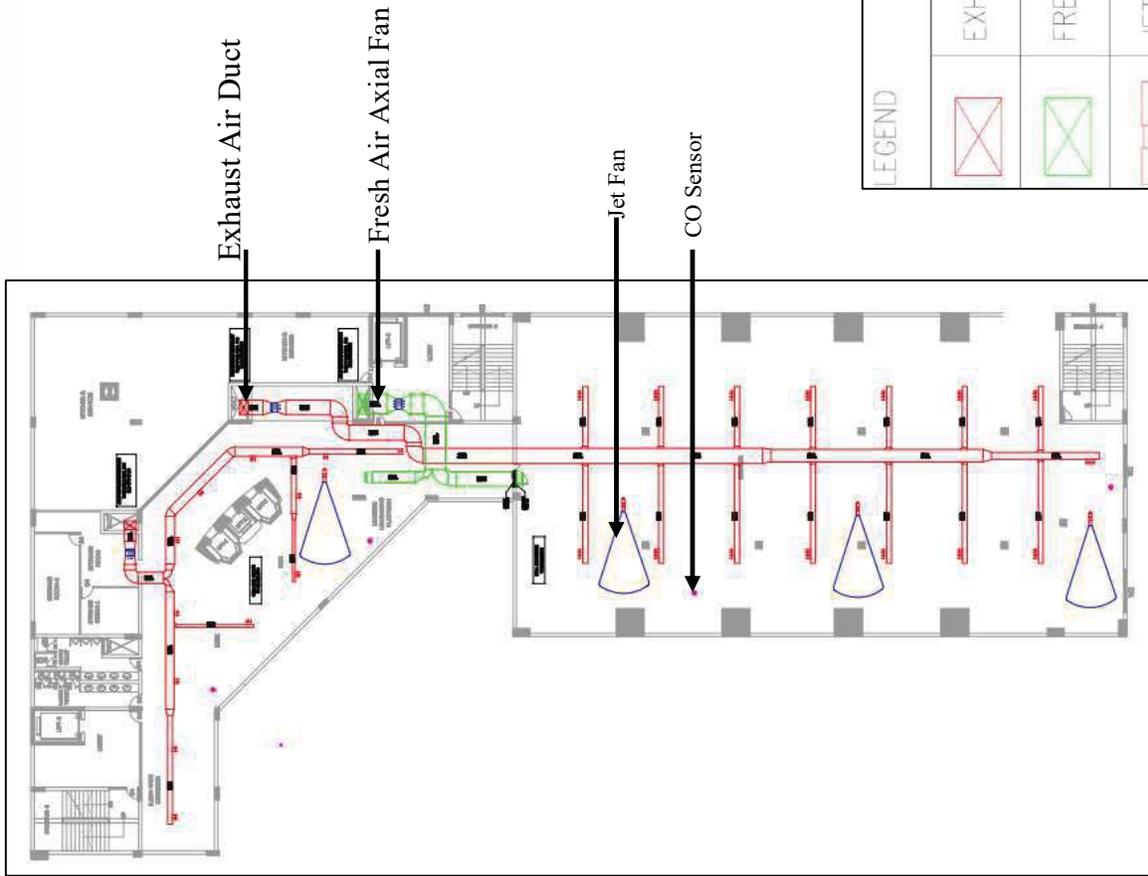


Roof Top Recharge Unit Plan & Section

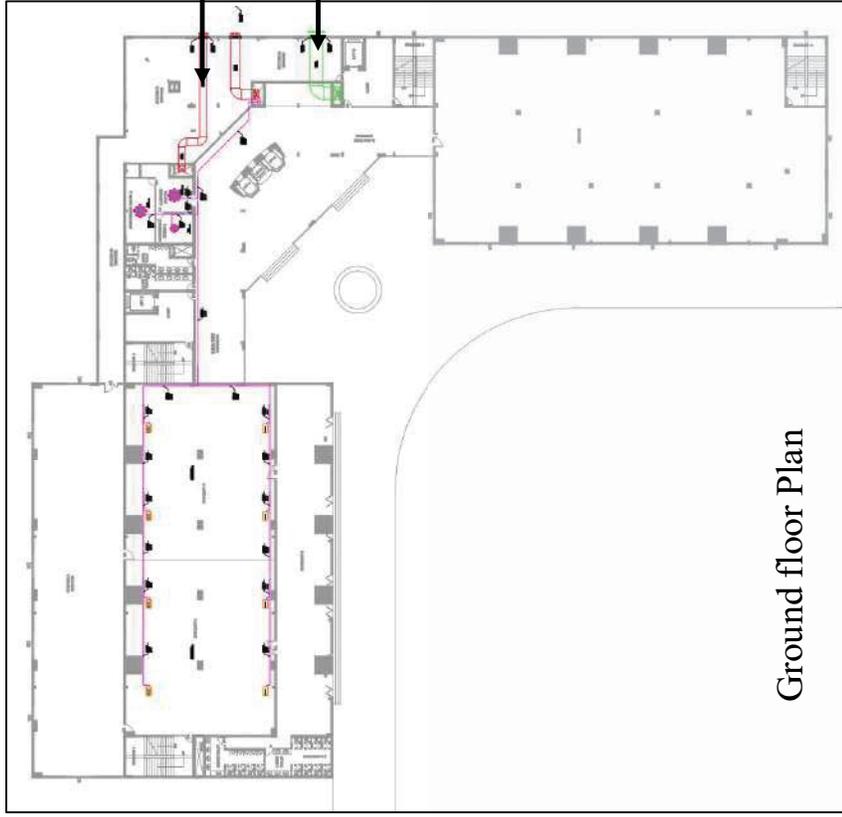


# BASEMENT VENTILATION (Sports Club)

377

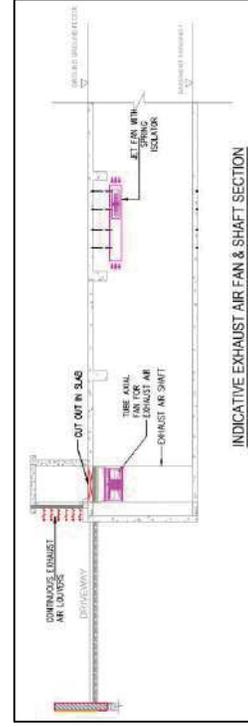


Basement Plan



Ground floor Plan

LEGEND	
	EXHAUST AIR CUTOUT
	FRESH AIR CUTOUT
	JET FAN
	CO SENSOR

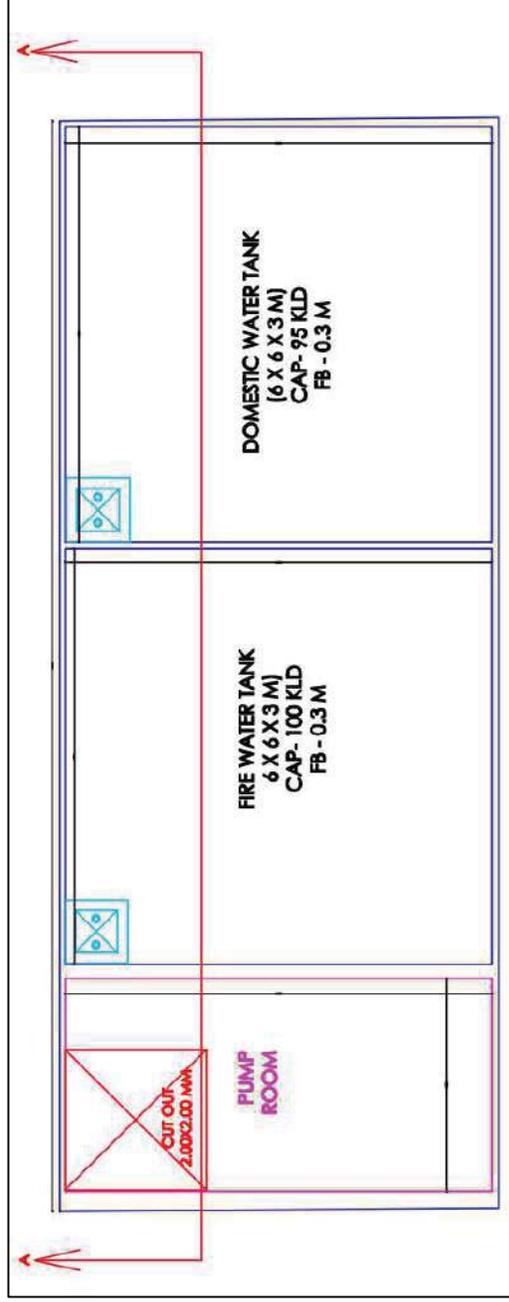


## UGT 1 DETAILS (Existing UGT)

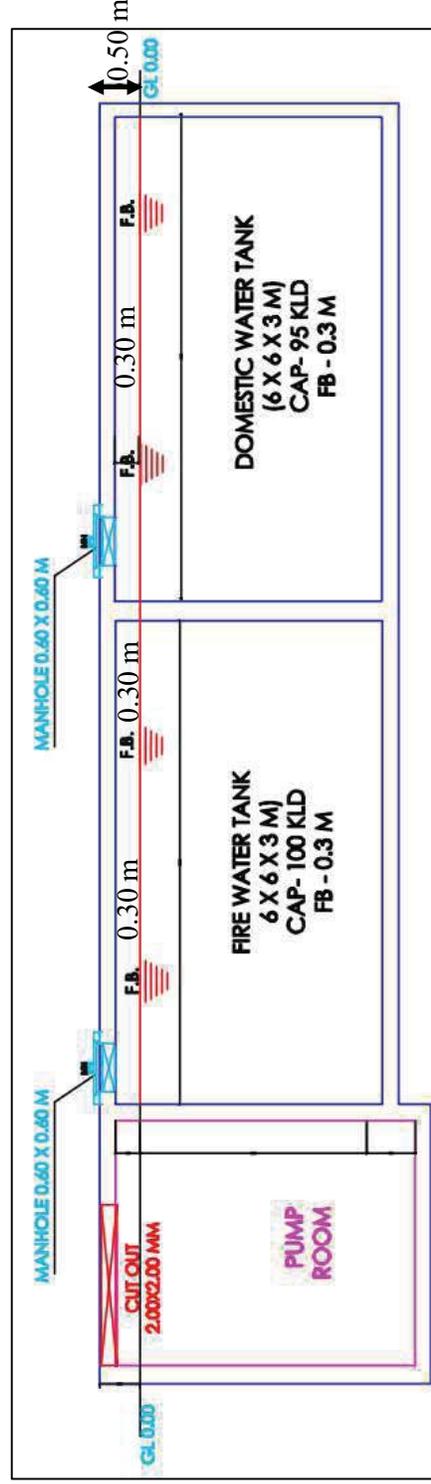
**UGT 1 for Indoor Stadium, Existing  
Boys Hostel and Existing Youth Hostel  
Located on Ground  
Total Capacity: 195 KL**

Domestic water tank: 95 KL x 1 Nos.

Fire water tank: 100 KL x 1 Nos.



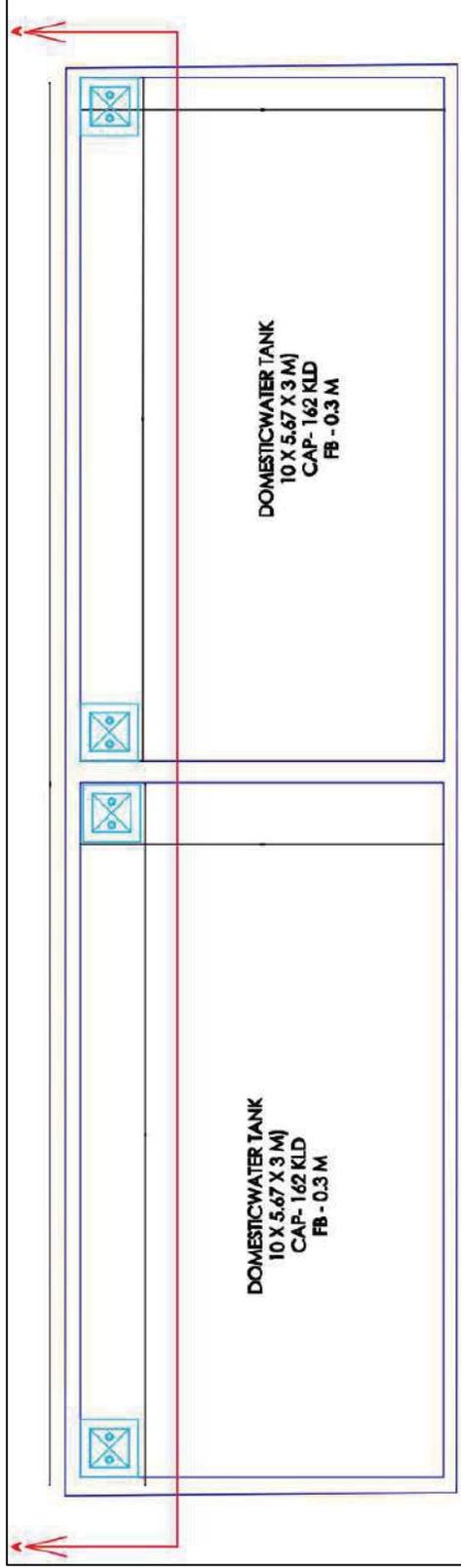
UGT PLAN



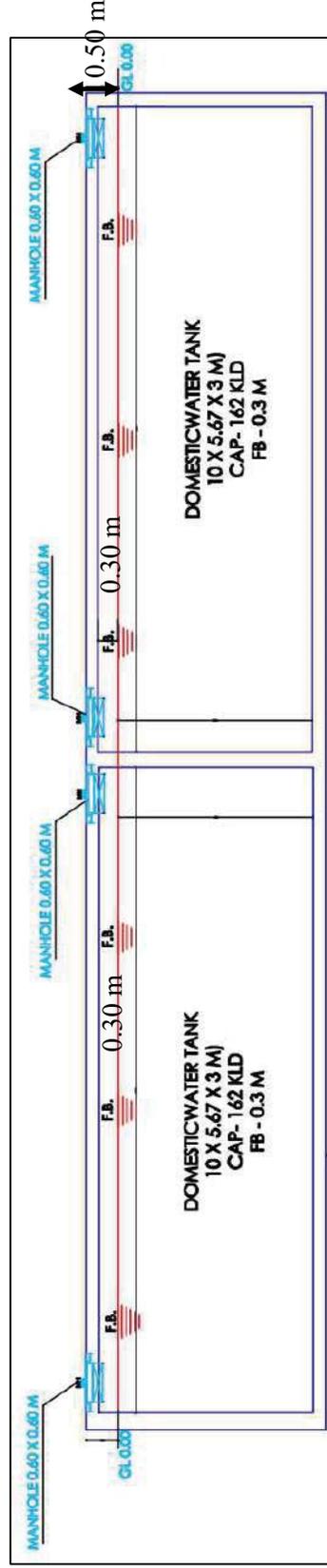
UGT Section

**UGT 2 DETAILS  
(Existing UGT)**

379  
**UGT 2 for Admin Building, Existing  
 Pavilion building and Gymnasium Building  
 Located on Ground  
 Total Capacity: 324 KL  
 Domestic water tank: 162 KL x 2 Nos.**



UGT PLAN



UGT Section

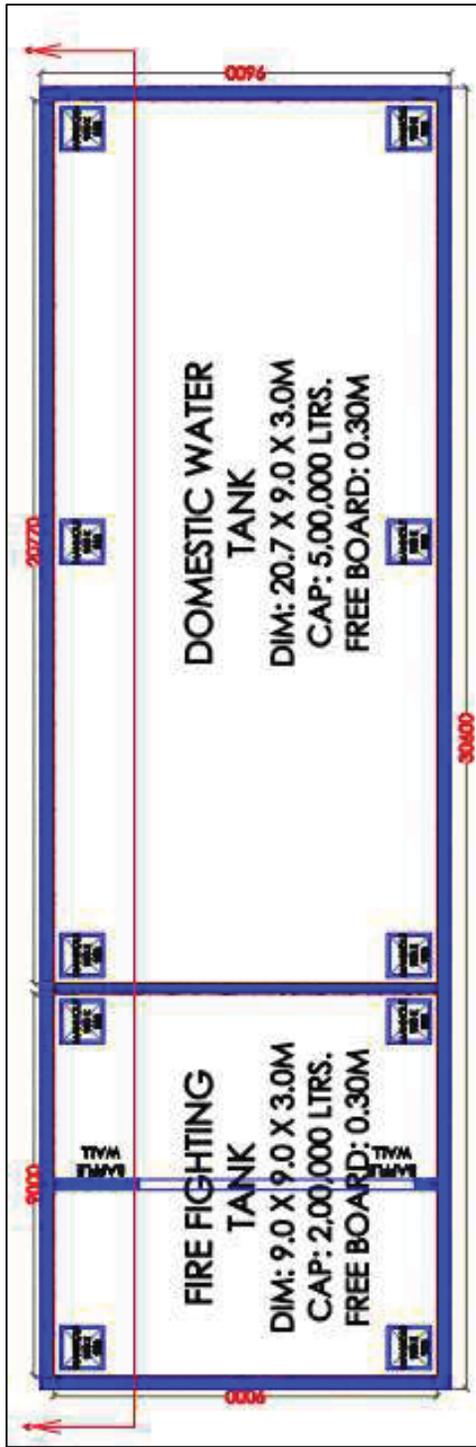
**UGT 3 DETAILS  
(Proposed UGT)**

**UGT 3 for Proposed Hostel Building,  
Sports University, Sports School  
Multi sports Arena, Sports Convention Centre,  
Sports Club, Officers Residence and Cafeteria  
Located on Ground**

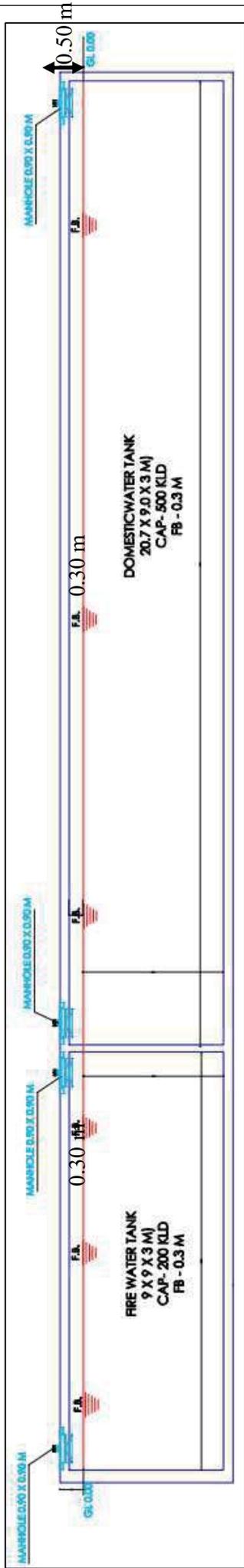
**Total Capacity: 700 KL**

Domestic water tank: 500 KL x 1 Nos.

Fire water tank: 200 KL x 1 Nos.



UGT PLAN

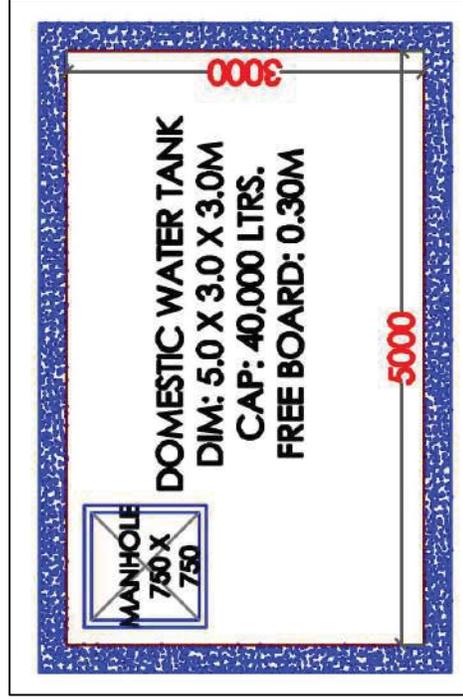


UGT Section

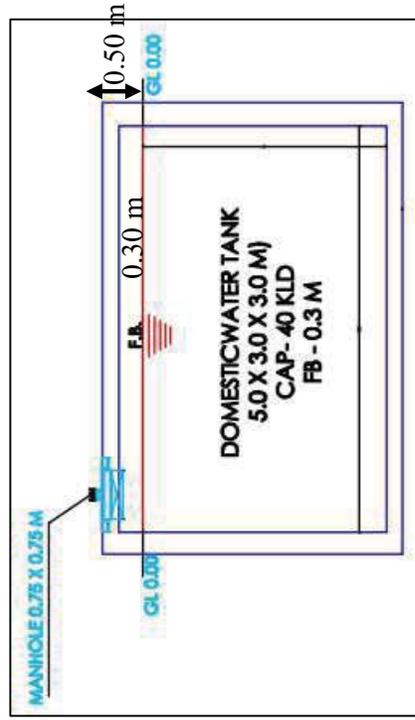
**UGT 4 DETAILS  
(Proposed UGT)**

**UGT for Hockey Pavilion  
Located on Ground  
Total Capacity: 40 KL**

Domestic water tank: 40 KL x 1 Nos.



UGT PLAN

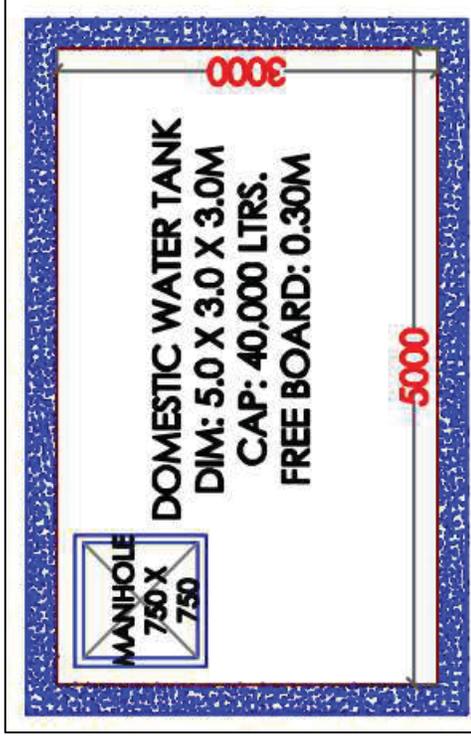


UGT Section

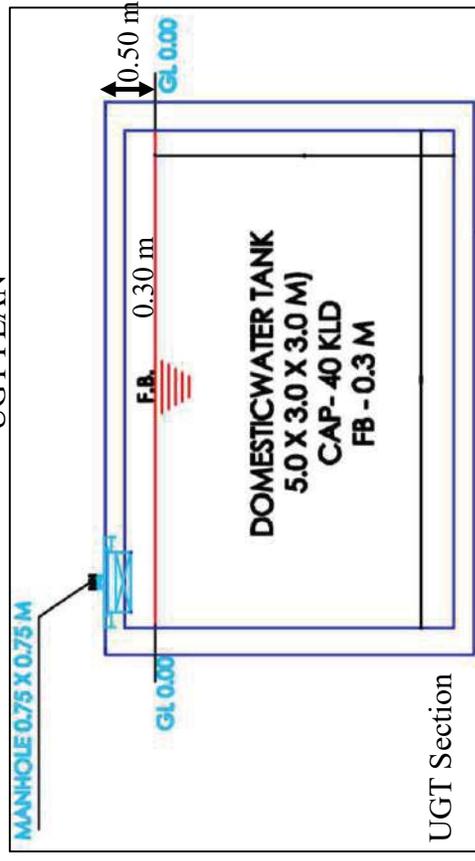
**UGT 5 DETAILS  
(Proposed UGT)**

**UGT for Football Pavilion  
Located on Ground  
Total Capacity: 40 KL**

Domestic water tank: 40 KL x 1 Nos.



UGT PLAN



UGT Section

**C. WASTE WATER MANAGEMENT**

## STP DETAILS

### Design Basis & Details of STP

<b>Proposed Number of STP</b>	1 No.
<b>Sewage Generation</b>	453 KLD
<b>Capacity of STP</b>	500 KLD
<b>Technology</b>	MBBR
<b>Sludge details</b>	<ul style="list-style-type: none"> <li>Quantity: 46 kg/day</li> <li>Dried sludge disposal: Use as manure</li> <li>Dewatering Technique: Mechanical</li> </ul>

### Inlet – Outlet Parameters of STP

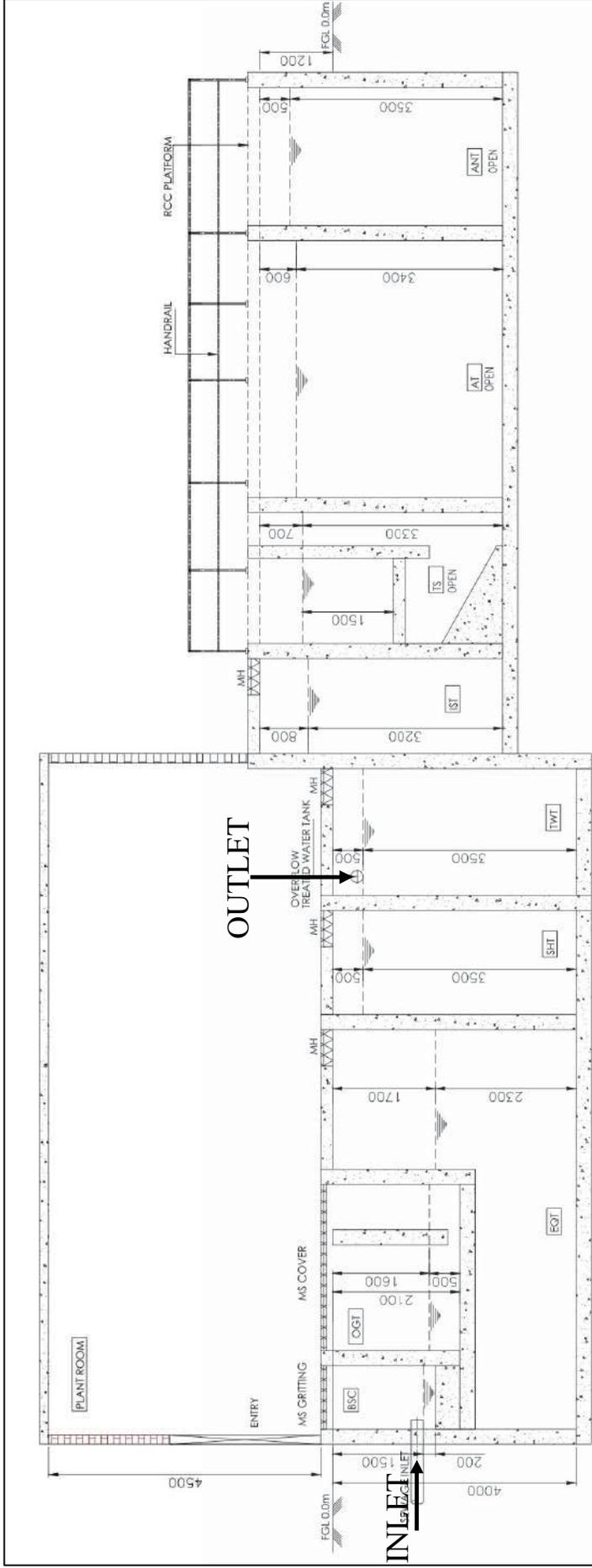
Parameters	Inlet	Outlet
pH	6.5-8.0	6.5-8.0
Chemical Oxygen Demand (COD)	≤ 400 mg/lit	≤ 50mg/l
Biological Oxygen Demand (BOD)	≤ 300 mg/lit	≤ 10 mg/l
Suspended Solids	≤ 200 mg/lit	≤ 10mg/l
Oil And Grease	≤ 10-50 mg/lit	≤ 01-05 mg/l
Total Nitrogen	≤ 40-50 mg/l	≤ 5-10mg/l
Total Phosphorous	≤ 5-7 mg/lit	≤ 01 mg/l

### Capital Cost & O&M Cost of STP

Capital Cost	Rs. 37.00 Lakh
O & M cost	Rs. 17.51 Lakh/year



**STP- 500 KLD SECTION**



MARK NO.	DESCRIPTION	TANK SIZE	LD	TANK HEIGHT	VOL
BSC	BAR SCREEN CHAMBER	1.0 m x 2.0 m	0.2 m	1.7 m	0.4 m <sup>3</sup>
O&GC	OIL GREASE TANK	1.0 m x 4.935 m	0.5 m	2.1 m	2.46 m <sup>3</sup>
EQT	EQUALIZATION TANK	AREA =85 SQ m	2.3 m	4.0 m	195 m <sup>3</sup>
SHT	SLUDGE HOLDING TANK	AREA =21.8 SQ m	3.5 m	4.0 m	76 m <sup>3</sup>
ANT	ANOXIC TANK	AREA =21.5 SQ m	3.5 m	4.0 m	75 m <sup>3</sup>
AT	AERATION TANK	AREA =45.8 SQ m	3.4 m	4.0 m	155 m <sup>3</sup>
TS	TUBE SETTLER	5.7 m x 4.0 m	3.3 m	4.0 m	75.2 m <sup>3</sup>
FFT	FILTER FEED TANK	5.3 m x 4.0 m	3.2 m	4.0 m	67 m <sup>3</sup>
TWT	TREATED WATER TANK	AREA =44.6 SQ m	3.5 m	4.0 m	156 m <sup>3</sup>

**D. DRAINAGE**

# DRAINAGE LAYOUT

387



VELOCITY-1.2M/S  
SLOPE 1:150  
Ø300MM RCC NP3 PIPE

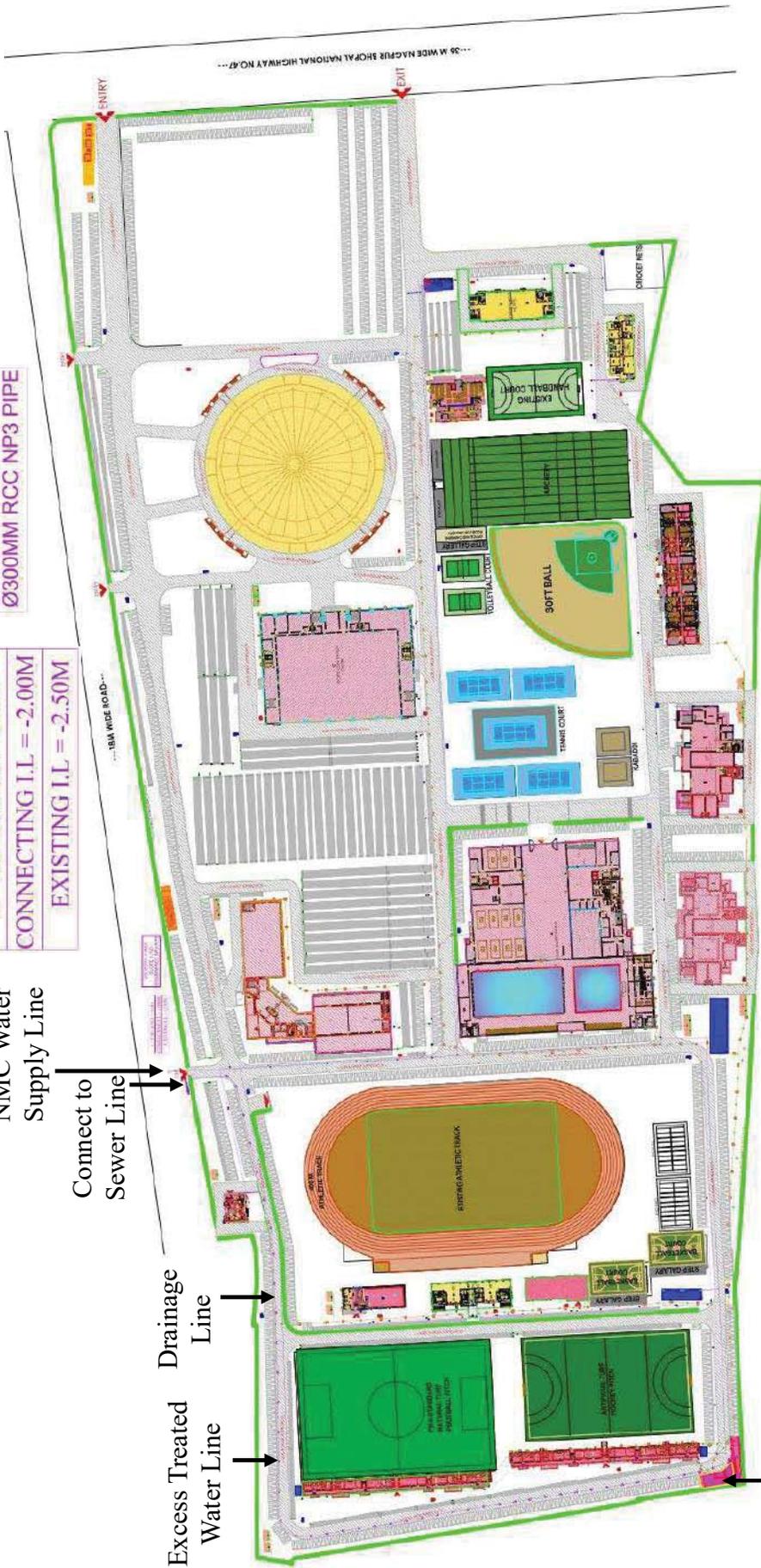
C. TOP LEVEL = 0.00  
CONNECTING I.L. = -2.00M  
EXISTING I.L. = -2.50M

NMC Water Supply Line

Connect to Sewer Line

Excess Treated Water Line

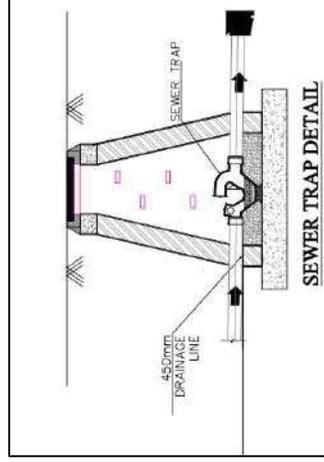
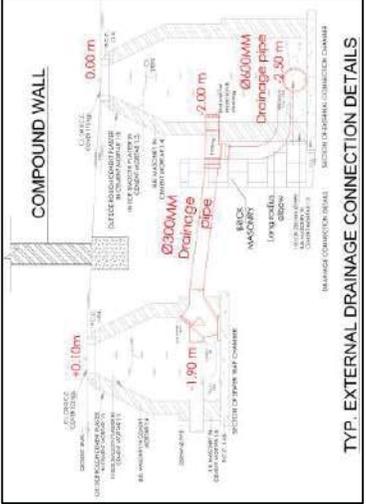
Drainage Line



STP  
(500 KL)

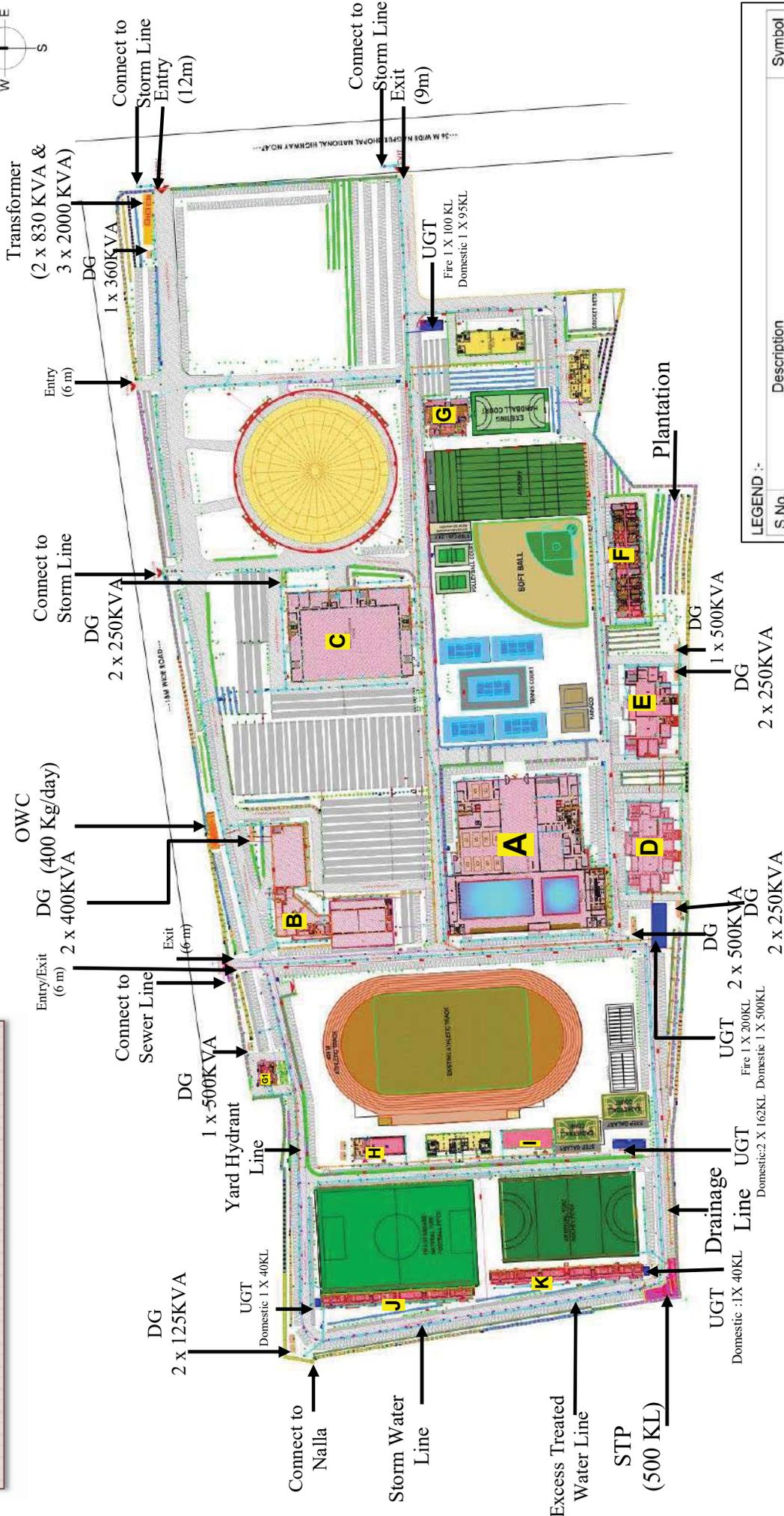
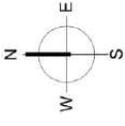
LEGEND :-

S.No.	Description	Symbol
1)	450 MM X 900 MM SEWERAGE CHAMBER	
2)	600 MM ROUND MAN HOLE.	
3)	DRAINAGE FLOW DIRECTION	
4)	160/200/ 250/315/450 MMØ EXTERNAL DRAINAGE PIPE	
5)	EXCESS WATER DRAINAGE LINE CHAMBER	
6)	300MMØ EXCESS WATER DRAINAGE PIPE	



# CO-ORDINATED LAYOUT

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**LEGEND :-**

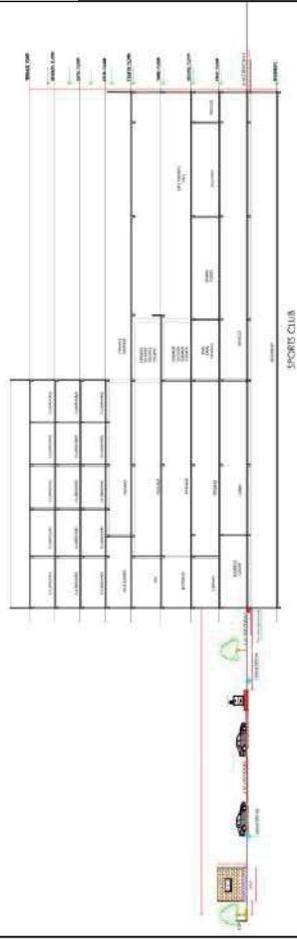
S.No.	Description	Symbol
1)	450 MM X 900 MM SEWERAGE CHAMBER	
2)	600 MM ROUND MAN HOLE.	
3)	DRAINAGE FLOW DIRECTION	
4)	160/200/ 250/315/450 MMØ EXTERNAL DRAINAGE PIPE	
5)	EXCESS WATER DRAINAGE LINE CHAMBER	
6)	300MMØ EXCESS WATER DRAINAGE PIPE	

**LEGEND**

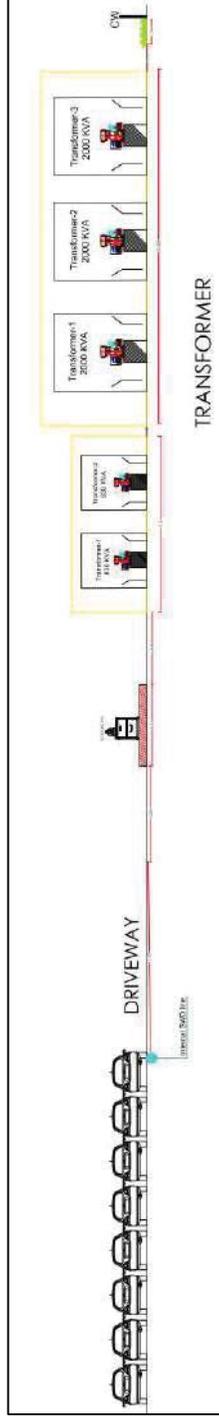
	STP
	OWC
	TRANSFORMER
	UGT

**LEGEND :-**

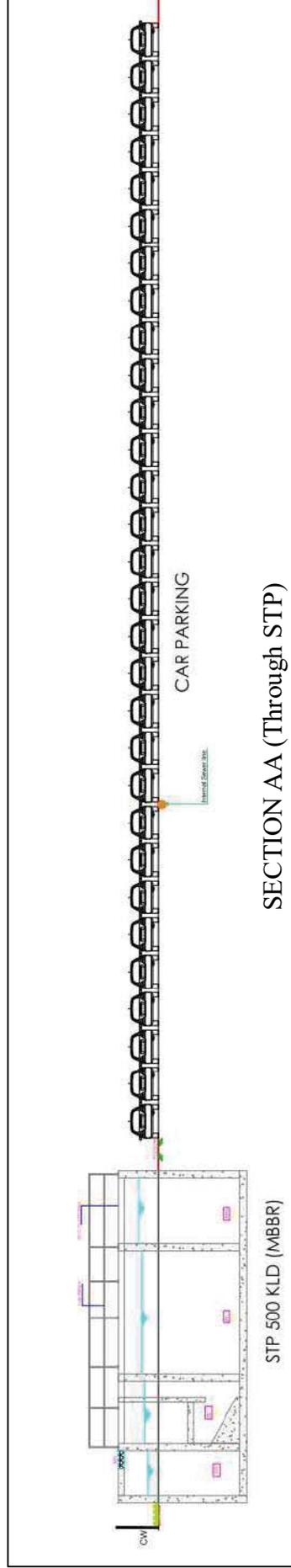
S.No.	Description	Symbol
1)	STORM WATER FLOW DIRECTION	
2)	STORM WATER LINE TOP TERRACE LINE	
3)	STORM WATER LINE (Ø 160,200,315,450 & 600 MM)	
4)	STORM WATER CHAMBER	



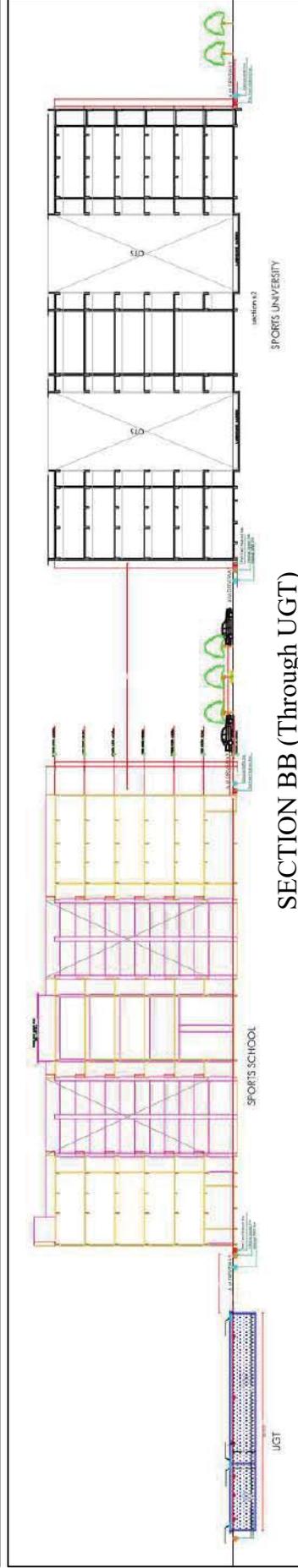
SECTION CC (Through OWC & DG Set)



SECTION DD (Through Transformer & DG Set)

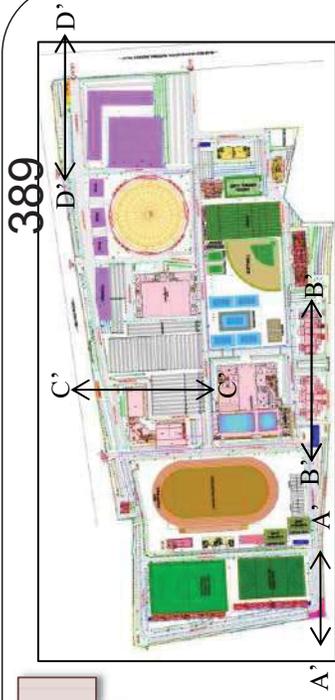


SECTION AA (Through STP)

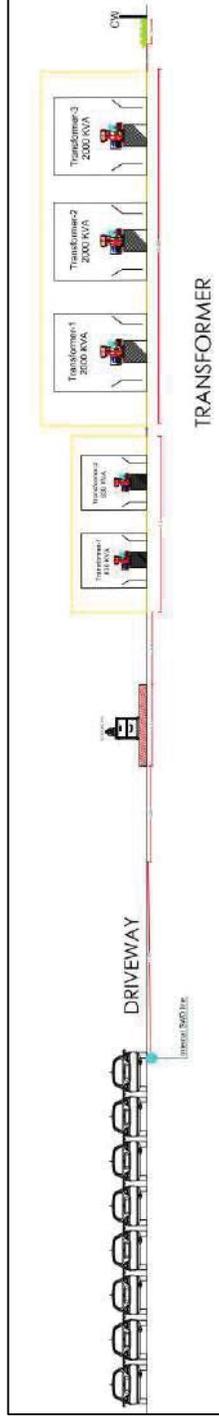


SECTION BB (Through UGT)

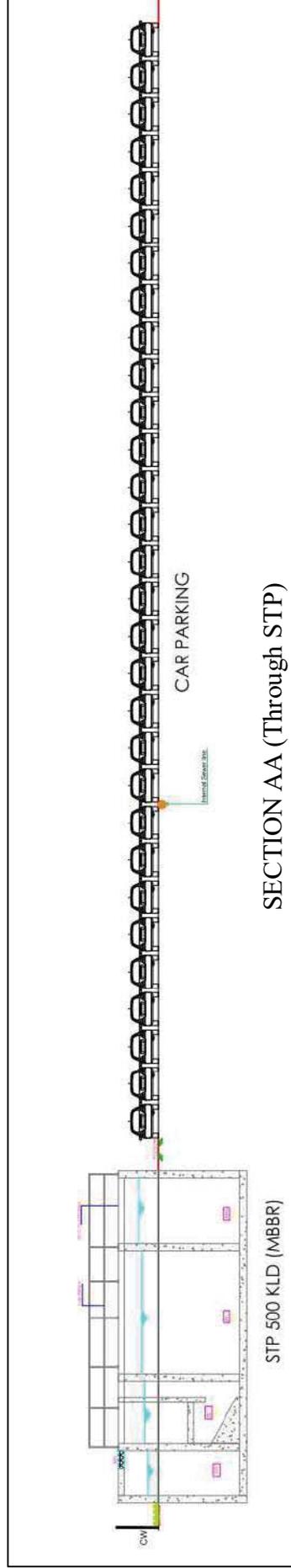
# SECTIONS



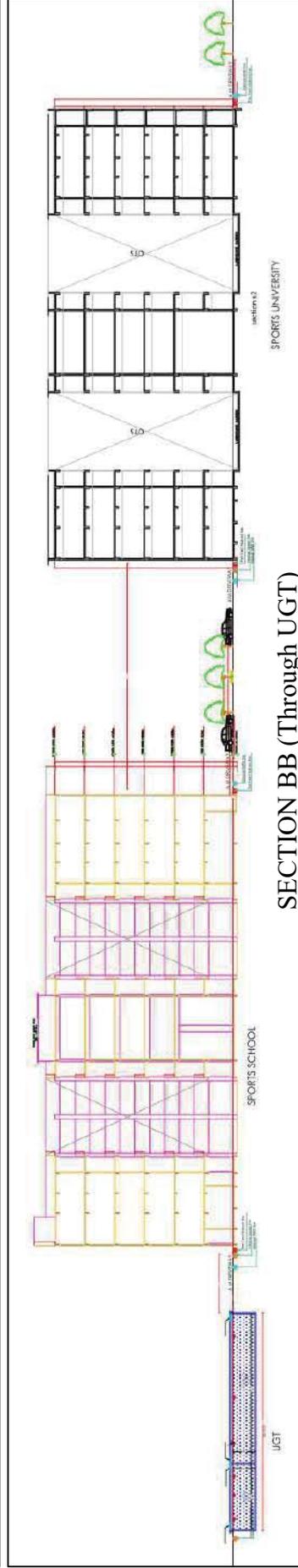
SECTION CC (Through OWC & DG Set)



SECTION DD (Through Transformer & DG Set)



SECTION AA (Through STP)



SECTION BB (Through UGT)

**E. SOLID WASTE MANAGEMENT**

**CONSTRUCTION WASTE**

Particulars	Total Excavation Quantity	Total Reuse within site Quantity	Excess to disposal Quantity	Remarks
Top Soil	15258.366 m <sup>3</sup>	15258.366 m <sup>3</sup>	0 m <sup>3</sup>	Excavated top soil will be reused within project site for landscape & tree plantation purpose.
Debris	180844.269 m <sup>3</sup>	180844.269 m <sup>3</sup>	0 m <sup>3</sup>	196102.635 m <sup>3</sup> excavated debris will be reuse for levelling, backfilling, levelling of internal road preparation purposes within project site.
Total Quantity	196102.635 m <sup>3</sup>	196102.635 m <sup>3</sup>	0 m <sup>3</sup>	

## OPERATION PHASE

OWC	Type	Users	Total population	Total waste (Kg/day)	Wet waste (kg/person)	Wet waste (Kg/day)	Dry waste (kg/person)	Dry waste (Kg/day)	E-waste (kg/person)	E-waste (kg/day)	OWC area (m <sup>2</sup> )
1.	Residential	Hostels and officers Residence	1059	530	0.3 kg/day	318	0.2 kg/day	212	1 kg/year	2.90	125
2.	Commercial	Sports Persons and Others	13965	3491	0.1 kg/day	1397	0.2 kg/day	2095	1.5 kg/year	57.39	
<b>Total</b>			<b>15024</b>	<b>4021</b>		<b>1714</b>		<b>2307</b>		<b>60</b>	<b>125</b>

Sr. No.	TYPE OF WASTE	QUANTITY (kg/day)	MANAGEMENT
1.	Biodegradable Waste	1714.00	Biodegradable waste will be processed in OWC and manure so obtained will be used for landscaping
2.	Non-biodegradable Waste	2307.00	Will be handed over to AG Enviro project Pvt Ltd. (NMC)
3.	STP Sludge	46	Dry sludge shall be used as manure.
4.	E-waste	60	Handed over to authorized recyclers (AG Enviro project Pvt. Ltd.).

### Details of the Capital Cost, O & M Cost

Component	Capital Cost (Rs.)	O & M cost (Rs.)
OWC Machine	Rs. 37.50 Lakh	Rs. 7.38 Lakh

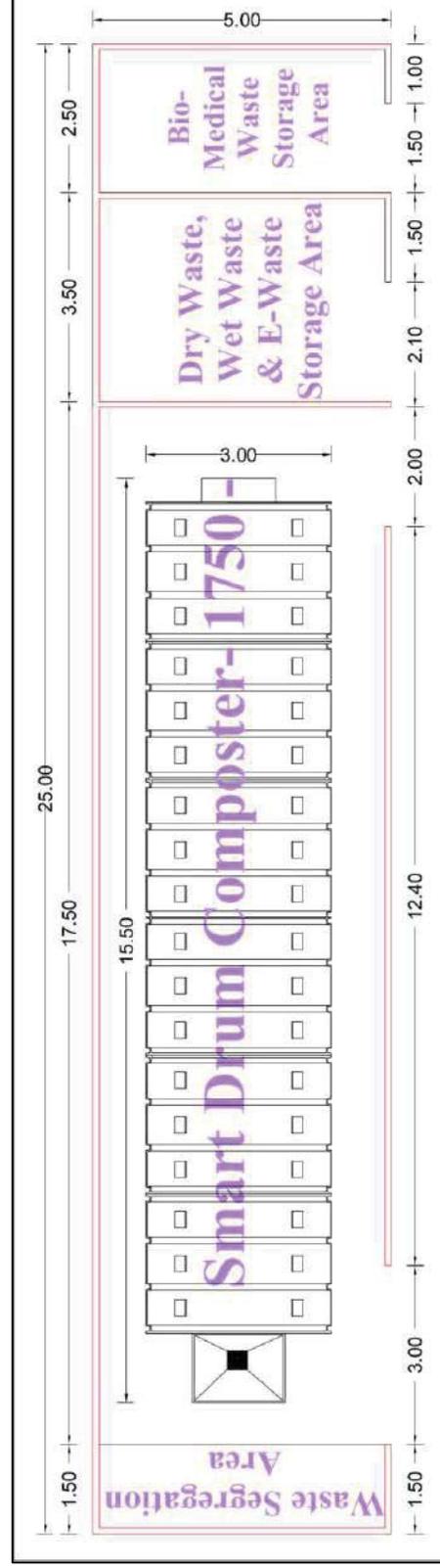
## COMPOSTING MACHINE

### OWC - Technical Specification – 1750 kg/day

- SMART Drum Composter DC-1750model
- Machine Size : 15.5 m x 3.00 m x 3.10 m
- Power requirement : 18 HP
- Capacity : 1750 kg/day
- Shredder : Built in
- Operation : Automatic



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## F. ENERGY REQUIREMENT

## ENERGY REQUIREMENT & ENERGY CONSERVATION MEASURES

Sr. No.	Particulars	Proposed method
1	Total energy requirement	Connected Load: 4525 kW Maximum Demand: 2815 kW
2	Source	(MSEDCL)
3	Transformers	2 x 830 kVA & 3 x 2000 kVA capacity
4	DG Set proposed	1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA capacity
5	Net energy saving by energy conservation measures	Total Energy Savings: 20.41 % (12.33 % using conventional measures & 9.08 % using solar energy energy)
6	Energy saving Measures:	<ul style="list-style-type: none"> <li>• Use of LED Lamp for common areas with Auto Timer Logic Controller</li> <li>• Use of Solar water heater</li> <li>• Electronic VVF drive for Lifts</li> <li>• Provision of Solar PV</li> </ul>

A	Solar PV	5.50%
B	Auto Timer Logic Controller	0.54%
D	Electronic VVF drive for Lifts	0.83%
E	Solar Water Heater	3.58%
F	HVAC Details	9.96%
	Total	20.41%

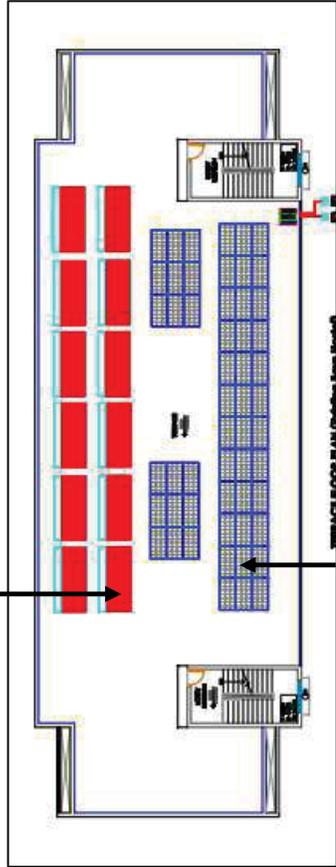
## % OF SAVINGS

Sr. No.	Description	Watt	Nos of fitting	Hrs	Days	Total	Saving in KWH
A	LED Lamp & Fittings Power Consumption in KWH per year/per day						
1	Provision of LED light fitting Provision for common areas (Parking, staircases, lift lobbies, terrace, plant rooms, security cabin etc.)	10	2450	12	365	107310	35770
2	Provision of LED light decorative Pole fitting for landscape areas	15	100	12	365	6570	2190
3	Provision of LED lamp for street light pole	30	150	12	365	19710	6570
4	Provision of LED lamp for Club house	25	0	12	365	0	0
B	( Advance Method ) Using Occupancy Sensor / Timer LED Lamp & Fittings Power Consumption in KWH per year/per day						
1	Provision of LED light fitting Provision for common areas (Parking, staircases, lift lobbies, terrace, plant rooms, security cabin etc.)	10	2450	8	365	71540	
2	Provision of LED light decorative Pole fitting for landscape areas	15	100	8	365	4380	
3	Provision of LED lamp for street light pole	30	150	8	365	13140	
4	Provision of LED lamp for Club house	25	0	8	365	0	
5	Energy saving by solar water heater						293880
6	Lift load						68617
7	HVAC Load						818337
8	Total of all Savings for (per year)						1225364
9	Total of all Savings for (per Day)						3357
10	Total Energy Consumption With Energy Saving Measure = Demand Load x 8 Hrs						22520
	% Saving						14.91
11	Annual Energy generated from Solar P.V						5.50%
	Total Percentage Saving						20.41%

# SOLAR PANEL LAYOUT

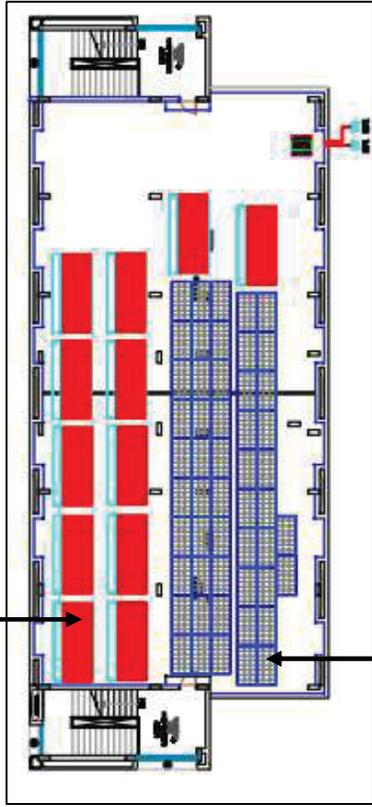
397

Solar Hot Water (12 Nos.)



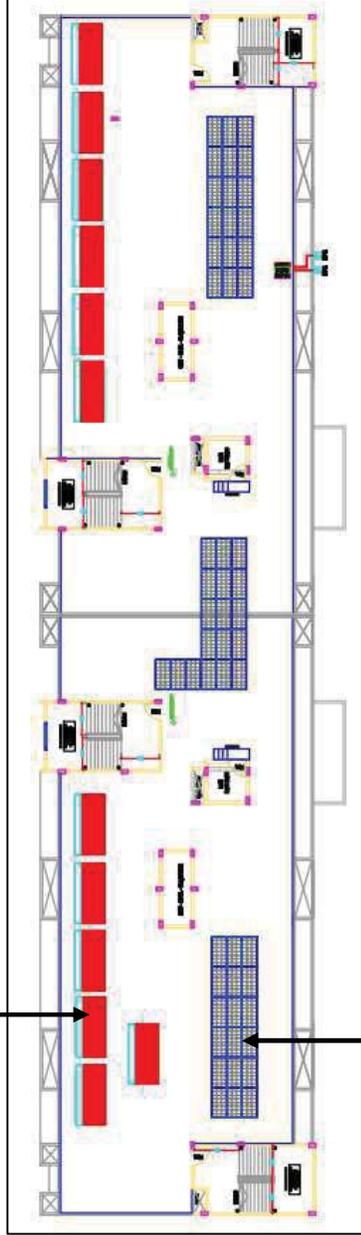
Solar PV Panel (Module 54 Nos.) Existing Boys Hostel

Solar Hot Water (12 Nos.)

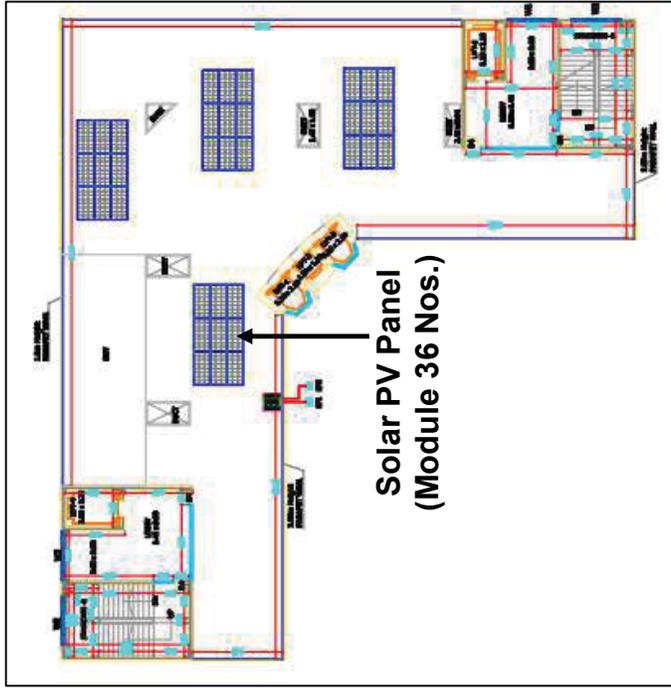


Solar PV Panel (Module 54 Nos.) Existing Youth Hostel

Solar Hot Water (12 Nos.)



Solar PV Panel (Module 54 Nos.) Proposed Hostel Building

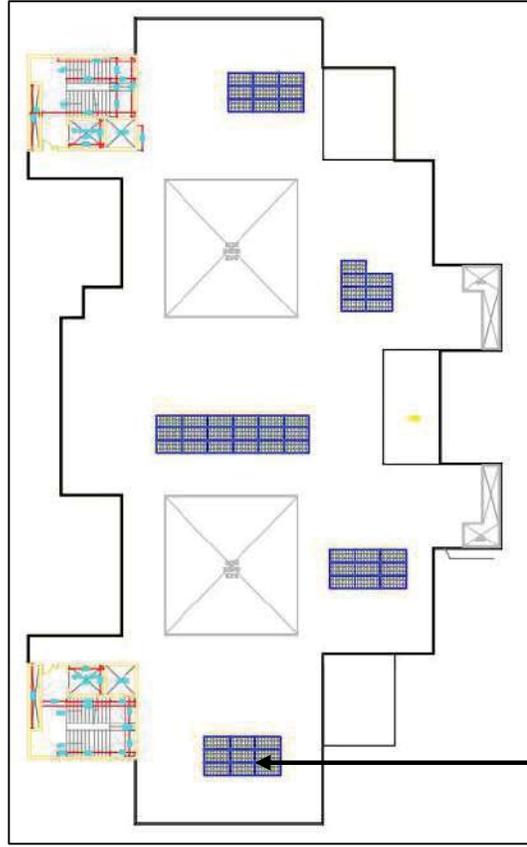


Solar PV Panel (Module 36 Nos.)

Sports Club

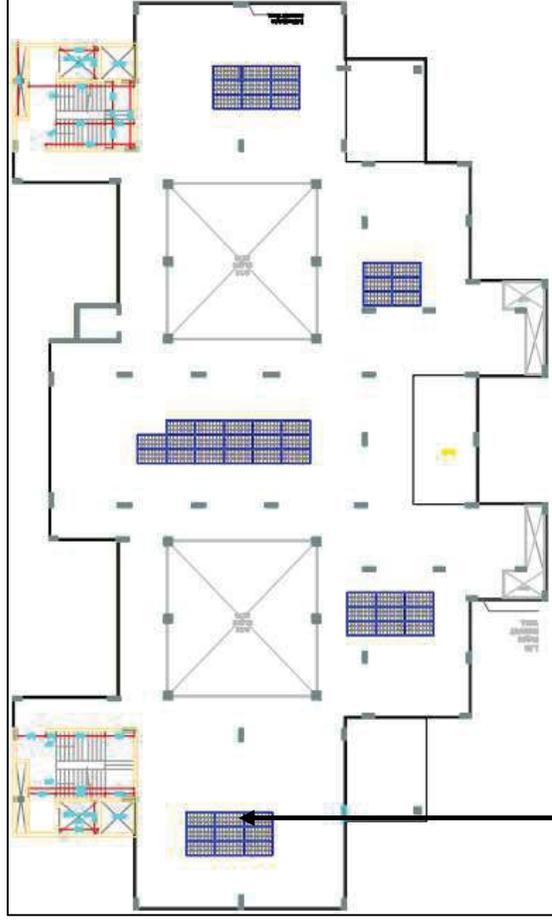
# SOLAR PANEL LAYOUT

398



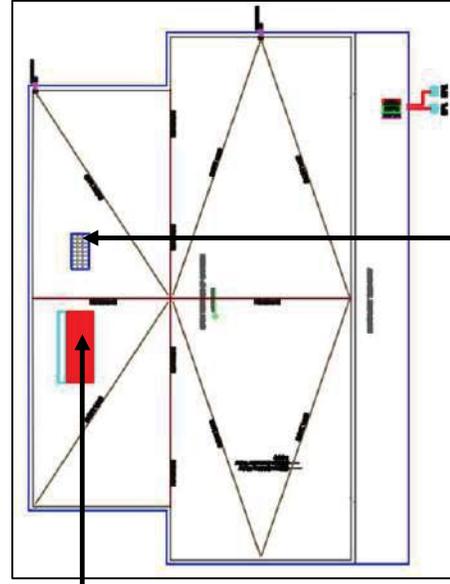
**Solar PV Panel  
(Module 52 Nos.)**

**Sports School**



**Solar PV Panel  
(Module 50 Nos.)**

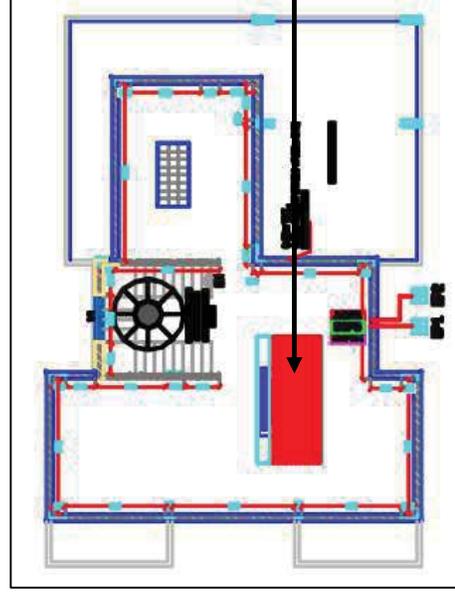
**Sports University**



**Solar Hot Water  
(1 Nos.)**

**Canteen**

**Solar PV Panel  
(Module 1 Nos.)**



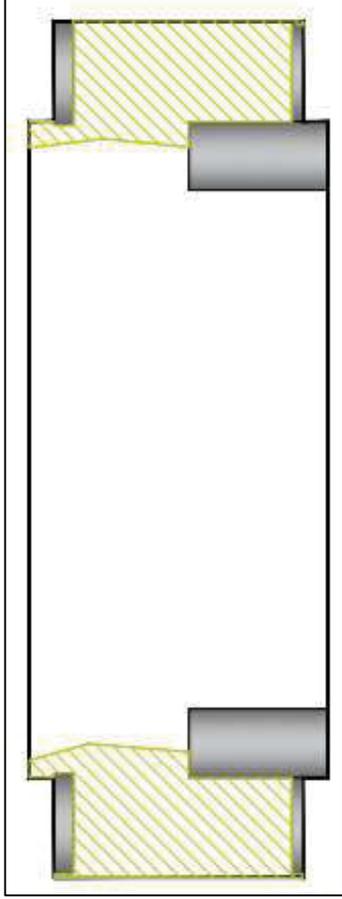
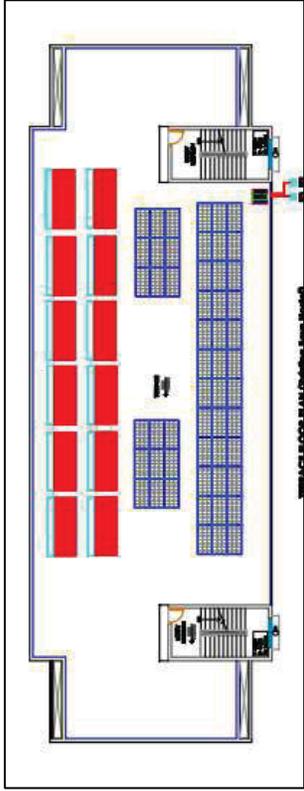
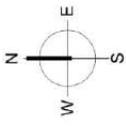
**Solar Hot Water  
(1 Nos.)**

**Officers Residence**

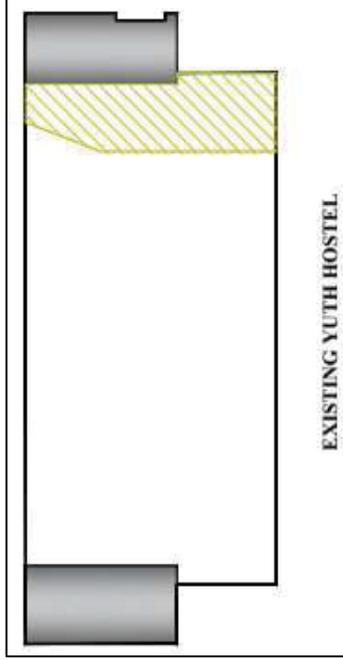
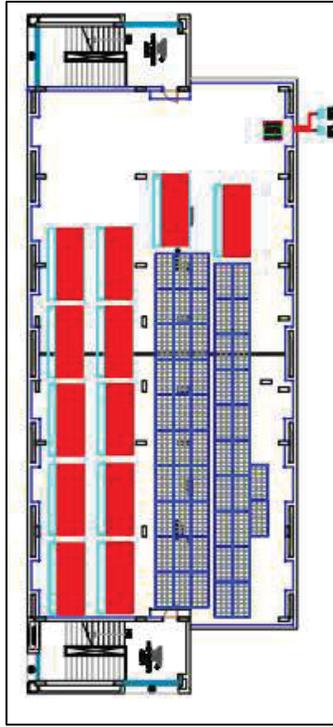
A & B BUILDING TERRACE FLOOR QTY				
Sr. No	LEGENDS	DESCRIPTION	CAPACITY	QTY. (Nos)
1		MODULE	500Wp	301
2		INV/TR	15kW	07
3		ACDB		07
4		DCPB		07
5		500LTS SOLAR HOT WATER SYSTEM		38

# SHADOW ANALYSIS

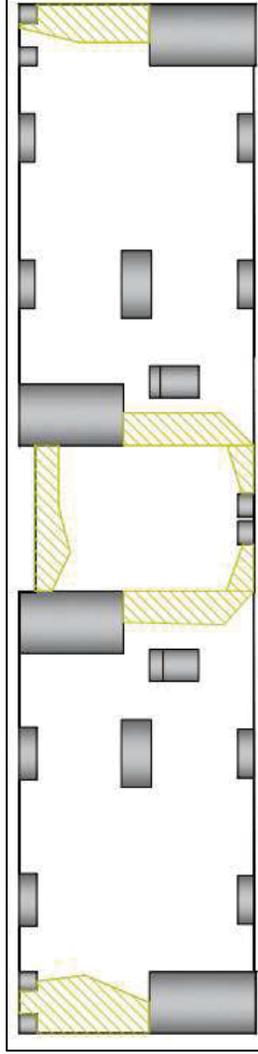
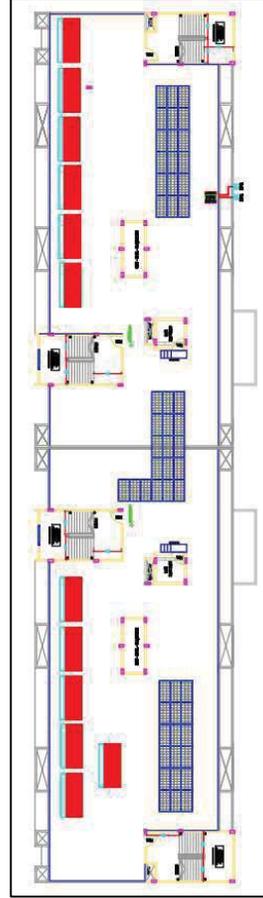
399



Existing Boys Hostel



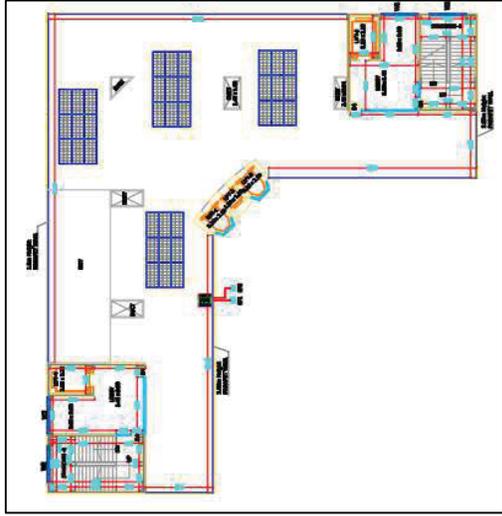
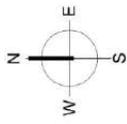
Existing Youth Hostel



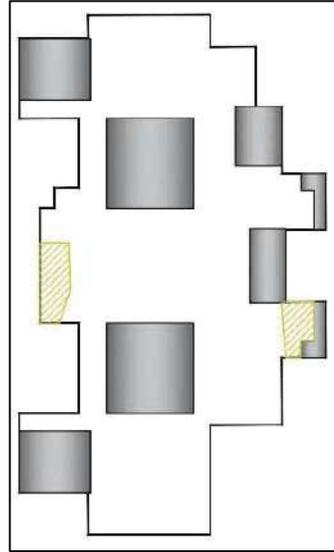
Proposed Hostel Building

# SHADOW ANALYSIS

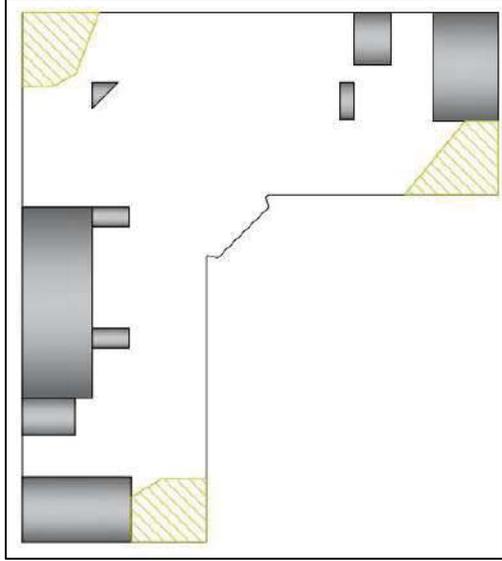
400



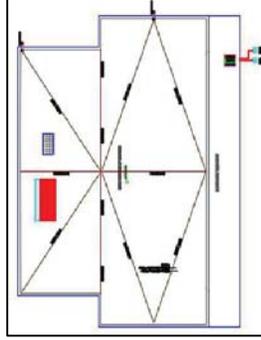
Sports University



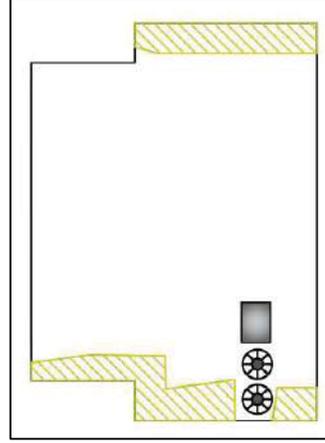
Sports University



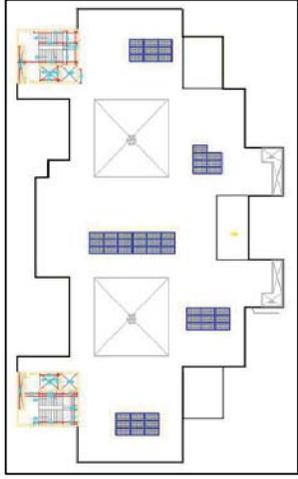
Sports Club



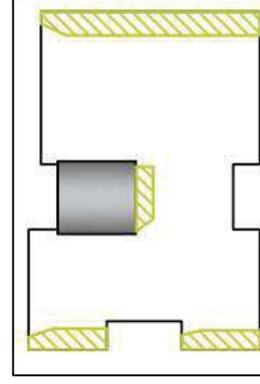
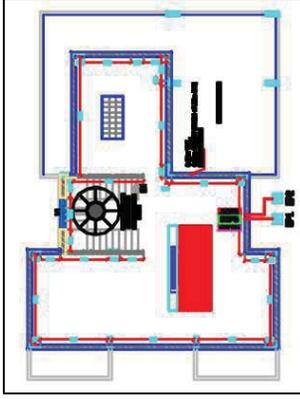
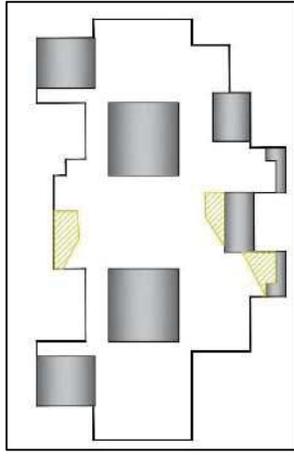
Canteen



Officers Residence



Sports School

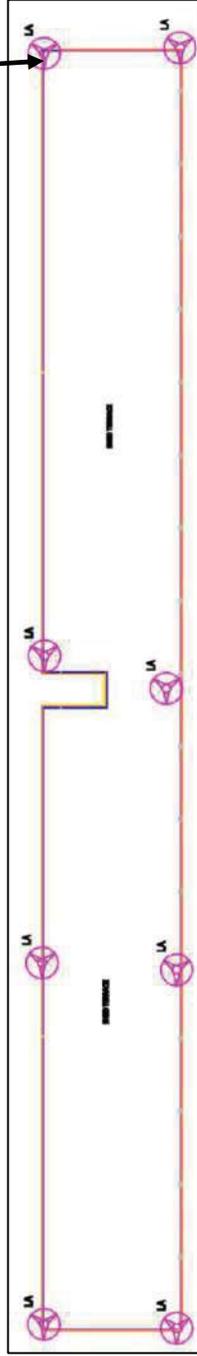


# LIGHTNING ARRESTOR LAYOUT

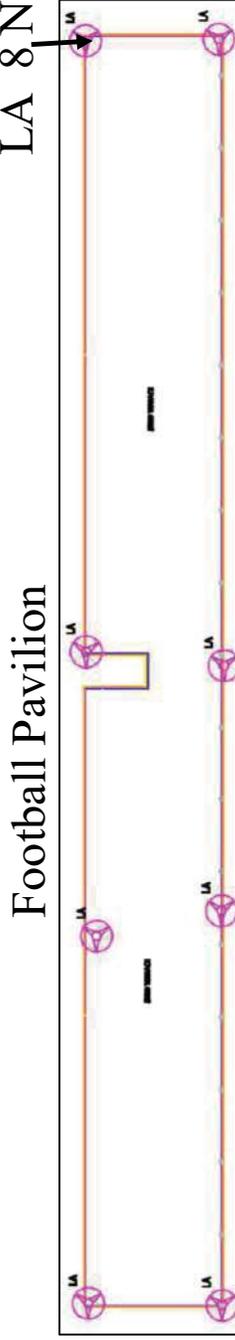
401



LA 8 Nos.

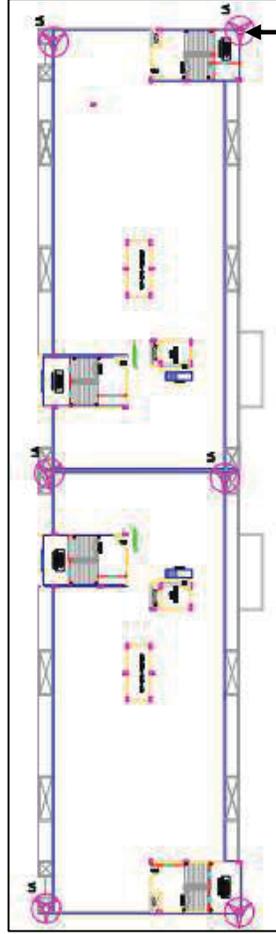


LA 8 Nos.



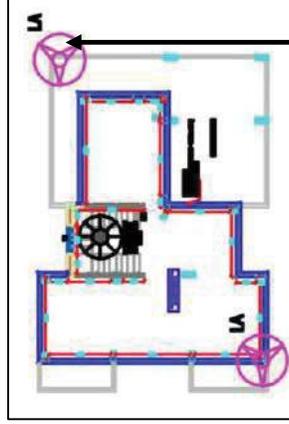
Football Pavilion

Hockey Pavilion



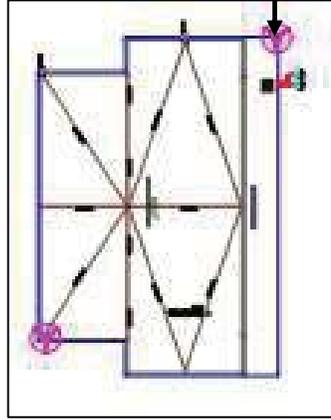
Hostel Building

LA 6 Nos.



Officers Residence

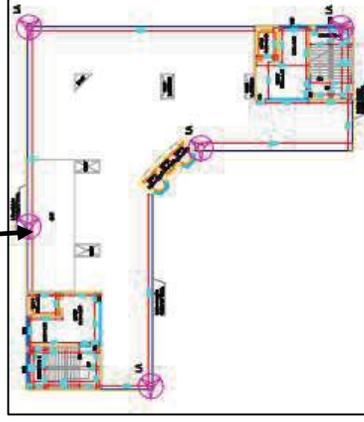
LA 2 Nos.



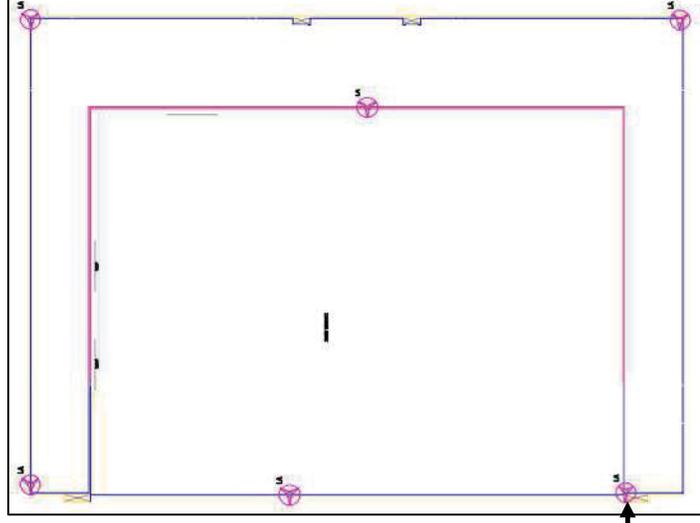
LA 2 Nos.

Canteen

LA 5 Nos.



Sports Club



LA 6 Nos.

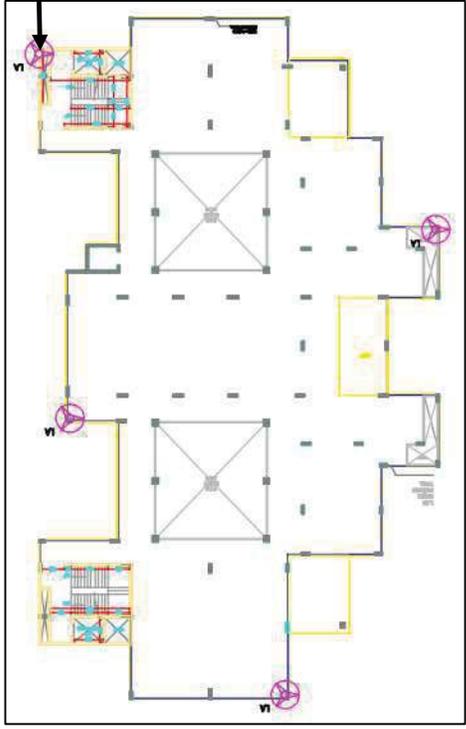
Sports Convention Centre

# LIGHTNING ARRESTOR LAYOUT

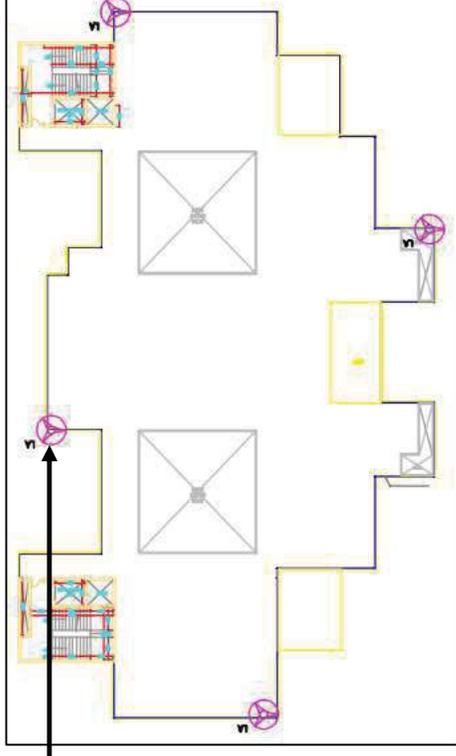
402

LEGEND :-

NO.	DESCRIPTION	SYM
01	LIGHTNING ARRESTOR	
02	25x6mm EARTHING STRIP	
03	GE EARTHING STATION	

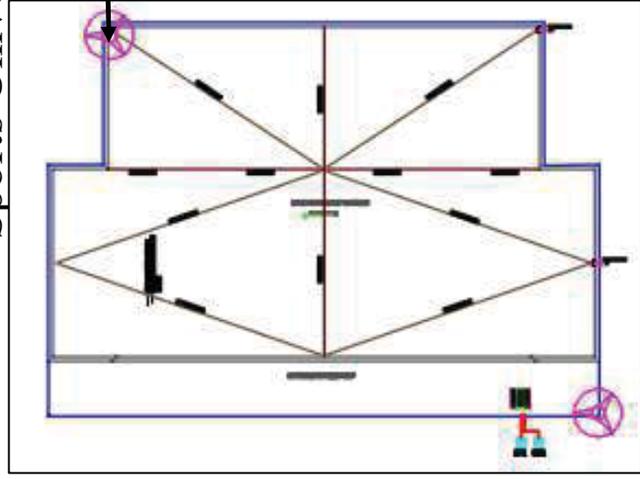


LA 4 Nos.

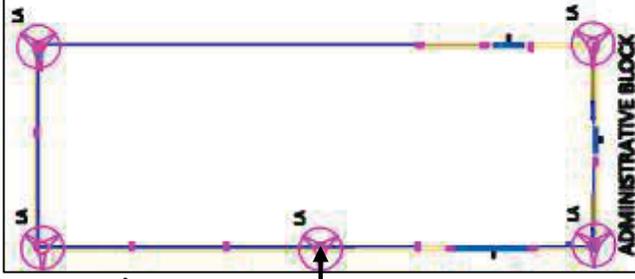


Sports University

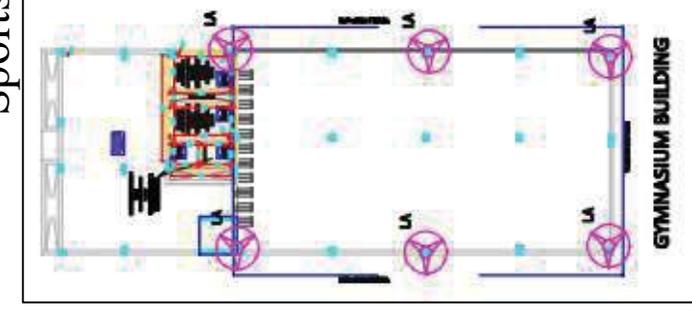
Sports School



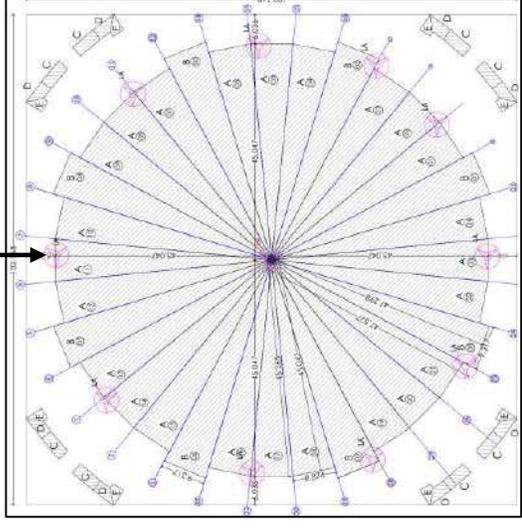
LA 2 Nos.



LA 5 Nos.



LA 11 Nos.



Multi sports Arena

Administrative Block

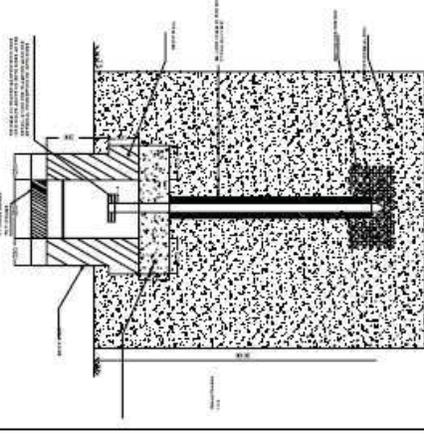
Gymnasium Building

Indoor Stadium

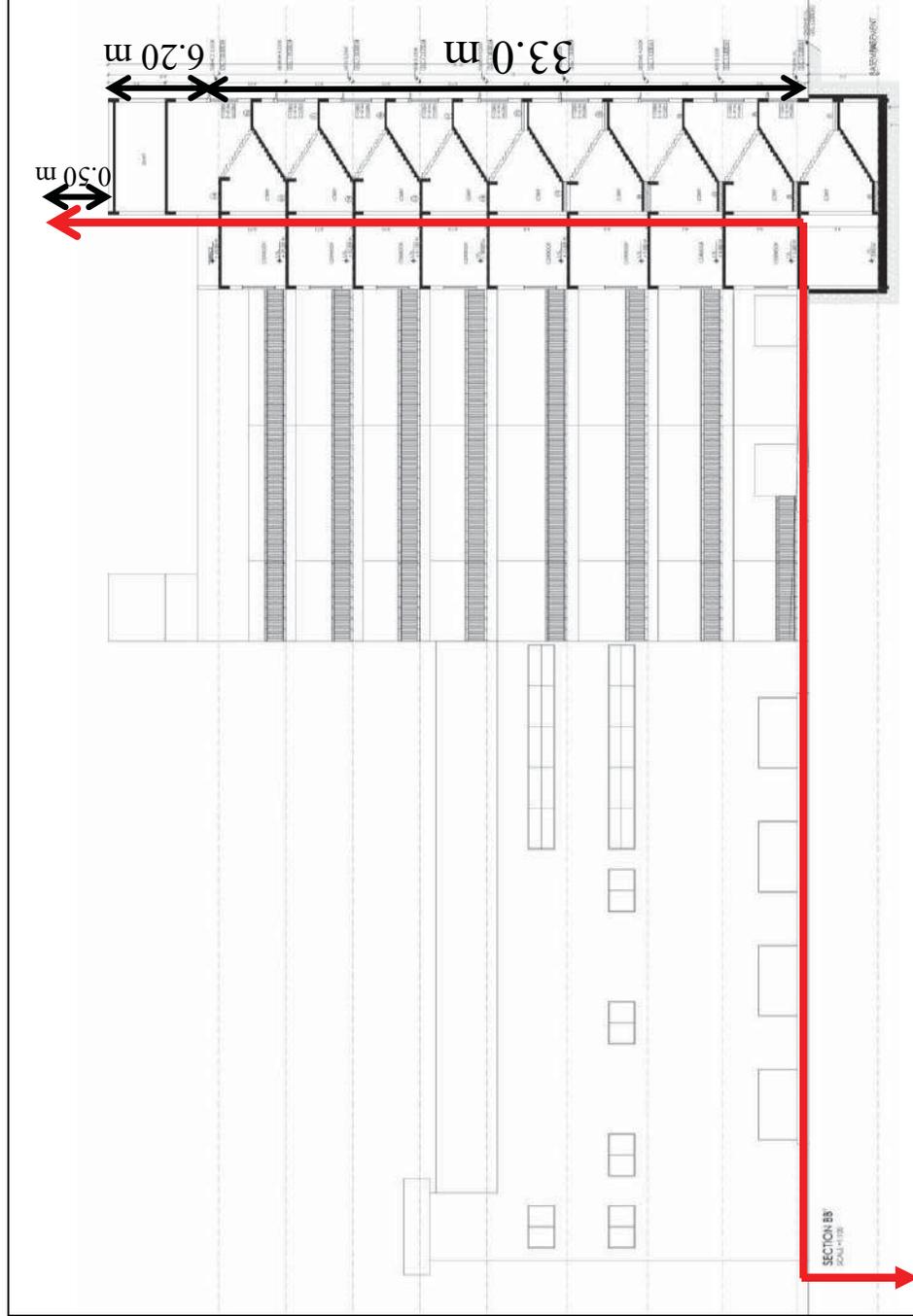
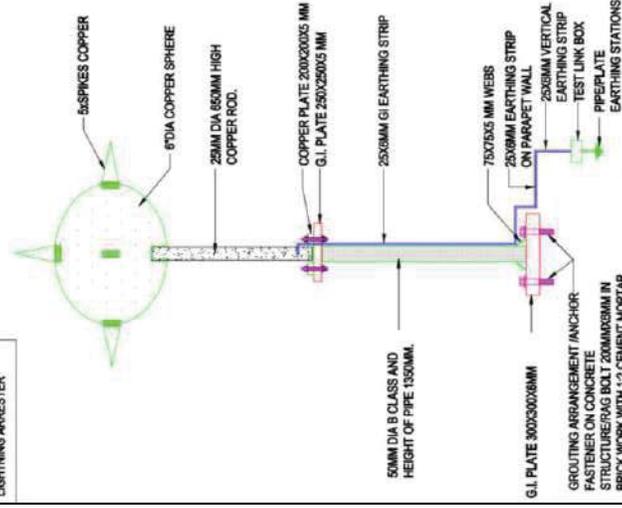
# LIGHTNING ARRESTOR SECTION

403

## EARTHING SECTION DETAILS



## LIGHTNING ARRESTER



As per Airport NOC for Height clearance permissible height is 60.77 m and Proposed Building height is 39.70 m including height of LA (Permissible top elevation above AMSL of project site is 375 m and Site elevation AMSL is 314.23 m )

## G. TRAFFIC CIRCULATION

## PARKING STATEMENT

Vehicle Type	Required Parking as per UDCPR (Nos.)	Provide Parking (Nos.)
Car	1480	1515
Scooter	6720	6730

Total Parking Area as per UDCPR rules: 45857.50 Sq.M.

### Area Per Car as per UDCPR

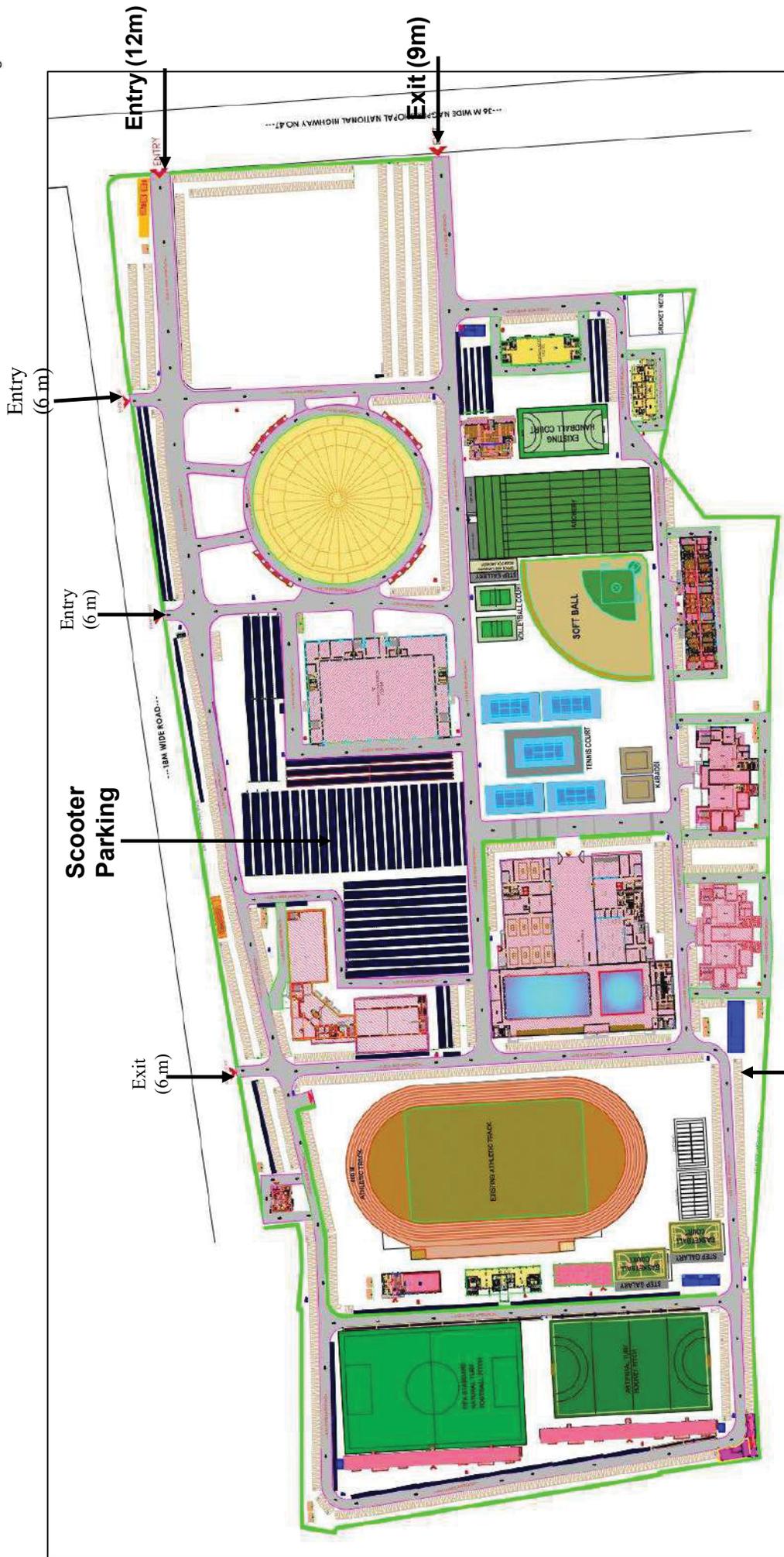
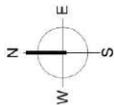
Sr. No.	Type of Parking	Parking Area without driveway (Sq. M.)	No. of Cars	Area Per Car (Sq. M)
1	Ground Parking	18937.50	1515	12.50
	<b>TOTAL</b>	<b>18937.50</b>	<b>1515</b>	<b>--</b>

### Area Per Car as per MoEF Requirement

Sr. No.	Type of Parking	Parking Area including driveway (Sq. M.)	No. of Cars	Area Per Car (Sq. M)
1	Ground Parking	45450	1515	30
	<b>TOTAL</b>	<b>45450</b>	<b>1515</b>	<b>--</b>

# PARKING LAYOUT –GROUND LEVEL

406



**Car  
Parking**

**Scooter  
Parking**

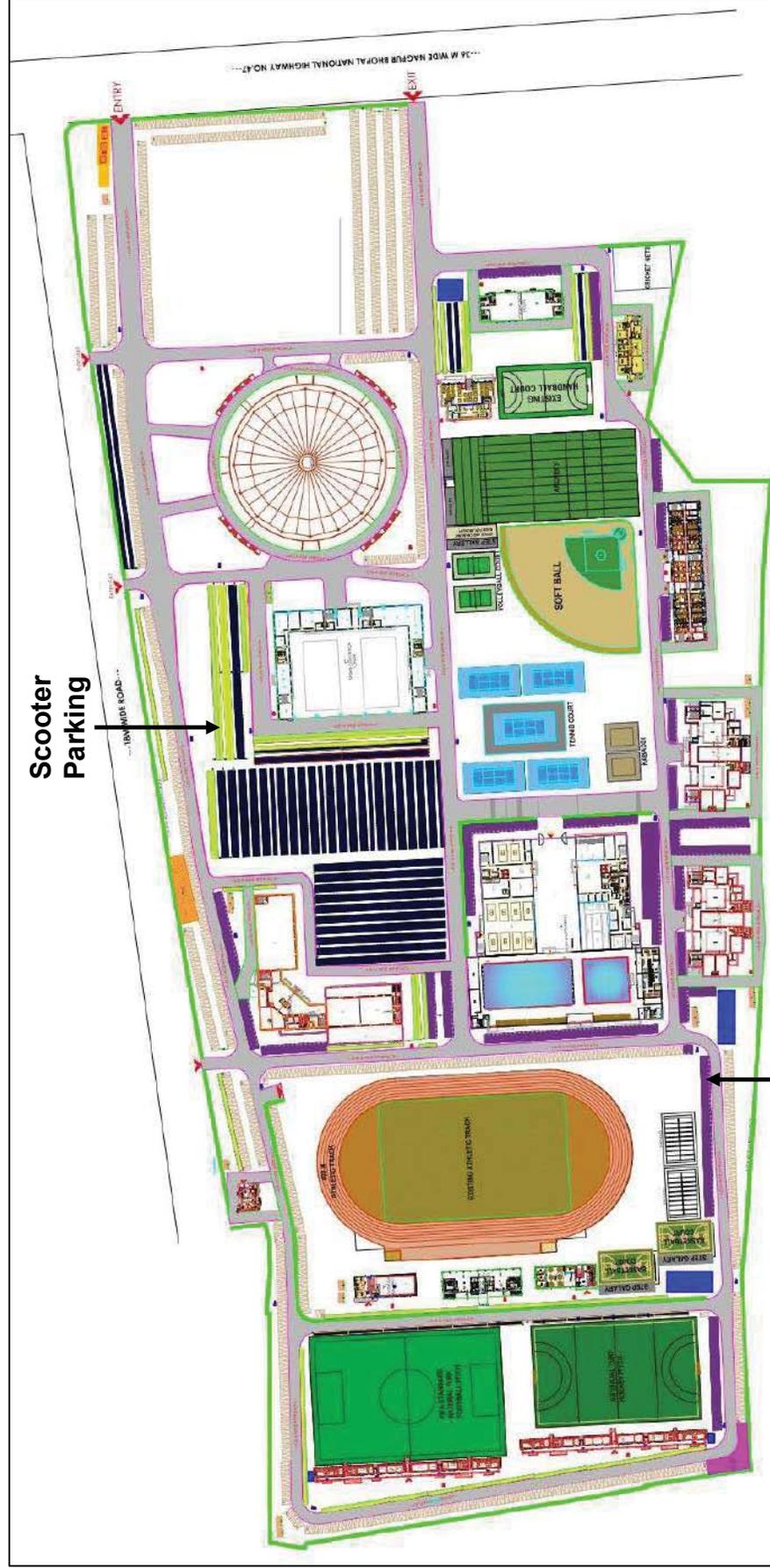
Ground Floor Parking Details:-

Car	1515
Scooter	6730

# ELECTRICAL CHARGING PLAN –GROUND LEVEL



Parking Details	Provide Parking (Nos.)		30 % Electrical Charging Parking (Nos.)	
	Car	Scooter	Car	Scooter
Ground level	1515	6730	455	2019
Total	1515	6730	455	2019



**LEGEND :**

	4 wheeler Charging Point
	2 wheeler Charging Point

# TRAFFIC IMPACT STUDY

408



## Road Inventory

Particular	Chindwara Road	Raj Nagar Road	Dr Mohammad Shafi Kureshi Rd	Katol Bypass Rd
Existing Road	33.0 m (Including Service road lane)	18.0 m	18.5 m	26.0 m
Carriage Width	16.0 m	9 m	8.5 m	12.0 m
Divided/Undivided	divided	divided	Undivided	divided
Number of Lanes	6	4	4	6
Footpath Existing	Yes	Yes	Yes	Yes
Road Surface Condition	Good	Good	Good	Good
Surface Type	Asphalt	Asphalt	Asphalt	Asphalt
Cycle Track	No	No	No	No
PCU	1974	1202	1112	1878
Volume Capacity Ratio	0.37	0.33	0.31	0.35
LOS	B	B	B	B



## TRAFFIC COUNT - EXISTING

Trip Generation For Peak Hours From Proposed Development						
Trips Generation during Peak Hours						
Modal Split of the projected Trips	Mode Share from Survey	No. of trips by Mode	PCU Value	PCU	Weekday Peak hour trips (12%)	
2W	40%	1302	0.2	260	31	
Car/ Taxi	25%	814	1	814	98	
Auto Rickshaw	15%	488	0.73	356	43	
Mini Bus	10%	326	1.4	456	55	
Walking/ public transport	10%	326	0	0	0	
Total	100%	3255	-		226	

Name of Road	Current Year (2024)			(+5 year scenario ) 2029			(+10 year scenario ) 2034		
	PCU	VC Ratio	LOS	PCU	VC Ratio	LOS	PCU	VC Ratio	LOS
Chindwara Road	1974	0.37	B	2289	0.42	C	2654	0.49	C
Raj Nagar Road	1202	0.33	B	1393	0.39	B	1615	0.45	C
Dr Mohammad Shafi Kureshi Rd	1112	0.31	B	1289	0.36	B	1494	0.41	C
Katol Bypass Rd	1878	0.35	B	277	0.40	B	2524	0.47	C

## RETRIEVAL ANALYSIS

### Retrieval Analysis –Emergency Scenario

Floor	Number of exit lanes	No of Cars	Retrieval Time of cars (mins)
Ground	5	1515	14.2
<b>Total</b>		<b>1515</b>	<b>14.2</b>

**Reaction time 5 minutes considered**

**Considering simultaneous retrieval, Overall retrieval time is 19.2 minutes during Emergency Scenario .**

Floor	Number of exit lanes	No of Two Wheelers	Retrieval Time of Two Wheelers (mins)
Ground	5	6730	15.6
<b>Total</b>		<b>6730</b>	<b>15.6</b>

**Reaction time 5 minutes considered**

**Considering simultaneous retrieval, Overall retrieval time is 20.6 minutes during Emergency Scenario for Two Wheelers .**

## EVACUATION ANALYSIS - USERS

Human Evacuation						
Building	Total Number of Occupants	Average Number of Occupants per Floor	Number of Exits	Evacuation Time Required to Assembly Point (Minutes)	Reaction Time(Minutes)	Total Evacuation Time (minutes)
Block - A	1000	333	2	2.1	5	7.1
Block - B	2130	266	2	1.7	5	6.7
Block - C	1800	900	2	5.7	5	10.7
Block - D	1750	292	2	1.9	5	6.9
Block - E	1750	292	4	1.9	5	6.9
Block - F	600	75	2	0.5	5	5.5
Block - G	500	500	2	3.2	5	8.2
Block - G1	11	6	2	0.1	5	5.1
Block - H	500	250	2	1.6	5	6.6
Block - I	500	250	2	1.6	5	6.6
Block - J	300	300	4	1.9	5	6.9
Block - K	300	300	4	1.9	5	6.9
Indoor Stadium	3000	3000	4	9.4	5	14.4

Human Evacuation						
Building	Total Number of Occupants	Average Number of Occupants per Floor	Number of Exits	Evacuation Time Required to Assembly Point (Minutes)	Reaction Time(Minutes)	Total Evacuation Time (minutes)
Youth Hostel	174	58	1.8	0.4	5	5.4
Boys Hostel	174	58	2	0.4	5	5.4
Pavilion Building	535	178	2	1.1	5	6.1

## H. LANDSCAPE PLAN

## LANDSCAPE DETAILS

Sr. No	Particular	Details
1	Total Plot Area	2,47,400.00 Sq. M.
2	Net Plot Area	2,47,400.00 Sq. M.
3	Open space required	NA
4	Open space provided (17.11%)	42353.21 Sq. M
5	Plantation Area	8555.296 Sq. M.
6	Lawn Area	42353.21 Sq. M.
7	<b>Total Green Area</b>	<b>50908.506 Sq. M.</b>
8	Required trees for plantation	247400/80 = 3093 Nos. Proposed: 3151 Nos.
9	Existing Trees on Plot	1168 Nos.
10	No. of trees to be cut	103 Nos.
11	No. of retained trees	811 Nos.
12	No. of trees to be Transplant	254 Nos.
13	Proposed trees for plantation	2086 Nos.
14	Compensatory trees Proposed	3570 Nos. (1030 + 2540)

## List of Existing Trees Retained on site

Sr.No.	Symbol	Common Name	Scientific Name	Proposed nos.
1.		Mango Tree	Mangifera indica	20
2.		Neem	Azadirachta indica	110
3.		Amaltas	Cassia fistula	65
4.		Shindi Tree	Phoenix sysvestrus	50
5.		Pipal Tree	Ficus religiosa	02
6.		Keshiya	Peltophorum pterocarpum	118
7.		Sheesham	Dalbergia sissoo	120
8.		Sagwan	Tectona grandis	50
9.		Karanja	Pongamia pinnata	115
10.		Ashoka	Polyanthia longifolia	161
		Total		811

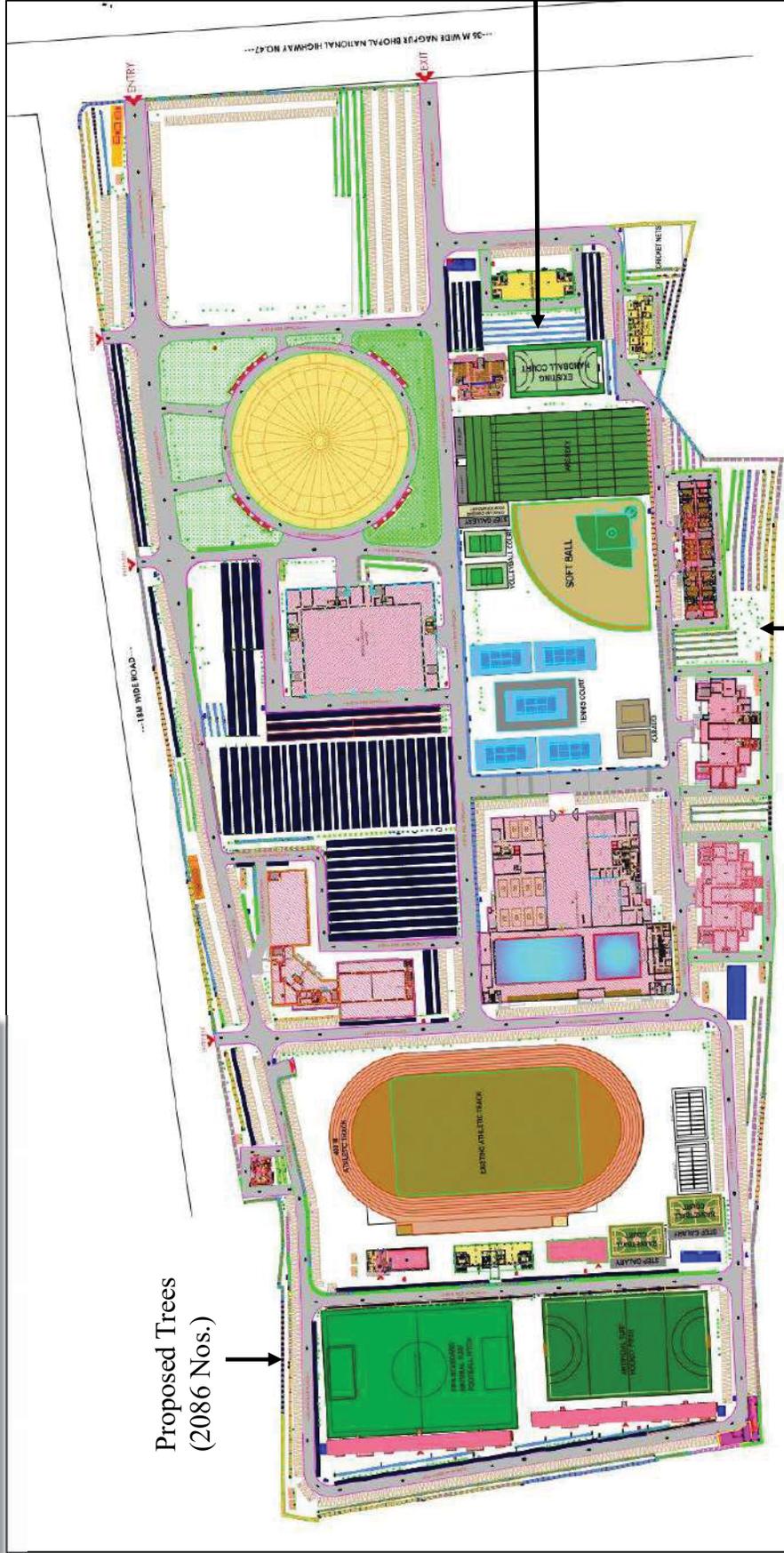
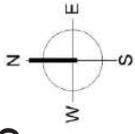
## List of Trees To be Transplanted

Sr.No.	Symbol	Common Name	Scientific Name	Proposed nos.
1.		Mahaneem	Alicornthus olfissimo	2
2.		Babul	Vachellia nilotica	1
3.		Chichbilai	Pithecolobium dulce	2
4.		Keshiya	Peltophorum pterocarpum	3
5.		Bokhada	Casearia graveolens	1
6.		Bottal brush	Callistemon citrinus	1
7.		Septaparni	Alistonia scholaris	1
8.		Amaltas	Cassia fistula	5
9.		Neem	Azadirachta indica	44
10.		Karanja	Pongamia pinnata	5
11.		Sheesham	Dalbergia sissoo	4
12.		Shivbabul	Vachellia nilotica	80
13.		Sagwan	Tectona grandis	105
		Total		254

## List of Proposed Trees

Sr.No.	Symbol	Common Name	Scientific Name	Proposed nos.
1.		Amaltas	Cassia fistula	125
2.		Kassod	Senna siamea	145
3.		Awla	Phyllanthus emblica	117
4.		Badam	Terminalia catappa	83
5.		Tamhan	Lagerstromia speciosa	105
6.		Apte	Bauhinia racemosa	70
7.		Shevga	Moringa oleifera	78
8.		Ashoka	Polyanthia longifolia	795
9.		Neem	Azadirachta indica	125
10.		Karanja	Pongamia pinnata	114
11.		Sheesham	Dalbergia sissoo	155
12.		Palash	Butea monosperma	86
13.		Sagwan	Tectona grandis	88
		Total		2086

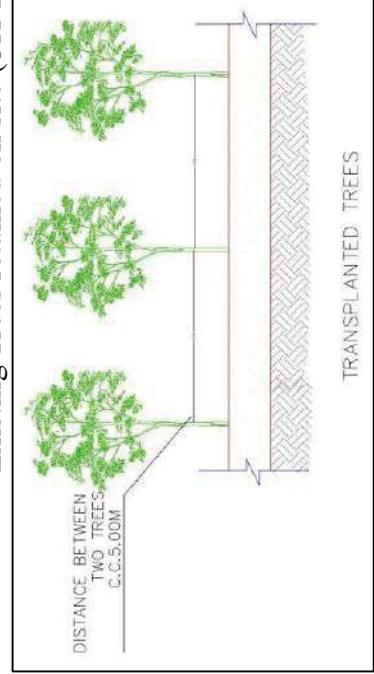
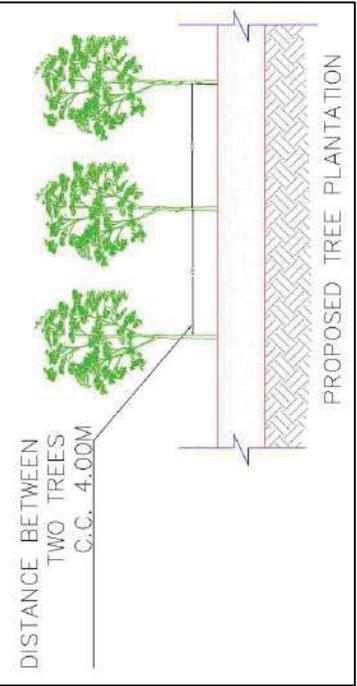
# LANDSCAPE LAYOUT



Proposed Trees  
(2086 Nos.)

Transplant  
Trees  
(254 Nos.)

Existing Trees retained on site (811 Nos.)



# LIST OF EXISTING TREES (TREES TO BE CUT)

Sr. No.	Name of plant	Local Name	Total Nos of trees	Age of the tree (Year)	Girth of three (in inches)	Present position of tree		Compensatory Trees planted
						Flower	Fruit	
1	<b>Tectona grandis</b>	Sagvan Tree	1	5	36	✓	✓	
		Sagvan Tree	1	5	36	✓	✓	
		Sagvan Tree	1	6	38	✓	✓	
		Sagvan Tree	1	6	38	✓	✓	
		Sagvan Tree	1	5	36	✓	✓	
		Sagvan Tree	1	4	34	✓	✓	
		Sagvan Tree	1	4	37	✓	✓	
		Sagvan Tree	1	5	39	✓	✓	
		Sagvan Tree	1	4	34	✓	✓	
		Sagvan Tree	1	7	50	✓	✓	
		Sagvan Tree	1	5	37	✓	✓	
		<b>Total</b>	<b>11</b>				<b>Total</b>	<b>110</b>
2	<b>Pongamia pinnata</b>	Karanji Tree	1	4	37	✓	✓	
		Karanji Tree	1	4	37	✓	✓	
		Karanji Tree	1	4	37	✓	✓	
		Karanji Tree	1	5	40	✓	✓	
		Karanji Tree	1	4	38	✓	✓	
		Karanji Tree	1	7	83	✓	✓	
		Karanji Tree	1	6	61	✓	✓	
		Karanji Tree	1	7	75	✓	✓	
		<b>Total</b>	<b>8</b>				<b>Total</b>	<b>80</b>

3	<b>Leucaena leucocephala</b>	ShivBabul Tree	1	8	47.5	✓	✓	417
		ShivBabul Tree	1	6	39	✓	✓	
		ShivBabul Tree	1	9	50	✓	✓	
		ShivBabul Tree	1	8	45	✓	✓	
		ShivBabul Tree	1	6	39	✓	✓	
		ShivBabul Tree	1	9	49	✓	✓	
		ShivBabul Tree	1	9	49	✓	✓	
		ShivBabul Tree	1	9	50	✓	✓	
		Babul	1	9	54	✓	✓	
		<b>Total</b>	<b>9</b>				<b>Total</b>	<b>90</b>
4	<b>Azadirachta indica</b>	Neem Tree	1	12	80	✓	✓	
		Neem Tree	1	10	53.5	✓	✓	
		Neem Tree	1	11	73	✓	✓	
		Neem Tree	1	10	67	✓	✓	
		Neem Tree	1	10	59	✓	✓	
		Neem Tree	1	11	68.5	✓	✓	
		Neem Tree	1	14	94.5	✓	✓	
		Neem Tree	1	16	99	✓	✓	
		Neem Tree	1	12	84	✓	✓	
		Neem Tree	1	12	77	✓	✓	
		Neem Tree	1	7	40	✓	✓	
		Neem Tree	1	7	40	✓	✓	
		Neem Tree	1	7	47	✓	✓	
		Neem Tree	1	7	42	✓	✓	
		Neem Tree	1	7	42	✓	✓	
		Neem Tree	1	8	50	✓	✓	
		Neem Tree	1	7	48	✓	✓	
		Neem Tree	1	9	62	✓	✓	
		Neem Tree	1	7	43	✓	✓	
		Neem Tree	1	9	67	✓	✓	
		Neem Tree	1	12	82	✓	✓	
		Neem Tree	1	11	78	✓	✓	
		<b>Total</b>	<b>22</b>				<b>Total</b>	<b>220</b>

5	<b>Tamarindus indica</b>	Imali Tree	1	17	118	✓	✓
		Imali Tree	1	12	76.5	✓	✓
		Imali Tree	1	9	60	✓	✓
		<b>Total</b>	<b>3</b>				<b>Total 30</b>
6	<b>Dalbergia sissoo</b>	Sisam Tree	1	9	58	✓	✓
		Sisam Tree	1	6	27	✓	✓
		<b>Total</b>	<b>2</b>				<b>Total 20</b>
7	<b>Mangifera indica</b>	Mango Tree	1	22	130	✓	✓
		Mango Tree	1	13	75	✓	✓
		Mango Tree	1	22	134	✓	✓
		Mango Tree	1	18	94.5	✓	✓
		Mango Tree	1	14	79	✓	✓
		Mango Tree	1	13	73	✓	✓
		Mango Tree	1	13	65	✓	✓
		Mango Tree	1	14	85	✓	✓
		Mango Tree	1	17	106.5	✓	✓
		Mango Tree	1	19	112.5	✓	✓
		Mango Tree	1	12	63	✓	✓
		Mango Tree	1	20	120	✓	✓
		<b>Total</b>	<b>12</b>				<b>Total 120</b>
8	<b>Ficus rancemosa</b>	Umaber Tree	1	19	124	✓	✓
		<b>Total</b>	<b>1</b>				<b>Total 10</b>

9	<b>Alstonia scholaris</b>	Saptaparni Tree	1	14	85	✓	✓	
		Saptaparni Tree	1	12	71	✓	✓	
		Saptaparni Tree	1	16	98.5	✓	✓	
		Saptaparni Tree	1	15	86.5	✓	✓	
		<b>Total</b>	<b>4</b>				<b>Total</b>	<b>40</b>
10	<b>Aegle marmelos</b>	Bel Tree		4	35.5	✓	✓	
		<b>Total</b>	<b>1</b>				<b>Total</b>	<b>10</b>
11	<b>Syzygium cumini</b>	Jambhul Tree	1	9	73	✓	✓	
		<b>Total</b>	<b>1</b>				<b>Total</b>	<b>10</b>
12	<b>Sapindus mukorossi</b>	Reetha Tree	1	12	82.5	✓	✓	
		<b>Total</b>	<b>1</b>				<b>Total</b>	<b>10</b>
13	<b>Pithecellobium dulce</b>	Chichbilai Tree	1	10	63	✓	✓	
		Chichbilai Tree	1	7	40	✓	✓	
		Chichbilai Tree	1	8	55	✓	✓	
		Chichbilai Tree	1	7	40	✓	✓	
		Chichbilai Tree	1	10	64	✓	✓	
		Chichbilai Tree	1	12	78	✓	✓	
		<b>Total</b>	<b>6</b>				<b>Total</b>	<b>60</b>

14	<b>Cassia fistula</b>	Keshiya Tree	1	8	45	✓	✓
		Keshiya Tree	1	8	49	✓	✓
		Keshiya Tree	1	8	40	✓	✓
		Keshiya Tree	1	8	43	✓	✓
		Keshiya Tree	1	12	75	✓	✓
		Keshiya Tree	1	8	49	✓	✓
		<b>Total</b>	<b>6</b>			<b>Total</b>	<b>60</b>
15	<b>Vachellia leucophloea</b>	Hivar Tree	1	11	67	✓	✓
		Hivar Tree	1	9	42	✓	✓
		Hivar Tree	1	8	38	✓	✓
		Hivar Tree	1	10	50	✓	✓
		Hivar Tree	1	10	50	✓	✓
		Hivar Tree	1	10	50	✓	✓
		Hivar Tree	1	9	46	✓	✓
		Hivar Tree	1	10	48	✓	✓
		<b>Total</b>	<b>8</b>			<b>Total</b>	<b>80</b>
16	<b>Samanea saman</b>	Rain Tree	1	10	58	✓	✓
		Rain Tree	1	11	65	✓	✓
		<b>Total</b>	<b>2</b>			<b>Total</b>	<b>20</b>
17	<b>Sesbania grandiflora</b>	Chichava Tree	1	14	80	✓	✓
		Chichava Tree	1	10	55	✓	✓
		Chichava Tree	1	11	56	✓	✓
		Chichava Tree	1	9	49	✓	✓
		Chichava Tree	1	13	75	✓	✓
		Chichava Tree	1	13	78	✓	✓
		<b>Total</b>	<b>6</b>			<b>Total</b>	<b>60</b>
		<b>Total Trees to be cut</b>	<b>103</b>			<b>Required</b>	<b>1030</b>

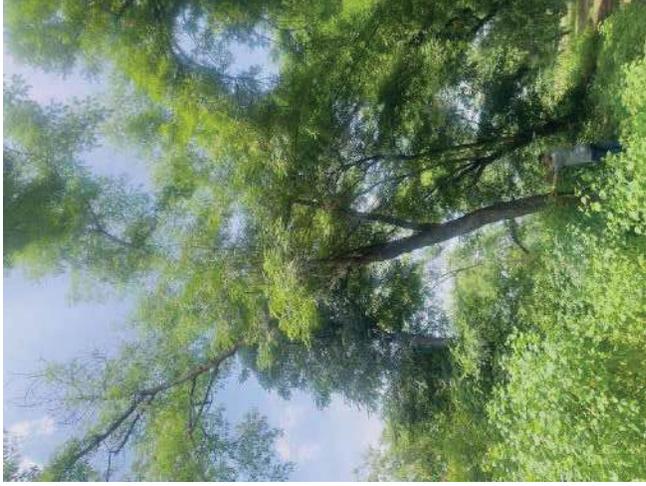
## LIST OF EXISTING TREES (TREES TO BE CUT)



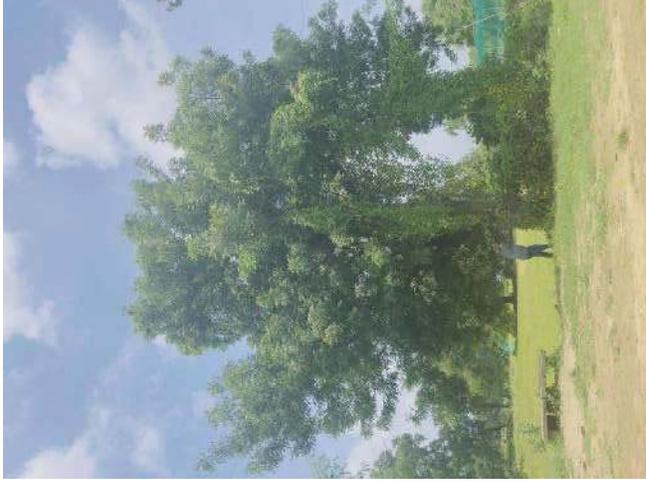
**Tectona grandis**



**Pongamia Pinnata**



**Leucaena leucocephala**



**Azadirachta indica**



**Tamarindus indica**



**Dalbergia sissoo**



**Mangifera indica**



**Alstonia scholaris**



**Aegle marmelos**



**Syzygium cumini**



**Pithecellobium dulce**



**Vachellia leucophloea**



**Keshiya Tree**

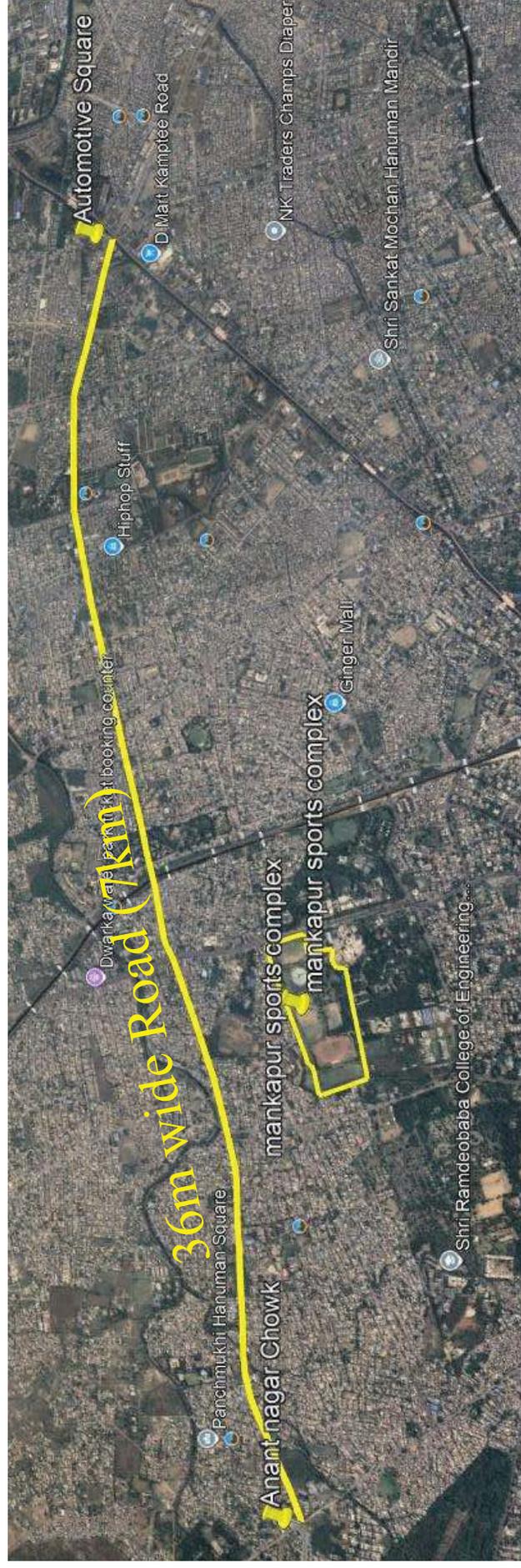
### COMPENSATORY TREES (OFFSITE PLANTATION TO BE DONE)

Tree compensatory plantation of 3570 Nos of trees will be done at existing 36 m road (Mankapur Ring Road and Katol Bypass Road) from Anant Nagar chowk to Automotive Square (14 km length- Both side)

Sr.No.	Botanical Name	Common Name	No. of Trees
1.	Pongamia pinnata	Karanja	500
2.	Lagerstroemia speciosa	Tamhan	250
3.	Azadirachta indica	Neem	500
4.	Dalbergia sissoo	Sisam Tree	350
5.	Senna siamea	Kassod	200
6.	Butea monosperma	Palas tree	300
7.	Bauhinia racemose	Apta	300
8.	Terminalis arjuna	Arjun Tree	200
9.	Neolamarckia cadamba	Kadamba	300
10.	Ailanthus excelsa	Mahalimba	200
11.	Terminalia catappa	Badam	170
12	Cassia fistula	Bahawa	300
Total			3570

## COMPENSATORY OFFSITE PLANTATION TO BE DONE

Tree compensatory plantation of 3570 Nos of trees will be done at existing 36 m road (Mankapur Ring Road and Katol Bypass Road) from Anant Nagar chowk to Automotive Square (14 km length- Both side)



**UNDERTAKING FOR MAINTENANCE OF COMPENSATORY TREES PLANTATION**

**UNDERTAKING FOR RETAINED EXISTING TREES**



DIVISIONAL SPORTS COMPLEX EXECUTIVE COMMITTEE, NAGPUR  
DIVISIONAL SPORTS COMPLEX, NAGPUR, ROAD, MANAKPUR,  
C.T.S. No. 01 S. No. 504, 505, 506, 513  
MUMBAI-400032  
mailto:dsceec@gmail.com



DIVISIONAL SPORTS COMPLEX EXECUTIVE COMMITTEE, NAGPUR  
DIVISIONAL SPORTS COMPLEX, NAGPUR, ROAD, MANAKPUR,  
C.T.S. No. 01 S. No. 504, 505, 506, 513  
MUMBAI-400032  
mailto:dsceec@gmail.com

Out No./DSCEC/Undertaking/COM.TREE/2024-25/ Date: 26.08.2024

**UNDERTAKING**

To,  
The Chairman,  
State Expert Appraisal Committee (SEAC III),  
Environment Department,  
New Administrative Building,  
15th Floor, Mantralaya,  
Mumbai-400032.

**Subject:** Undertaking for plantation and maintenance of compensatory trees, which will be planted on the sides of Mankapur Ring Road and Katol Bypass Road, Nagpur, Maharashtra by Divisional Sports Complex Executive Committee, Nagpur.

Respected Sir,  
I, Shekhar Patil, Deputy Director of Sports and Youth Services, Nagpur Division & Secretary Divisional Sports Complex Executive Committee, Nagpur hereby state that there is a proposed Construction Divisional Sports Complex at Nagpur for Government of Maharashtra, at Mouza - Jarpaika, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah.& Dist. Nagpur, Maharashtra; hereby inform you that, for the proposed project compensatory trees plantation for 3570 nos. of trees are required, which will be planted at the sides of Mankapur Ring Road and Katol Bypass Road, Nagpur, Maharashtra.

I, hereby on behalf of Divisional Sports Complex Executive Committee, Nagpur undertake that; compensatory 3570 Nos. of trees will be maintained for further seven years as agreed and the water provision for these trees will be made through water tanker.

Thanking you,

Your Faithfully  
  
[Shekhar Patil]  
Deputy Director of Sports  
& Secretary Divisional Sports  
Complex Executive Committee, Nagpur



DIVISIONAL SPORTS COMPLEX EXECUTIVE COMMITTEE, NAGPUR  
DIVISIONAL SPORTS COMPLEX, NAGPUR, ROAD, MANAKPUR,  
C.T.S. No. 01 S. No. 504, 505, 506, 513  
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DIVISIONAL SPORTS COMPLEX EXECUTIVE COMMITTEE, NAGPUR  
DIVISIONAL SPORTS COMPLEX, NAGPUR, ROAD, MANAKPUR,  
C.T.S. No. 01 S. No. 504, 505, 506, 513  
MUMBAI-400032  
mailto:dsceec@gmail.com

Out No./DSCEC/Undertaking/TREE/2024-25/ Date: 26.08.2024

Sl. No.	Polyantia longifolia	Ashoka	Total
10		161	811

Thanking you,

Your Faithfully  
  
[Shekhar Patil]  
Deputy Director of Sports  
& Secretary Divisional Sports  
Complex Executive Committee, Nagpur



DIVISIONAL SPORTS COMPLEX EXECUTIVE COMMITTEE, NAGPUR  
DIVISIONAL SPORTS COMPLEX, NAGPUR, ROAD, MANAKPUR,  
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DIVISIONAL SPORTS COMPLEX EXECUTIVE COMMITTEE, NAGPUR  
DIVISIONAL SPORTS COMPLEX, NAGPUR, ROAD, MANAKPUR,  
C.T.S. No. 01 S. No. 504, 505, 506, 513  
MUMBAI-400032  
mailto:dsceec@gmail.com

Out No./DSCEC/Undertaking/TREE/2024-25/ Date: 26.08.2024

**UNDERTAKING**

To,  
The Chairman,  
State Expert Appraisal Committee (SEAC III),  
Environment Department,  
New Administrative Building,  
15th Floor, Mantralaya,  
Mumbai-400032.

**Subject:** Undertaking for Trees retained on site for Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jarpaika, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.

Respected Sir,  
We, Divisional Sports Complex Executive Committee, Nagpur, have Proposed Construction for Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jarpaika, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra; We herewith informed that, above project site having 1168 numbers of existing trees out of which 103 trees will be cut, 254 trees will be Transplant on same site & 811 trees will be retained on site which does not have any obstruction due to construction activity so that it will be retained as it is on Project site; details of existing trees to be retained are listed as below:

Sr. No.	Botanical Name	No. of Trees
01	Mangifera indica	20
02	Azadirachta indica	110
03	Cassia fistula	65
04	Phoenix sylvestrum	50
05	Ficus religiosa	02
06	Pellonorum pterocarpus	118
07	Dalbergia sissoo	120
08	Tectona grandis	50
09	Pongamia pinnata	115

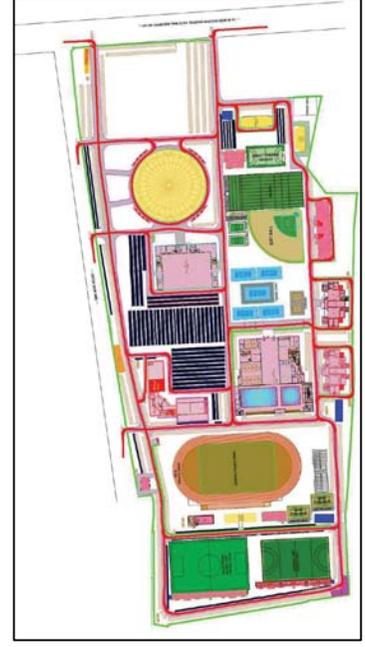
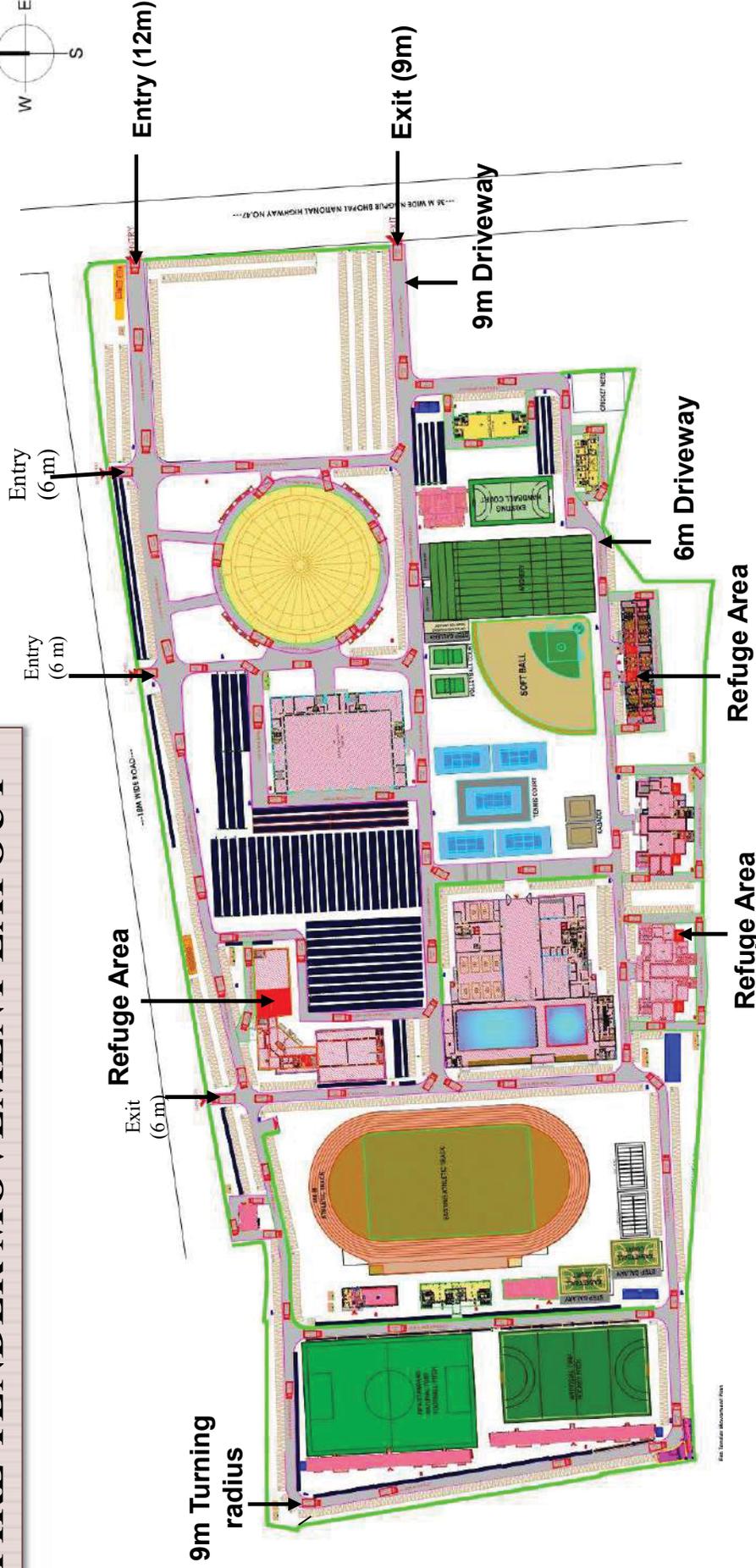
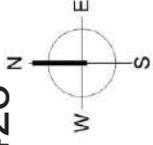
# I. DISASTER MANAGEMENT PLAN

## SAFETY & HYGINE MEASURES

Construction Phase	Operational Phase
<ul style="list-style-type: none"> <li>• Construction work to be carried out in day time only.</li> <li>• Provision of protecting equipment's like helmets, ear plugs, ropes, goggles, hand gloves, safety belts, shoes to the workers</li> <li>• Strict compliance of safety equipment's to be carry by construction workers before enter the project site.</li> <li>• Entry prohibited to all users or outsiders without personal safety equipment's.</li> <li>• Fire protective equipment's like sand buckets &amp; extinguishers to be installed</li> <li>• Provision of First aid facility on site</li> <li>• Provision of drinking water, toilets for construction workers</li> <li>• Regular proper maintenance of Vehicles, Heavy Machineries, lifting machinery chain, ropes, Equipment's to be done</li> <li>• Provision of regular health check-up for construction workers</li> <li>• Training and Awareness camps to be arrange for workers</li> <li>• Considering COVID-19 Scenario, maintain guidelines given by Govt.</li> </ul>	<ul style="list-style-type: none"> <li>• PUC check-up compulsory for all vehicles enter in the project premises.</li> <li>• Provision of Fire hydrant &amp; sprinkler system with wet riser</li> <li>• Automatic starting arrangement for all pumps</li> <li>• Manual fire alarm with pillbox cum hooter on each floor</li> <li>• All fire safety system per CFO requirement</li> <li>• Passive fire protection measures</li> <li>• Provision of Emergency lights in staircases &amp; corridors</li> <li>• Refuge areas on various floors as per DC rules</li> <li>• All Fire equipment's are with ISI mark</li> <li>• Provision of court yard hydrant system</li> <li>• Provision of Team of Security &amp; CCTV camera to monitor unauthorised movement in the project premises.</li> <li>• Disaster Management Plan to be available at society office</li> <li>• Project &amp; Floor wise Fire Evacuation layout showing directions of assembly points, fire staircases, refuge areas to be placed at each floor of each building.</li> <li>• Considering COVID-19 Scenario, maintain guidelines given by Govt.</li> </ul>

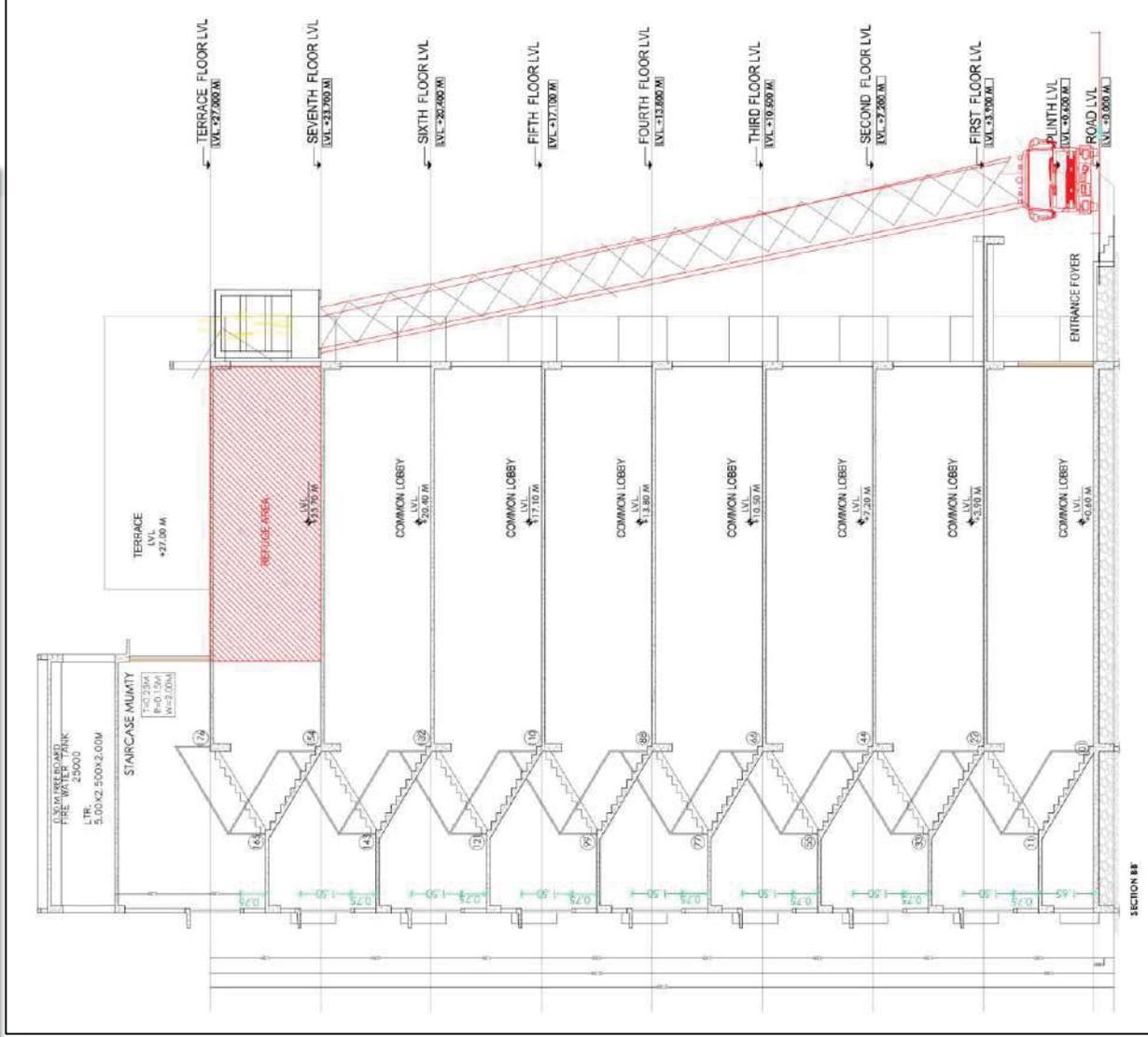
# FIRE TENDER MOVEMENT LAYOUT

428



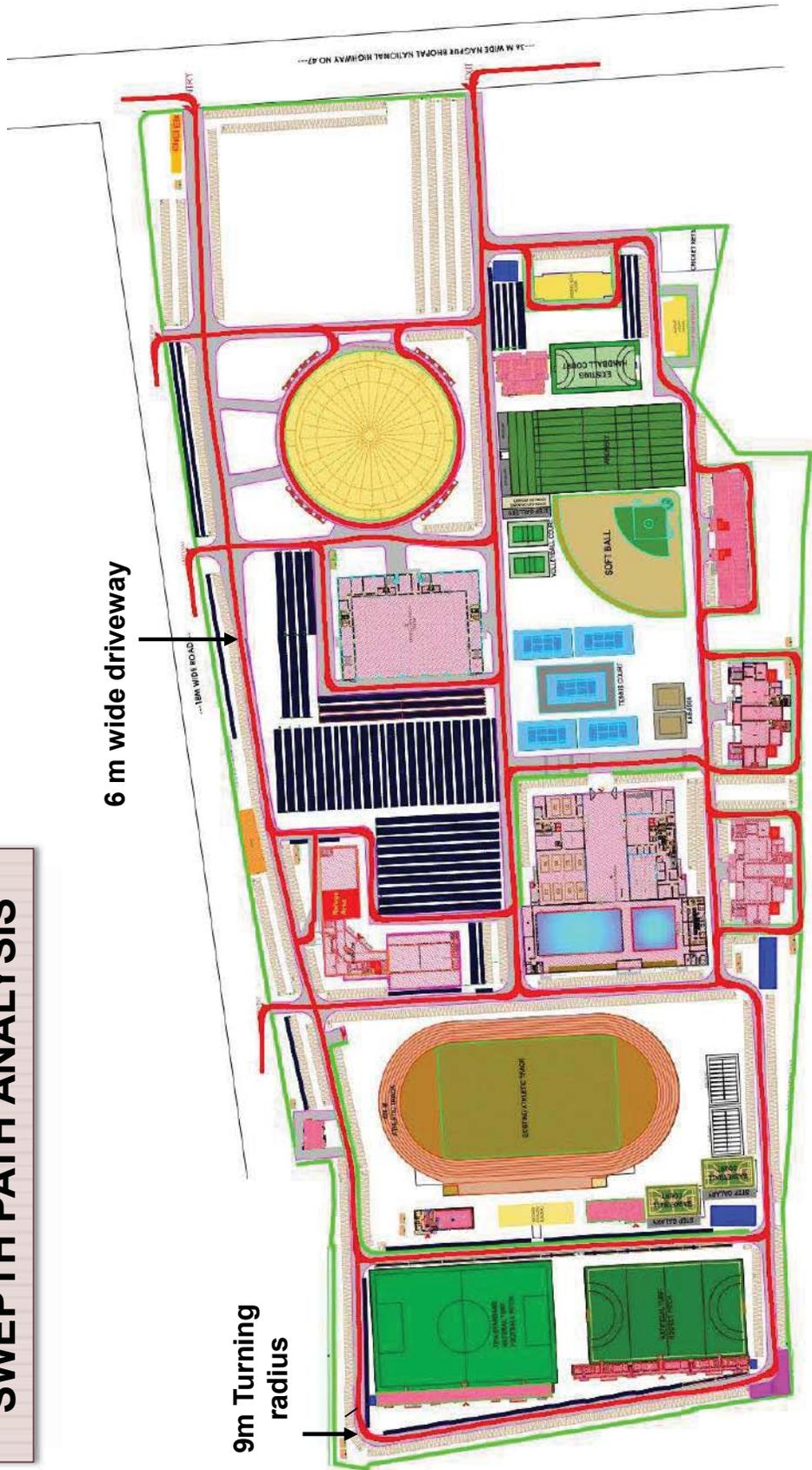
- Nearest Fire station Sugat Nagar Fire Station is at 2.55 km from project site.

# SECTION FIRE TENDER MOVEMENT PLAN

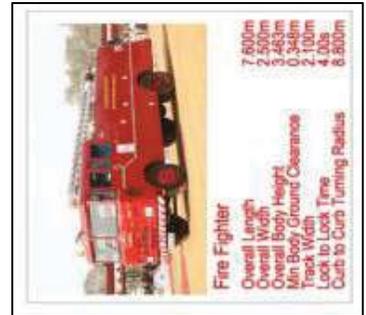


Hostel Building (G+7 Floors)

# SWEPT PATH ANALYSIS



Swept Path Analysis at Ground Floor Level for Fire Tender Movement



- Nearest Fire station Sugat Nagar Fire Station is at 2.55 km from project site.

## REFUGE AREA DETAILS

Refuge Area Calculation (4, 5 & 7<sup>th</sup> Floor)

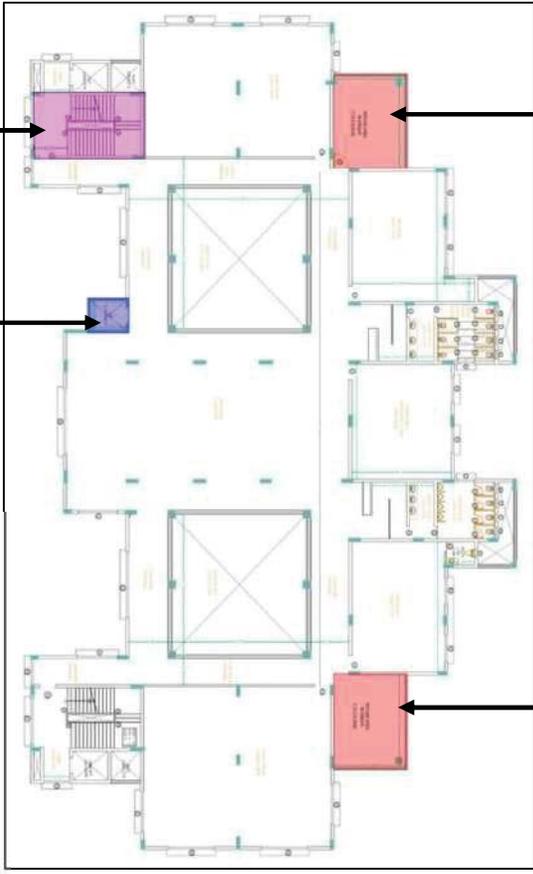
Sr. No.	Building	No. of Tenements	No. of Floors	Total Population	Area Per Person (sq. m.)	Total area Required(sq. m.)	Total Area Proposed (sq. m.)
1	Sports Club (4 <sup>th</sup> Floor)		2	500	0.30	150.00	428.99
2	Hostel Building (7 <sup>th</sup> Floor)	20 Rooms	2	160	0.30	48.00	73.37
3	Shorts School (5 <sup>th</sup> Floor)	School	2	200	0.30	60.00	80.86
4	Sports University (5 <sup>th</sup> Floor)	School	2	200	0.30	60.00	80.86
	<b>Total</b>			<b>1060</b>	<b>0.30</b>	<b>318.00</b>	<b>664.08</b>

Refuge Area Statement		
Building	Required Refuge area (Sq. M)	Proposed Refuge area (Sq. M.)
Sports Club	150.00	428.99
Hostel Building	48.00	73.37
Shorts School	60.00	80.86
Sports University	60.00	80.86
<b>Total</b>	<b>318.00</b>	<b>664.08</b>

# REFUGE FLOOR PLAN

432

Fire Staircase  
Fire Lift



Refuge Area 40.43 Sq. M.

Refuge Area 40.43 Sq. M.

## 5th Floor Sports School & University

Refuge Area 34.319 Sq. M.

Fire Lift  
Fire Staircase

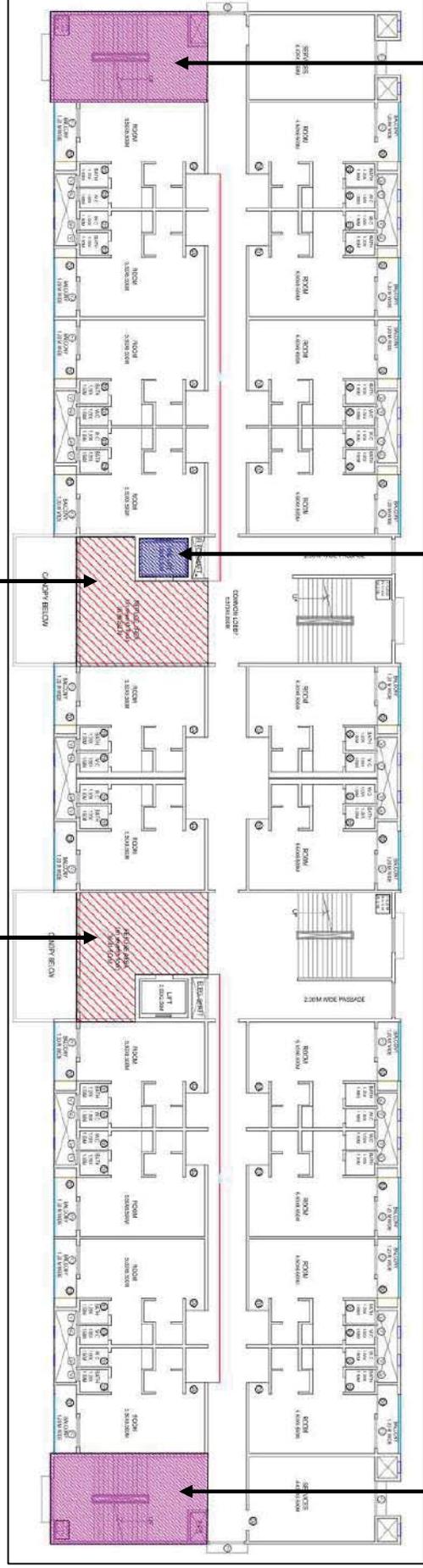


Refuge Area 394.68 Sq. M.

## 4th Floor Sports Club

Refuge Area 36.96 Sq. M.

Refuge Area 36.41 Sq. M.



Fire Staircase

Fire Lift

Fire Staircase

## 7th Hostel Building





# J. ENVIRONMENT MANAGEMENT PLAN

## ENVIRONMENTAL IMPACTS – CONSTRUCTION PHASE

Sr. No.	Component	Activity	Impact	Mitigation Measure
1	AIR Environment	<ul style="list-style-type: none"> <li>• Excavation Activity</li> <li>• Construction Activity</li> <li>• Vehicular Movement</li> </ul>	<ul style="list-style-type: none"> <li>• Emission of PM2.5, PM10, CO2, SO2 pollutants</li> <li>• Air quality of the surrounding affected</li> <li>• Fugitive Dust Emission may affect health of workers, nearby vegetation</li> </ul>	<ul style="list-style-type: none"> <li>• Project site boundary to be covered with metal sheets</li> <li>• Water sprinkling on site for dust separation</li> <li>• Use of ready mix concrete</li> <li>• Personal protective equipment's to workers</li> </ul>
2	NOISE Environment	<ul style="list-style-type: none"> <li>• Excavation Activity</li> <li>• Heavy Machineries</li> <li>• Construction Activity</li> <li>• Vehicular Movement</li> </ul>	<ul style="list-style-type: none"> <li>• Noise will cause nuisance to the nearby area</li> <li>• Increasing noise level will affect workers, nearby people</li> </ul>	<ul style="list-style-type: none"> <li>• Project site boundary to be covered with metal sheets</li> <li>• High noise generating construction activities should be carried out only during daytime</li> <li>• Personal protective equipment's to workers</li> <li>• Tree plantation around project site</li> </ul>
3	WATER Environment	<ul style="list-style-type: none"> <li>• Construction activity</li> </ul>	<ul style="list-style-type: none"> <li>• Surface water contamination</li> <li>• Ground water contamination</li> </ul>	<ul style="list-style-type: none"> <li>• Provision of construction material storage shed</li> <li>• Provision of Toilets &amp; Dust Bins</li> <li>• Carefully usage of paints, oil or hazardous material</li> </ul>
4	SOIL/LAND Environment	<ul style="list-style-type: none"> <li>• Excavation Activity</li> <li>• Construction Activity</li> <li>• Vehicular Movement</li> </ul>	<ul style="list-style-type: none"> <li>• Change in existing drainage</li> <li>• Loss of fertile soil</li> <li>• Soil contamination</li> <li>• Deteriorate the soil characteristics or quality</li> </ul>	<ul style="list-style-type: none"> <li>• Top soil will be store separately &amp; re-use for landscape purpose.</li> <li>• Proper and separate storage provide for construction material</li> </ul>
5	BIOLOGICAL Environment	<ul style="list-style-type: none"> <li>• Site preparation</li> <li>• Construction activity</li> <li>• Vehicular Movement</li> </ul>	<ul style="list-style-type: none"> <li>• Existing, nearby plants affected</li> </ul>	<ul style="list-style-type: none"> <li>• Construction activity limited to day time only</li> <li>• Reduce dust emission</li> </ul>

## ENVIRONMENTAL IMPACTS – OPERATION PHASE

Sr. No.	Component	Activity	Impact	Mitigation Measure
1	AIR Environment	<ul style="list-style-type: none"> <li>• DG set emission</li> <li>• Vehicular Movement</li> </ul>	<ul style="list-style-type: none"> <li>• Emission of PM2.5, PM10, CO<sub>2</sub>, SO<sub>2</sub> pollutants</li> <li>• Air quality of the surrounding affected</li> </ul>	<ul style="list-style-type: none"> <li>• DG set will be install as per CPCB norms</li> <li>• Use of DG set during electricity failure only</li> <li>• Regular servicing &amp; maintenance of DG set &amp; vehicles</li> <li>• Regular Ambient Air Quality Monitoring</li> </ul>
2	NOISE Environment	<ul style="list-style-type: none"> <li>• DG set emission</li> <li>• Vehicular Movement</li> </ul>	<ul style="list-style-type: none"> <li>• Noise will cause nuisance to the nearby area</li> <li>• Users of project may suffer from noise generation</li> </ul>	<ul style="list-style-type: none"> <li>• Provision of acoustics to DG sets</li> <li>• Tree plantation proposed along the plot boundary which would act as noise buffer and will reduce the noise level</li> <li>• Regular Ambient Noise Quality Monitoring</li> </ul>
3	WATER Environment	<ul style="list-style-type: none"> <li>• Solid waste generation</li> </ul>	<ul style="list-style-type: none"> <li>• Surface contamination water</li> <li>• Ground contamination water</li> </ul>	<ul style="list-style-type: none"> <li>• Provision of solid waste management</li> <li>• Provision of internal sewer lines network</li> <li>• Regular water quality monitoring on project site</li> <li>• Provision of STP to treat effluent</li> </ul>
4	SOIL/LAND Environment	<ul style="list-style-type: none"> <li>• Effluent generation waste</li> <li>• Solid generation</li> </ul>	<ul style="list-style-type: none"> <li>• Soil contamination the soil characteristics or quality of nearby agriculture field</li> </ul>	<ul style="list-style-type: none"> <li>• Provision of solid waste management</li> <li>• Provision of OWC to treat generated wet waste</li> <li>• Provision of internal sewer lines network</li> <li>• Proper channelisation of run off</li> </ul>
5	BIOLOGICAL Environment	<ul style="list-style-type: none"> <li>• Vehicular Movement</li> <li>• Emission from DG waste</li> <li>• Solid generation</li> </ul>	<ul style="list-style-type: none"> <li>• Existing &amp; nearby plants may affected</li> </ul>	<ul style="list-style-type: none"> <li>• Tree plantation along project site</li> <li>• PUC insist for incoming vehicles</li> <li>• Provision of solid waste management</li> </ul>

## ENVIRONMENT MANAGEMENT PLAN

S.N.	Component	Phase	Attribute	Details
1	<b>Air</b>	Construction Phase	➤ Dust Suppression	1 no. tanker/per day
		Operation Phase	➤ DG Set	1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA Capacity
2	<b>Water</b>	Construction Phase	➤ Day Workers ➤ Drinking water facility ➤ Toilet	300 no. of Workers Packaged Drinking Water 10 Nos.
		Operation Phase	➤ Main STP ➤ O & M, repair & Replacement	500 KLD Capacity with MBBR Technology Provision for Labour, Equipment, Chemicals, Documentation, Maintenance
3	<b>Solid Waste</b>	Construction Phase	➤ Collection and Disposal	Biodegradable waste: Collect by A G Enviro Non-biodegradable: A G Enviro
		Operation Phase	➤ Collection and Disposal ➤ OWC ➤ Non-Biodegradable	Waste segregated at source, in to dry & wet waste Through OWC Collect & disposed by A G Enviro
4	<b>Noise</b>	Construction Phase	➤ Ear plugs	300 no. will be made available
		Operation Phase	➤ Noise barricade ➤ DG set	2086 no. of tree will be planted Acoustic, catalogues at site

# ENVIRONMENT MONITORING PLAN DURING CONSTRUCTION PHASE – YEAR WISE

439

Sr. No.	Pollution Monitoring	Parameters	Frequency	Location	Total Rs. (in Lacs)
1	Air quality	PM10, PM2.5, SO2, NOX, CO	Quarterly	At major Construction area	1.55
2	Noise Level	Equivalent noise level	Daily	At major Construction area.	
3	Drinking Water Analysis	Analysis of water for physical, chemical, bacteriological parameters.	Monthly	At source (MJP/ tankers)	0.42
4	Ground Water Monitoring	As per IS:10500:2012	Quarterly	Project Site	0.26
5	Soil Monitoring	-	Quarterly	Project Site	0.52
	Total				2.75

## BUDGETARY ALLOCATION FOR EMP

### Cost of EMP during Construction Phase

Sr. No.	Parameter	Total Cost/ year (Rs. Lakhs)
1.	Personnel Protective Equipment	9.31
2.	Site Sanitation Facility	2.81
3.	Water Provision	7.02
4.	Solid waste management	4.0
5.	Awareness to workers	15.0
6.	Health Check up	3.60
7.	Disaster Management	55.93
8.	Environmental Monitoring	2.75
Total Cost		100.42

## ENVIRONMENT MONITORING PLAN DURING OPERATION PHASE – YEAR WISE

Sr. No.	Environmental Monitoring	Parameters	Frequency	Cost per Year (Lakhs)
1	Ambient Air quality	PM10, PM2.5, SO2, NOX, CO	Quarterly	3.31
2	Noise Level	Equivalent noise level	Daily	
3	Exhaust from DG Set	SPM, SO2, NOx	Quarterly	
4	Drinking Water	pH, Temperature, EC, Turbidity, Total dissolved solids, Calcium, Magnesium Total hardness, Chlorides, Sulphates, Nitrates, DO, COD, BOD, Iron, Zinc Manganese ( Physico- chemical and bacteriological parameters as per the source and utilization of water)	Quarterly	0.28
5	Sewage from STP	pH, BOD, COD , TSS , O&G,	Monthly (Inlet & Outlet)	0.48
6	OWC Manure	pH, Conductivity, Colour, Bulk Density, Organic Carbon, Total Nitrogen as N, Total Phosphate as P2O5, Total Potash as K2O, C:N ratio, Moisture Content	Quarterly	0.20
		Total		4.27

## ENVIRONMENT MANAGEMENT PLAN DURING OPERATION PHASE

Component	Details	Capital (Rs. Lakhs)	O & M (Rs. Lakhs/yr)
Internal Storm water line cost	Ø 160 mm, Ø200 mm, Ø250, Ø315mm, Ø450 mm, Ø600 mm Pipe	76.62	5.00
Sewage Treatment	500 CMD MBBR STP	37.00	17.51
RWH	37 numbers of recharge pits	74.00	7.50
Solid waste	OWC	37.50	7.38
Hazardous Waste	NA	-	-
E-waste	60 kg/day generated	NA	NA
Green belt development	2086 numbers of trees will be planted	670.00	100.38
Energy saving	Solar energy generation, LED lights and energy saving pumps etc.	107.90	6.00
Environmental Monitoring	AAQM, Water, Waste water, Noise, DG Stack, OWC manure & Soil quality Monitoring	-	4.27
Disaster management	-	527.68	39.57
Total	-	1530.70	187.61

## ENVIRONMENT MONITORING PLAN

DURING CONSTRUCTION PHASE			
Sr. No.	Item	Parameters	Frequency Location
1.	Ambient Air Quality	PM <sub>10</sub> , PM <sub>2.5</sub> , SO <sub>2</sub> , NO <sub>x</sub>	Quarterly At major construction area
2.	Noise Level	Equivalent noise Level dB(A)	Daily At major construction area.
3.	Water Analysis	Physical, chemical and Bacteriological parameters	Monthly Tankers

DURING OPERATION PHASE			
Sr. No.	Item	Parameters	Frequency Location
1.	Ambient Air Quality	PM <sub>10</sub> , PM <sub>2.5</sub> , SO <sub>2</sub> , NO <sub>x</sub>	Quarterly Project site & around periphery of the site
2.	Noise Level	Equivalent noise level	Daily Near DG sets, Near Gate
3.	Exhaust from DG Set	SO <sub>2</sub> , NO <sub>x</sub> , SPM	Quarterly Stack of DG sets.
4.	Water Analysis	Physical, chemical and Bacteriological parameters	Quarterly Domestic water tank
5.	Wastewater Analysis	pH, BOD, COD, TSS, TDS	Monthly STP
6.	Compost Analysis	pH, Moisture, C:N ratio, Phosphate, Potash	Quarterly OWC



कार्यालय, नागपूर महानगरपालिका, नागपूर

(जलप्रदाय विभाग) मंगळवारी २६/०८/२०२४

क्र.: WW/DEL-10/577.७.148

दिनांक: 26/08/2024

प्रती,

शेखर पाटील

उपसंचालक, क्रीपुसे तथा सदस्य सचिव

विभागीय क्रीडा संकुल कार्यकारी समिती

नागपूर

विषय : मौजा जरीपटका सिटीएम इन्फॉर्म ०१, एस १०४/१०१/१०६,११३ सावनेर रोड येथे ता. नागपूर जि. नागपूर महाराष्ट्र विभागीय क्रीडा संकुल समिती यांच्याद्वारे तयार करण्यात येत असलेल्या विभागीय क्रीडा संकुल प्रकल्पाकरिता 280 KLD पाणीपुरवठा करण्याबाबत.

उपरोक्त विषयाच्या अनुषंगाने आपणास कळविण्यात येते कि, आपण विषयांकीत जागेवर भविष्यात निर्माण होणाऱ्या प्रकल्पाचे बांधकाम पूर्ण झाल्यानंतर निवासी / अनिवासी उपयोगाकरिता. सदर प्रकल्पाकरिता एकूण 280 KLD पाणीपुरवठ्याची गरज असल्याबाबतचे कळविले आहे. हे मागणी नागपूर महानगरपालिका, जलप्रदाय विभागाकडून त्यावेळेस उपलब्ध असलेल्या पाणीपुरवठ्यानुसार व ओ.सी.डब्ल्यू.पी.एल .द्वारे पाणीपुरवठा नियमानुसार करण्यात येईल.

कृपया याची नोंद घ्यावी.

  
Zonal Manager  
OCW

  
डेप्युटी,  
जलप्रदाय विभाग,  
मंगळवारी झोन क्र. १०  
म.न.पा. नागपूर

445  
**UNDERTAKING POSSESSION GIVEN AFTER SUFFICIENT WATER SUPPLY FROM NMC**

महाराष्ट्र MAHARASHTRA 97AA 322523 13 AUG 2024

भारतीय गैर न्यायिक एक सौ रुपये **Rs. 100** ONE HUNDRED RUPEES

भारत INDIA **INDIA NON JUDICIAL**

NOTARIAL REGISTRY NO. 8785 DATE 27/8/2024

UNDERTAKING

Date: 27/08/2024

To  
 The Chairman,  
 State Expert Appraisal Committee (SEAC III),  
 Environment Department,  
 New Administrative Building,  
 15th Floor, Mantralaya,  
 Mumbai-400032.

Subject : Undertaking for start of project activities after efficient water supply from competent authority of Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra at Mouza - Jariptaka, C.T.S. No. 01 S.No. 504, 506, 513 at Savner Road, Nagpur, Tah. & Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.

1) दस्तावेज का प्रकार/प्रकार: कर्ता

2) दस्तावेज को (कौन) बनाना और कायम रखना? Under the King

3) दस्तावेज को बनाने वाले व्यक्ति का नाम? श्री. शिखर पाटील

4) दस्तावेज का उद्देश्य? पुस्तक विक्रय के लिए

5) दस्तावेज का प्रकार? पुस्तक विक्रय के लिए

6) दस्तावेज का उद्देश्य? पुस्तक विक्रय के लिए

7) दस्तावेज का उद्देश्य? पुस्तक विक्रय के लिए

8) दस्तावेज का उद्देश्य? पुस्तक विक्रय के लिए

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19) दस्तावेज का उद्देश्य? पुस्तक विक्रय के लिए

20) दस्तावेज का उद्देश्य? पुस्तक विक्रय के लिए

एच. वि. खोसामाटे  
 पुस्तक विक्रेता, नं. 11/11, कोठ नं. 150100  
 विश्वविद्यालयी परिसर, स. कावल्या, नागपुर (महाराष्ट्र)

11759 दिनांक 12.6 AUG 2024

Respected Sir,

I, Shekhar Patil, Deputy Director, Sports & Youth Services, Nagpur Division & Secretary Divisional Sports Complex Executive Committee, Nagpur, for Government of Maharashtra at Mouza - Jariptaka, C.T.S. No. 01 S.No. 504, 506, 513 at Savner Road, Nagpur, Tah. & Dist. Nagpur, Maharashtra; Said project is under jurisdiction of Nagpur Municipal Corporation Nagpur, project have received water supply NOC from Nagpur Municipal Corporation vide letter No. WW/DEL-10/778.148, Dated 26.08.2024

However, Divisional Sports Complex Executive Committee, Nagpur herewith undertake that, Sports Complex Activities will start only after getting efficient water supply from the competent authority.

Thanking you

Encl: Water supply NOC

(Shekhar Patil)  
 Deputy Director of Sports  
 & Secretary Divisional Sports  
 Complex Executive Committee, Nagpur

**ATTESTED**

M. S. R. MATTA  
 ADVOCATE & NOTARY  
 918-D, Clerk Town, Nagpur-14

# FIRE NOC IN PROCESS

446

  
**NAGPUR MUNICIPAL CORPORATION,**  
(Town Planning Deptt.)  
Third floor, Shri Chhatrapati Shivaji Maharaj Administrative Building, Mahatma Jyotiba Marg, Civil Line, Nagpur-460001  
Ph. 0712-2567016, Fax No. 0712-2567584, Website - www.nmc.nagpur.gov.in

No. - NMC/TPD/ 1087  
Dt. 24/9/2024

To  
**The Chief Fire Officer,  
Fire Deptt. NMC,  
Nagpur.**

**Subject:-** To Grant NOC in regard of Fire safety for the Existing construction of G.F +2<sup>nd</sup> floors Building (Institutional) of specified type Stadium at Mouza -Jaripika, Kh. No. 504, 505, 506, 513, C.T.S. No.01, Nagpur.

**Reference:-** Application No. 2237, Dt. 28.08.2024

**Name of owner /Applicant :-** Dy. Director Sport & Youth Services Nagpur Division and Secretary Divisional sports Complex Executive Committee, Nagpur.

With reference to above please find enclosed here with 3 (three) sets of of G.F +2<sup>nd</sup> floors Building (Institutional) of specified type Stadium at Mouza -Jaripika, Kh. No. 504, 505, 506, 513, C.T.S. No.01, Nagpur, having building height 12.40 mtr.

These plans are sent here with for your scrutiny for fire safety norms in these proposed building and there by granting NOC for Fire Lift in this regard One set of the plans shall be returned to this Deptt. along with NOC. Necessary fees in this behalf shall be paid by the owner/ applicant.

**Encl :-** 3 (three) sets of plans.

  
Assistant Director (Addl.)  
Town Planning Deptt.  
NMC, Nagpur

**Copy to:-** Dy. Director Sport & Youth Services Nagpur Division and Secretary Divisional sports Complex Executive Committee, Nagpur

For information and pursuing the matter with fire Deptt. NMC.


B7 142494 50 4000000 000 LETTERS

# NOC – Solid waste and E-Waste Collection

447

  
**AG Enviro Infra Projects Private Limited**  
CIN: U90001MH2004FTTC150156

Date: 23-08-2024

To,  
**The Director**  
Divisional Sports Complex Executive Committee, Nagpur,  
On Mouza- Jaripatka, CTS No. 01,  
Sr.No. 504, 505, 506,513, At Savner Road,  
Tah. Nagpur, Dist. Nagpur, Maharashtra.

**Subject:** Provide services for collection of non-biodegradable solid waste **2307 Kg/day & E-waste: - 60.29 Kg/day** at your Proposed **Divisional Sport Complex at Nagpur for Government of Maharashtra** Project on Mouza- Jaripatka, CTS No. 01, Sr.No. 504, 505, 506,513, At Savner Road, Tah. Nagpur, Dist. Nagpur, (Maharashtra).

Dear Sir/Madam,

In communication to the aforesaid subject, we are ready to provide our services for collection of non-biodegradable solid waste **2307 Kg/day & E-waste 60.29 Kg/day** at your Proposed **Divisional Sport Complex at Nagpur for Government of Maharashtra** Project on Mouza- Jaripatka, CTS No. 01, Sr.No. 504, 505, 506,513, At Savner Road, Tah. Nagpur, Dist. Nagpur, (Maharashtra).

Thanking you,  
Authorized signatory


AG Enviro Infra Projects Pvt. Ltd.

Reg. Ofc. : A-59, Road No. 10, Wagle Industrial Estate, Thane (West) - 400 604, Maharashtra, India  
☎ 022 - 3644 9555 | ✉ info@antonywaste.in | 🌐 www.antonywaste.com

AMC Logo/Marking



**कार्यालय, नागपूर महानगरपालिका, नागपूर**  
मंगळवारी क्षेत्रीय कार्यालय क्र. 10, छावणी पोलिस चौकी नवळ, छिंदवाडा रोड, नागपूर

दुरध्वनी क्र. 0712-2595599

अशोक गराटे  
सहा. आयुक्त

क्रमांक :- Z-10/A.C./W.O./Out/2024/ 8 व 9

दिनांक :- 26/8/2024

प्रति,

उपसंचालक, क्रीयुसे तथा सचिव  
विभागीय क्रिडा संकुल कार्यकारी समिती,  
नागपूर

**विषय :-** No Objection Certificate for connection of excess treated water from Sewage treatment Plant to existing NMC Sewer Line form Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra Project on Mauza- Jaripatka-CTS No. 01, S.No.504, 505, 506, 513 At Savner Road, Tah-Nagpur, Dist-Nagpur, Maharashtra, by Divisional Sports Complex Executive Committee, Nagpur

**संदर्भ :-** आपले कार्यालयीन पत्र जा.क्र.विक्रीसंकास/NOCer/2024-25/105 दिनांक 12/08/2024 (या कार्यालयास प्राप्त क्र.3664/TR दिनांक 12/08/2024 )

उपरोक्त विषयाचे अनुषंगाने मॅका-जरीपटका, CTS No. 01, S.No.504, 505, 506, 513 सावनेर रोड येथे ता.नागपूर, जि.नागपूर, महाराष्ट्र येथील प्रस्तावित **विभागीय क्रिडा संकुल** प्रकल्पाचे वांछकाम पूर्ण झाल्यानंतर तेथील मलवाहीनी नागपूर महानगरपालिकेतर्फे टाकलेल्या मलवाहीनीला जोडण्याकरीता आपणातर्फे या कार्यालयास आवश्यक लेडी परवानगी मागितल्यानंतर व लागणारे आवश्यक शुल्काचा भरण केल्यानंतर या कार्यालयातर्फे रिक्तसर परवानगी देण्यास हरकत राहणार नाही, करीता सदर " नाहरकत प्रमाणपत्र " देण्यात येत आहे.

सहा. आयुक्त  
मंगळवारी झोन क्र. 10  
नागपूर महानगरपालिका, नागपूर

प्रत माहितीरतव सविनय सादर-

मा.विभागीय आयुक्त तथा उपाध्यक्ष विभागीय क्रिडा संकुल कार्यकारी समिती, नागपूर



**भारतीय विमानपत्तन प्राधिकरण**  
**AIRPORTS AUTHORITY OF INDIA**

Divisional Sports Complex Executive Committee Mankapur Through Shri. Shekhar Patil      Date: 31-08-2024  
 Divisional Sports Complex  
 Mankapur, Nagpur.

**System Generated Auto Assessment for Height Clearance**

1. Airports Authority of India (AAI) in pursuance of responsibility conferred by and as per the provisions of Govt. of India (Ministry of Civil Aviation) order GSR 751 (E) dated 30th Sep. 2015 for Safe and Regular Aircraft Operations has assessed the site data filled by the applicant.

2. Assessment details for Height Clearance:

NOC ID :	NAGP/WEST/16062824/1197831
Applicant Name*	Ravindra Sonkusare
Site Address*	Plot No.1, khurna No. 2, Mankapur, Nagpur, Maharashtra.
Site Coordinates*	21 10 53.26N 79 04 15.07E, 21 10 53.67N 79 04 15.17E, 21 10 53.24N 79 04 15.18E, 21 10 44.94N 79 04 16.77E, 21 10 53.92N 79 04 19.44E, 21 10 53.78N 79 04 19.46E, 21 10 53.86N 79 04 21.20E, 21 10 54.71N 79 04 21.20E, 21 10 46.51N 79 04 36.41E, 21 10 44.79N 79 04 36.67E, 21 10 47.28N 79 04 37.84E, 21 10 47.49N 79 04 40.52E, 21 10 46.71N 79 04 40.54E, 21 10 58.08N 79 04 43.34E, 21 10 47.59N 79 04 44.26E.
Site Elevation in mtrs AMSL as submitted by Applicant*	314.23 M
Type Of Structure*	Building

\* As provided by applicant

**Your site is located at a distance 10125 mts from ARP and lies in the grid G14 of the published CCZM of Nagpur airport. The Permitted top elevation for this grid is 375 mts.**  
**Since the requested top elevation 374.23 mts in AMSL is below CCZM permitted top elevation, the NOC for height clearance is not required from Airports Authority of India.**

3. This assessment is subject to the terms and conditions as given below:

- The site-elevation and site coordinates provided by the applicant are taken for calculation of the permissible top elevation for the proposed structure. If however, at any stage it is established that the actual data is different from the one provided by the applicant, this assessment will become invalid.
- The Site coordinates as provided by the applicant in the NOC application has been plotted on the street view map and satellite map as shown in ANNEXURE. Applicant/Owner to ensure that the plotted coordinates corresponds to his/her site. In case of any discrepancy, this assessment shall be treated as null and void.
- Airport operator or his designated representative may visit the site (with prior coordination with applicant or owner) to ensure that assessment terms & conditions are complied with.
- The assessment is further subject to the provisions of Section 9-A of the Indian Aircraft Act, 1934 and any notifications issued there under from time to time including the Aircraft Demolition of Obstruction caused by Buildings and Trees etc.) Rules, 1994.

राजीव गांधी भवन      सफरजुंग हवाई अड्डा नई दिल्ली-110003      फ़ोन : 24632950  
 Rajiv Gandhi Bhawan      Safdarjung Airport, New Delhi-110003      Phone: 24632950



**भारतीय विमानपत्तन प्राधिकरण**  
**AIRPORTS AUTHORITY OF INDIA**

e. The applicant is responsible to obtain all other statutory clearances from the concerned authorities including the approval of building plans. This assessment for height is to ensure the safe and regular aircraft operations and shall not be used as document for any other purpose/claim whatsoever, including ownership of land etc.

f. Use of oil, electric or any other fuel which does not create smoke hazard for flight operations is obligatory, within 8 KM of the Aerodrome Reference Point.

g. This assessment has been issued w.r.t. the Civil Airports as notified in GSR 751(E). Applicant needs to seek separate NOC for Defence, if the site lies within jurisdiction of Defence Airport. Applicants also need to seek clearance from state Govt. as applicable, for sites which lies in the jurisdiction of unlicensed civil aerodrome as outlined in Rule 13 of GSR751 (E).

*This assessment is system auto generated and thus does not require any signature*

Designated Officer  
 Region Name: WEST  
 Address: GM(ATM-CIC) Airports  
 Authority of India, Dr.  
 Babasaheb Ambedkar  
 International Airport  
 Nagpur-440005(Maharashtra)  
 Email ID: cic.nagpur@aii.aero  
 Contact No: 0712-2295986

राजीव गांधी भवन      सफरजुंग हवाई अड्डा नई दिल्ली-110003      फ़ोन : 24632950  
 Rajiv Gandhi Bhawan      Safdarjung Airport, New Delhi-110003      Phone: 24632950

**THANK - YOU**





सत्यमेव जयते

**File No: SIA/MH/INFRA2/493855/2024**  
**Government of India**  
**Ministry of Environment, Forest and Climate Change**  
**(Issued by the State Environment Impact Assessment**  
**Authority(SEIAA), MAHARASHTRA)**

\*\*\*



451

Dated 03/01/2025



To,

Mr. Shekhar Vitthalrao Patil  
 DIVisional sports complex executive Committee Nagpur  
 Mouza - Jaripatka , C.T.S . No. 01 S. No. 504,505,506,513 at Savner Road, Nagpur, Tah. & Dist.  
 Nagpur., Jaripatka, NAGPUR, MAHARASHTRA, 440030  
 dydnagpur.dsys-mh@gov.in

**Subject:**

Grant of EC under the provision of the EIA Notification 2006-regarding.

**Sir/Madam,**

This is in reference to your application for Grant of EC under the provision of the EIA Notification 2006-regarding in respect of project Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur. submitted to Ministry vide proposal number SIA/MH/INFRA2/493855/2024 dated 29/08/2024.

2. The particulars of the proposal are as below :

<b>(i) EC Identification No.</b>	EC24C3803MH5407988N
<b>(ii) File No.</b>	SIA/MH/INFRA2/493855/2024
<b>(iii) Clearance Type</b>	EC
<b>(iv) Category</b>	B2
<b>(v) Project/Activity Included Schedule No.</b>	8(a) Building / Construction Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.
<b>(vii) Name of Project</b>	DIVisional sports complex executive Committee Nagpur
<b>(viii) Name of Company/Organization</b>	NAGPUR, MAHARASHTRA
<b>(ix) Location of Project (District, State)</b>	SEIAA
<b>(x) Issuing Authority</b>	no
<b>(xii) Applicability of General Conditions</b>	no
<b>(xiii) Applicability of Specific Conditions</b>	no

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-1(Part A and B) were submitted to the Ministry for an appraisal by the State Environment Impact Assessment Authority(SEIAA) Appraisal Committee (SEIAA) in the Ministry under the provision of EIA notification 2006 and its subsequent amendments.
4. The above-mentioned proposal has been considered by State Environment Impact Assessment Authority(SEIAA) Appraisal Committee of SEIAA in the meeting held on 19/12/2024. The minutes of the meeting and all the Application and documents submitted [(viz. Form-1 Part A, Part B, Part C EIA, EMP)] are available on PARIVESH portal which can be accessed by scanning the QR Code above.
5. The brief about configuration of plant/equipment, products and byproducts and salient features of the project along with environment settings, as submitted by the Project proponent in Form-1 (Part A, B and C)/EIA & EMP Reports/presented during SEIAA are annexed to this EC as Annexure (1).
6. The SEIAA, in its meeting held on 19/12/2024, based on information & clarifications provided by the project proponent and after detailed deliberations recommended the proposal for grant of EC under the provision of EIA Notification, 2006 and as amended thereof subject to stipulation of specific and general conditions as detailed in Annexure (2).
7. The SEIAA has examined the proposal in accordance with the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and after accepting the recommendations of the State Environment Impact Assessment Authority(SEIAA) Appraisal Committee hereby decided to grant EC for instant proposal of M/s. Mr. Shekhar Vitthalrao Patil under the provisions of EIA Notification, 2006 and as amended thereof.
8. The Ministry reserves the right to stipulate additional conditions, if found necessary.
9. The EC to the aforementioned project is under provisions of EIA Notification, 2006. It does not tantamount to approvals/consent/permissions etc. required to be obtained under any other Act/Rule/regulation. The Project Proponent is under obligation to obtain approvals /clearances under any other Acts/ Regulations or Statutes, as applicable, to the project.
10. This issues with the approval of the Competent Authority.

### Annexure 1

#### Specific EC Conditions for (Building / Construction)

#### 1. Specific

S. No	EC Conditions
1.1	7. PP to ensure to achieve the standard parameters of the treated sewage as per order issued by the Hon'ble National Green tribunal on 30.04.2019. PP to ensure that, the water proposed to be used for construction phase should not be drinking water. 9. PP to provide electric charging facility by providing charging points at suitable places as per Maharashtra Electric Vehicle Policy, 2021.

### Annexure 2

#### Details of Products & By-products

Name of the product /By-product	Product / By-product	Quantity	Unit	Mode of Transport / Transmission	Remarks (eg. CAS number)
Building & Construction	Building & Construction	99796.527	Sq.m.	Road	

Name of the product /By-product	Product / By-product	Quantity	Unit	Mode of Transport / Transmission	Remarks (eg. CAS number)
Project	Project				



## STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

No. SIA/MH/INFRA2/493855/2024  
 Environment & Climate  
 Change Department  
 Room No. 217, 2<sup>nd</sup> Floor,  
 Mantralaya, Mumbai- 400032.

To  
 Divisional sports complex executive Committee, Nagpur.  
 CTS.No. 01 S. No. 504, 505, 506, 513,  
 Savner Road, Nagpur, Tah. Dist. Nagpur.

Subject : Environmental Clearance for Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur by Divisional sports complex executive Committee Nagpur

Reference : Application no. SIA/MH/INFRA2/493855/2024

This has reference to your communication on the above-mentioned subject. The proposal was considered by the SEAC-3 in its 199<sup>th</sup> meeting under screening category 8 (a) B2 as per EIA Notification, 2006 and recommend to SEIAA. Proposal then considered in 285<sup>th</sup> (Day-2) meeting of State Level Environment Impact Assessment Authority (SEIAA) held on 19<sup>th</sup> December, 2024.

2. Brief Information of the project submitted by you is as below:-

1	Proposal Number	PARIVESH Proposal No.: SIA/MH/INFRA2/493855/2024
2	Name of Project	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra.
3	Project category	B Category, 8(a)
4	Type of Institution	Government
5	Project Proponent	Name: Divisional Sports Complex Executive Committee, Nagpur. Mr. Shekhar Vitthalrao Patil (Deputy Director) Address: CTS No. 01, S. No. 504, 505, 506, 513, At Savner Road, Tah. Nagpur, Dist. Nagpur, Maharashtra. Phone No: 8888499274 Email ID: dydnagpur.dsys-mh@gov.in
6	Name of Consultant	Name: Shrikrishna Environment Consultants Pvt. Ltd. NABET Accreditation No.: NABET/EIA/21-24/SA 0213 Validity: 10/11/2024
7	Applied for	Fresh EC
8	Details of Previous EC	NA
9	Location of the project	Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra.
10	Latitude and Longitude	21°10'50.73"N, 79°04'30.31"E
11	Total Plot Area	247400.00 Sq.m.
12	Deductions	0.00 Sq.m
13	Net Plot Area	247400.00 Sq.m.

14	Proposed FSI area	96143.872 Sq.m.																																																																												
15	Proposed Non FSI area	3652.655 Sq.m.																																																																												
16	Proposed Total Built-up Area	99796.527 Sq.m.																																																																												
17	Total Built up area approved by Planning Authority	99796.527 Sq. m.																																																																												
18	Ground Coverage	--																																																																												
19	Total Project Cost	Rs. 473.69 Cr.																																																																												
20	CER as per MoEF & CC circular dated 01/05/2018	CER Shall be Implemented as a part of EMP as recommended by SEAC/SEIAA as mentioned in OM F. No. 22-65/2017-IA.III dated 30 September, 2020 and OM file No. 22-65/2017-IA.III dated 25/02/2021.																																																																												
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22	Total number of tenements	<p>Tenements:</p> <p>Hostel rooms: - 208 Nos.,</p> <p>Athletic Pavilion Building: - 12 rooms,</p> <p>Indoor Stadium: - Capacity 3000 persons,</p> <p>Multi sports Arena: - 1 Swimming Pool, 1 Sports Library, 1 10M Shooting Range, 1 Sport Science Center, 1 High Performance Center, 1 Wrestling, 1 Judo, 1 Boxing, 1 Fencing, 1 Table Tennis, 1 Gymnastic, 1 Sepak Takraw, 1 Weight Lifting and 1 Squash Court.,</p> <p>Sports Club: 1 Banquet Halls, 1 Business Centre, 1 Library, 1 E Gaming Zone, 1 Board Games, 1 Squash Courts, 1 Yoga Room, 1 Nutri Bar, 1 Gymnasium, 1 Spa, 1 Terrace Swimming Pool, 1 Kids Pool, 1 Restaurant, 1 Service Apartments, 1 President Suites.</p> <p>Sports Convention Centre: 1 Multi-Purpose Indoor Hall, 1 Media Room, 1 Administration Rooms, 1 Sports Information Centre, 1 Museum, 1 Spectators Gallery (2000 Pax).</p> <p>Sports School: 1 Auditorium, Offices, 1 Conference, Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,</p> <p>Sports University: 1 Auditorium, Offices, 1 Conference Room, 1 Class Rooms, 1</p>																																																																												

		<p>Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,  Cafeteria: 1 Kitchen area, 1 Dining Area,  Officers Residence: 1- 4 BHK Residence, 1 Office,  Gymnasium Building: 1 Gymnasium, 1 Mini Hall, 1 Spectator Gallery (500 Pax).  Admin Building: 1 Mini Hall and 1 Spectator Gallery (500 Pax).  Football Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax)  Hockey Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax).  Expected Users: Total: 15024 Nos.  (Hostel and Officers Residence: 1059 Nos, Sports Persons and Others: 13965)</p>																		
23	Water Budget	<table border="1"> <thead> <tr> <th>Particular</th> <th>Dry Season</th> <th>Wet Season</th> </tr> </thead> <tbody> <tr> <td>Fresh Water</td> <td>272 KLD</td> <td>272 KLD</td> </tr> <tr> <td>Recycled (Flushing)</td> <td>222 KLD</td> <td>222 KLD</td> </tr> <tr> <td>Recycled (Landscape)</td> <td>186 KLD</td> <td>0 KLD</td> </tr> <tr> <td>Total</td> <td>680 KLD</td> <td>494 KLD</td> </tr> <tr> <td>Waste water generation</td> <td>453 KLD</td> <td>453 KLD</td> </tr> </tbody> </table>	Particular	Dry Season	Wet Season	Fresh Water	272 KLD	272 KLD	Recycled (Flushing)	222 KLD	222 KLD	Recycled (Landscape)	186 KLD	0 KLD	Total	680 KLD	494 KLD	Waste water generation	453 KLD	453 KLD
Particular	Dry Season	Wet Season																		
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Waste water generation	453 KLD	453 KLD																		
24	Water Storage Capacity for Fire Fighting/ UGT	<p>Five (5) Nos of UGTs proposed: Details are as follows  UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel  Domestic tank capacity: 95 Cu. M.  Fire tank capacity: 100 Cu. M.  UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building  Domestic tank capacity: 2 x 162 Cu. M.  UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria  Domestic tank capacity: 500 Cu. M.  Fire tank capacity: 200 Cu. M.  UGT 4 -: For Hockey Pavilion  Domestic tank capacity: 40 Cu. M.  UGT 5 -: For Football Pavilion  Domestic tank capacity: 40 Cu. M.</p>																		
25	Source of Water	<p>Nagpur Municipal Corporation (NMC)  STP treated water will be reused for flushing &amp; landscape purpose.</p>																		
26	Rainwater Harvesting (RWH)	<p>Level of Ground Water Table:  Pre-Monsoon: 10.0 m to 12.0 m BGL  Post Monsoon: 8.0 m to 10.0 m BGL  Size &amp; No. of RWH tanks and Quantity: NA  Quantity and size of recharge pits: 37 nos. of recharge pits proposed  UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel  Domestic tank capacity: 95 Cu. M.  Fire tank capacity: 100 Cu. M.  UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building  Domestic tank capacity: 2 x 162 Cu. M.  UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria  Domestic tank capacity: 500 Cu. M.</p>																		

		Fire tank capacity: 200 Cu. M. UGT 4 -: For Hockey Pavilion Domestic tank capacity: 40 Cu. M. UGT 5 -: For Football Pavilion Domestic tank capacity: 40 Cu. M.	
27	Sewage and Wastewater	Sewage Generation: 453 KLD Proposed STP Capacity: 500 KLD Capacity STP Technology: MBBR Technology	
28	Solid waste management during construction phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	Negligible	Collect & disposed through authorized agency.
	Wet waste	Negligible	Provision of composting
	Construction waste	Top Soil & Debris	Top soil will be reused for landscape purpose within project site. Excavated debris will be reuse for levelling, backfilling, levelling of internal road preparation purposes within project site.
29	Solid waste management during operation phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	2307 Kg/day	Will be collected & disposed by Nagpur Mun.Corp (NMC).
	Wet waste	1714 Kg/day	Treated in Smart Drum Organic waste composter and used as manure in landscape
	Haz. Waste / BMW		NA
	E-waste	60.0 Kg/day	Handed over to the authorized recyclers Nagpur Mun.Corp (NMC).
	STP Sludge	46 Kg/day	Mechanize Dewatering used as manure in landscape
30	Green Belt Development	<ul style="list-style-type: none"> <li>Total RG Area: 42353.21 Sq. m.</li> <li>Existing trees on Plot: 811 No. (Retained on site)</li> <li>Number of trees to be plant: 2086 Nos.</li> <li>Number of trees to be cut: 103 Nos.</li> <li>Number of trees to be transplanted: 254 Nos.</li> </ul>	
31	Power Requirement	<ul style="list-style-type: none"> <li>Source of power supply: MSEDCL</li> <li>During Construction Phase (Demand Load): 100 KW</li> <li>During Operation Phase (Connected Load): 4525 KW</li> <li>During Operation Phase (Demand Load): 2815 KW</li> <li>Transformer: 2 x 830 kVA &amp; 3 x 2000 kVA capacity</li> <li>DG Set: 1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA capacity, Fuel Used: HSD</li> </ul>	
32	Energy Saving	Total Energy Saving: 20.41 % through Solar Energy & Energy saving measures	

33	Environment Management Plan during Construction phase				
	Sr.	Parameter	Capital ( Lakh)		
	1	Personnel Protective Equipment	9.31		
	2	Site Sanitation Facility	2.81		
	3	Water provision	7.02		
	4	Solid waste management	4.0		
	5	Health Check up	15.0		
	6	Awareness to workers or training	3.60		
	7	Environmental Monitoring	55.93		
8	Disaster Management	2.75			
	TOTAL	100.42			
34	Environment Management Plan Operation phase				
	Sr. No	Component	Details	Capital ( Lakh)	O &M (Lakh/Y)
	1	Storm water	Ø 160 mm, Ø200 mm, Ø250, Ø315mm, Ø450 mm, Ø600 mm Pipe	76.62	8.60
	2	Sewage Treatment Plant	STP of 500 KLD Capacity	37.0	17.51
	3	Water treatment	--	--	--
	4	RWH	37 Nos of Recharge Pits	74.0	7.50
	5	Solid waste management	OWC	37.50	7.38
	6	Hazardous waste	NA	--	--
	7	E-waste	Handed over to the authorized recyclers.	--	--
	8	Landscape Development	2086 No of Trees	670.0	100.38
	9	Energy Saving	20.41 % Energy saving	107.90	6.00
	10	Environment Monitoring	Air, Water, Noise, Soil, STP, DG set, Compost Monitoring	--	4.27
11	Disaster Management	--	527.68	39.57	
	TOTAL		1530.70	187.61	
35	Traffic Management	Type	Required as per UDCPR	Actual Provided	Area per Parking
		4-Wheeler	1480 No.	1515 No.	12.5 Sq.m.
		2-Wheeler	6720 No.	6730 No.	2.0 Sq.m
36	Details of Court Cases/ litigations w.r.t. the project and project location if any				NA

3. Proposal has been considered by SEIAA in its 285<sup>th</sup> (Day-2) meeting held on 19<sup>th</sup> December, 2024 and decided to accord Environment Clearance to the said project under the provisions of Environment Impact Assessment Notification, 2006 subject to implantation of following terms and conditions-

**Specific Conditions:**

**A. SEAC Conditions-**

1. PP to submit Fire NoC.
2. PP to submit details of on-site and off-site green belt development plan with provision of geo-tagging.

3. PP to provide arrangement / facilities for differently abled persons.
4. With reference to the directions given by Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in Original Application No. 93/2024(CZ) vide order dt., 08.09.2024, PP and Consultant to jointly submit undertaking that the project site is **not** located in whole or in part within 5 km. of the protected area notified under the Wildlife (Protection) Act, 1972, critically polluted areas and severely polluted areas as identified by the CPCB, eco-sensitive areas notified under Section 3(2) of the Environment (Protection) Act, and the inter-state boundaries.
5. PP to obtain IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions indicating all required RG area as per prevailing Hon'ble Supreme Court Order. PP to obtain all mandatory NOCs from the concerned planning authority and the planning authority shall not issue occupation certificate unless PP obtains the same.
6. PP to prepare and implement plan to make proposed project a plastic free zone.
7. PP to ensure to achieve the standard parameters of the treated sewage as per order issued by the Hon'ble National Green Tribunal on 30.04.2019. PP to ensure that, the water proposed to be used for construction phase should not be drinking water.
8. PP and the planning authority shall ensure that, the construction and demolition waste (C & D waste) is collected and treated at designated places as per Construction and Demolition Waste Management Rules, 2016 amended from time to time.
9. PP to provide electric charging facility by providing charging points at suitable places as per Maharashtra Electric Vehicle Policy, 2021.
10. PP to ensure to achieve minimum 5% energy saving by using non-conventional energy source.

**B. SEIAA Conditions-**

1. PP has provided mandatory RG area of 24740.00 m<sup>2</sup> on mother earth without any construction. Local planning authority to ensure the compliance of the same.
2. PP to keep open space unpaved so as to ensure permeability of water. However, whenever paving is deemed necessary, PP to provide grass pavers of suitable types & strength to increase the water permeable area as well as to allow effective fire tender movement.
3. PP to achieve at least 5% of total energy requirement from solar/other renewable sources.
4. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA III dt.04.01.2019.
5. SEIAA after deliberation decided to grant EC for-FSI- 96,143.872 m<sup>2</sup>, Non FSI- 3,652.655 m<sup>2</sup>, total BUA-99,796.527 m<sup>2</sup>. (Plan approval No- MNP/NRV/1006, dated- 12.09.2024)

**General Conditions:**

**a) Construction Phase :-**

- I. The solid waste generated should be properly collected and segregated. Dry/inert solid

waste should be disposed of to the approved sites for land filling after recovering recyclable material.

- II. Disposal of muck, Construction spoils, including bituminous material during construction phase should not create any adverse effect on the neighbouring communities and be disposed taking the necessary precautions for general safety and health aspects of people, only in the approved sites with the approval of competent authority.
- III. Any hazardous waste generated during construction phase should be disposed of as per applicable rules and norms with necessary approvals of the Maharashtra Pollution Control Board.
- IV. Adequate drinking water and sanitary facilities should be provided for construction workers at the site. Provision should be made for mobile toilets. The safe disposal of wastewater and solid wastes generated during the construction phase should be ensured.
- V. Arrangement shall be made that waste water and storm water do not get mixed.
- VI. Water demand during construction should be reduced by use of pre-mixed concrete, curing agents and other best practices.
- VII. The ground water level and its quality should be monitored regularly in consultation with Ground Water Authority.
- VIII. Permission to draw ground water for construction of basement if any shall be obtained from the competent Authority prior to construction/operation of the project.
- IX. Fixtures for showers, toilet flushing and drinking should be of low flow either by use of aerators or pressure reducing devices or sensor based control.
- X. The Energy Conservation Building code shall be strictly adhered to.
- XI. All the topsoil excavated during construction activities should be stored for use in horticulture / landscape development within the project site.
- XII. Additional soil for levelling of the proposed site shall be generated within the sites (to the extent possible) so that natural drainage system of the area is protected and improved.
- XIII. Soil and ground water samples will be tested to ascertain that there is no threat to ground water quality by leaching of heavy metals and other toxic contaminants.
- XIV. PP to strictly adhere to all the conditions mentioned in Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975 as amended during the validity of Environment Clearance.
- XV. The diesel generator sets to be used during construction phase should be low sulphur diesel type and should conform to Environments (Protection) Rules prescribed for air and noise emission standards.
- XVI. Vehicles hired for transportation of Raw material shall strictly comply the emission norms prescribed by Ministry of Road Transport & Highways Department. The vehicle shall be adequately covered to avoid spillage/leakages.
- XVII. Ambient noise levels should conform to residential standards both during day and night. Incremental pollution loads on the ambient air and noise quality should be closely monitored during construction phase. Adequate measures should be made to reduce ambient air and noise level during construction phase, so as to conform to the stipulated standards by CPCB/MPCB.

- XVIII. Diesel power generating sets proposed as source of backup power for elevators and common area illumination during construction phase should be of enclosed type and conform to rules made under the Environment (Protection) Act, 1986. The height of stack of DG sets should be equal to the height needed for the combined capacity of all proposed DG sets. Use low sulphur diesel is preferred. The location of the DG sets may be decided with in consultation with Maharashtra Pollution Control Board.
- XIX. Regular supervision of the above and other measures for monitoring should be in place all through the construction phase, so as to avoid disturbance to the surroundings by a separate environment cell /designated person.

**B) Operation phase:-**

- I. a) The solid waste generated should be properly collected and segregated. b) Wet waste should be treated by Organic Waste Converter and treated waste (manure) should be utilized in the existing premises for gardening. And, no wet garbage will be disposed outside the premises. c) Dry/inert solid waste should be disposed of to the approved sites for land filling after recovering recyclable material.
- II. E-waste shall be disposed through Authorized vendor as per E-waste (Management and Handling) Rules, 2016.
- III. a) The installation of the Sewage Treatment Plant (STP) should be certified by an independent expert and a report in this regard should be submitted to the MPCB and Environment department before the project is commissioned for operation. Treated effluent emanating from STP shall be recycled/ reused to the maximum extent possible. Treatment of 100% grey water by decentralized treatment should be done. Necessary measures should be made to mitigate the odour problem from STP. b) PP to give 100 % treatment to sewage /Liquid waste and explore the possibility to recycle at least 50 % of water, Local authority should ensure this.
- IV. Project proponent shall ensure completion of STP, MSW disposal facility, green belt development prior to occupation of the buildings. As agreed during the SEIAA meeting, PP to explore possibility of utilizing excess treated water in the adjacent area for gardening before discharging it into sewer line No physical occupation or allotment will be given unless all above said environmental infrastructure is installed and made functional including water requirement.
- V. The Occupancy Certificate shall be issued by the Local Planning Authority to the project only after ensuring sustained availability of drinking water, connectivity of sewer line to the project site and proper disposal of treated water as per environmental norms.
- VI. Traffic congestion near the entry and exit points from the roads adjoining the proposed project site must be avoided. Parking should be fully internalized and no public space should be utilized.
- VII. PP to provide adequate electric charging points for electric vehicles (EVs).
- VIII. Green Belt Development shall be carried out considering CPCB guidelines including selection of plant species and in consultation with the local DFO/ Agriculture Dept.
- IX. A separate environment management cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards.
- X. Separate funds shall be allocated for implementation of environmental protection measures/EMP along with item-wise breaks-up. These cost shall be included as part of the project cost. The funds earmarked for the environment protection measures shall

not be diverted for other purposes.

- XI. The project management shall advertise at least in two local newspapers widely circulated in the region around the project, one of which shall be in the Marathi language of the local concerned within seven days of issue of this letter, informing that the project has been accorded environmental clearance and copies of clearance letter are available with the Maharashtra Pollution Control Board and may also be seen at Website at parivesh.nic.in
- XII. A copy of the clearance letter shall be sent by proponent to the concerned Municipal Corporation and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the website of the Company by the proponent.
- XIII. The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; SPM, RSPM, SO<sub>2</sub>, NO<sub>x</sub> (ambient levels as well as stack emissions) or critical sector parameters, indicated for the project shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.

**C) General EC Conditions:-**

- I. PP has to strictly abide by the conditions stipulated by SEAC & SEIAA.
- II. If applicable Consent for Establishment" shall be obtained from Maharashtra Pollution Control Board under Air and Water Act and a copy shall be submitted to the Environment department before start of any construction work at the site.
- III. Under the provisions of Environment (Protection) Act, 1986, legal action shall be initiated against the project proponent if it was found that construction of the project has been started without obtaining environmental clearance.
- IV. The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB.
- V. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MoEF by e-mail.
- VI. No further Expansion or modifications, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the SEIAA. In case of deviations or alterations in the project proposal from those submitted to SEIAA for clearance, a fresh reference shall be made to the SEIAA as applicable to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- VII. This environmental clearance is issued subject to obtaining NOC from Forestry & Wild life angle including clearance from the standing committee of the National Board for Wild life as if applicable & this environment clearance does not necessarily implies that Forestry & Wild life clearance granted to the project which will be considered

separately on merit.

4. The environmental clearance is being issued without prejudice to the action initiated under EP Act or any court case pending in the court of law and it does not mean that project proponent has not violated any environmental laws in the past and whatever decision under EP Act or of the Hon'ble court will be binding on the project proponent. Hence this clearance does not give immunity to the project proponent in the case filed against him, if any or action initiated under EP Act.

5. This Environment Clearance is issued purely from an environment point of view without prejudice to any court cases and all other applicable permissions/ NOCs shall be obtained before starting proposed work at site.

6. In case of submission of false document and non-compliance of stipulated conditions, Authority/ Environment Department will revoke or suspend the Environment clearance without any intimation and initiate appropriate legal action under Environmental Protection Act, 1986.

7. Validity of Environment Clearance: The environmental clearance accorded shall be valid as per EIA Notification, 2006, amended from time to time.

8. The above stipulations would be enforced among others under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and rules there under, Hazardous Wastes (Management and Handling) Rules, 1989 and its amendments, the public Liability Insurance Act, 1991 and its amendments.

9. Any appeal against this Environment clearance shall lie with the National Green Tribunal (Western Zone Bench, Pune), New Administrative Building, 1<sup>st</sup> Floor, D-Wing, Opposite Council Hall, Pune, if preferred, within 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

  
Pravin Darade  
(Member Secretary, SEIAA)

Copy to:

1. Chairman, SEIAA, Mumbai.
2. Secretary, MoEF & CC, IA- Division MOEF & CC
3. Member Secretary, Maharashtra Pollution Control Board, Mumbai.
4. Regional Office MoEF & CC, Nagpur
5. District Collector, Nagpur.
6. Commissioner, Nagpur Municipal Corporation
7. Regional Officer, Maharashtra Pollution Control Board, Nagpur.



Validity unknown

Digitally Signed by : Shri Pravin Darade  
IAS Member Secretary  
Member Secretary, SEIAA

Date: 03/01/2025

Form 1 & Form 1 A

For

Proposed Divisional Sports Complex at Nagpur for  
Government of Maharashtra. (Fresh EC)

At

Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506,  
513 at Savner Road, Nagpur, Tah. Dist. Nagpur,  
Maharashtra.

By

Divisional Sports Complex Executive Committee,  
Nagpur

Meeting Details: 199<sup>th</sup> Meeting of SEAC-3, Agenda Sr. No. 13, (Proposal  
No.: SIA/MH/INFRA2/493855/2024) Date of Presentation: 04/10/2024.

**FORM-1****(I) Basic Information**

SR. NO.	ITEM	DETAILS
1	Name of the Project	<b>Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra.</b> At Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra.
2	S. No. in the Schedule	8a
3	Proposed capacity/area /length/tonnage to be handled/command area/lease area/ number of wells to be drilled	Total Plot Area: 247400.00 Sq. M. Proposed Built up Area: 99796.527 Sq. M. (FSI: 96143.872 Sq. M. + Non FSI: 3652.655 Sq. M.)
4	New/Expansion/Modernization	New
5	Existing Capacity/Area etc.	-
6	Category of Project i.e. 'A' or 'B'	'B'
7	Does it attract the general condition? If yes, please specify	No
8	Does it attract the specific condition? It yes, please specify	NA
9	Location	At Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. & Dist. Nagpur.
	Plot/Survey/Khasra No.	C.T.S. No. 01 S. No. 504, 505, 506, 513
	Village	Jaripatka
	Tehsil	Nagpur
	District	Nagpur
	State	Maharashtra
10	Nearest railway station/airport along with distance in kms.	Nagpur Railway Station (3.47 Km) Dr. Babasaheb Ambedkar International Airport (10.25 Km).
11	Nearest Town, City, District Headquarters along with distance in kms.	Project located at jurisdiction of Nagpur Municipal Corporation, Dist.- Nagpur.
12	Village Panchayats, Zilla Parishad, Municipal Corporation, Local body (complete postal addresses with telephone nos. to be given)	Nagpur Municipal Corporation (NMC) 21-23, Mahanagar Palika Marg, Near Vidhan Bhavan, Collectors Colony, Civil Lines, Nagpur, Maharashtra - 440001.
13	Name of the applicant	Divisional Sports Complex Executive Committee, Nagpur.
14	Registered Address	CTS No. 01, S. No. 504, 505, 506,513,

		At Savner Road, Tah. Nagpur, Dist. Nagpur, Maharashtra. Mobile No. 8888499274 Email: dydnagpur.dsys-mh@gov.in
15	Address for correspondence:	
	Name	Mr. Shekhar Vitthalrao Patil
	Designation (Owner/Partner/CEO)	Deputy Director (Divisional Sports Complex Executive Committee, Nagpur)
	Address	CTS No. 01, S. No. 504, 505, 506,513, At Savner Road, Tah. Nagpur, Dist. Nagpur, Maharashtra.
	Pin Code	440030
	E-mail	dydnagpur.dsys-mh@gov.in
	Telephone No.	8888499274
	Fax No.	-
16	Details of Alternative Sites examined, If any. Location of these sites should be shown on a topo sheet	No
17	Interlinked Projects	No
18	Whether separate application of interlinked project has been submitted?	NA
19	If yes, date of submission	NA
20	If no, reason	NA
21	Whether the proposal involves approval/clearance under: if yes, details of the same and their status to be given. (a) The Forest (Conservation) Act, 1980? (b) The Wildlife (Protection) Act, 1972? (c) The C.R.Z. Notification, 1991?	No
22	Whether there is any Government Order/Policy relevant/relating to the site?	No
23	Forest land involved (hectares)	No
24	Whether there is any litigation pending against the project and/or land in which the project is propose to be set up? Name of the Court Case No. Orders/directions of the Court, if any	No

	and its Relevance with the proposed project.	
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\* Capacity corresponding to sectoral activity (such as production capacity for manufacturing, mining lease area and production capacity for mineral production, area of mineral exploration, length for linear transport infrastructure, generation capacity for power generation etc.)

**(II) Activity**

- 1. Construction, operation or decommissioning of the Project involving actions, which will cause physical changes in the locality (topography, land use, changes in water bodies, etc.)**

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data																								
1.1	Permanent or temporary change in land use, land cover or topography including increase in intensity of land use (with respect to local land use plan)	No	As per topography, land use & land cover, existing land is covered with Sports Complex Building and this is a Sports complex project so no change in land use. As per local land use plan (Developmental Plan) said project site will be used for Sports Complex purposes.																								
1.2	Clearance of existing land, vegetation and building?	No	No clearance of existing land and vegetation is needed as the plot is Sports Complex.																								
1.3	Creation of new land uses:	No	The proposed project is having Sports Complex use. So, the land use remains same as it is.																								
1.4	Pre-construction investigations e.g., bore houses, soil testing?	Yes	Pre-construction investigation will be done.																								
1.5	Construction works ?	Yes	The proposed construction comprises of 16 building (Existing 4 Buildings and Proposed 12 Buildings). Building Configuration: <table border="1" data-bbox="922 1451 1463 1908"> <thead> <tr> <th>Building. Type</th> <th>Configuration</th> <th>No. of Buildings</th> </tr> </thead> <tbody> <tr> <td colspan="3">Existing Buildings</td> </tr> <tr> <td>Indoor Stadium</td> <td>Ground Fl.</td> <td>1</td> </tr> <tr> <td>Youth Hostel Building</td> <td>G+2 Fl.</td> <td>1</td> </tr> <tr> <td>Boys Hostel Building</td> <td>G+3 Fl.</td> <td>1</td> </tr> <tr> <td>Athletic Pavilion</td> <td>G+2 Fl.</td> <td>1</td> </tr> <tr> <td colspan="3">Proposed Buildings</td> </tr> <tr> <td>Football</td> <td>G+1 Fl.</td> <td>1</td> </tr> </tbody> </table>	Building. Type	Configuration	No. of Buildings	Existing Buildings			Indoor Stadium	Ground Fl.	1	Youth Hostel Building	G+2 Fl.	1	Boys Hostel Building	G+3 Fl.	1	Athletic Pavilion	G+2 Fl.	1	Proposed Buildings			Football	G+1 Fl.	1
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1.6	Démolition Works ?	No	NA																																				
1.7	Temporary sites used for construction works or housing of construction workers?	Yes	Inside the site for construction small area will be utilized temporarily. No housing facilities for construction workers planned. Construction workers will deploy from nearby areas. About 300 workers going to be employed at the construction phase.																																				
1.8	Above ground buildings, structures or earthworks including linear structures, cut and fill or excavations.	Yes	The excavated material will be used to level the low-lying area, filling and also for green belt development.																																				
1.9	Underground works including mining or tunneling?	Yes	Lay down of pipes, electric cable etc.																																				
1.10	Reclamation works?	No	Not Applicable																																				
1.11	Dredging?	No	Not Applicable																																				
1.12	Offshore structures?	No	Not Applicable																																				
1.13	Production and manufacturing Process?	No	Not Applicable																																				
1.14	Facilities for storage of goods or materials?	Yes	Temporary sheds will be constructed for the storage of construction materials during construction phase as per the material requirement.																																				
1.15	Facilities for treatment or disposal of solid waste or liquid effluents?	Yes	<p><b>Construction Phase</b> Excavated materials will be used for backfilling, leveling and landscaping.</p>																																				

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
			<p>Empty Cement/Putty Bags: To be sold to vendor.</p> <p>Aggregates: Reuse on site for making road.</p> <p>Scrap: To be sold to Recycler.</p> <p>Empty paint cans to be sold to vendor.</p> <p>Waste Tiles: Broken pieces will be used for china mosaic water proofing of terraces.</p> <p>During the construction phase, toilets septic tank and soak pit shall be provided for disposal of waste water. Temporary sanitary toilets will be provided during peak labor force.</p> <p><b>Operation Phase</b></p> <p><b>Total 4021 kg/day</b> solid waste will be generated in the project. Biodegradable waste 1714 kg/day will be process in OWC &amp; Non-biodegradable waste generated will be 2307 kg/day will be handed over to Nagpur Municipal Corporation (NMC).</p> <p>Sludge generated from STP 46 kg/day will be will be used as manure.</p> <p><b>E waste:</b> Approx. 60.0kg/day handed over to authorized recycler.</p> <p><b>Wastewater generated (453 KLD)</b> from domestic uses will be treated in STP and treated water (408 KLD) will be utilized for greenbelt development and flushing.</p>
1.16	Facilities for long term housing of operational workers?	No	No long-term housing facilities proposed as most of the skilled/unskilled manpower required for the construction /operation activities will be hired from the nearby areas.
1.17	New road, rail or sea traffic during construction of operation?	No	The existing 36 m wide road will used.
1.18	New road, rail, air waterborne or other transport infrastructure including new or altered routes and stations, ports, airports etc.?	No	No new Rail/road is required. The entire essential infrastructure is already available.
1.19	Closure or diversion of existing transport routes or infrastructure leading to changes	No	There will be no diversion or closure of the existing transport routes and infrastructure.

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
	in traffic movements?		
1.20	New or diverted transmission lines or pipelines?	No	Not Envisaged
1.21	Impoundment, damming, culverting, realignment or other changes to the hydrology of watercourses or aquifers?	No	Not Envisaged
1.22	Stream crossings?	No	There is no stream passing through the site.
1.23	Abstraction or transfers of water from ground or surface waters?	No	Fresh water requirement of 272 KLD will be met from Nagpur Municipal Corporation (NMC).
1.24	Changes in water bodies or the land surface affecting drainage or run-off	No	There will be no change in the drainage pattern. The project will not materially affect the drainage or run-off in the area.
1.25	Transport of personnel or materials for construction, operation or decommissioning?	Yes	The existing road near by the site will be utilized for the transportation of material and personal.
1.26	Long-term dismantling or decommissioning or restoration works?	No	Not Applicable
1.27	Ongoing activity during decommissioning which could have an impact on the environment?	Yes	Noise pollution due to machineries and air pollution because of dust.
1.28	Influx of people to an area in either temporarily or permanently?	Yes	<b>Construction Phase:</b> During the construction phase about 300 persons will be deployed on the site from nearby places. Influx of these people will be temporary in nature. <b>Operation Phase:</b> Total population at is expected to be 15024 Nos.
1.29	Introduction of alien species?	No	Not envisaged
1.30	Loss of native species or genetic diversity?	No	Not envisaged
1.31	Any other actions?	No	-

**2. Use of Natural resources for construction or operation of project (such as land, water, materials or energy, especially any resources which are non-renewable or in short supply).**

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
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2.1	Land specially undeveloped or agricultural land (ha)	No	It is developed land.
2.2	Water (expected source & competing users) unit KLD	Yes	<b>Construction Phase</b> Total water requirement is expected to be 30 KLD the water demand will be met by water tankers. <b>Operation Phase</b> Total water demand of the project is expected to be <b>680 KLD</b> approximately and the water requirement will be met by <b>Nagpur Municipal Corporation (NMC) and recycle water.</b>
2.3	Minerals (MT)	No	Not Applicable
2.4	Construction material – stone, aggregates, and/soil (expected source-MT)	Yes	The construction materials, which will be used in the project site, will be bought from authorized local dealer.
2.5	Forests and timber (source-MT)	No	No
2.6	Energy including electricity and fuels (source, competing users) Unit: fuel (MT), energy (MW)	Yes	Source: MSEDCL Construction Phase: 100 KW  Operation Phase: Connected load: 4525 KW Demand Load: 2815 KW  1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA DG for back up for emergency facility. Transformer: 2 x 830 kVA & 3 x 2000 kVA Energy Saving – Total Energy Savings: 20.41% (12.33 % using conventional measures & 9.08 % using solar energy saving measures)
2.7	Any other natural resources (use appropriate standard units)	No	Not envisaged

**3. Use, storage, transport, handling or production of substances or materials, which could be harmful to human health or the environment or raise concerns about actual or perceived risks to human health**

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
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3.1	Use of substances or materials, which are hazardous (as per MSIHC rules) to human health or the environment (flora, fauna, and water supplies)	No	-
3.2	Changes in occurrence of disease or affect disease vectors (e.g., insect or water borne diseases)	No	Not envisaged
3.3	Affect the welfare of people e.g., by changing living conditions?	Yes	Positive impact due to enhanced and hygienic living conditions generation. Aesthetic value of area will be improved. It will provide employment opportunities to the local people in terms of skilled and unskilled labor during construction and service personnel during operational phase.
3.4	Vulnerable groups of people who could be affected by the project e.g., hospital patients, children, the elderly etc.,	No	Noise and Air Pollution control measures will be implemented so as to cause no harm to nearby residents.
3.5	Any other causes	No	No other causes identified.

#### 4. Production of solid wastes during construction or operation or decommissioning (MT/month)

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
4.1	Spoil, overburden or mine wastes	No	Not Applicable
4.2	Municipal waste (domestic and or commercial wastes)	Yes	<p><b>Total 4021 Kg/day solid waste</b> will be generated in the project. Biodegradable waste 1714 Kg/day will be process in OWC &amp; Non-biodegradable waste generated will be 2307 Kg/day will be hand over to Nagpur Municipal Corporation (NMC).</p> <p><b>Sludge generated</b> from STP 46 kg/day will be used as manure.</p> <p><b>Wastewater generated (453 KLD)</b> from domestic uses will be treated in STP and treated water will be utilized for greenbelt development and flushing.</p>
4.3	Hazardous wastes (as per hazardous waste management rules)	No	-

4.4	Other industrial process wastes	No	Not Applicable
4.5	Surplus product	No	Not Applicable
4.6	Sewage sludge or other sludge from effluent treatment	Yes	Dewatered / dried sludge from STP will be used as manure in horticulture.
4.7	Construction or demolition wastes	Yes	<b>Construction waste:</b> Excavated materials will be used for backfilling, leveling and landscaping. Empty Cement/Putty Bags: To be sold to vendor. Aggregates: Reuse on site for making road. Scrap: To be sold to Recycler. Empty paint cans to be sold to vendor. Waste Tiles: Broken pieces will be used for china mosaic water proofing of terraces.
4.8	Redundant machinery or equipment	No	Not Applicable
4.9	Contaminated soils or other materials	No	Not Applicable
4.10	Agricultural wastes	No	Not Applicable
4.11	Other solid wastes	No	-

#### 5. Release of pollutants or any hazardous, toxic or noxious substances to air (kg/hr)

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
5.1	Emissions from combustion of fossil fuels from stationary or mobile sources	Yes	Emissions form DG set only in case of emergency. The operation of proposed project does not envisage any major source of air pollution.
5.2	Emission from production processes	No	There is no production as the proposed project is Sports Complex Project.
5.3	Emissions from materials handling including storage or transport	Yes	Fugitive emissions will be generated; while handling and transportation of materials to site, this will be temporary in nature.
5.4	Emissions from construction activities including plant and equipment	Yes	During the Operation Phase, DG sets will be operated only as a backup power at project site. Adequate provision made to mitigate the problem.
5.5	Dust or odours from handling of materials including construction	Yes	<b>Construction Phase</b> Fugitive dust emissions will be

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
	materials, sewage and waste		<p>generated due to movement of vehicles and material handling for that water sprinkling on roads of three times in peak construction activity and covered material storage area provided specifically for gravels and cement.</p> <p><b>Operation Phase</b>            During operation phase, emissions will be generated from operation of DG sets for that DG set with acoustic enclosure provided.            Minimal emissions will be generated from movement of vehicles as fugitive dust as the roads will be paved roads for that adequate parking area with driveways is provided in the planning.            Odour can be from STP. However, the STP will be working on appropriate technology, so as to minimize odour problems, and it will be strategically located so that no adverse impact is caused.</p>
5.6	Emissions from incineration of waste	No	Not Applicable
5.7	Emissions from burning of waste in open air (e.g., slash materials, construction debris)	No	Not Applicable
5.8	Emissions from any other sources	No	Not Applicable.

#### 6. Generation of Noise and vibration, and emissions of Light and heat

Sr. No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data

6.1	From operation of equipment e.g. engines, ventilation plant, crushers	Yes	Noise generation from construction equipments used for drilling, cutting operations for that site barricading up to 3 mt all around the building which is to be constructed will provided and plantation along project site. During Operation Phase, Noise will be generated due to operation of DG sets. DG sets with acoustic enclosure will provide. Maximum sound pressure level shall be 75 dB(A) at 1 meter from the enclosure surface as per the CPCB standards
6.2	From industrial or similar processes	No	Not Applicable
6.3	From construction or demolition	Yes	The construction phase noise will be localized, intermittent in nature. This will subside with the completion of the construction phase. The resultant ambient air noise levels will be well within the prescribed norms. The operation will be restricted to day time. Adequate measures taken to keep noise and vibrations under control. No heat or light emission.
6.4	From blasting or piling	No	Not Applicable.
6.5	From construction or operational traffic	Yes	Workers will be provided with protective equipment such as earmuffs etc. The noise levels will be < 70 dB(A).
6.6	From lighting or cooling systems	No	Not Applicable
6.7	From any other sources	No	Not Applicable.

**7. Risks of contamination of land or water from releases of pollutants into the ground or into sewers, surface waters, groundwater, coastal waters or the sea**

<b>Sr. No.</b>	<b>Information/Checklist Confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities/ rates, wherever possible) with source of information data</b>
7.1	From handling, storage, use or spillage of hazardous materials	No	Not Applicable.
7.2	From discharge of sewage or other effluents to water or the land (expected mode and place of discharge)	No	The total wastewater generated (453 KLD) from the project will be treated in STP and the treated water 408 KLD out of these 408 KLD will be recycle & 00 KLD will be discharge to Sewer line in dry season and 183 KLD will be

<b>Sr. No.</b>	<b>Information/Checklist Confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities/ rates, wherever possible) with source of information data</b>
			discharge to Sewer line in wet season.
7.3	By deposition of pollutants emitted to air into the land or into water	No	Treated sewage water will be recycled and reused, whereas the surplus 00 KLD will be discharge to sewer line in dry season and 186 KLD in wet season.
7.4	From any other sources	No	Not Envisaged
7.5	Is there a risk of long-term buildup of pollutants in the environment from these sources?	No	D.G sets will be used as a backup source only.

**8. Risk of accidents during construction or operation of the project, which could affect human health or the environment**

<b>Sr. No.</b>	<b>Information/Checklist Confirmation</b>	<b>Yes/No</b>	<b>Details thereof (with approximate quantities/ rates, wherever possible) with source of information data</b>
8.1	From explosions, spillages, fires etc from storage, handling, use or production of hazardous substances	No	-
8.2	From any other causes	No	Not Envisaged
8.3	Could the project be affected by natural disasters causing environmental damage (e.g., floods, earthquakes, landslides, could burst etc)?	No	The project falls under seismic zone-II as per IS1893 (Part-1):2002, Least active zone, care will be taken in designs to withstand earthquake of maximum Richter scale in that area. Further it is not flood prone or landslide prone areas. Hence, no risk due to natural hazards is envisaged.

**9. Factors which should be considered (such as consequential development) which could lead to environmental effects or the potential for cumulative impacts with other existing or planned activities in the locality**

<b>Sr. No.</b>	<b>Information/Checklist Confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities/ rates, wherever possible) with source of information data</b>
9.1	Lead to development of supporting utilities, ancillary development or development stimulated by the project which could have impact on the environment e.g.: Supporting infrastructure (roads,	Yes	Supporting and ancillary development will take place. The project provides a well-designed International Sports facilities for the occupants.

Sr. No.	Information/Checklist Confirmation	Yes/ No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
	power supply, waste or waste water treatment, etc)  Housing development  Extractive industries  Supply industries Other	  Yes  Yes  No No	  The project provides a well-designed International Sports Facilities for the occupants. Internal Roads, Rainwater Harvesting, etc will be provided
9.2	Lead to after use of the site, which could have an impact on the environment	No	Not Applicable.
9.3	Set a precedent for later developments	Yes	Already construction projects are on the way in the surrounding areas.
9.4	Have cumulative effects due to proximity to other existing or planned projects with similar effects	No	Not Applicable.

**(iii) Environmental Sensitivity**

Sr. No.	Areas	Name/ Identity	Aerial distance (with 15-km) Proposed project location boundary
1	Areas protected under international conventions, national or local legislation for their ecological, landscape, cultural or other related value	No	Not Applicable.
2	Areas which are important or sensitive of ecological reasons – wetlands, water courses or other water bodies, coastal zone, biospheres, mountains, forests	No	Not Applicable.
3	Areas used by protected, important or sensitive species of flora or fauna for breeding, nesting, foraging, resting, over wintering, migration.	No	Not Applicable.
4	Inland, coastal, marine or underground waters	No	Not Applicable.
5	State, national boundaries	No	The project is located within Nagpur Municipal Corporation (NMC).
6	Routes or facilities used by the public for access to recreation or other tourist, pilgrim areas	No	Not Applicable.
7	Defense installations	No	No defense installation in the neighborhood.

Sr. No.	Areas	Name/ Identity	Aerial distance (with 15-km) Proposed project location boundary
8	Densely populated or built-up area	Yes	Commercial area all around the site.
9	Areas occupied by sensitive man-made land uses ( <i>hospitals, schools, places of worship, community facilities</i> )	Yes	Max Super Speciality Hospital 0.72 Km Mure Memorial Hospital 3.97 Km, St. Mary School 0.40 Km, Gittikhadan police station, Mankapur 1.72 Km, Sadar Police Station, Sadar 2.15 Km.
10	Areas containing important, high quality or scarce resources ( <i>ground water resource, surface resources, forestry, agriculture, fisheries, tourism, minerals</i> )	No	The project will tap from Nagpur Municipal Corporation (NMC) and recycle water.
11	Areas already subjected to pollution or environmental damage. ( <i>those where existing legal environmental standards are exceeded</i> )	No	Not Applicable.
12	Areas susceptible to natural hazard which could cause the project to present environmental problems ( <i>earthquakes, subsidence, landslides, erosion, flooding or extreme or adverse climatic conditions</i> )	No	This area is generally plain & come under <b>seismic zone -II.</b>

"I hereby given undertaking that the data and information given in the application and enclosures are true to the best of my knowledge and belief and I am aware that if any part of the data and information submitted is found to be false or misleading at any stage, the project will be rejected and clearance give, if any to the project will be revoked at our risk and cost".

Date: 30.09.2024

Place: Nagpur (MS)



[Shekhar Patil]  
**Deputy Director of Sports  
& Secretary Divisional Sports  
Complex Executive Committee, Nagpur**

**FORM - 1A**

**FORM-1A**  
**(Only for Construction Projects listed under Item 8 of Schedule)**  
**Checklist of Environmental Impacts**

**1. Land Environment (Attach panoramic view of the project site & the vicinity)**

REQUIREMENT	COMPLIANCE																																	
<p><b>1.1.</b> Will the existing land use get significantly altered from the project that is not consistent with the surroundings? (Proposed land use must conform to the approved Master Plan/Development Plan of the area. Change of land use if any and the statutory approval form the competent authority are submitted). Attach Maps of (i) site location, (ii) surrounding features of the proposed site (within 500 meters) and (iii) the site (indicating levels &amp; contours) to appropriate scales.</p>	<p>Land Use Pattern:  The proposed project measuring about Plot Area: 247400.00 Sq. M. of plot area is situated at Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra.  Location of the project  Latitude: 21°10'50.73" N  Longitude: 79°04'30.31" E  It is a Building Construction Project. The project site is in Sports Complex Area as per the development plan.  The terrain of the project site &amp; its surrounding area is plain.  Agriculture / Livestock:  There is no agricultural activity in the vicinity of the proposed area.  Please refer the enclosed maps showing the following:  <b>Annexure I: Location Map of Project</b>  <b>Annexure II: Google Image Surround 1 km area</b>  <b>Annexure III: Contour plan</b>  <b>Annexure IV: Master plan</b></p>																																	
<p><b>1.2.</b> List out all the major project requirements in terms of the land area, built up area, water consumption, power requirement, connectivity, community facilities, parking needs etc.</p>	<p>The major project requirements are: -  There is total 16 building having configuration is</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Building. Type</th> <th style="text-align: center;">Configuration</th> <th style="text-align: center;">No. of Buildings</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;">Existing Buildings</td> </tr> <tr> <td>Indoor Stadium</td> <td style="text-align: center;">Ground Fl.</td> <td style="text-align: center;">1</td> </tr> <tr> <td>Youth Hostel Building</td> <td style="text-align: center;">G+2 Fl.</td> <td style="text-align: center;">1</td> </tr> <tr> <td>Boys Hostel Building</td> <td style="text-align: center;">G+3 Fl.</td> <td style="text-align: center;">1</td> </tr> <tr> <td>Athletic Pavilion</td> <td style="text-align: center;">G+2 Fl.</td> <td style="text-align: center;">1</td> </tr> <tr> <td colspan="3" style="text-align: center;">Proposed Buildings</td> </tr> <tr> <td>Football Pavilion</td> <td style="text-align: center;">G+1 Fl.</td> <td style="text-align: center;">1</td> </tr> <tr> <td>Hockey Pavilion</td> <td style="text-align: center;">G+1 Fl.</td> <td style="text-align: center;">1</td> </tr> <tr> <td>Sports Club</td> <td style="text-align: center;">B+G+7 Fl.</td> <td style="text-align: center;">1</td> </tr> <tr> <td>Officers Residence</td> <td style="text-align: center;">G+1 Fl.</td> <td style="text-align: center;">1</td> </tr> </tbody> </table>	Building. Type	Configuration	No. of Buildings	Existing Buildings			Indoor Stadium	Ground Fl.	1	Youth Hostel Building	G+2 Fl.	1	Boys Hostel Building	G+3 Fl.	1	Athletic Pavilion	G+2 Fl.	1	Proposed Buildings			Football Pavilion	G+1 Fl.	1	Hockey Pavilion	G+1 Fl.	1	Sports Club	B+G+7 Fl.	1	Officers Residence	G+1 Fl.	1
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Hostel Building	G+7 Fl.	1
Canteen	GF	1
Gymnasium Building	G+1 Fl.	1
Administrative Block	G+1 Fl.	1

Maximum building height will be 33.00 m

- Tenements Hostel rooms: - 208 Nos.,
- Athletic Pavilion Building: - 12 rooms,
- Indoor Stadium: - Capacity 3000 persons,
- Multi sports Arena: - 1 Swimming Pool, 1 Sports Library, 1 10M Shooting Range, 1 Sport Science Center, 1 High Performance Center, 1 Wrestling, 1 Judo, 1 Boxing, 1 Fencing, 1 Table Tennis, 1 Gymnastic, 1 Sepak Takraw, 1 Weight Lifting and 1 Squash Court.,
- Sports Club: 1 Banquet Halls, 1 Business Centre, 1 Library, 1 E Gaming Zone, 1 Board Games, 1 Squash Courts, 1 Yoga Room, 1 Nutri Bar, 1 Gymnasium, 1 Spa, 1 Terrace Swimming Pool, 1 Kids Pool, 1 Restaurant, 1 Service Apartments, 1 President Suites.
- Sports Convention Centre: 1 Multi-Purpose Indoor Hall, 1 Media Room, 1 Administration Rooms, 1 Sports Information Centre, 1 Museum, 1 Spectators Gallery (2000 Pax).
- Sports School: 1 Auditorium, Offices, 1 Conference, Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,
- Sports University: 1 Auditorium, Offices, 1 Conference Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff

	<p>Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den.,</p> <ul style="list-style-type: none"> <li>• Cafeteria: 1 Kitchen area, 1 Dining Area,</li> <li>• Officers Residence: 1- 4 BHK Residence, 1 Office,</li> <li>• Gymnasium Building: 1 Gymnasium, 1 Mini Hall, 1 Spectator Gallery (500 Pax).</li> <li>• Admin Building: 1 Mini Hall and 1 Spectator Gallery (500 Pax),</li> <li>• Football Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax)</li> <li>• Hockey Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax).</li> </ul> <p>Occupancy will be 15024 nos.  Plot Area: 247400.00 m<sup>2</sup>  Permissible F.S.I Area: 1.10  Total Construction Area: 99796.527 m<sup>2</sup>  RG provided: 0.00 m<sup>2</sup>  Water consumption:  Construction phase: 30 - 50 KLD  Source: Tanker water  Operation phase: 680 KLD  Source: Nagpur Municipal Corporation (NMC)/Recycle water  Power requirement:  Source: MSEDCL  Construction Phase: 100 KW  Operation Phase:  Connected load: 4525 KW  Demand Load: 2815 KW  1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA for back up for emergency facility.  Transformer 2 x 830 kVA &amp; 3 x 2000 kVA  Energy Saving - Total: 11.16 % and Solar: 9.79%</p> <p><b>Parking required:</b>  Car : 1480 nos.  Scooters: 6720 nos.  <b>Parking provided:</b>  Car : 1515 nos.  Scooters: 6730 nos.</p>
<p><b>1.3.</b> What are the likely impacts of the proposed activity on the existing facilities adjacent to the proposed site? (Such as open spaces, community</p>	<p>This is a Sports Complex project. The project will be carried out for the betterment and improvement of living standard of the society and for Providing International Sports</p>

<p>facilities, details of the existing landuse, disturbance to the local ecology)</p>	<p>Facilities to the Society. Therefore, the project will pose positive impact on the project site and surrounding area. Being a well-planned activity will result in organized open spaces and green areas. The project will be so developed that almost 42353.21 sq. m. of the area will be designated as 'Recreational Green area. Also, green features such as STP, OWC, Rain water harvesting, additional tree plantation, solar energy etc shall be practiced. Hence this project will have overall positive impact socio economy.</p>
<p><b>1.4.</b> Will there is any significant land distribution resulting in erosion, subsidence &amp; instability? (Details of soil type, slope analysis, vulnerability to subsidence, seismicity etc may be given)</p>	<p>No, there will not be any significant land disturbance in erosion, subsidence &amp; instability.</p>
<p><b>1.5.</b> Will the proposal involve alteration of natural drainage systems? (Give details on a contour map showing the natural drainage near the proposed project site)</p>	<p>No alteration of natural drainage however in the site proper storm water drainage will be provided to prevent flooding. Project proposed storm water network which will be connected through recharge pits to percolate rain water into the ground. Internal storm water network finally connected to existing external storm water line. Contour layout of project site attached as an <b>Annexure III.</b></p>
<p><b>1.6.</b> What are the quantities of earthwork involved in the construction activity-cutting, filling, reclamation etc. (Give details of the quantities of earthwork involved, transport of fill materials from outside the site etc.)</p>	<p>Debris and excavated material generated will be used in project site. Top soil shall be used in project site for plantation and 180844.269 m<sup>3</sup> excavated debris will be reuse for levelling, backfilling, levelling of internal road preparation purposes within project site.</p>
<p><b>1.7.</b> Give details regarding water supply, waste handling etc. during the construction period.</p>	<p>It is expected to about 300 labours at site during construction phase. The total requirement of water will be around 30 m<sup>3</sup>/day and source of water will be tanker water supply. For the wastewater soak pits and septic tank shall be provided.</p>
<p><b>1.8.</b> Will the low-lying areas &amp; wetlands get altered? (Provide details of how low lying and wetlands are getting modified from the proposed activity)</p>	<p>No low-lying area, no wetlands within &amp; around the site.</p>
<p><b>1.9.</b> Whether construction debris &amp; waste during construction cause health hazards? (Give quantities of various types of wastes generated during construction including the construction labour and the means of disposal)</p>	<p>Proper septic tank and soak pit will be provided at the labor for disposal of waste water generated from the labors. Construction debris will be recycled and utilized on the same site. No hazardous waste is involved.</p>

**2. Water Environment**

Requirement	Compliance
<p><b>2.1.</b> Give the total quantity of water requirement for the proposed project with the break-up of requirements for various uses. How will the water requirements met? State the sources &amp; quantities and furnish a water balance statement.</p>	<p>Source: Nagpur Municipal Corporation (NMC)/Recycle water            Total water requirement: 680 KLD            Water used for domestic: 272 KLD            Water used in Gardening: 186 KLD            Water used in flushing : 222KLD            However, flushing water &amp; landscape water requirement will be met from recycled water generate from Sewage Treatment Plant.            Water Balance Chart attached as an <b>Annexure V.</b></p>
<p><b>2.2.</b> What is the capacity (dependable flow or yield) of the proposed source of water?</p>	<p>For water supply the project will be dependent on Nagpur Municipal Corporation (NMC)/Recycle water. Recycled water will be used for gardening &amp; flushing purposes.            Proposed source of water is Nagpur Municipal Corporation (NMC)/Recycle water. Water NOC is attached as an <b>Annexure VI.</b></p>
<p><b>2.3.</b> What is the quality of water required, in case, the supply is not from a municipal source? (Provide physical, chemical, biological characteristics with class of water quality)</p>	<p>Drinking water quality of Class, A as per Indian Standard: 10500, 2004 from Nagpur Municipal Corporation (NMC).</p>
<p><b>2.4.</b> How much of the water requirement can be met from the recycling of treated wastewater? (Give the details of quantities, sources and usage)</p>	<p>All secondary requirements like gardening (186 KLD) and flushing (222 KLD) would be fulfilled by treated water (available for recycling) 408 KLD from STP. Excess treated water in non-monsoon season (00 KLD) and in monsoon season (186 KLD) shall be discharge to sewer line. Water balance diagram attached as an <b>Annexure V.</b></p>
<p><b>2.5.</b> Will there be diversion of water from other users? (Please assess the impacts of the project on other existing uses and quantities of consumption)</p>	<p>No</p>
<p><b>2.6.</b> What is the incremental pollution load from wastewater generated from the proposed activity? (Give details of the quantities and composition of wastewater generated from the proposed activity)</p>	<p>Wastewater generated (453 KLD) from domestic uses will be treated in <b>STP</b> and treated water will be utilized for greenbelt development and flushing. No significant incremental pollution load, no significant load in surrounding.</p>
<p><b>2.7.</b> Give details of the water requirements met from water harvesting? Furnish details of the facilities created.</p>	<p>Runoff from the terrace area and landscape area recharge in RWH pit. Proposed 37 Numbers of RWH Pits (Roof top: 16 Nos. Surface: 21 Nos.). Storm water layout showing locations of recharge pits are attached as an</p>

	<b>Annexure VII.</b>
<b>2.8.</b> What would be the impact of the land use changes occurring due to the proposed project on the runoff characteristics (Quantitative as well as qualitative) of the area in the post construction phase on a long-term basis? Would it aggravate the problems of flooding or water logging in any way?	After development, runoff will be increase, however, increasing runoff will be connected through storm water network which is further connected to existing storm water line. Heavy rainfall or cloudburst may cause flooding. Runoff calculations of before development and after development mentioned in the <b>Annexure VIII.</b>
<b>2.9.</b> What are the impacts of the proposal on the ground water? (Will there be tapping of ground water; give the details of ground water table, recharging capacity, and approvals obtained from competent authority, if any)	Rain water harvesting will be provided and project will use Nagpur Municipal Corporation (NMC)/Recycle water.
<b>2.10.</b> What precautions/measures are taken to prevent the run-off from construction activities polluting land and aquifers? (Give details of quantities and the measures taken to avoid the adverse impacts)	The runoff from the site during construction phase would be very negligible. This will be prevented as under: i) Use of wet jute cloth covering the walls and soaking the same with minimum quantity of water to avoid dripping. This will also help in conserving water. ii) By collecting the running water in an impervious pit and using the same again for curing purpose.
<b>2.11.</b> How is the storm water from within the site managed? (State the provisions made to avoid flooding of the area; details of the drainage facilities provided along with a site layout indication contour levels)	Project proposed storm water management will be done through well-planned storm water drainage network. Storm water network is connected to the recharge pits. After fulfil requirement of recharge pits, excess rain water directly connected to existing storm water line. Storm water layout showing locations of recharge pits are attached as an <b>Annexure VII.</b>
<b>2.12.</b> Will the deployment of construction labourers particularly in the peak period lead to unsanitary conditions around the project site (Justify with proper explanation)	Proper sanitation facilities will be provided at site for construction labours and staff. Temporary toilets with septic tank and soak pit provision will be provided. First aid and medical facilities will be provided to all the concerned people working on the site. Proper housekeeping will be maintained throughout the premises.
<b>2.13.</b> What on-site facilities are provided for the collection, treatment & safe disposal of sewage? (Give details of the quantities of wastewater generation, treatment capacities with technology & facilities for recycling and disposal)	The quantity of wastewater (453 KLD) generated from the project will be treated <b>in STP (500 KLD)</b> and recycled water is used for gardening and flushing purpose. The remaining treated water shall be discharge to sewer line.

	<p>The details of STP and its working are provided below:</p> <ul style="list-style-type: none"> <li>• Total Sewage Generation: 453 KLD</li> <li>• STP capacity and number: 1 x 500 KLD</li> <li>• Technology used: MBBR (Moving Bed Biofilm Reactor)</li> </ul> <p>Excess STP treated water will be discharge to sewer line. Technical details of STP attached as an <b>Annexure IX</b></p> <p>Layout showing location of STP, internal drainage line with final disposal point attached as an <b>Annexure X.</b></p> <p>Excess STP treated water will be discharge to sewer line., NOC obtained from Nagpur Municipal Corporation (NMC) is attached as an <b>Annexure XI.</b></p>
<b>2.14.</b> Give details of dual plumbing system if treated wastewater is used for flushing of toilets or any other use.	Yes, dual plumbing system will provide for the project, we will use treated water for gardening and flushing purposes.

### 3. Vegetation

Requirement	Compliance
<b>3.1.</b> Is there any threat of the project to the biodiversity? (Give a description of the local ecosystem with its unique features, if any)	The project site is surrounded by developed roads. The local ecosystem and biodiversity will not be hampered because of this development.
<b>3.2.</b> Will the construction involve extensive clearing or modification of vegetation? (Provide a detailed account of the trees & vegetation affected by the project)	The construction activity will not involve any clearing vegetation as the land is in Sports Complex zone. Project proponents have proposed tree plantation on ground and around the periphery of the project site. <b>Total 3151 nos. of trees</b> to be planted on project site.
<b>3.3.</b> What are the measures proposed to be taken to minimize the likely impacts on important site features (Give details of proposal for tree plantation, landscaping, creation of water bodies etc. along with a layout plan to an appropriate scale)	For landscaping <b>8555.2964</b> sq. m. area will be under garden. Mostly endemic and native trees will be planted. <b>Total 3151 nos. of trees</b> & different types of shrubs will be planted. Landscape layout is attached as an <b>Annexure XII.</b>

### 4. Fauna

Requirement	Compliance
<b>4.1.</b> Is there likely to be any displacement of fauna – both terrestrial and aquatic or creation of barriers for their movement? Provide the details.	There will be no displacement of fauna - both terrestrial and aquatic and there will be no barrier on their movement. There is no endangered species found except the local species.

<b>4.2.</b> Any direct or indirect impacts on the avifauna of the area? Provide details.	There will be no impact on the avifauna (birds) of the area.
<b>4.3.</b> Prescribe measures such as corridors, fish ladders etc. to mitigate adverse impacts on fauna.	The project is located on landmass and there is no need to provide corridors and fish ladders etc.

### 5. Air Environment

Requirement	Compliance
<b>5.1.</b> Will the project increase atmospheric concentration of gases & result in heat islands? (Give details of background air quality levels with predicted values based on dispersion models taking into account the increased traffic generation as a result of the proposed constructions)	The project will result in negligible increase in the atmospheric concentrations of gases like PM, SO <sub>2</sub> , NO <sub>X</sub> & CO due to D.G. sets operation (back up power only) and the increased traffic activity. The proposed activity will not result in the formation of any heat island, as the building will be covered with high solar reflective index materials.  Though three and four wheelers movement are expected during operation phase, its impact would be negligible. Proper precaution measures will be taken at the time of construction and operation phase.
<b>5.2.</b> What are the impacts on generation of dust, smoke, odorous fumes or other hazardous gases? Give details in relation to all the meteorological parameters.	Generation of dust, smoke, & gases will be temporary during construction phase but during operation phase emission of gasses will be permanent due to increased number of vehicles in the complex. To mitigate this greenbelt is proposed and regular air monitoring is proposed. Acoustic DG Sets are proposed with stack height.
<b>5.3.</b> Will the proposal create shortage of parking space for vehicles? Furnish details of the present level of transport infrastructure and measures proposed for improvement including the traffic management at the entry and exit to the project site.	Necessary arrangements will be made for smooth entry and exit of vehicles. Required no of parking shall be provided with adequate area required for per car as per prevailing rules.
<b>5.4.</b> Provide details of the movement patterns with internal roads, bicycle tracks, pedestrian pathways, footpaths etc., with areas under each category.	Adequate provisions have been made in the internal roads, for smooth vehicles entry and exit and as well as pedestrian movements. Parking layouts attached as an <b>Annexure XIII</b> .
<b>5.5.</b> Will there be significant increase in traffic noise & vibrations? Give details of the sources and the measures proposed for mitigation of the above.	The project being Sports Complex building project, the source of noise is mainly vehicular noise. The project proponents have proposed to provide well organized parking arrangement and maintaining smooth traffic flow which would help in reducing traffic congestion and noise levels. Trees would act as noise barrier and will reduce the noise

	level. During power failure to mitigate the noise due to D.G. sets while in operation D.G. sets will be enclosed in acoustic enclosures.
<b>5.6.</b> What will be the impact of D.G. sets & other equipment on noise levels & vibration in & ambient air quality around the project site? Provide details.	DG sets will be used as power back-up source and will be used only during emergency conditions. D.G. set will create no noise due to vibration as sound proof canopy will be provided. Acoustic enclosure will be provided with proper stack height.

## 6. Aesthetics

Requirement	Compliance
<b>6.1.</b> Will the proposed constructions in any way result in the obstruction of a view, scenic amenity or landscapes? Are these considerations taken into account by the proponents?	The proposed construction activity will not result in the obstructions of a view, scenic amenity or landscapes. But better designed structure and well-planned landscape for add up aesthetics of that zone.
<b>6.2.</b> Will there be any adverse impacts from new constructions on the existing structures? What are the considerations taken into account?	All precautions will be taken to mitigate the impact due to water, air and noise pollution during construction and operation phase. Environmental Management Plan is prepared and shall be implemented along with Environmental Monitoring Programme.
<b>6.3.</b> Whether there are any local considerations of urban form & urban design influencing the design criteria? They may be explicitly spelt out.	The design of the project is influenced by the regulation set out by local authority and modern needs of the society.
<b>6.4.</b> Are there any anthropological or archaeological sites or artefacts nearby? State if any other significant features in the vicinity of the proposed site have been considered.	There are no anthropological or archaeological sites or artefacts nearby proposed site.

## 7. Socio-Economic Aspects

Requirement	Compliance
<b>7.1.</b> Will the proposal result in any changes to the demographic structure of local population? Provide the details.	There will be no change to the demographic structure of local population due to the proposed activity.
<b>7.2.</b> Give details of the existing social infrastructure around the proposed project.	The proposed project is located around the slightly populated area it comes under Sports Complex area.
<b>7.3.</b> Will the project cause adverse effects on local communities, disturbance to sacred sites or other cultural values? What are the safeguards proposed?	The proposed project will not cause any adverse effects on local communities, disturbance to sacred sites or other cultural values.

## 8. Building Materials

Requirement	Compliance
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<p><b>8.1.</b> May involve the use of building materials with high-embodies energy. Are the construction materials produced with energy efficient processes? (Give details of energy conservation measures in the selection of building materials and their energy efficiency)</p>	<p>The basic engineering materials like aggregate, cement, sand and bricks/blocks will be purchased locally. However, finishing materials will be purchased keeping in mind the energy conservation aspect.</p>
<p><b>8.2.</b> Transport and handling of materials during construction may result in pollution, noise &amp; public nuisance. What measures are taken to minimize the impacts?</p>	<p>The material required for construction activities shall be procured from company's authorized / approved vendors only. The vendor's performance is monitored periodically. In case of urgency or non-availability of materials from authorized / approved vendors, it will be procured from the open market to maintain the pace of the work. The mode of transport for above materials will be by trucks and / or by trailers.</p> <ul style="list-style-type: none"> <li>➤ The construction material will be carried in properly covered vehicles.</li> <li>➤ All the contractors / Vendors will be instructed to use vehicles having PUC certificates.</li> <li>➤ Security staff presents at site will supervise loading and unloading of material at site.</li> <li>➤ Construction material will be stored at identified site/ temporary godowns/stores at site.</li> <li>➤ Internal roads will be maintained in good conditions with regular sprinkling of water to curb the dust nuisance to the surrounding.</li> <li>➤ 3-meter-high tin sheets will barricade the periphery of the plot.</li> </ul>
<p><b>8.3.</b> Are recycled materials used in roads and structures? State the extent of savings achieved?</p>	<p>Construction material will be recycled in the same project site.</p>
<p><b>8.4.</b> Give details of the methods of collection, segregation &amp; disposal of the garbage generated during the operation phases of the project.</p>	<p>The solid waste management facility will be proposed as per MSW rules. Garbage will be collected manually from each of the floor of the building in the garbage collection area. The garbage collected from area will be segregated into wet and dry garbage. The dry waste will be handed over to Nagpur Municipal Corporation (NMC) and wet garbage will be treated in OWC and manure obtained will be used for gardening. Dry waste collection &amp; disposal NOC</p>

	obtained from Nagpur Municipal Corporation (NMC) is attached as an <b>Annexure XIV</b> . Details of Organic Waste Converter (OWC) attached as an <b>Annexure XV</b> .
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### 9. Energy Conservation

Requirement	Compliance
<b>9.1.</b> Give details of the power requirements, source of supply, backup source etc. What is the energy consumption assumed per square foot of build-up area? How have you tried to minimize energy consumption?	Source: MSEDCL Construction Phase: 100 KW  Connected load: 4525 KW Demand Load: 2815 KW  1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA DG for back up for emergency facility. Transformer 2 x 830 kVA & 3 x 2000KVA Following Energy conservation measures are proposed for Energy Saving: <ul style="list-style-type: none"> <li>◆ Use of high reflective coatings on the terraces provides a layer of heat insulation to reduce heat gain through roofs.</li> <li>◆ Solar lightings will be provided in common areas for street light.</li> <li>◆ Emergency lighting will be provided with DG set.</li> <li>◆ Green areas and open areas will be so spaced that a reduction in temperature is achieved.</li> <li>◆ Use of energy efficient lamps such as CFL/ LED &amp; appliances in compliance with ECBC</li> </ul>
<b>9.2.</b> What type of, and capacity of, power back-up to you plan to provide?	1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA DG for back up for emergency facility.
<b>9.3.</b> What are the characteristics of the glass you plan to use? Provide specifications of its characteristics related to both short wave and long wave radiation?	Glass used for buildings will be insulated single glazed type with preferred metal-oxide coating (U-value 4.60 w.Sq./k. to improve thermal insulation and control solar radiations.
<b>9.4.</b> What passive solar architectural features are being used in the building? Illustrate the applications made in the proposed project.	<ul style="list-style-type: none"> <li>• The orientation of buildings will be designed in such a way that maximum daylight (natural light) is available.</li> <li>• Maximum use of natural ventilation will be practiced to keep the public areas cool.</li> <li>• The roof tops will be coated</li> </ul>

	<p>using high reflective coatings. This helps in creating a layer of heat insulation which in turn reduces the heating of the roofs.</p> <ul style="list-style-type: none"> <li>• Sufficient green areas will be developed surrounding the infrastructures in order to reduce to impact of temperatures</li> </ul> <p>Provision of Solar Panels (Solar PVs) is attached as an <b>Annexure XVI.</b></p>
<p><b>9.5.</b> Does the layout of streets and buildings maximize the potential for solar energy devices? Have you considered the use of street lighting, emergency lighting and solar hot water systems for use in the building complex?</p>	<p>Yes, the building is designed in order to receive maximum solar light at common area. Emergency lighting will be provided with DG set.</p> <p>Provision of use of solar energy for Solar lightning, Solar PV panels for electricity generation are proposed for the project.</p> <p>However, energy saving (11.16 %) is proposed by using Energy saving measures &amp; use of solar power. Details of the same attached as an <b>Annexure XVII.</b></p>
<p><b>9.6.</b> Is shading effectively used to reduce cooling/heating loads? What principles have been used to maximize the shading of Walls on the East and West and the Roof? How much energy saving has been effected?</p>	<p>Depending upon the site condition/location, efforts will be made by the Architects to maximize the shading of Walls on the East and West and the Roof.</p>
<p><b>9.7.</b> Do the structures use energy-efficient space conditioning, lighting and mechanical systems? Provide technical details. Provide details of the transformers and motor efficiencies, lighting intensity and air-conditioning load assumptions? Are you using CFC and HCFC free chillers? Provide specifications.</p>	<ul style="list-style-type: none"> <li>♦ Power Capacitors are proposed for Common services load power factor correction and to maintain a healthy power situation. This also results in less demand for the project.</li> <li>♦ The common area lighting is proposed to work on high energy efficient lamps LED type.</li> <li>♦ Street lighting is proposed with energy efficient LED fittings.</li> <li>♦ Lifts are proposed with regenerative drives.</li> <li>♦ No saving considered for internal load of flats/shops since selection of the ac and light fittings is in the user's scope.</li> <li>♦ Solar water heaters are providing.</li> </ul>
<p><b>9.8.</b> What are the likely effects of the building activity in altering the microclimates? Provide a self assessment on the likely impacts of the proposed construction on creation of heat islands &amp; inversion effects?</p>	<p>There will not be any effect of the building activity in altering the microclimates particularly creation of heat islands &amp; inversion effects.</p>

<p><b>9.9.</b> What are the thermal characteristics of the building envelope? (a) roof; (b) external walls; and (c) Fenestration? Give details of the material used and the U-values or the R-values of the individual components.</p>	<p>Roof will be of high-quality concrete as per the NBC rules 2016. External wall (U-value): 0.85 W/sq. K Roof (U - Value): 0.47 W/sq. K</p>
<p><b>9.10.</b> What precautions &amp; safety measures are proposed against fire hazards? Furnish details of emergency plans.</p>	<p>Applied for CFO NOC for the said project and we will provide fire protection system for the safety of building is as per their norms, i.e.</p> <ol style="list-style-type: none"> <li>1. Hose reel on each floor in the staircase landing for firefighting.</li> <li>2. Wet riser provided in staircase and fire staircases.</li> <li>3. Fire pumps will be provided.</li> <li>4. Manually operated fire alarm system will be provided.</li> <li>5. Sign indicators for all fire safety.</li> <li>6. Manual call point provided at prominent place.</li> <li>7. Fire Underground tank will be provided.</li> </ol> <p>To the extent possible fire proof materials will be used in structures (FRD doors). Provision of minimum 6m driveways &amp; 9m turning radius all around project site showing Fire Tender Movement attached as an <b>Annexure XVIII.</b></p>
<p><b>9.11.</b> If you are using glass as wall material, provide details and specifications including emissivity and thermal characteristics.</p>	<p>Project is using clear Glass.</p>
<p><b>9.12.</b> What is the rate of air infiltration into the building? Provide details of how you are mitigating the effects of infiltration.</p>	<p>Proper ventilation will be providing in rooms. Air changes/hour is as per Bureau of Indian Standards (National Building Code, 2016).</p>
<p><b>9.13.</b> To what extent the non-conventional energy technologies are utilised in the overall energy consumption? Provide details of the renewable energy technologies used.</p>	<p>Every effort will be made to generate and use non-conventional energy and renewable energy, depending upon the circumstances and chances of generating energy. Solar energy utilisation is the major part of that. Energy saving details attached as an <b>Annexure XVII.</b></p>

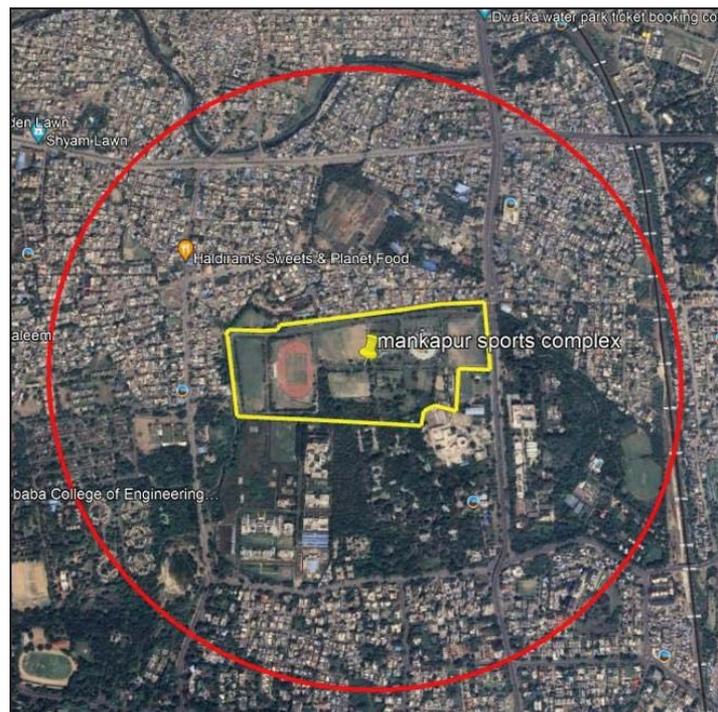
**LIST OF ANNEXURES**

<b>Annexure</b>	<b>Details</b>
I	Location Map of the project
II	Google Image showing Surrounding topography (1 Km area)
III	Contour layout of the project site
IV	Master layout of the project
V	Water balance chart
VI	Water NOC from Nagar Panchayat Besa-Pipla
VII	Storm water layout
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XII	Landscape layout with details
XIII	Parking Plan
XIV	Dry waste collection NOC
XV	OWC details
XVI	Solar PV Layout
XVII	Energy saving Calculations
XVIII	Fire Tender Movement Plan

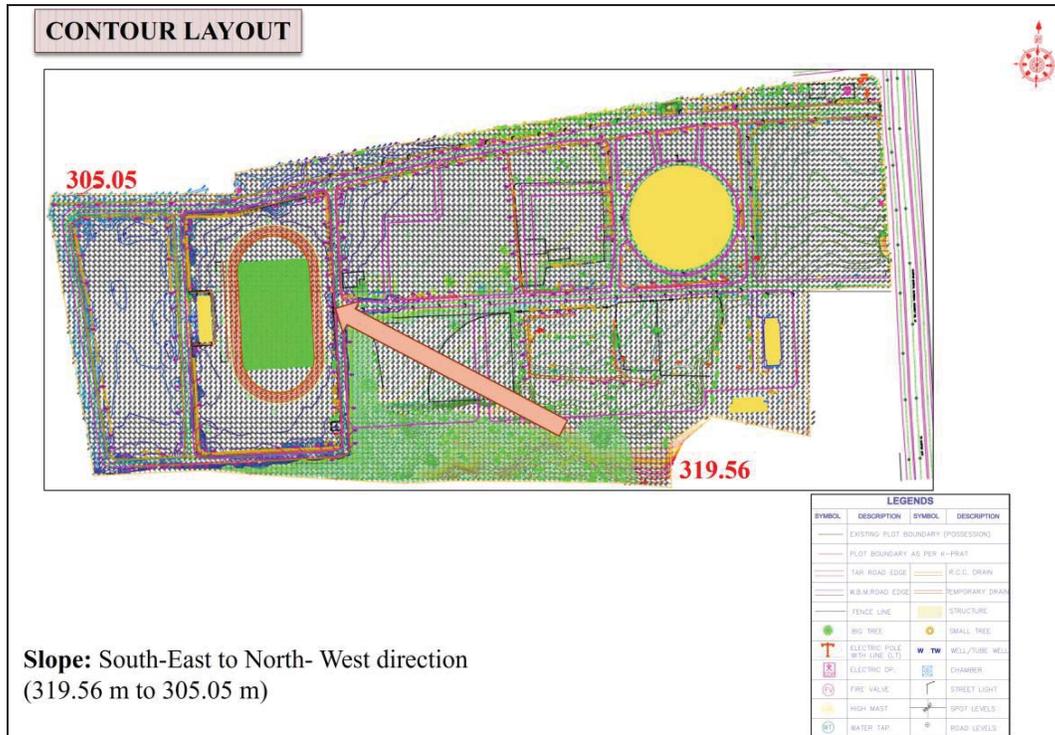
**Annexure I: Location Map of Project**



**Annexure II: Google Image showing 1km Surrounding**



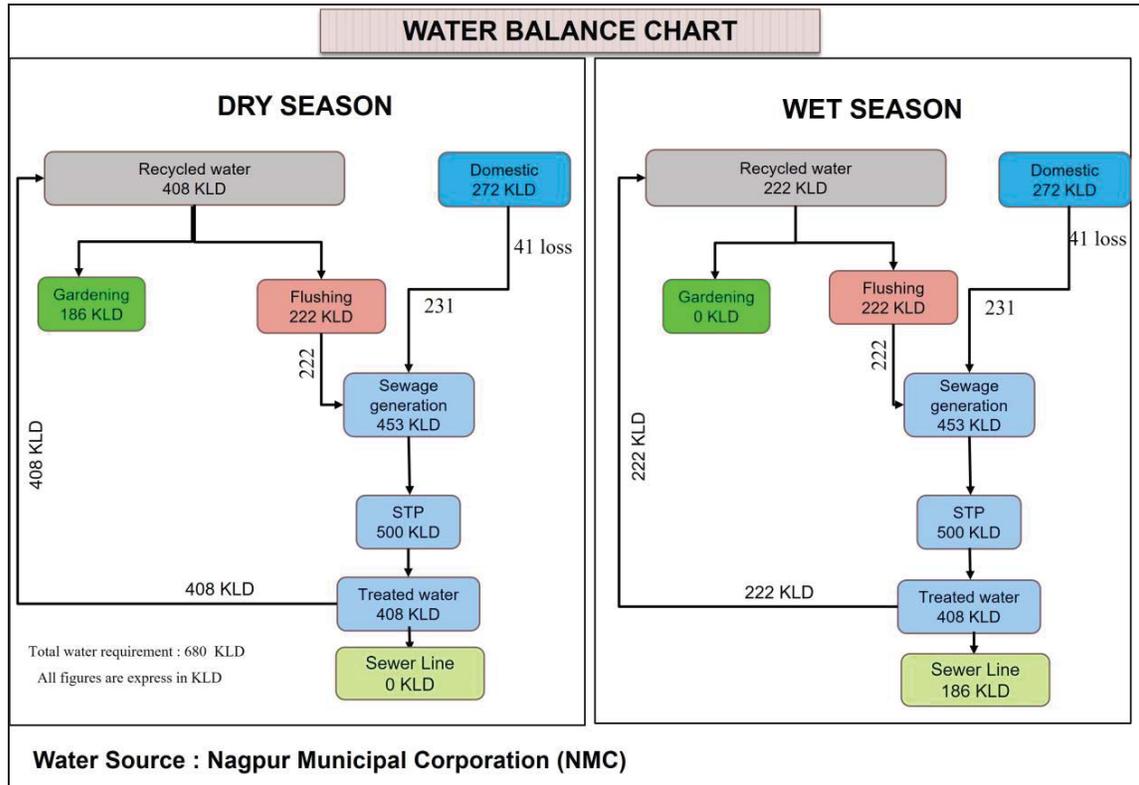
**Annexure III: Contour Layout of Project**



**Annexure IV: Master Layout of Project**



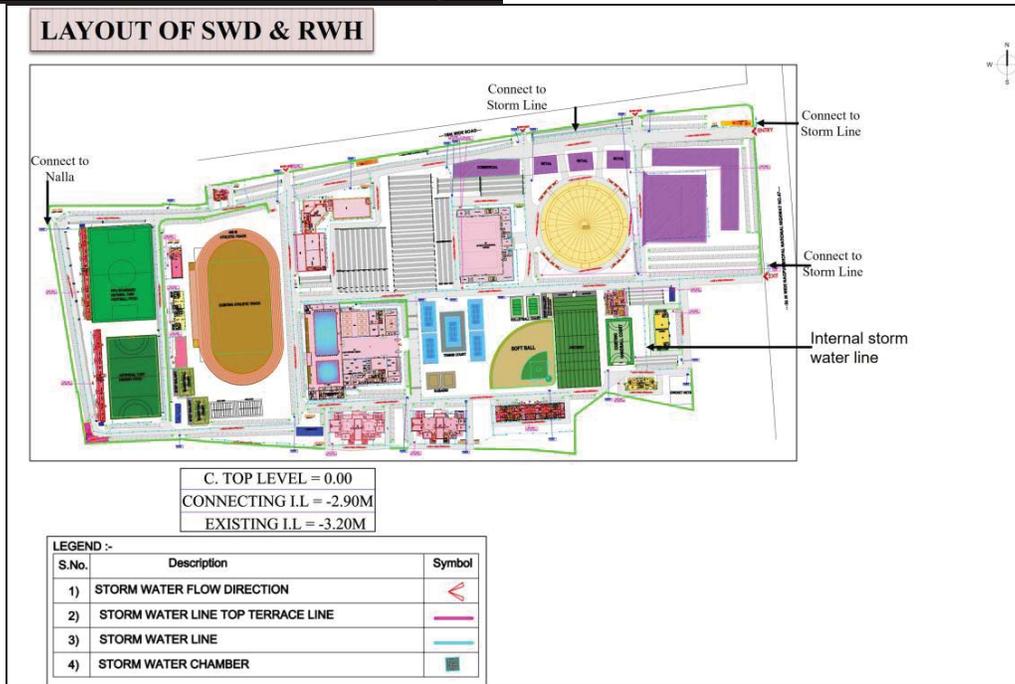
**Annexure V: Water Balance Chart**



**Annexure VI: Water NOC received from Nagpur Municipal Corporation (NMC)**

<b>NOC - WATER</b>	 कार्यालय, नागपूर महानगरपालिका, नागपूर (जलसंधारण विभाग) मंगळवारी नगर कौन क-१
	क्र: WJW/DEL-10/जा.क्र.148 दिनांक: 26/08/2024 परी, शेखर परटीम उपसंचालक, झीपूरे तथा सदस्य सचिव विभागीय शीशू संकुल कार्यकारी समिती नागपूर
	विषय : मीजा जलपटका सिटीएम इमारत -1, एल 400, 404, 405, 413 वाळवेर रोड येथे ता. नागपूर जि. नागपूर महानगरपालिका शीशू संकुल सिटीमी यॉप्यारो तयार करण्यात येत असलेल्या विभागीय शीशू संकुल प्रकल्पकारिता 280 KLD पाणीपुरवठा करण्याबाबत.
	उपरोक्त विषयाच्या अनुषंगाने आपणस कळविण्यात येते कि, आपण विषयांशीत जलशेखर अभियंतात नियोजित होण्याच्या प्रकल्पाचे बांधकाम पूर्ण झाल्यानंतर निवासी / अतिवासी उपयोगकारिता सादर प्रकल्पकारिता फेडू 280 KLD पाणीपुरवठ्याची गरज असल्याबाबतचे कळविते आहे. ङ्ग महानी नागपूर महानगरपालिका, जलसंधारण विभागकडून त्यावेळेस उपलब्ध असलेल्या पाणीपुरवठ्यानुसार व ओ.सी.इन्व्ही पी.एल ट्वारे पाणीपुरवठा नियमानुसार करण्यात येईल.
	कृपया याची नोंद घ्यावी.
	Zonal Manager CCW
	डेप्युटी, जलसंधारण विभाग, मंगळवारी कौन क-१ म.न.पा. नागपूर

**Annexure VII: Storm Water Layout**



**Annexure VIII: Storm Water Calculations**

**Storm Water Calculations**

Seasonal Variation:

Post monsoon water Table 8 -10-meter BGL

Pre monsoon water Table 10 -12-meter BGL

Plot details and Run off Calculations:

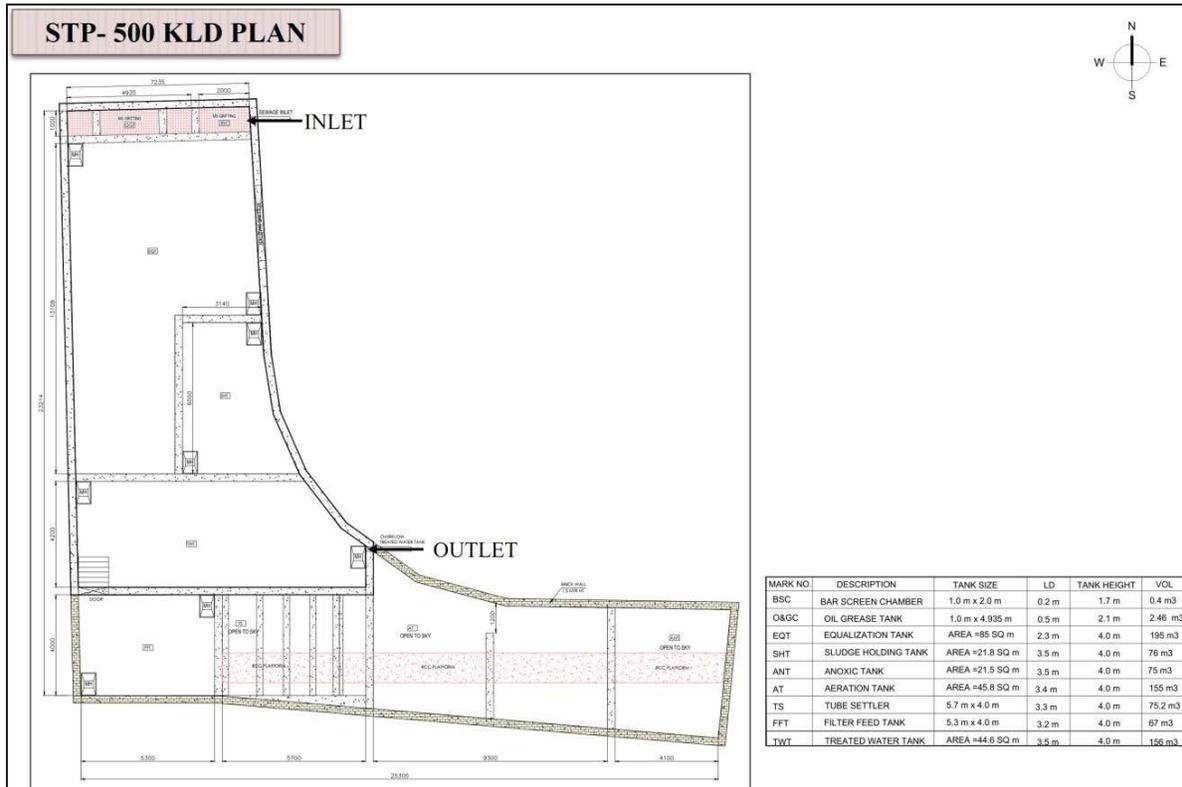
**A) Before Construction**

Sr. No.	Area type	1	2	3	1×2×3
		Area in sq. meter	Average annual Rainfall in meters	Runoff coefficient	Rainfall Runoff potential generalized (m <sup>3</sup> /year)
1	Open Area	252013.416	1.128	0.3	85,281.34

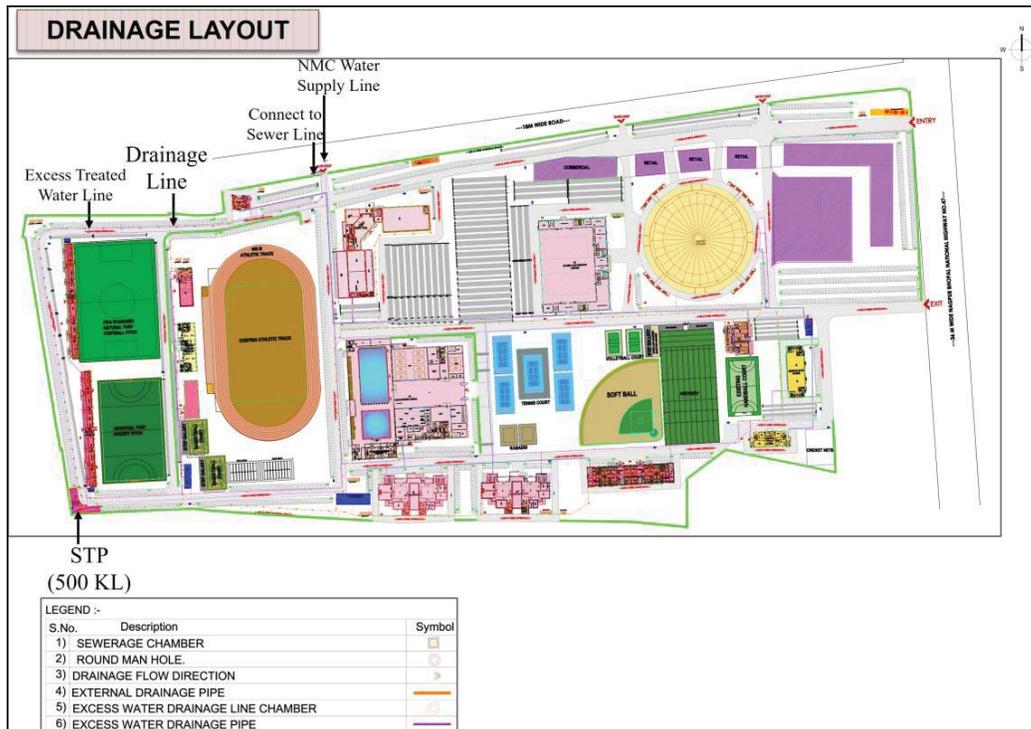
**B) After Construction**

Sr. No.	Area type	1	2	3	1×2×3
		Area in sq. meter	Average annual Rainfall in meters	Runoff coefficient	Rainfall Runoff potential generalized (m <sup>3</sup> /year)
1	Roof Area	37520	1.128	0.85	35,974.18
2	Paved Area	80,852.00	1.128	0.65	59,280.69
3	Green area	45,692.00	1.128	0.1	5,154.06
4	Open area	87,949.42	1.128	0.3	29,762.08
	<b>Total</b>	<b>2,52,013.42</b>			<b>1,30,171.00</b>

**Annexure IX: STP Details**



**Annexure X: Drainage Layout**



**Annexure XI: Sewer line connection NOC from Nagpur Municipal Corporation (NMC)**

**Drainage NOC**

**कार्यालय, नागपूर महानगरपालिका, नागपूर**  
 मोठाव्हारी क्षेत्रीय कार्यालय क्र. 10, छत्रपती शाहूजी जवळ, छिंदवाडा रोड, नागपूर

---

असोक्त गारटे  
सहा. आयुक्त

दुरधनी क्र. 0712-2595599

क्रमांक :- Z-10/A.C./W.O./Out/2024/ 8 95

दिनांक :- 9/8/2024

**प्रति,**  
 उपसंचालक, क्रीडोत्सव तथा संचय विभागीय क्रिडा संकुल कार्यकारी समिती, नागपूर

**विषय :-** No Objection Certificate for connection of excess treated water from Sewage treatment Plant to existing NMC Sewer Line form Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra Project on Mauza- Jaripatka-CTS No. 01, S.No.504, 505, 506, 513 At Savner Road, Tah-Nagpur, Dist-Nagpur, Maharashtra, by Divisional Sports Complex Executive Committee,Nagpur

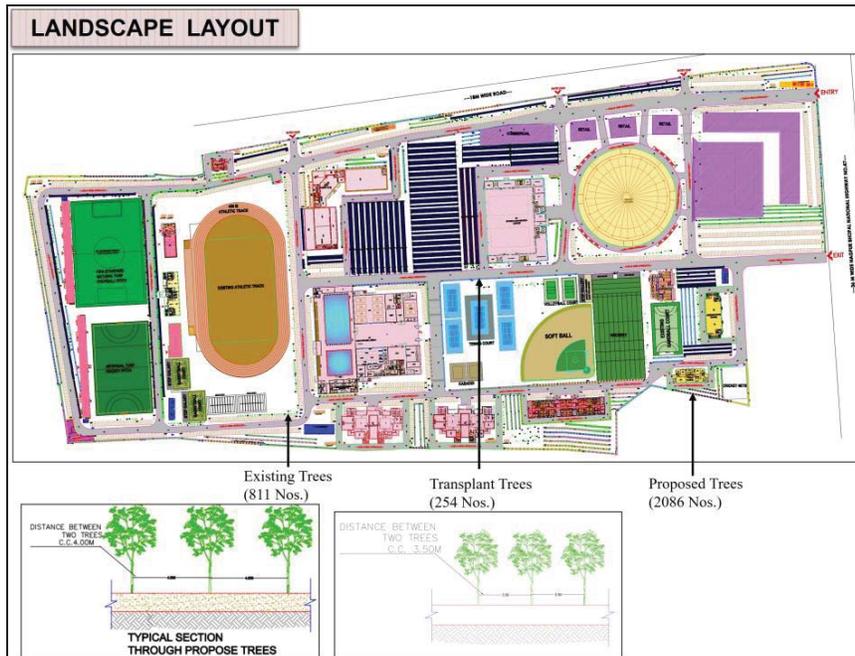
**संदर्भ :-** आपले कार्यालयीन पत्र जा.क्र.विकसोसंकाम/NOCer/2024-25/105 दिनांक 12/08/2024 (या कार्यालयीय प्रत्येक क्र.3664/TR दिनांक 12/08/2024 )

उपरोक्त विषयाचे अनुषंगाने मोठा-जरीपटका, CTS No. 01, S.No.504, 505, 506, 513 सावनेर रोड येथे ता.नागपूर, जि.नागपूर, महाराष्ट्र येथील प्रस्तावित *विभागीय क्रिडा संकुल* प्रकल्पाचे अधिकतम पूर्ण झाल्यानंतर तेथील मलवाहीनी नागपूर महानगरपालिकेकडे टाकलेल्या मलवाहीनीला जोडण्याकरीता आपणातर्फे या कार्यालयास आवश्यक लेखी परवानगी मागितल्यानंतर व लागणारे आवश्यक शुल्का भरणे केल्यानंतर या कार्यालयातर्फे तितसर परवानगी देण्यास हरकत राहणार नाही, करिता स्वरुप नदरकत प्रमाणपत्र देण्यात येत आहे.

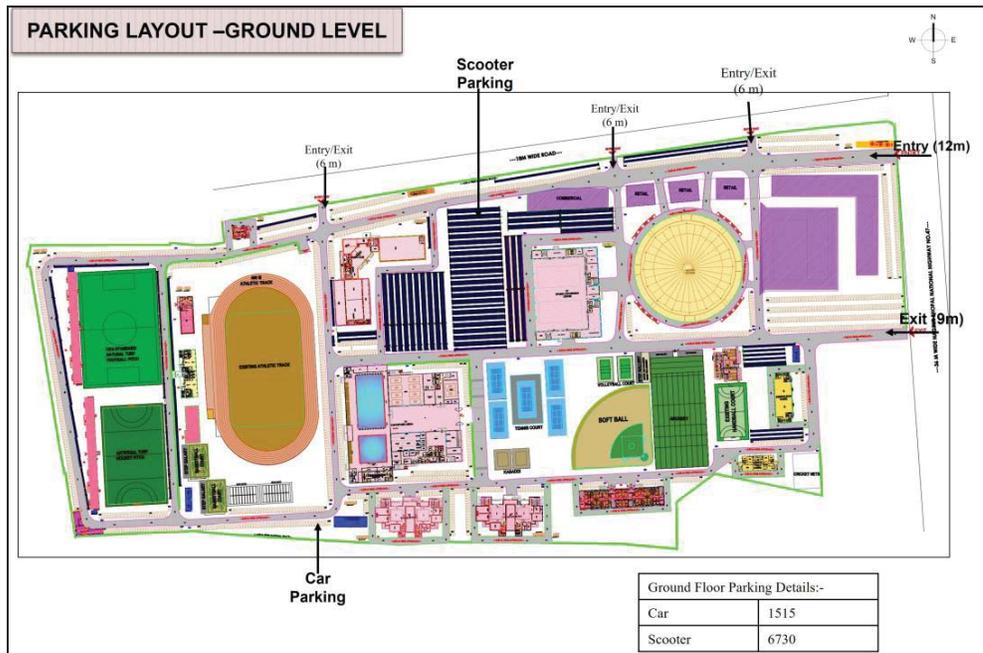
सहा. आयुक्त  
 मोठाव्हारी ज्ञान क्र. 10  
 नागपूर महानगरपालिका, नागपूर

प्रत माहितीसच संचयन सहायक-  
 मा.विभागीय आयुक्त तथा उपस्थित विभागीय क्रिडा संकुल कार्यकारी समिती, नागपूर

**Annexure XII: Landscape Layout**



**Annexure XIII: Parking Plan**



**Annexure XIV: Dry waste collection NOC**

**NOC – Solid waste Collection and E-Waste**

**AG Enviro Infra Projects Private Limited**  
CIN: U90001MH2004PTC150156

**AG ENVIRO**  
Innovative Solutions for a More Eco-Friendly World  
 Date: 23-08-2024

To,  
**The Director**  
 Divisional Sports Complex Executive Committee, Nagpur,  
 On Mouza- Jaripatka, CTS No. 01,  
 Sr.No. 504, 505, 506,513, At Savner Road,  
 Tah. Nagpur, Dist. Nagpur, Maharashtra.

**Subject:** Provide services for collection of non-biodegradable solid waste 2307 Kg/day & E-waste - 60.29 Kg/day at your Proposed Divisional Sport Complex at Nagpur for Government of Maharashtra Project on Mouza- Jaripatka, CTS No. 01, Sr.No. 504, 505, 506,513, At Savner Road, Tah. Nagpur, Dist. Nagpur, (Maharashtra).

Dear Sir/Madam,  
 In communication to the aforesaid subject, we are ready to provide our services for collection of non-biodegradable solid waste 2307 Kg/day & E-waste 60.29 Kg/day at your Proposed Divisional Sport Complex at Nagpur for Government of Maharashtra Project on Mouza- Jaripatka, CTS No. 01, Sr.No. 504, 505, 506,513, At Savner Road, Tah. Nagpur, Dist. Nagpur, (Maharashtra).

Thanking you,  
 Authorized signatory

  
  
 AG Enviro Infra Projects Pvt. Ltd.

Reg. Off. : A-59, Road No. 10, Wagle Industrial Estate, Thane (West) - 400 604, Maharashtra, India.  
 ☎ 022 - 3644 9555 | ✉ info@antonywaste.in | 🌐 www.antonywaste.com

**Annexure XV: OWC Details**

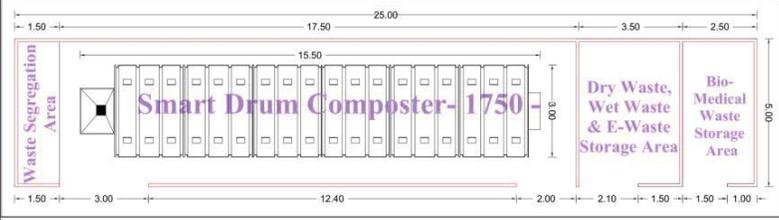
**COMPOSTING MACHINE**

**OWC - Technical Specification – 1750 kg/day**

- SMART Drum Composter DC-1750model
- Machine Size : 15.5 m x 3.00 m x 3.10 m
- Power requirement : 18 HP
- Capacity : 1750 kg/day
- Shredder : Built in
- Operation : Automatic



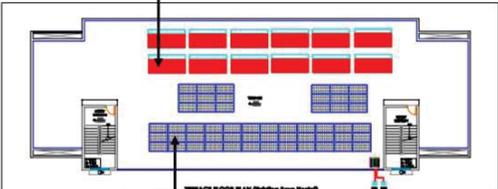




**Annexure XVI: Solar PV Layout**

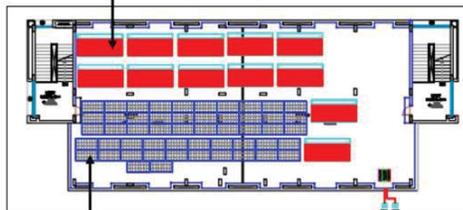
**SOLAR PANEL LAYOUT**

Solar Hot Water (12 Nos.)



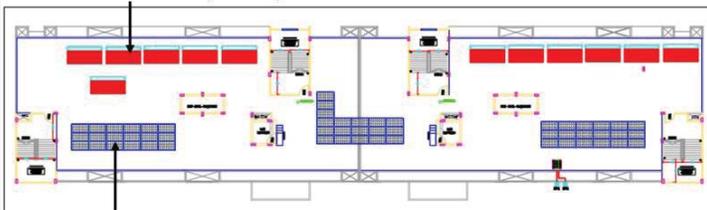
Solar PV Panel (Module 54 Nos.) Existing Boys Hostel

Solar Hot Water (12 Nos.)

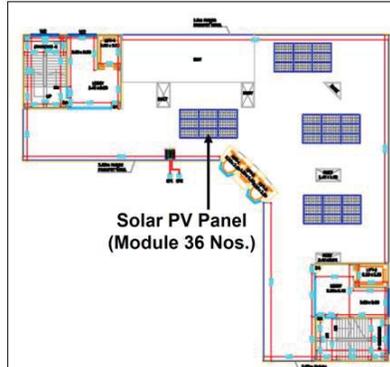


Solar PV Panel (Module 54 Nos.) Existing Youth Hostel

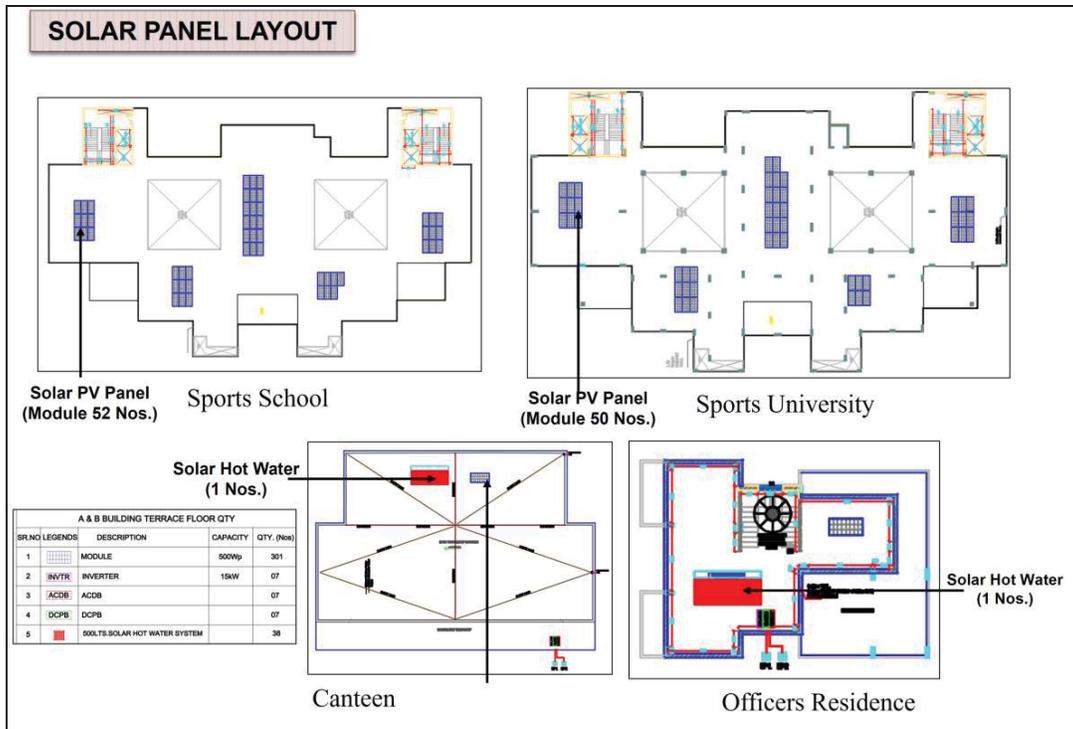
Solar Hot Water (12 Nos.)



Solar PV Panel (Module 54 Nos.) Proposed Hostel Building



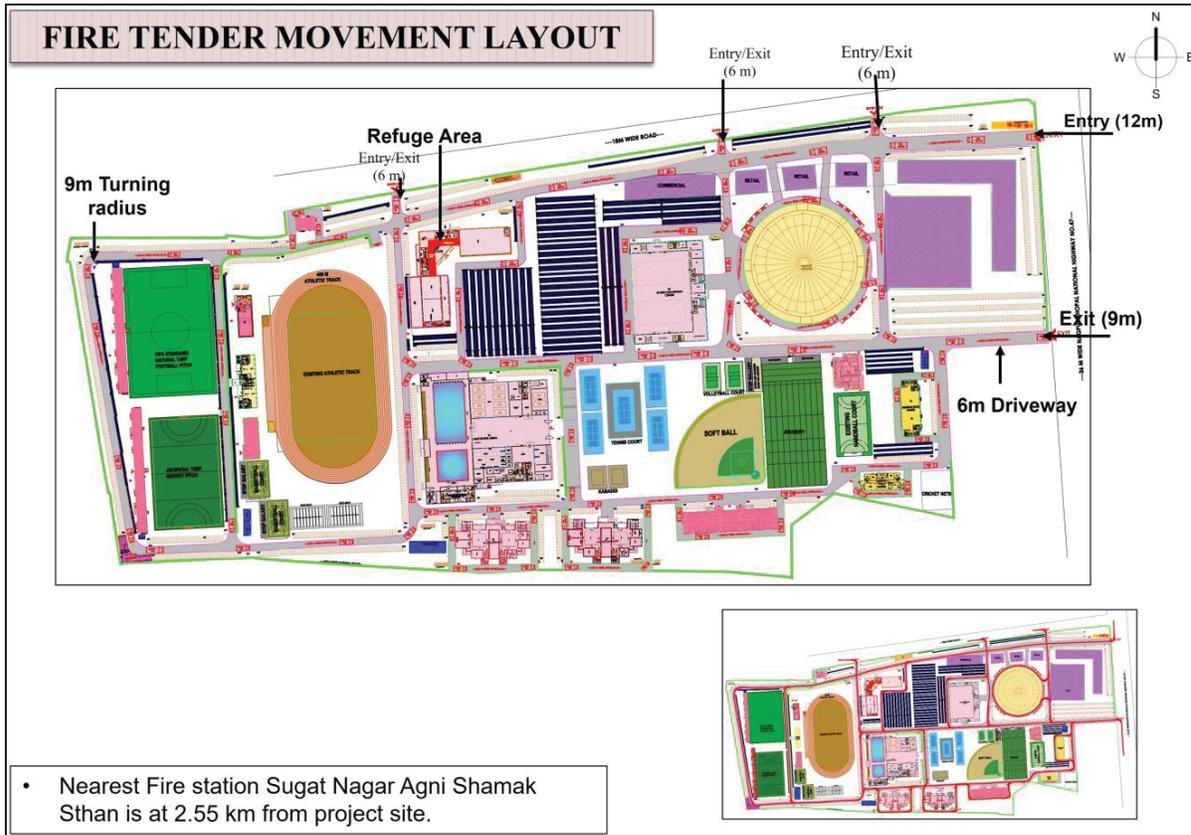
Solar PV Panel (Module 36 Nos.) Sports Club



### Annexure XVII: Energy Saving Calculation

A	Solar PV	5.50%
B	Auto Timer Logic Controller	0.54%
D	Electronic VVF drive for Lifts	0.83%
E	Solar Water Heater	3.58%
F	HVAC Details	9.96%
	Total	20.41%

**Annexure XVIII: Fire Tender Movement Layout**



# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd, 3rd  
 and 4th floor, Opp. Cine  
 Planet Cinema, Near Sion  
 Circle, Sion (E),  
 Mumbai-400022

Infrastructure/RED/L.S.I

No:- Format1.0/CC/UAN No.0000224582/CE/2503004205

Date: 31/03/2025

To,

Proposed Divisional Sports Complex at  
 Nagpur for Government of Maharashtra by  
 Divisional Sports Complex Executive  
 Committee, Nagpur.

Mouza - Jaripatka, C.T.S. No. 01 S. No.  
 504, 505, 506, 513 at Savner Road,  
 Nagpur, Tah. Dist. Nagpur, Maharashtra.



## Sub: Grant of Consent to Establish for Building Construction Project under Red Category

- Ref:**
1. Application received from SRO Nagpur-I
  2. The Minutes of 16 th Consent Committee Meeting of 2024-25 held on 12/03/2025.

Your application NO. MPCB-CONSENT-0000224582

For: Grant of Consent to Establish under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization / Renewal of Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I,II,III & IV annexed to this order:

1. **The Consent to Establish is granted for a period upto commissioning of project or up to 5 year whichever is earlier.**
2. **The capital investment of the project is Rs.473.69 Cr. (As per undertaking submitted by pp).**
3. **The Consent to Establish is valid for Building construction project named as Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra by Divisional Sports Complex Executive Committee, Nagpur, Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra., Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra. on Total Plot Area of 247400.00 SqMtrs for construction BUA of 99796.527 SqMtrs as per EC granted dated 3/1/2025 including utilities and services**

Sr.No	Permission Obtained	Plot Area (SqMtr)	BUA (SqMtr)
1	Environment Clearance granted dated 3/1/2025	247400.00	99796.53

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal
1.	Trade effluent	Nil	0	NA
2.	Domestic effluent	453	As per Schedule - I	The treated effluent shall be 60% recycled for secondary purposes such as toilet flushing, air conditioning, cooling tower make up, firefighting etc. and remaining used on land for gardening.

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
S-1 to S-17	DG sets	17	As per Schedule -II

6. **Conditions under Solid Waste Rules, 2016:**

Sr No	Type Of Waste	Quantity & UoM	Treatment	Disposal
1	Dry Waste	2307 Kg/Day	Handed Over to NMC	Handed Over to NMC
2	Wet Waste	1714 Kg/Day	Treated in OWC	Manure used for Gardening
3	STP Sludge	46 Kg/Day	Used for Gardening	Used for Gardening

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

Sr No	Category No.	Quantity	UoM	Treatment	Disposal
NA					

8. **Conditions under E-Waste Management:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	E-waste	60.00	Kg/Day	Sale to authorised party

9. The Board reserves the right to review, amend, suspend, revoke etc. this consent and the same shall be binding on the industry.
10. This consent should not be construed as exemption from obtaining necessary NOC/permission from any other Government authorities.
11. Project Proponent shall provide Organic waste digester with composting facility or biodigester with composting facility.
12. Project Proponent shall comply the Construction and Demolition Waste Management Rules, 2016 which is notified by Ministry of Environment, Forest and Climate Change dtd.29/03/2016.
13. The project proponent shall make provision of charging of electric vehicles in atleast 30 % of total available parking area.
14. The project proponent shall take adequate measures to control dust emission and noise level during construction phase.
15. The Project Proponent shall comply with the Environmental Clearance obtained vide No dtd 3/1/2025 for construction project having total plot area of 2,47,400 Sqm and total construction BUA of 99,796.527 Sqm as per specific condition of EC.

16. PP shall submit an affidavit in Boards prescribed format within 15 days regarding compliance of C to E & Environmental Clearance/CRZ Clearance.
17. This consent is issued without prejudice to an order passed or may be passed by any Hon'ble Court .

This consent is issued on the basis of information/documents submitted by the Applicant/Project Proponent, if it has been observed that the information submitted by the Applicant/Project Proponent is false, misleading or fraudulent, the Board reserves its right to revoke the consent & further legal action will be initiated against the Applicant/Project Proponent.



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**Signed by: Dr.Avinash Dhakne**  
Member Secretary  
For and on behalf of,  
**Maharashtra Pollution Control Board**  
ms@mpcb.gov.in  
2025-03-31 11:22:21 IST

**Received Consent fee of -**

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	947380.00	MPCB-DR-30734	12/12/2024	NEFT

**Copy to:**

- Regional Officer, MPCB, Nagpur and Sub-Regional Officer, MPCB, Nagpur I  
- They are directed to ensure the compliance of the consent conditions.
- Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

- 1) A] As per your application, you have proposed to provide MBBR based Sewage Treatment Plants (STPs) of combined capacity **500 CMD for treatment of domestic effluent of 453 CMD.**
- B] The Applicant shall operate the sewage treatment plant (STP) to treat the sewage so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent.

<b>Sr.No</b>	<b>Parameters</b>	<b>Limiting concentration not to exceed in mg/l, except for pH</b>
1	pH	5.5-9.0
2	BOD	10
3	COD	50
4	TSS	20
5	NH4 N	5
6	N-total	10
7	Fecal Coliform	less than 100

- C] The treated domestic effluent shall be 60% recycled for secondary purposes such as toilet flushing, air conditioning, cooling tower make up, firefighting etc. and remaining shall be utilized on land for gardening.
- 2) The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or and extension or addition thereto.
- 3) The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
- 4) **The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, and other provisions as contained in the said act.**

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	0.00
2.	Domestic purpose	494.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	0.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Grandening/Other consumption	Gardening 186 KLD & Flushing 222 KLD

- 5) The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time.

**SCHEDULE-II****Terms & conditions for compliance of Air Pollution Control:**

- 1) As per your application, you have proposed to provide the Air pollution control (APC) system and also proposed to erect following stack (s) and to observe the following fuel pattern-

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1 to S-4	DG Set(125KVA) x 4 Nos	Acoustic Enclosure Stack	3.00	Diesel 100 Ltr/Hr	1	SO <sub>2</sub>	12 Kg/Day
S-5 to S-10	DG set(250KVA) x 6 Nos	Acoustic Enclosure Stack	4.50	Diesel 300 Kg/Hr	1	SO <sub>2</sub>	24 Kg/Day
S-11	DG set(360KVA)	Acoustic Enclosure Stack	4.50	Diesel 64 Kg/Hr	1	SO <sub>2</sub>	30 Kg/Day
S-12 to S-13	DG set(400KVA) x 2 Nos	Acoustic Enclosure Stack	4.50	Diesel 152 Kg/Hr	1	SO <sub>2</sub>	36 Kg/Day
S-14 to S-17	DG set(500KVA)x4 Nos	Acoustic Enclosure Stack		Diesel 400 Kg/Hr	1	SO <sub>2</sub>	48 Kg/Day

- 2) The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards.

Total Particular matter	Not to exceed	150 mg/Nm <sup>3</sup>
-------------------------	---------------	------------------------

- 3) The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement well before its life come to an end or erection of new pollution control equipment.
- 4) The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
- 5) **Conditions for utilities like Kitchen, Eating Places, Canteens:-**
- The kitchen shall be provided with exhaust system chimney with oil catcher connected to chimney through ducting.
  - The toilet shall be provided with exhaust system connected to chimney through ducting.
  - The air conditioner shall be vibration proof and the noise shall not exceed 68 dB(A).
  - The exhaust hot air from A.C. shall be attached to Chimney at least 5 mtrs. higher than the nearest tallest building through ducting and shall discharge into open air in such a way that no nuisance is caused to neighbors.

**SCHEDULE-III****Details of Bank Guarantees:**

<b>Sr. No.</b>	<b>Consent(C2E/C20/C2R)</b>	<b>Amt of BG Imposed</b>	<b>Submission Period</b>	<b>Purpose of BG</b>	<b>Compliance Period</b>	<b>Validity Date</b>
1	Consent to Establish	Rs:10 Lakhs	within 15 days	Towards compliance of consent conditions	Continuous	31/1/2030

\*\* The above Bank Guarantee(s) shall be submitted by the applicant in favour of Regional Officer at the respective Regional Office within 15 days of the date of issue of Consent.

# Existing BG obtained for above purpose if any may be extended for period of validity as above.

**BG Forfeiture History**

<b>Srno.</b>	<b>Consent (C2E/C20/C2R)</b>	<b>Amount of BG imposed</b>	<b>Submission Period</b>	<b>Purpose of BG</b>	<b>Amount of BG Forfeiture</b>	<b>Reason of BG Forfeiture</b>
NA						

**BG Return details**

<b>Srno.</b>	<b>Consent (C2E/C20/C2R)</b>	<b>BG imposed</b>	<b>Purpose of BG</b>	<b>Amount of BG Returned</b>
NA				



**SCHEDULE-IV****Conditions during construction phase**

<b>A</b>	During construction phase, applicant shall provide temporary sewage and MSW treatment and disposal facility for the staff and worker quarters.
<b>B</b>	During construction phase, the ambient air and noise quality shall be maintained and should be closely monitored through MoEF approved laboratory.
<b>C</b>	Noise should be controlled to ensure that it does not exceed the prescribed standards. During night time the noise levels measured at the boundary of the building shall be restricted to the permissible levels to comply with the prevalent regulations.

**General Conditions:**

1. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that e-waste generated by them is channelised through collection centre or dealer of authorised producer or dismantler or recycler or through the designated take back service provider of the producer to authorised dismantler or recycler
2. Bulk consumers of electrical and electronic equipment listed in Schedule I shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the concerned State Pollution Control Board
3. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
4. Bulk consumers of electrical and electronic equipment listed in Schedule I shall file annual returns in Form-3, to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates. In case of the bulk consumer with multiple offices in a State, one annual return combining information from all the offices shall be filed to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates.
5. The applicant shall provide facility for collection of samples of sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
6. The firm shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act 1986 and Solid Waste Management Rule 2016, Noise (Pollution and Control) Rules, 2000 and E-Waste (Management & Handling Rule 2011.
7. Drainage system shall be provided for collection of sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No sewage shall be admitted in the pipes/sewers downstream of the terminal manholes. No sewage shall find its way other than in designed and provided collection system.
8. Vehicles hired for bringing construction material to the site should be in good condition and should conform to applicable air and noise emission standards and should be operated only during non-peak hours.

- 9 Conditions for D.G. Set
- a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
- 10 Solid Waste - The applicant shall provide onsite municipal solid waste processing system & shall comply with Solid Waste Management Rule 2016 & E-Waste (M & H) Rule 2011.
- 11 Affidavit undertaking in respect of no change in the status of consent conditions and compliance of the consent conditions the draft can be downloaded from the official web site of the MPCB.
- 12 Applicant shall submit official e-mail address and any change will be duly informed to the MPCB.
- 13 The treated sewage shall be disinfected using suitable disinfection method.
- 14 The firm shall submit to this office, the 30th day of September every year, the environment statement report for the financial year ending 31st march in the prescribed Form-V as per the provision of rule 14 of the Environmental (Protection) Second Amended rule 1992.
- 15 The applicant shall obtain Consent to Operate from Maharashtra Pollution Control Board before commissioning of the project.

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This certificate is digitally & electronically signed.

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जा.क्र./विक्रीसं/झाडे.तोड.परवानगी/२०२४-२५/७५

दिनांक १०.०६.२०२४

प्रति,

उद्यान अधीक्षक व वृक्ष अधिकारी (दुय्यम)  
नागपूर महानगरपालिका,  
नागपूर

**विषय:- Construction of Nagpur Sports Hub at Divisional Sports  
Complex, Mankapur, Nagpur**

झाडे मुळासकट कापणे / स्थलांतरित (Transplantation) करण्यासाठी  
परवानगी मिळण्याबाबत

- संदर्भ:- १. प्रशासकीय मान्यता शासन निर्णय क्रमांक क्रीडाधो-२०२४/प्र.क्र.५९/क्रीयुसे-१,  
दिनांक १३.०३.२०२४
२. M/s Transstadia Technologies Pvt.Ltd. यांचे पत्र क्रमांक  
LT-TST/DSCNSH/2024/05/30/01
३. या कार्यालयाचे पत्र क्रमांक विक्रीसं/झाडे.तोड.परवानगी/२०२४-२५/६८,  
दिनांक ०३.०६.२०२४
४. कार्यकारी अभियंता सा.वां.विभाग क्रमांक १, नागपूर यांचे पत्र क्रमांक  
काअ/सावांवि-१तां/१३००/२०२४, दिनांक ०५.०६.२०२४
५. मा. विभागीय आयुक्त तथा उपाध्यक्ष विभागीय क्रीडा संकुल कार्यकारी  
समिती, नागपूर यांनी मान्य केलेली टिप्पणी दिनांक ०६.०६.२०२४

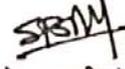
उपरोक्त संदर्भ क्रमांक १ च्या अनुषंगाने, विभागीय क्रीडा संकुल, मानकापूर, नागपूर येथील परिसरात नागपूर स्पोर्ट्स हबचे बांधकाम करण्याकरिता शासनाकडून मान्यता प्राप्त झालेली आहे. सदःस्थितीत सदर प्रकल्प निवीदा स्तरावर असून सदर प्रकल्पाचे कार्यारंभ आदेश सार्वजनिक बांधकाम विभाग क्रमांक १ नागपूर द्वारे कंत्राटदारास निर्गमित करून कामाला सुरवात करण्यात येणार आहे.

विषयांकित प्रकल्पामध्ये Indoor Stadium, Swimming Pool, Sports University, Hostels, Canteen, Pavilion's इत्यादी इमारतीचे बांधकाम प्रस्तावित आहे. सदर इमारती ह्या ओलम्पिक स्तरांचे असून हा प्रकल्प नागपूर शहरासाठी मानक ठरणारा आहे. सदर प्रकल्प ६५ एकर परिसरामध्ये तयार करण्यात आला आहे. वास्तुशास्त्रज्ञ यांनी परिसरातील जास्तीत जास्त झाडे वाचवता येणार या दृष्टिने सदर प्रकल्पाचे आराखडे तयार केलेले आहेत. परंतु M/s Transstadia Technologies Pvt.Ltd. या Consultant ने संदर्भिय पत्र क्रमांक २ नुसार केलेल्या निरीक्षणानुसार ३५७ झाडे काही इमारतीच्या बांधकामामध्ये येत असल्याने ते झाडे मुळासकट कापणे / स्थलांतरित (Transplantation) करणे आवश्यक आहे. तसेच इमारतीच्या बांधकामामध्ये अडथळा निर्माण होत असलेल्या झाडांना १ ते ३५७ पर्यंत क्रमांक करून एकूण ३५७ झाडांचे छायाचित्र जोडण्यात येत आहे. त्या अनुषंगाने सदर ३५७ झाडे प्रकल्पाच्या Site Plan वर सुद्धा दर्शविण्यात आले आहेत.



करिता आपणासे याद्वारे कळविण्यात येते की, सदर झाडांची मौका पाहणी करुन, इमारत 514  
वांधकामास अडथळा निर्माण होणारे एकुण ३५७ झाडे मुळासकट कापणे / स्थलांतरीत  
(Transplantation) करण्याची परवानगी देण्याबाबत योग्य ती कार्यवाही व्हावी ही विनंती.

- सहपत्र:- १. प्रशासकीय मान्यतेची छायांकित प्रत  
२. क्रमांकन केलेल्या झाडांचे छायाचित्र  
३. नकाशाचे छायांकित प्रत.

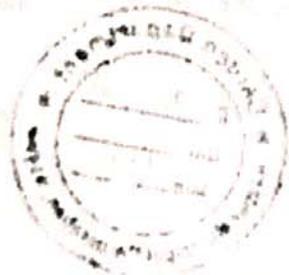


(शेखर पाटील)

उपसंचालक, क्रीडुसे तथा सदस्य सचिव  
विभागीय क्रीडा संकुल कार्यकारी समिती, नागपूर

प्रत माहितीस्तव सविनय सादर..

१. मा. विभागीय आयुक्त तथा उपाध्यक्ष, विभागीय क्रीडा संकुल कार्यकारी समिती, नागपूर  
२. कार्यकारी अभियंता, सार्वजनिक वांधकाम विभाग क्रमांक १, नागपूर



नागपूर येथील विभागीय क्रीडा संकुलसोबत शिवछत्रपती क्रीडा संकुल, बालेवाडी, पुणेच्या धर्तीवर राज्यस्तरीय क्रीडा संकुलाचा दर्जा देण्याबाबत प्राप्त सुधारीत अंदाजपत्रकास प्रशासकीय व वित्तीय मान्यता देणेबाबत.

महाराष्ट्र शासन  
शालेय शिक्षण व क्रीडा विभाग  
शासन निर्णय क्रमांक: क्रीडाधो-२०२४/प्र.क्र.५९/क्रीयुसे-१,  
मादाम कामा मार्ग, हुतात्मा राजगुरु चौक,  
मंत्रालय विस्तार, मुंबई-४०० ०३२.  
दिनांक : १३ मार्च, २०२४

**वाचा :-**

१. शासन निर्णय, सामाजिक न्याय व क्रीडा विभाग क्रमांक-राक्रीधो-२००३/(प्र.क्र.११/०३)/क्रीयुसे-१, दिनांक २६ मार्च, २००३.
२. शासन निर्णय, शालेय शिक्षण व क्रीडा विभाग क्रमांक-राक्रीधो-२००९/(प्र.क्र.२५/०९)/क्रीयुसे-१, दिनांक २१ मार्च, २००९.
३. शासन निर्णय, शालेय शिक्षण व क्रीडा विभाग क्रमांक-राक्रीधो-२०१९/प्र.क्र.९२/क्रीयुसे-१, दिनांक २३ मार्च, २०२२.
४. आयुक्त, क्रीडा व युवक सेवा, पुणे यांचे पत्र क्र.विक्रीसं/ढोअंआ/प्रमा/२०२३-२४/क-९/५२१४, दिनांक ०२ फेब्रुवारी, २०२४.

**प्रस्तावना :-**

महाराष्ट्र राज्य क्रीडा धोरण, २००१ अन्वये महाराष्ट्र इन्फ्रास्ट्रक्चर डेव्हलपमेंट प्लॅन अंतर्गत राज्यात आंतरराष्ट्रीय, राष्ट्रीय दर्जाच्या पायाभूत क्रीडा सुविधा निर्माण करण्याचे धोरण निश्चित करण्यात आले. त्यानुसार संदर्भ क्र. १ येथील दि.२६.०३.२००३ रोजीच्या शासन निर्णयान्वये तालुका/जिल्हा/विभागीय क्रीडा संकुलाची अनुदान मर्यादा निश्चित करण्यात आली. त्यानंतर शासन निर्णय, दि.२१.०३.२००९ व दि.२३.०३.२०२२ अन्वये त्यामध्ये वेळोवेळी सुधारणा करण्यात आली आहे.

संदर्भ क्र.१ येथील शासन निर्णय, दिनांक २६.०३.२००३ अन्वये मा.मंत्री (क्रीडा) यांचे अध्यक्षतेखाली राज्य क्रीडा विकास समितीची स्थापना करण्यात आली आहे. सदर समितीस मा.मंत्रीमंडळाने मान्यता दिलेल्या अनुदान मर्यादेत विभागीय/जिल्हा/तालुका क्रीडा संकुलांना प्रशासकीय व वित्तीय मान्यता देण्याचे अधिकार प्रदान केले आहेत.

नागपूर राज्याची उपराजधानी असून, विदर्भातील खेळाडूंना सद्यःस्थितीत आंतरराष्ट्रीय दर्जाच्या क्रीडा सुविधा उपलब्ध नाहीत. शिवछत्रपती क्रीडा संकुल, बालेवाडी, पुणेच्या धर्तीवर विदर्भातील खेळाडू, प्रशिक्षक यांना आंतरराष्ट्रीय दर्जाच्या क्रीडा सुविधा उपलब्ध व्हाव्यात व तेथे आंतरराष्ट्रीय व राष्ट्रीय स्तरावरील क्रीडास्पर्धा आयोजित करता याव्यात, यादृष्टीने नागपूर येथील विभागीय क्रीडा संकुलाचे अद्ययावतीकरण व नुतनीकरण करून त्यास राज्यस्तरीय क्रीडा संकुलाचा दर्जा देण्याचे विचाराधीन होते. त्यादृष्टीने नागपूर विभागीय क्रीडा संकुल अद्ययावत करण्यासंदर्भात सन २०२३-२४ च्या अर्थसंकल्पीय भाषणामध्ये घोषणा करण्यात आलेली आहे. त्याअनुषंगाने विभागीय क्रीडा संकुल, नागपूर येथील कामांसाठी क्रीडा संचालनालयाकडून संदर्भ क्र.४ अन्वये प्राप्त झालेल्या सुधारीत अंदाजपत्रकास प्रशासकीय व वित्तीय मान्यता देणे व सदर संकुलास राज्यस्तरीय क्रीडा संकुलाचा दर्जा देण्याची बाब शासनाच्या विचाराधीन होती.



- ४) मा. उप मुख्यमंत्री (वित्त व नियोजन) यांचे खाजगी सचिव, मंत्रालय, मुंबई.
- ५) मा.मंत्री (क्रीडा व युवक कल्याण) यांचे खाजगी सचिव, मंत्रालय, मुंबई.
- ६) मा.विरोधी पक्षनेता (विधानसभा / विधानपरिषद) यांचे स्वीय सहायक, मुंबई.
- ७) अपर मुख्य सचिव (क्रीडा), शालेय शिक्षण व क्रीडा विभाग, मंत्रालय, मुंबई.
- ८) प्रधान सचिव (शालेय शिक्षण), शालेय शिक्षण व क्रीडा विभाग, मंत्रालय, मुंबई.
- ९) महालेखापाल (लेखा अनुज्ञेयता) -१/२, महाराष्ट्र, मुंबई/नागपूर.
- १०) महालेखापाल (लेखा), महाराष्ट्र-१/२, महाराष्ट्र, मुंबई/नागपूर
- ११) आयुक्त, क्रीडा व युवक सेवा, महाराष्ट्र राज्य, पुणे.
- १२) उपसंचालक, क्रीडा व युवक सेवा, सर्व विभाग (क्रीडा संचालनालयामार्फत)
- १३) वरिष्ठ कोषागार अधिकारी, पुणे/नागपूर (संचालनालयामार्फत)
- १४) सर्व जिल्हा क्रीडा अधिकारी, (क्रीडा संचालनालयामार्फत),
- १५) संबंधित जिल्हा कोषागार अधिकारी (क्रीडा संचालनालयामार्फत)
- १६) वित्त विभाग (व्यय-५)/अर्थ-८/नियोजन विभाग (का.१४७९), मंत्रालय, मुंबई.
- १७) कक्ष अधिकारी (अर्थसंकल्प), शालेय शिक्षण व क्रीडा विभाग, मंत्रालय, मुंबई.
- १८) निवड नस्ती (क्रीयुसे-१)



# नावभारत

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## नागपूर महानगरपालिका, नागपूर (उद्यान विभाग) जाहीर सूचना

खालील अर्जदाराने त्यांच्या नावासमोर दर्शविलेल्या प्रमाणे झाडे तोडण्याची परवानगी मिळण्याकरिता अर्ज केलेला आहे. ज्या नागरीकांना ही झाडे तोडण्यास हरकत आहे. त्यांनी सात दिवसाचे आत वृक्ष संवर्धक नागपूर महानगरपालिका, सिव्हील लाईन्स, नागपूर या कार्यालयात लेखी स्वरूपात कारण- मिमांसा देवून आक्षेप नोंदवावा व आक्षेप कल्यानि ओळख पत्र सादर करावे. सात दिवसानंतर प्राप्त होणाऱ्या आक्षेपाची दखल घेतल्या जाणार नाही.

अर्जदाराचे नाव :- श्री. शेखर पाटील, उपसंचालक, क्रीयेसू तथा सदस्य सचिव, विभागीय क्रीडा संकुल कार्यकारी समिती, नागपूर

झाडाचे विवरण	झाडाची प्रजाती व संख्या / अंदाजे वय
विभागीय क्रीडा संकुल, कोराडी रोड, मानकापूर, नागपूर येथील परिसरात स्पोर्ट हबच्या अंतर्भूत असलेल्या Archery Ground, Sofiball, Tennis Court, Kabaddi, Sport University, Hostels, Canteen, Pavilion इत्यादी मैदानाच्या व इमारतीच्या प्रस्तावित बांधकामात अडथळा निर्माण करणारी झाडे.	आंबा-12, उंबर-1, कडूनिम-18, करंजी-3, चिंच-3, चिचबिलाई-4, चिचवा-4, जांभूळ-1, पेल्टाफार्म-1, बाभूळ-1, रिठा-1, रेनट्री-2, सप्तपर्णी-4, सिसम-1, सुबाभूळ-1 व हिवर-1 एकूण :- 58 नग झाडे . पुरातन हेरीटेज (52 ते 129 वर्ष)
	कडूनिम-49, करंजी-10, चिचबिलाई-4, चिचवा-2, बाभूळ-1, सप्तपर्णी-1, सिसम-7, सुबाभूळ-91, हिवर-6, आडजात-7, केशिया- 8, बेल-1, बॉटलब्रस-1, महारुख-2 शेमली-1 व सागवन-116 एकूण :- 307 नग झाडे नॉन हेरीटेज (11 ते 48 वर्ष)

उद्यान अधिक्षक

Appl No. 800 PR Date 23.12.2024

नागपूर महानगरपालिका, नागपूर





कार्यालय नागपूर महानगरपालिका, नागपूर

ANNEXURE -R-9

(उद्यान व वृक्ष प्राधिकरण विभाग)

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छत्रपती शिवाजी महाराज प्रशासकीय इमारत, 6 या माला,  
महानगरपालिका मार्ग, सिव्हील लाईन्स, नागपूर-400001  
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क्रमांक :- NMC/OWL/GRDN/2025-26/...3075

दिनांक :- 23/04/2025

प्रति,

S39/TA/उ.वि.

श्री. शेखर पाटील,  
उपसंचालक, क्रीयुसे तथा सदस्य सचिव,  
विभागीय क्रीडा संकुल कार्यकारी समिती, नागपूर  
विभागीय क्रीडा संकुल कोराडी रोड,  
मानकापूर, नागपूर

**विषय :-** विभागीय क्रीडा संकुल, मानकापूर, नागपूर येथील परिसरात नागपूर स्पोर्ट्स हबच्या बांधकामात अडथळा निर्माण करणाऱ्या विविध प्रजातीच्या झाडास कापणी/प्रत्यारोपण करण्याबाबत.

**संदर्भ :-** 1) आपले कार्यालयीन पत्र जा. क्र./विक्रीसं/झाडे.तोड.परवानगी/2024-25/75 दिनांक 10.06.2024 चे या कार्यालयास प्राप्त दिनांक 11.06.2024 चे पत्र.  
2) आपले कार्यालयीन पत्र जा. क्र./विक्रीसं/झाडे.तोड.परवानगी/2024-25/235 दिनांक 11.03.2025 चे या कार्यालयास प्राप्त दिनांक 12.03.2025 चे पत्र.  
बरील पत्रान्वये मोक्यावर जाऊन झाडाची/ झाडांची पाहणी करून झाडाच्या/झाडांच्या स्थितीचे निरीक्षण केले असता -

मा. प्रशासक तथा अध्यक्ष, वृक्ष प्राधिकरण समिती, म.न.पा. नागपूर यांनी दिनांक 28.03.2025 रोजीच्या सभेत दिलेल्या मंजूरी अन्वये, आपणास खालील झाडे कापणी करण्यास खालील अटीवर परवानगी देण्यात येते.

विभागीय क्रीडा संकुल, कोराडी रोड, मानकापूर, नागपूर येथील जागेवर प्रस्तावित स्पोर्ट्स हबच्या बांधकामात अडथळा निर्माण करणाऱ्या पुरातन (हेरीटेज) बाभूळ-1, सिसम-2, चिंच-1, पेल्ट्राफार्म-1, कडूनिम-7, रिठा-1, आंबा-4, जांभूळ-1, उंबर-1, सिंधी-1, सुबाभूळ-3, हिवर-1 व आडजात-5 अशी एकूण 29 व नॉन हेरीटेज सागवन-40, कडूनिम-7, सुबाभूळ-13, बॉटल ब्रस-1, पाम-3, चिंच-1, चिचबिलाई-2, केशिया-2, बाभूळ-3, सिसम-41, सिंधी-1, सुरु-8, आडजात-17 व बेल-1 अशी एकूण (29+140=169) 169 नग झाडास जमिनीपासून कापणी करण्याची आपणास परवानगी देण्यात येत आहे.

1. आपणास परवानगी पत्रात उल्लेखलेल्या झाडाव्यतिरिक्त इतर प्रजातीची झाडे / झाडांच्या फांद्या छोटणी/कापणी करण्याची परवानगी नाकारण्यात येत आहे.
2. आपणास झाड/झाडे/झाडांच्या कापणी/फांद्या स्वखर्चाने व स्वतःच्या जबाबदारीवर कापणी/छोटणी कराव्या लागतील. झाड/झाडे/ कापणी करतांना रहदारीला अडथळा होणार नाही याची काळजी घ्यावी लागेल.
3. तोडण्यात येणाऱ्या 169 नग झाडाऐवजी महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, जुलै 16, 2021/आषाढ 25 शके 1943 अन्वये प्रकरण 6 मुख्य अधिनियमाच्या कलम 8 मधील पोट-कलम (4) (ब) अन्वये तोडण्यात येणाऱ्या त्याच जातीची किंवा इतर कोणत्याही मूळ जातीची तोडण्यात येणाऱ्या झाडाच्या अंदाजित केलेल्या वयाइतक्या झाडाच्या संख्येइतकी किमान सहा फुट इतक्या उंचीची 5757 नग नविन झाडांची लागवड करावी. पोट-कलम (5अ) अन्वये लागवड करण्यात येणारी झाडे आपणास कमीत कमी सात वर्षांच्या कालावधी करिता जगवावी लागेल. या कालावधीत झाडे न जगल्यास तितक्याच संख्येतील झाडांची लागवड करून त्याची हानीपूर्ती (भरपाई) करण्यात यावी. तसेच लागवड करण्यात आलेल्या झाडाचा फोटोसह अहवाल दर सहा महिन्यात कार्यालयास सादर करावा.
4. सदर परवानगी पत्रानुसार व नमूद केलेल्या अटीनुसार झाड/झाडे/झाडांच्या फांद्या छोटणी/कापणी कराव्या लागतील अन्यथा महाराष्ट्र (शहरी क्षेत्र) वृक्षजतन (सुधारित) अधिनियम 1975 अन्वये आपल्यावर कार्यवाही करण्यात येईल.
5. वृक्ष तोडण्याची परवानगी दिल्यापासून 15 दिवसानंतरच वृक्ष तोडण्यात यावे.
6. वृक्ष प्रत्यारोपण (Transplant) करण्याकरिता तांत्रिक सल्ला आवश्यक असल्यास उद्यान व वृक्ष प्राधिकरण विभाग, म.न.पा. नागपूर ला संपर्क साधावा.
7. परवानगी देऊनही झाडास कापणी किंवा झाडाच्या फांद्या न कापणी केल्यास झाड किंवा झाडाची फांदी पडून जीव व वित्तहानी झाल्यास सर्वस्वी जबाबदारी आपली राहिल. कृपया याची नोंद घ्यावी.
9. तोडण्यात येणाऱ्या 169 नग झाडाच्या मोबदल्यात पर्यायी नविन सावलीची 5757 नग वृक्ष म.न.पा. हद्दीत लागवड करून छायाचित्रासह नियोजन आराखडा 30 दिवसांच्या आत या कार्यालयात सादर करावे.

**टिप :-** अ) झाडे तोडण्याकरिता महानगरपालिकेचे अधिकृत ठेकेदार नसून कोणत्याही ठेकेदारास झाडे तोडण्याचा परवाना दिलेला नाही.



वृक्ष संचालक

नागपूर महानगरपालिका, नागपूर

प्रतिलिपी :- वनपरिक्षेत्र सेमिनरी हिल्स, नागपूर यांना मार्हितोकरिता सादर.





**Nagpur, Maharashtra, India**

2, Jai Hind Nagar Rd, Sadiqabad Colony, New Mankapur, Nagpur, Maharashtra 440030, India  
Lat 21.181628° Long 79.073337°  
28/05/2025 10:28 AM GMT +05:30

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**Nagpur, Maharashtra, India**  
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